

Letter No: BGCMS/2017/AP of SWM & SM for NGT/46 (Part-IV)...../UD&HD

**Bihar State Ganga River Conservation and Program Management Society (BGCMS), Patna**

under

**Government of Bihar**

**Urban Development & Housing Department**

From,

**Chief Secretary,  
Bihar.**

To,

**Director General,  
NMCG, New Delhi  
-Cum-  
Member Secretary,  
National Ganga Council**

Patna, Date: 10/10/2022

**Sub: Submission of Quarterly Progress Report (July to Sept-2022) along with Compliance report in the matter of O.A. No. 200/2014 - M.C. Mehta Vs Union of India & Ors.**

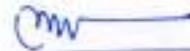
**Ref: Hon'ble NGT Order Dated 22.07.2022.**

Sir,

In compliance of the order of Hon'ble NGT in case no. 200/2014 dated 22.07.2022, the Quarterly Progress Report along with compliance report related to O.A. No. 200/2014 (Matter : M.C. Mehta Vs Union of India & Ors) is being submitted for your information and further necessary action.

**Encl: As stated above.**

Yours faithfully



**Chief Secretary  
Bihar.**

6.10.22

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**Compliance as per “Para-26” of the direction dated  
08.02.2021 in Original application No:200/2014**

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a	Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains. and Correspondingly proposed / existing STPs to intercept the same with timelines. <b>Annexure- i</b>	260-261 & 28-32
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## SYNOPSIS

In above matter Quarterly Progress Report related to the state of Bihar is as follow: -

S. No	Name of the River	Name of the Towns	
1.	Ganga	1. Patna A.(Phulwarish ariff)	12. Jamalpur 13. Kahalgaon 14. Chhapra 15. Sonapur 16. Hajipur 17. Begusarai 18. Khagaria 19. Naugachhiya 20. Dighwara 21. Teghra 22. Manihari
2.	Punpun (Joins river Ganga at Fatuha)	Fatuha	
3.	Ramrekha	Hari Nagar (Ramnagar)	
4.	Sikrahana	Narkatiaganj	
5.	Sirsa	Raxaul	
6.	Parmar	Jogbani	

### 1. River Ganga

#### A. Liquid Waste Management: -

A total **31** sewerage infrastructure projects sanctioned at a cost of **Rs. 5328.61** Crore which are at various stages of implementation in Ganga front towns namely Patna (12 projects including Phulwarishariff), Begusarai, Munger, Hajipur, Mokama, Sultanganj, Naugachia, Barh, Bhagalpur, Sonapur, Chhapra, Khagaria, Bakhtiyarpur, Maner, Fatuha, Danapur, Buxar, Barahiya and Kahalgaon, Dehri.

These projects will facilitate in treatment of **651.5 MLD** of sewage through creation/rehabilitation of STPs, sewerage network and allied Interception and diversion works.

- **4 projects** are completed.

1. Karmalichak STP
2. Beur STP

3. Saidpur STP & Adjoining Network in Patna
4. Pahari Zone-IV A (S) Sewerage Network Project, Patna

- **22 projects** are in under implementation.

- 1) Pahari STP Project, Patna
- 2) Karmalichak Sewerage Network Project, Patna
- 3) Beur Sewerage Network Project, Patna
- 4) Saidpur Sewerage Network Project, Patna
- 5) Pahari Zone V Sewerage Network Project, Patna
- 6) Digha STP and Network Project, Patna
- 7) Kankarbagh STP and Network Project, Patna
- 8) Phulwarishariff I&D and STP Project, Patna
- 9) Fatuha I&D and STP Project
- 10) Danapur I&D and STP Project
- 11) Sultanganj I&D and STP Project
- 12) Mokama I&D and STP Project

- 13) Sonapur I&D and STP Project
- 14) Barh I&D and STP Project
- 15) Naugachia I&D and STP Project
- 16) Bakhtiyarpur I&D and STP Project
- 17) Maner I&D and STP Project
- 18) Begusarai STP and Network
- 19) Chhapra I&D and STP Project
- 20) Munger STP and Network
- 21) Hajipur STP and Network
- 22) Bhagalpur I&D and STP Project

- **Revised AA&ES to be Obtained from NMCG for the 05 projects.**

- 1) Barahiya I&D and STP
- 2) Khagaria I&D and STP Project
- 3) Kahalgaon I&D and STP Project
- 4) Dehri I&D and STP Project
- 5) Buxar STP and Network

- **03 projects** are in under tendering stage.

1) Dehri I&amp;D and STP Project

2) Ramnagar STP Project

3) Supaul STP Project

### B. Solid Waste Management (SWM): -

<b>Status of Door-to-Door Collection</b>	Total Number of Wards	705
	Wards covered under Door-to-Door Services	705
<b>Segregation at Source (Wet &amp; Dry waste)</b>	Total Number of Wards	705
	Wards practicing Segregation at Source	654
<b>Processing of waste</b>	Composting	23 compost sites in 19 ULBs, in rest 3 ULBs identification of land under progress
	MRF	MRF established in 19 ULBs out of 22
<b>Disposal of Waste</b>	Sanitary Landfill Site Availability	Stand-alone sites in 20 ULBs, rest 2 is tagged with nearby ULB

(Refer Page 54 to 57)

### C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **respective ULB Plastic Waste Management Byelaws, 2018.**

44765 Nos shops or establishment have been raided and fine for Rs. 2128095.00 has been collected. 9869.86 Kg of plastic carry bags were also seized.

(Refer Page 60)

### D. Open Defecation Free (ODF):-

- Total Target – 99211Nos (Individual Household Latrine- 87271 and Community Toilet/Mobile Toilet- 11940). Total 94132 Nos (94.88%) achieved.
- ODF declared in **17 towns** (Barh, Hajipur, Sonapur, Mokama, Bakhtiyarpur, Teghra, Maner, Barhiya, Manihari, Buxar, Naugachia, Danapur, Dighwara, Jamalpur, Munger, Begusarai and Bhagalpur). Self-Declared in **5 towns** (Patna, Chhapra, Sultanganj, Khagariya and Kahalgaon).

(Refer Page 59)

## 2. River Punpun (Joins the Ganges at Fatuha)

The Punpun originates on the Chota Nagpur Plateau, at an elevation of 300 meters; the river mostly flows in a north-east direction and joins the Ganges at **Fatuha**, 25 kilometers downstream of Patna.

### A. Liquid Waste Management: -

There are 7 Nallas in town. All Nallas have been screened. Presently, there is no sewerage system. A scheme comprising Fatuha I&D and STP of 7 MLD capacity has been approved for Rs. 35.49 Cr. AA & ES has been obtained. Agreement done and work order issued to successful bidder and work in progress.

### B. Solid Waste Management (SWM):-

<b>Status of Door-to-Door Collection</b>	Total Number of Wards	25
	Wards covered under Door-to-Door Services	25
<b>Segregation at Source (Wet &amp; Dry waste)</b>	Total Number of Wards	25
	Wards practicing Segregation at Source	25
<b>Processing of waste</b>	Composting	under progress
	MRF	under progress
<b>Disposal of Waste</b>	Sanitary Landfill Site Availability	Tagged with Patna Sanitary Landfill Site

(Refer Page 58)

### C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Fatuha Nagar Parishad Plastic Waste Management Byelaws, 2018**.

832 Nos shops or establishment have been raided and fine for Rs 42700.00 has been collected. 74 Kg of plastic carry bags were also seized.

(Refer Page 60)

### D. Open Defecation Free (ODF):-

- i. Total Target – 1440 Nos (Individual Household Latrine- 1290 and Community Toilet/Mobile Toilet- 150). Target 100% achieved.
- ii. ODF Declared & QCI have submitted report on 31/07/2018.

(Refer Page 59)

### 3. River Ramrekha

#### A. Liquid Waste Management: -

There is no sewage project in this town Harinagar (Ramnagar). To cater all Nallas a I&D with STP Project is sanctioned on 12.09.2022 and in under tender stage. After completion of the tender stage of project the work will be completed by June, 2024.

#### B. Solid Waste Management (SWM):-

Status of Door-to-Door Collection	Total Number of Wards	23
	Wards covered under Door-to-Door Services	23
Segregation at Source (Wet & Dry waste)	Total Number of Wards	23
	Wards practicing Segregation at Source	23
Processing of waste	Composting	Work will start by the end of this month
	MRF	Land identified but has not been transferred
Disposal of Waste	Sanitary Landfill Site Availability	Available

(Refer Page 53)

#### C. Plastic Waste Management (PWM):-

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Ramnagar Nagar Panchayat Plastic Waste Management Byelaws, 2018**. 478 Nos shops or establishment have been raided and fine for Rs 12800.00 has been collected. 9.6 Kg of plastic carry bags were also seized.

(Refer Page 60)

#### D. Open Defecation Free (ODF):-

- i. Total Target – 4257 Nos (Individual Household Latrine- 4025 and Community Toilet/Mobile Toilet- 232). Total 4095 Nos (96.19%) achieved.
- ii. ODF Declared & QCI have submitted report on 18/09/2018.

(Refer Page 59)

#### 4. **River Sikrahana**

The Burhi Gandak River is a tributary of the Ganges. It is known as Sikrahana in its upper reaches. The Burhi Gandak originates from Chautarwa Chaur near Bisambharpur in the district of West Champaran in Bihar. It initially flows through the East Champaran district. After flowing for a distance of about 56 km, the river takes a southerly turn where two rivers - the Dubhara and the Tour – join it. Thereafter, the river flows in a south-easterly direction through the Muzaffarpur district for about 32 km. The total length of the river is 320 km. The drainage area of the river is 10,150 sq. km.

##### **A. Liquid Waste Management: -**

There is no sewage project in this town namely Narkatiaganj. To cater all Nallas a DPR for I&D with STP is sent to NMCG on 03.12.2021 for approval. TPA observations compliance is in under preparation. After approval of DPR the work will be completed by Dec, 2024.

##### **B. Solid Waste Management (SWM):-**

<b>Status of Door-to-Door Collection</b>	Total Number of Wards	25
	Wards covered under Door-to-Door Services	25
<b>Segregation at Source (Wet &amp; Dry waste)</b>	Total Number of Wards	25
	Wards practicing Segregation at Source	25
<b>Processing of waste</b>	Composting	Operational
	MRF	Operational
<b>Disposal of Waste</b>	Sanitary Landfill Site Availability	Available

(Refer Page 51)

##### **C. Plastic Waste Management (PWM):-**

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Narkatiaganj Nagar Parishad Plastic Waste Management Byelaws, 2018**.

197 Nos shops or establishment have been raided and fine for Rs. 36800.00 has been collected. 36 Kg of plastic carry bags were also seized.

(Refer Page 60)

##### **D. Open Defecation Free (ODF):-**

- i. Total Target – 1377 Nos (Individual Household Latrine- 945 and Community Toilet/Mobile Toilet- 432). Target 100% achieved.
- ii. ODF self-declared.

(Refer Page 59)

**5. River Sirsa****A. Liquid Waste Management: -**

There is no sewage project in this town namely Raxaul. To cater all Nallas a DPR for I&D with STP is prepared and submit to NMCG for approval on 22.09.2022. After approval of DPR the work will be completed by Dec, 2024.

**B. Solid Waste Management (SWM):-**

<b>Status of Door-to-Door Collection</b>	Total Number of Wards	25
	Wards covered under Door-to-Door Servicess	25
<b>Segregation at Source (Wet &amp; Dry waste)</b>	Total Number of Wards	25
	Wards practicing Segregation at Source	25
<b>Processing of waste</b>	Composting	Not Operational
	MRF	Not Operational
<b>Disposal of Waste</b>	Sanitary Landfill Site Availability	Available

(Refer Page 59)

**C. Plastic Waste Management (PWM):-**

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Raxaul Nagar Parishad Plastic Waste Management Byelaws, 2018**.

695Nos shops or establishment have been raided and fine for Rs. 66100.00 has been collected. 774.7 Kg of plastic carry bags were also seized.

(Refer Page 60)

**D. Open Defecation Free (ODF):-**

- i. Total Target – 1197 Nos (Individual Household Latrine- 922 and Community Toilet/Mobile Toilet- 275). Total 1032 Nos (100%) achieved.
- ii. ODF Declared & QCI have submitted report on 11/08/2018.

(Refer Page 59)

**6. River Parmar****A. Liquid Waste Management: -**

There is no sewage project in this town namely Jogbani. To cater all Nallas a DPR for I&D with STP is under preparation. It will be prepared by October, 2022 and will be sent to NMCG for sanction. After approval of DPR the work will be completed by June, 2022.

**B. Solid Waste Management (SWM):-**

<b>Status of Door-to-Door Collection</b>	Total Number of Wards	19
	Wards covered under Door-to-Door Services	19
<b>Segregation at Source (Wet &amp; Dry waste)</b>	Total Number of Wards	19
	Wards practicing Segregation at Source	19
<b>Processing of waste</b>	Composting	Operational
	MRF	Operational
<b>Disposal of Waste</b>	Sanitary Landfill Site Availability	Not Available

(Refer Page 52)

**A. Plastic Waste Management (PWM):-**

100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the **Jogbani Nagar Panchayat Plastic Waste Management Byelaws, 2018**.

258 Nos shops or establishment have been raided and fine for Rs. 27300.00 has been collected. 33.7 Kg of plastic carry bags were also seized.

(Refer Page 60)

**A. Open Defecation Free (ODF):-**

- i. Total Target – 1988Nos (Individual Household Latrine- 1550 and Community Toilet/Mobile Toilet- 438). Total 1988Nos (100%) achieved.
- ii. ODF Declared & QCI have submitted report on 08/09/2018.

(Refer Page 59)

In addition to above DPR for liquid waste management for 12 towns situated on tributaries of river Ganga are also prepared or in under preparation. The list is as follows:

<b>S.No</b>	<b>Name of River</b>	<b>Name of Towns</b>
1.	Sone	Arwal and Daudnagar
2.	Burhi Gandak	Muzaffarpur, Samastipur
3.	Kosi	Saharsa and Madhepura
4.	Bagmati	Darbhanga
5.	Gandak	Gopalganj and Bagaha
6.	Mahananda	Kishanganj
7.	Kiul	Lakhisarai and Jamui



22994

### LEGEND

Maps Showing Ongoing /proposed Sewerage Schemes in

- - Towns under Polluted Stretch
- &
- - Towns on Tributaries



संकेत	
---	अंतरराष्ट्रीय सीमा
---	राज्य सीमा
---	जिला सीमा
---	राष्ट्रीय राजमार्ग
---	मुख्य सड़क
---	रेलवे
---	नदी
●	राज्य की राजधानी
●	जिला मुख्यालय
●	शहर



22996

# बिहार शहरी आधारभूत संरचना विकास निगम लि०

## Bihar Urban Infrastructure Development Corporation Ltd.

(A Govt. of Bihar Undertaking)

Hajipur Pul West Boring Canal Road, Patna- 800001

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ISO 9001:2008, 14001:2004

पत्रांक- बुडको/ 5184

दिनांक- 29/09/2022

प्रेषक,

धर्मेन्द्र सिंह, शा.प्र.अ.  
प्रबन्ध निदेशक,  
बुडको, पटना।

सेवा में,

श्री राहुल वर्मा,  
उप सचिव,  
नगर विकास एवं आवास विभाग,  
बिहार, पटना।

विषय: माननीय NGT, नई दिल्ली में दायर O.A No. 200/2014 एन.सी.मेहता बनाम भारत संघ व अन्य के दिनांक-22.07.2022 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- 1) BGCMS का पत्रांक-367, दिनांक- 10.08.2022

महाराज,

उपर्युक्त विषयक प्रासंगिक पत्र के माध्यम से ज्ञापित गये अंतर्गत सीपरेज परियोजनाओं के संबंध में अद्यतन कार्य योजना तैयार कर इस पत्र के साथ सलग्न कर अग्रेतर कार्रवाई हेतु प्रेषित की जा रही है।

अनुसंगक. विहित प्रपत्र।

विश्वनाथभाजन,

  
प्रबन्ध निदेशक,  
बुडको, पटना।

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
<b>Ganga River</b>					
<b>1. Patna:</b>					
(a)	Karmalichak STP	As per agreement date of completion 5/10/2019	Construction completed and O&M under progress		
(b)	Beur STP	As per agreement date of completion 5/10/2019	Construction completed and O&M under progress		
(c)	Pahari STP	As per agreement date of completion 08/11/2020	1-Construction completed. 2-Trial run under progress 3-O & M likely to be start on November 2022		
(d)	Saidpur STP & Adjoining Network	As per agreement date of completion 5/4/2020	Construction completed and O&M under progress		
(e)	Pahari Sewerage Network Zone IV_A(S)	As per agreement date of completion 29/05/2021	Construction completed and under commissioning		
(f)	Pahari Sewerage Network Zone V	As per agreement date of completion 25/04/2021	Target Not achieved. Reason for delay: 1. Delay in RCD NOC Clearance 2. NHAI NOC still pending. 3. COVID Impact. 4. Delay in Varitations Approval. 5. Not avilability of Land and revise of SPS-A Drawing. 6. Work stopped in Mansoon Season & Festival Season ( During Durga Pooja & Chhatt Pooja).	Target not achieved, <b>New Timeline proposed upto Jan 2023</b>	As of now, total 95.04% physical progress achieved. Action Taken 1. Imposition the LD, 2.Show Cuase Letter Issue to contractor.
(g)	Beur Sewerage Network	As per agreement date of completion 5/4/2020	Agreement date was 05th April, 2017 and target date for completion of works has been set to 30.11.2022 <b>Target Achieved</b> Within the timeline, 99.8% of the pipeline and allied works has already been completed. 9.2 km of the existing network has been tapped to Beur Sewerage Network. 72 km of laid network has already been commissioned and 13-14 MLD of the sewage is being discharged to the BEUR STP for treatment and disposal. Overall Target Achieved = 99.8% <b>Reasons for Delay</b> 1. Delay in providing NOC (20.09.2021)by Road Construction Department (RCD) for completion of sewerage works in RCD Roads. 2. Delay in Back-to-back road restoration by RCD after completion of sewerage works. 3. Stoppages of works by RCD in RCD Roads due to unavailability of backfilling and road restoration materials. 4. Delay in electrical shutdown by PESU for execution of works where underground HT (11KV/33KV) cables are fouling with Beur Sewerage Network. 5. Non-shifting of underground electrical utilties, electrical poles, low overhead LT Lines in 3.6KM of the Beur Sewerage Network by PESU. Consequently, 3.6km of the shifting of electrical utilties has been added to the project scope. 6. Work progress affected during COVID-19 2nd wave from Apr-22 to May-22. 7. Delay in providing NOC (24.01.2022) by Patna Municipal Corporation for demolition/replacement of existng sewer/drairage line in 5.0 km of the Beur Sewerage Network.	<b>Target not achieved</b> Only 59 nos. manholes is pending to complete the thorough connectivity of the network. 12.8 km of the existing network has to be tapped to Beur Sewerage Network. <b>Revised Timelines Proposed</b> Revised timeline for completion of balance <b>works has been set to 30th Nov, 2022.</b> Target not Achieved = 0.2% <b>Reasons for Delay</b> 1. Progress is on track and will be completed within target timeline.	As of now, total 99.8% physical progress achieved. 1. Regular follow up with PESU department for timely electrical shutdown for shifting of underground electrical utilites. 2. Regular follow up with RCD for timely backfilling and road restoration works.
(h)	Karmalichak Sewerage Network	As per agreement date of completion 20/05/2021	Sewer Pipe Line 93.315 KM/96.53 KM, Manhole 3453 NOS/3655 NOS, Property Chamber 25896 NOS/27374 NOS, House Connection 31088 NOS/31568 NOS, SPS 69.30% /100%, Accordingly overall physical progress achieved 95.23 % , Reasons for delay - NOCs/ Permissions/ROW/ Railway Land NOC/ SPS Land permissions delayed and still Railway Permission/ Land Lease in progress	Due to delay in Receivable of NOCs/ ROW issues/ permissions/ Railway land/ SPS land the Sewer pipe line & associated works and SPS construction got delayed, <b>Revised EOT granted till 15.12.2022</b>	As of now, total 95.23% physical progress achieved.

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
(i)	Saidpur Sewerage Network	As per agreement date of completion 29/01/2021	116.8 Km sewerage network completed out of 117 km. 15.3 Km existing network tapping work completed out of 45 km. 6558 numbers house connection completed out of 7100 numbers. 1. Delay in RCD NOC Clearance 2. COVID Impact. 3. Delay in Variation Approval. 4. Work stopped by Patna Metro, still not resolved 5. Work stopped in Mansoon Season.	Likely date of completion 31st Dec 2022	As of now, total 99.2% physical progress achieved, More than 20 MLD Sewer is reaching STP.
(j)	Digha STP and Sewerage Scheme	As per agreement date of completion 29/07/2022	Digha STP The effective date declared from 12.04.2022. Current Status- Total 55 piling completed out of 1405. Work stopped due to water logging at STP site. Digha Sewerage Network 60.44 Km sewer network, 1369 manholes, 5.03 Km of house connection and 34.85 Km of road restoration have achieved till date. No house connection pit has been done till date. Slow work progress due to lack of manpower, machineries and technical staffs till date. No house connection pit has been done till date. Currently no work due to monsoon.	The likely date of completion is Dec 2023	<b>As of now, total 11.96% physical progress achieved.</b> <b>Digha STP</b> Effective date-12.04.2022. <b>Digha Sewerage Network</b> Initially LD was imposed 20% due to non- fulfilment of milestone by the concessionaire. Later NMCG via letter No. P-03/2016-17/107 dtd 10.8.22 agreed to imposed 10% of LD from each RA Bill amount till finalisation of EOT. Currently 10% of the bill amount is being withheld.
(k)	Kankarbagh STP and Sewerage Scheme	As per agreement date of completion 29/07/2022	<b>Kankarbagh STP</b> The effective date declared from 12.04.2022. Current Status- Currently work is under progress at Secondary Clarifier , Digester, Aeration tank, Inlet Chamber and at Admin Building. We have completed 131 Nos of Pile out of 818 No. of Piling. <b>Kankarbagh Sewerage Network</b> As per instruction from Gov. of Bihar, New work has been stopped since 17th May'2022 during MD review meeting and letter issued by Buidco vide letter No.:119 dated 21.05.2022. only RR was allowed. DM Letter No 6564 Dated 01.06.2022 and Letter No.: 8243 dated 06.07.22 and CE Letter No. : 3369 dated 09.07.22 Current Status- 35.077 Km sewer network, 1099 manholes and 34.94 Km of road restoration have achieved till date. No house connection pit and house connection has been done till date. Work is hampered due to monsoon.	The likely date of completion is Dec 2023	<b>As of now, total 6.33% physical progress achieved.</b> <b>Kankarbagh STP</b> Effective date-12.04.2022. <b>Kankarbagh Sewerage Network</b> Initially LD was imposed 20% due to non- fulfilment of milestone by the concessionaire. Later NMCG via letter No. P-03/2016-17/107 dtd 10.8.22 agreed to imposed 10% of LD from each RA Bill amount till finalisation of EOT. Currently 10% of the bill amount is being withheld.
2	Sultanganj I&D and STP	As per agreement date of completion 13/02/2020	STP and 2 IPS completed and are under commissioning	EOT sanctioned till 15.08.2021. Further EOT applied upto 30.09.2022	Issues encountered- 1. Hindrance by local community for not allowing pipe laying at site by stating that land next to pipe laying site is crematorium. 2. At Jahaj Ghat drain hindrance was created by local public by stating that the land between pipe laying route (Jahaj Ghat drain to IPS Ajaibinath) belongs to them. Actions taken for resolving above stated issues- With the help and support of District Administration SDM Sadar, CO Sultanganj, EO Sultanganj and Thana Prabhari Sultanganj was deployed at work site making sure that the work is carried out peacefully till completion. Also to note all the work was 100% completed before Sravani Mela, 2022.

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
3.	Barh I&D and STP	As per agreement date of completion 22/04/2020	As on date we have achieved the PV-02 additional Treated water work 60%. <b>And reason for delay</b> heavy rain fall since 9th Sept to 19th Sept 2022/ UP coming festival and water found after excation of depth 2mtr due to rising of Ganga river.	About 40% of the variation work is balanced and should be completed as and before till Nov 30-2022	After completion of Festive season, work will be resume on war basis for the completion of balance 40% Treated water work
4.	Naugachhia I&D and STP	As per agreement date of completion 21/04/2020	Aggregate progress till date -95.2% Delay in handing over of clear and accessible site for STP - 22.10.2018 to 10.10.2019 (11 months, 18 days) - 353 Days Delay in finalization of location for IPS-Simra Ghat 22.10.2018 to 01.08.2019 (9 months, 10 Days) - 283 days Delay in finalization of location for IPS-village Ujani 22.10.2018 to 20.01.2020 (9 months, 10 Days) - 283 days Delay in finalization of location for IPS-Block campus and subsequently delay on account of change in land for construction - 22.10.2018 to 19.12.2020 - 789 days Delay in finalization of location for IPS-4 Makhatkiya - 22.10.2018 to 07-10-2021 - 1082 days Delay in finalization of proposed location for IPS-Nuagachia High school 22.10.2018 to 15.05.2020 (18 months, 23 Days) - 714 days Delay due to force Majeure Situation due to nation wide lock down 22.03.2020 to 17.05.2020 (1 Month 25 days) - 55 days Delay on account of realization of permissions from line agencies Railways Application no. ECR-SEE-2021-7&8 22/09/20 to 10/02/2022 - 506 day Application no. ECR-SEE-2021-7&8 22/09/20 to continue - 564 day Application no. ECR-SEE-2022-LS-18 19/05/22 to continue - 128 day NHAI 22/09/20 to 17-11-2021 422 day Delay in finalization of treated water disposal arrangement 28.12.2020 to continue - 462 days Delay on account of ban on supply of local sand by local government authority 23.03.2021 to 10-09-2021 - 169 days Delay due to force Majeure Situation-Due to flood and water logging 22.09.2020 to 01.11.2020,11.08.2021 to 10.10.2021 - 38 day STP and 5 IPS completed in all respect. Trial run completed with 4 IPS.	<b>EOT sanctioned till 30.09.2022.</b>	As of now, total 95.20% physical progress achieved.  1) There has been arranged various round of meetings with farmers and district administration to make the dispute free land of STP and IPS. 2) Correspondance, inperson meetings and reminders arranged to various line agencies (RCD, NHAI & Railway) to obtain the NOC within the scheduled time line of the project. 3) No trial run for 1 IPS due to Railway NOC, all online process for obtaining Railway NOC has been completed from BUIDCo site. The online file is with Railways and was last updated on 22.08.2022 attached file for reference.
5.	Maner I&D and STP	As per agreement date of completion 26/09/2020	NOC of STP land is given on 3.8.2021 and up to now 90 % of STP work is completed. NOC for Ramghat IPS land is still pending.	The revised time extension is upto 02.08.2022 2nd EOT applied upto 30.09.2023	As of now, Overall total 41.72% physical progress achieved.  20% of the RA Bill amount has been kept hold.
6.	Sonepur I&D and STP	As per agreement date of completion 03/12/2020	Agreement date was 04.06.2019 and target date to finish the project fixed was 02.12.2021. Within this timeline 100% STP was complete & pipeline of 4962 meter completed and STP is in trial run. Reasons for Delay:- 1. Suitable land for STP was not available. Received the NOC of STP land on 16.08.2019. 2. Length sewer network (I&D) was increased from 3.576 KM to 5.620 KM. 4. Due to lockdown IIT Roorkee was closed and vetting was delayed. 5. Due to COVID-19 lockdown was imposed in the state. 6. Due to high rainfall, storm & high flood level. 7. There was no railway crossing earlier in DPR but due to change in STP land we have to cross Railway Under Bridge. After receiving NOC from railway to cross Railway Under Bridge pipe laying work was finished in Jul 22. The license fee was deposited in Jun 21.	Targets not achieved:- Target date was 02.12.2021 but target was not achieved due to non-availability of NOC from railway to cross Railway Under Bridge due to which 658 meter pipe laying was pending. After receiving the NOC from railway work of pipe laying is finished in Jul 22. Revised timeline proposed:- EoT till 30.09.2022 was granted and work is finished.	As of now, total 99.9% physical progress achieved.  Action suggested for delay:- After variation approval, work to be resumed following strict work schedule
7.	Mokama I&D and STP	As per agreement date of completion 14/06/2020	91% of work which is common in both BoQ & approved Drawing.  About 25% of the variation work has also been done. Rest of the work should be completed by 31-03-2023 contingent upon issuance of Funds.	<b>About 75% of the variation work is balanced and should be completed by 31-03-2023 contingent upon issuance of Funds</b>	After variation approval, work to be resumed following strict work schedule

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
8	Bakhtiyarpur I&D and STP	As per agreement date of completion 26/08/2020	<p>Agreement done on 27.08.2019.</p> <p>99.99% STP is complete &amp; installation of Electromechanical equipments completed 82.26%.</p> <p>Reasons for Delay:-</p> <ol style="list-style-type: none"> <li>1.Suitable land for STP was not available.</li> <li>2. Received the NOC of STP land on 03.12.2020.</li> <li>3. At the time of receiving the NOC of STP land the networking area was flooded &amp; sue to which survey was delayed. After detail survey, two IPS was proposed and as in initial DPR there was no provision for IPSs and rising mains we requested for two IPS land. Received the NOC for the two IPS land on 05.04.2021 and 02.11.2021 respectively. As a result, scope of the project has to undergo large variation in followings:</li> </ol> <p>I.Ancillary Work like road, boundary wall.</p> <p>II.Sewer line and its length</p> <p>III.Rising Mains length</p> <p>IV.I&amp;D and drain length.</p> <ol style="list-style-type: none"> <li>4. Approach Road to STP was not there due to which shifting of material to STP site was not possible.</li> <li>5. Due to lockdown IIT Roorkee was closed and vetting was delayed.</li> <li>6. Due to COVID-19 lockdown was imposed in the state.</li> <li>7. Due to high rainfall, storm &amp; high flood level at STP site work was badly hampered and the STP area was under flood.</li> <li>8. There was no railway or NH crossing earlier in DPR but due to change in STP land we have to cross Railway Under Pass and NHAI. NOC from railway to cross of Railway Under Pass not received yet.</li> <li>9. Delay in receiving the NOC of land for IPSS.</li> </ol>	<p>Targets not achieved</p> <p>IIT Vetted Drawings of the two IPS was approved by BUIDCO on 24.03.2022 but under the condition for approval of extra cost is needed before doing the futher work.</p> <p>Revised timeline proposed</p> <p>Requested for revise timeline upto 30.06.2023</p>	<p>As of now, total 81.82% physical progress achieved.</p> <p>Action suggested for delay:-</p>
9	Begusarai STP and Sewer Network	As per agreement date of completion 03/02/2022	<p>Aggregate progress till date -65.1%</p> <p>Delay due to farmers agitation on account of compensation issue - 05/02/2020 TO 05/11/2021 - 639 Days</p> <p>Delay on account of land finalization for IPS-1 (Andi resham farm) - 05.02.2020 TO 01.06.2021 - 482 Days</p> <p>Delay on account of land finalization for IPS-2 (Pipra) - 05.02.2020 TO 07.12.2021 671 Days</p> <p>Delay on account of approval of design/drawings of STP - 29.05.2020 TO 09.07.2021 - 407 Dyas</p> <p>Delay on account of approval of design/drawings of SPS - 25.08.2020 TO 09.07.2021 - 314 Dyas</p> <p>Delay due to force Majeure Situation-1st Lockdown - 15.02.2020 TO 17.05.2020 - 93 days</p> <p>Delay to water logging in STP - 28.09.2020 TO 20.12.2020 - 83 days</p> <p>Delay due to Yas Cyclone 31.05.2021 to 15.06.2021 - 31 Days</p> <p>Delay due to force Majeure Situation-2nd Lockdown - 07.05.2021 TO 06.09.2021 - 122 Days</p> <p>Delay on account of NOC from line agencies (NH,RCD, and Railways) - 14.07.2020 to continue - 585 days</p>	<b>Likely to be completed by 31-03-2023</b>	<p>As of now, total 65.1% physical progress achieved.</p> <ol style="list-style-type: none"> <li>1) There has been arranged various round of meetings with farmers and district administration to make the dispute free land of STP and IPS. Till date the dispute is there which is regarding compensation and is already with LARA Court and discussion with all farmer and Begusarai Administration is still in progress. Due to this farmers are creating on and off hindrance in carring out the work at site. Presently work is being done with the help of Begusarai Administration.</li> <li>2) Correspondance and in person meetings made with various line agencies (RCD,NHAI &amp;Railway) to obtain the scheduled time line of the project.</li> <li>3) LD is being deducted due to non completion of the project in the scheduled time frame.</li> </ol>
10	Chhapra I&D and STP	As per agreement date of completion 19/09/2021	<p>Agreement Date was 4th February, 2022. Target Date for Finishing was fixed as 9th November, 2022.</p> <p>Target Achieved :</p> <p>Within this Timeline STP Civil Work completed 90 % and all Electro- Mechanical Items received and erection work 60 % completed.</p> <p>Pumping Stations – 3 Nos, civil work completed &amp; 2 nos work in progress and Network more than 60 % completed.</p>	<p>Target Not Achieved :</p> <p>Target Date was 31 march,22 but target could not achieved due to the reasons below.</p> <p>Revised Time Line Approved till 9 Nov, 2022</p> <p>Requested revised timeline subject to land NOC for IPS -1 &amp; IPS-C and also removal of hold on network pipe line work.</p>	<p>As of now, total 86.84% physical progress achieved.</p> <p>ACTION TAKEN :</p> <ol style="list-style-type: none"> <li>1. Flow of land NOC for IPS -1 &amp; IPC-C with local authority.</li> <li>2. Amount with held from RA Bill of contractor.</li> </ol>

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
11	Bhagalpur STP and I&D Work	As per agreement date of completion 10/6/2024	Effective date is likely to declare by 10.06.2022	Likely to be completed by 10.06.2024	Completion Date 10.06.2024
12	Hajipur STP and Sewer Network	As per agreement date of completion 02/07/ 2023	73.04 % work completed for Network & 56.90 % for STP project. Proposal for IPS-1 (For crossing rising main and for land lease) submitted to railways and site preparation work has been started as per DM Vaishali order. NOC for IPS-3 from RCD is pending and foundation work of boundary wall of IPS-3 is under process as per DM Vaishali order. Proposal for NOC have submitted to NHAI, BIADA and process of the same is going on by the concerned authority.	Target achieved as per work programme & Work to be completed before July 2023 as stipulated.	As of now, total 68.05% physical progress achieved.
13.	Phulwarishariff (BEUR) I&D and STP	As per agreement date of completion 22/11/2021	It has been decided to renovate existing STP at Beur. Proposal has been sent to NMCG for allowing the same. Permission is awaited.	The revised time extension is upto 22.11.2022	
14.	Danapur I&D and STP	As per agreement date of completion 22/11/2021	<b>DANAPUR STP</b> Land N.O.C for Danapur STP received on 3.3.2021. Till now 63.5% STP civil work target achieved. Electro mechanical procurement work is in progress. SPS and I&D work not started yet due to land NOC and variation problem. <b>REASON FOR DELAY</b> STP location is situated in GANGA river basin due to which in monsoon period the approach road gets fully submerged and work progress hampers. Due to variation and proposal of rising main instead of gravity main work not started yet for I&D work. Near DEV nala SPS land NOC not received yet.	The revised time extension is upto 22.11.2022 Likely to be completed by 22.11.2023	As of now, total 63.5% physical progress achieved for STP civil work.
16.	Munger STP and Sewer Network	As per agreement date of completion 17.10.2023	49 % work completed in Network part , 16.35 % in IPS work & 29.24 % progress in STP part. Overall project progress appx. 41 % . Follow up with RCD , Railway department & RCD (NH division) for getting timely NOC.	Target achieved as per work programme & Work to be completed till Oct-23 as per timeline.	As of now, total 41.00 % physical progress achieved.
17	Buxar STP and Sewer Network	Target date of completion Dec, 2024	-	Letter has been sent to SPMG on 08.09.2022 for taking approval on revised estimate for amount of Rs. 237.83 cr. In revised estimate we have considered 105 km sewer network, 2 IPS and one no 24 MLD STP with considered the utilising the existing structure which was constructed in earlier contractor. The scope of network and STP capacity was increased due to extension of municipal area.	
18	Barahiya I&D and STP	Target date of completion June 2023	-	NMCG has directed to revised the estimate on current SOR and take necessary process for retender. Letter has been sent to SPMG on 26.09.2022 for taking approval on revised estimate.	

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
19	Kahalgaoon I&D and STP	Target date of completion June 2023	-	As per direction of NMCG, Estimate on current SOR was prepared for amount of Rs 67.70 Cr. and has been sent to SPMG for approval on 14.07.22.	
20	Dighwara I&D and STP		-	(Under DPR Stage) Revised DPR with compliance of observation sent to SPMG on 20.05.2022. NMCG Sent this DPR to IIT Roorkee for TPI.	
21	Teghra I&D and STP		-	(Under DPR Stage) Revised DPR with compliance of observation sent to SPMG on 20.05.2022. NMCG Sent this DPR to IIT Roorkee for TPI.	
22	Manihari I&D and STP		-	(Under DPR Stage) Revised DPR with compliance of observation sent to SPMG on 20.05.2022. NMCG Sent this DPR to IIT Roorkee for TPI.	
23	Jamalpur I&D and STP		-	As per concern Executive Engineer land for STP is not available. They are requesting to district administration to provide the land so that consultant can provide DPR accordingly. A railway land is identified which is suitable for STP construction..	
24	Khagaul I&D and STP		-	<b>Proposed project</b>	
<b>II</b>	<b>Punpun River</b>				
1	Fatuha I&D and STP	As per agreement date of completion 22/11/2021	Land NOC of STP Fatuha 7 MLD received on 30.03.2022. Site clearance & fencing is started.	The revised time extension is upto 22.11.2022 Likely to be completed by 22.11.2023	
<b>III</b>	<b>Ramrekha River</b>				
1.	Harinagar (Rammagar) I&D and STP		-	<b>Bid Document preparation and approval from State Govt. are under process.</b>	

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
<b>IV</b>	<b>Sikrahna River</b>				
1	Narkatiaganj I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 03.12.2021. Some observations was given by NMCG on that DPR. Compliance has been sent to SPMG on 08.04.2022.NMCG Sent this DPR to NIT Patna for TPI.	
<b>V</b>	<b>Parmar River</b>				
1	Jogbani I&D and STP			<b>(Under DPR Stage)</b> DPR under preparation. STP land yet to be finalize.	
<b>VI</b>	<b>Sirsia River</b>				
1	Raxual I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 29.06.2022compliances of consern executive Engineer .	
<b>VII</b>	<b>Sone River</b>				
1	Dehri I&D and STP	Target date of completion Dec 2024		<b>NMCG approval on technical bid was received on 19.09.2022. Tender committee proceeding uploaded on eproc website for 7 days on 21.09.2022.</b>	
2	Arwal I&D and STP			<b>(Under DPR Stage)</b> RRvised DPR submitted to SMCG & NMCG on 10.11.2020.	
3	Daudnagar I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 21.06.2021.NMCG Sent this DPR to IIT Roorkee for TPI.	
<b>VIII</b>	<b>Burhi Gandak River</b>				
1	Muzzafarpur I&D and STP Project				STP project is already sanctioned under AMRUT and under execution.
2	Samastipur I&D and STP			<b>Compliances of observation on DPR will be submitte till 30.09.2022</b>	

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
3	Motihari I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 03.12.2021. Some observations was given by NMCG on that DPR. Compliance has been sent to SPMG 28.03.2022.NMCG Sent this DPR to NIT Patna for TPI.	
<b>IX</b>	<b>Kosi River</b>				
1	Supaul I&D and STP			Bid Document preparation and approval from State Govt. are under process.	
2	Saharsa I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 03.12.2021. Some observations was given by NMCG on that DPR. Compliance has been sent to SPMG 28.03.2022.NMCG Sent this DPR to NIT Patna for TPI.	
3	Madhepur I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 03.12.2021. Some observations was given by NMCG on that DPR. Compliance has been sent to SPMG 28.03.2022.NMCG Sent this DPR to NIT Patna for TPI.	
<b>X</b>	<b>Baghmata River</b>				
1	Darbhangha I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 20.06.2022	
<b>XI</b>	<b>Gandak River</b>				
1	Gopalganj I&D and STP			<b>(Under DPR Stage)</b> DPR which was earlier prepared by consultant, are under scrutiny by EE.	
2	Bagha I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 21.06.2022	
<b>XII</b>	<b>Mahananda River</b>				
1	Kishanganj I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 21.06.2022	

## Report related to Status of STPs in State of Bihar for Hon'ble NGT orders compliance (updated on 28.09.2022)

S.No	Name of the Projects	Targets to be achieved as per orders dated 10.12.2015,13.07.2017 and 22.08.2019 and the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
<b>Status of STPs in State of Bihar under Namami Gange Program</b>					
<b>XIII Kiul River</b>					
1	Lakhisarai I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 28.06.2022.NMCG Sent this DPR to IIT Roorkee for TPI.	
2	Jamui I&D and STP			<b>(Under DPR Stage)</b> DPR has been submitted to SPMG on 03.12.2021. Some observations was given by NMCG on that DPR. Compliance has been sent to SPMG 28.03.2022.NMCG Sent this DPR to NIT Patna for TPI.	

ANNEXTURE - ITown wise revised Action Plan for river Ganga in the State of Bihar**A. Ganga River Main Stem****1. Sewerage Management at Patna**

**Patna has 11 Schemes related to STP & Network. After completion of these schemes domestic sewage will be trapped at the Household itself and it will reach to STP for treatment through network. So no domestic sewage will flow through the Nallas. All Nallas have been screened. This will control the flow of floating solid waste materials into the river Ganga to a great extent.**

Patna Sewerage system has been divided into six (6) different zones around 350 MLD capacities. In all Zones STPs has been sanctioned such as Pahari- 60 MLD, Beur-43 MLD, Karmalichak- 37 MLD, Saidpur-60 MLD, Digha- 100 MLD and Kankarbagh- 50 MLD. After implementation of sewerage scheme of these zones it will cater to the sewerage problems of entire 75 wards of Patna Municipal Corporation area. The sewerage scheme of Beur, Saidpur, Pahari and Karmalichak. Digha & Kankarbagh Present status of the project is as follows:-

Sl. No	Name of Project	Agreement Amount/ Date (Rs. in Cr.)	Capacity of STP (IN MLD)	Network (In Km.)	Remarks	Date of completion
1	Pahari STP	147.65/ 09.05.18	60	-	Work in progress Physical progress- 99.60%, Financial progress – 80.28 Cr.	Target date of completion 30.11.2022
2	Pahari Sewerage Network Zone IV_A(S)	167.84/ 02.04.18	-	87.69	Work in progress. Physical progress- 100.00%, Financial progress -122.94 Cr.	Project has completed
3	Pahari Sewerage Network Zone V	364.90/ 02.04.18	-	115.93	Work in progress. Physical Progress- 95.23%, Financial progress – <del>48.44</del> Cr.	Target date of completion 31.12.2022
4	Beur STP	77.85/ 31.03.17	43	-	Work in progress. Physical Progress- 100.0%, Financial Progress- 116.19 Cr.	Project has completed
5	Beur Sewerage Network	398.40/ 30.03.17	-	179.74	Work in progress Physical progress- 99.74 %, Financial progress – <del>80.51</del> Cr.	Target date of completion 31.10.2022
6	Karmalichak STP	73.61/ 31.03.17	37	-	Work in progress. Physical Progress- 100%, Financial Progress- 120.31 Cr.	Project has completed

7	Karmalichak Sewerage Network	253.98 /11.05.18	-	94.75	Agreement done, Physical progress-89.20%, Financial progress – 109.33 Cr.	Target date of completion 31.10.2022
8	Saidpur STP & Adjoining Network	188.18/ 30.03.17	60	55.10	Work in progress Physical progress-100%, Financial progress – 109.22 Cr.	Project has completed
9	Saidpur Sewerage Network	431.21/30.01.18	-	172.50	Work in progress Physical progress-99.10 % Financial progress – 95.32 Cr.	Target date of completion 30.11.2022
10	Digha Sewerage	1187.86/19.07.19	100	288	Agreement done, Work in progress Physical progress-10.53 % Financial progress – 104.97 Cr.	Target date of completion 31.12.2024
11	Kankarbagh Sewerage		50	150	Agreement done, Work in progress Physical progress-5.94% Financial progress – 9.75 Cr.	

**1 (a). Phulwarishariff (Patna):** -Presently, there is no STP. A scheme comprising I&D of these Nallas with STP capacity 13 MLD has been approved from NMCG. AA&ES received. Agreement done in one package comprising the three works (Fatuha, Danapur and Phulwarishariff) and work order issued to successful bidder. The revised date of work completion is December, 2023.

### **2. Sewerage Management at Maner:**

There are 3 Nallas in town. All the Nallas have been screened. Presently, there is no sewerage system. It has been estimated that drains of Maner has a total flows of 6.5 MLD. Scheme for I&D and STP project has been approved for Rs. 41.36 Cr. Agreement executed on 26.09.2019. STP construction work under progress. Physical Progress - 41.30 % and Work will be completed as per revised date December, 2023.

### **3. Sewerage Management at Danapur:**

There is one Nalla. This has been screened. At present there is no sewerage system and STP. A scheme comprising I&D of these Nallas with 10 MLD STP has been approved from NMCG. AA&ES received. Agreement done in one package comprising the three works (Fatuha, Danapur and Phulwarishariff) and work order issued to successful bidder. STP construction work under progress. Physical Progress – 60.00 % and The revised expected work completion time is December, 2023.

### **4. Sewerage Management at Bakhtiyarpur:**

At present, Bakhtiyarpur town has no sewerage system & STP. Mostly, all the sewage have outlet into the drains and ultimately to the low lying area and water bodies, there is one Nalla, this has been screened. There is a proposal to intercept the outfalls and divert into STP site for further treatment. AA & ES for Rs. 38.88 Cr. for I&D and STP projects has been obtained. Agreement executed on 27.08.2019, STP construction work under progress. Physical Progress - 77.50 % and Work will be completed as per revised date June, 2023.

#### **5. Sewerage Management at Barh:**

At present, Barhtown has no sewerage system & STP. Mostly, all the sewage have outlet into the drains and ultimately to the low lying area and water bodies, there are 7 Nallas, all Nallas have been screened. A scheme amounting Rs. 53.90 Cr. has been approved for construction of STP of 11 MLD with I&D of drains. Agreement done on dated 22-10-2018 with UEM India Pvt Ltd., Boundary wall of STP Site under progress, STP construction work under progress. Physical progress- 99.70 % and Work will be completed as per the revised time is Oct, 2022.

#### **6. Sewerage Management at Mokama:**

At present, Mokama town has no sewerage system & STP. Mostly, all the sewage have outlet into the drains and ultimately to the low lying area and water bodies, there are 4 Nallas in the town, all have been screened. There is a proposal to intercept the outfalls and divert into STP site for further treatment. A scheme has been approved for construction of STP of 8 MLD with I&D of drains. Agreement executed on 15.06.2019, STP construction work under progress. Physical Progress: 91.00 % and Work will be completed as per the revised time is March, 2023.

#### **7. Sewerage Management at Munger:**

At present, there no STP in Munger. Originally an AA&ES was communicated by NMCG. Previous contract has been terminated due to non- performance of the contractor. The contract was terminated. A revise estimates of the scheme amounting Rs. 294.02 has been approved for execution of 30 MLD STP and Network of 143 km. with allied work. Earlier contract terminated (IVRCL) Status of Previous work done (Physical Progress- 21%, Financial Progress -3.25 Cr.), Revised AA&ES Rs. 294.02 Cr. Vide NMCG Lt. No. - J-13011/1/2009, Dt. - 05-03-18. STP construction work under progress. Physical Progress - 39.15 % and the scheme will be completed as per the revised time is Dec, 2023.

#### **8. Sewerage Management at Sultanganj:**

There are 7 Nallas. Presently, there is no sewerage system in the town. Mostly, all the sewage outlet into the drain and or untimely to the low-lying area and water bodies. A scheme amounting Rs. 63.51 Cr. has been approved for construction of STP of 10 MLD with I&D of drains. Agreement done on dated 14.09.2018, STP construction work under progress. Physical Progress: 99.60 %, project in under commissioning phase it will be completed as per the revised time is Oct, 2022.

#### **9. Sewerage Management at Bhagalpur:**

There are 15 Nallas in the town. All have been screened. A scheme amounting Rs 254.13cr comprises I&D of these Nallas with STP having capacity of 65 MLD has been approved, with a view to treat the sewage flowing through these Nallas. Revised AA&ES received on 10.11.2020 from NMCG. Agreement done on 05.10.2021, Physical Progress: 04.58 %, and Work will be completed as per the revised expected time is June, 2024.

#### **10. Sewerage Management at Buxar:**

Presently the sewage of town flow through Nalla causes pollution of water. There is a scheme to construct Sewerage Treatment Plant 16 MLD & sewerage network of 95 Km length. The cost of project is of Rs. 74.95 Cr. The following work has been executed so far: - Boundary wall of STP has already been completed; pipe laying work of 39.5 km out of 95 km has already been completed. Intermediate Pumping Station (hereinafter referred to as IPS) -1 at ITI ground and 3rd lift wall has been completed. Over all 39% work has been

done. Since there is no progress in the work so termination for contract NOC received from NMCG. Revised AA&ES amounting Rs. 164.23 cr. has been received on 31/12/2019 from NMCG. A letter along with recommendation in Technical Bid Evaluation Report (TBER) was sent to NMCG on 08.10.2021 to obtain NOC from the World Bank on TBER, But NOC yet not received till date due to cancelation by WB, further Revised AA&ES from NMCG to be obtain.

#### **11. Sewerage Management at Barhiya:**

There are 4 Nallas in the town. All have been screened. There is no sewerage system and STP. Mostly, all the sewage have outlet into the drains and ultimately to the low lying area and water bodies. There is a proposal to intercept the outfalls and divert into STP site for further treatment. A scheme for construction of I&D and STP 6 MLD, the AA&ES amounting Rs. 27.00 cr. has been received on 30/12/2019 from NMCG, tender under finalization stage at NMCG, further Revised AA&ES to be obtain from NMCG, the target of the completion of work is as per the revised expected time Dec, 2024

#### **12. Sewerage Management at Jamalpur:**

Presently, there is no STP, there are 4 Nallas and all Nallas have been screened. Project for the construction of I&D and STP, DPR has been submitted to NMCG. As per observations and direction from NMCG received DPR for FSTP is in under finalization stage, after approval from NMCG, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

#### **13. Sewerage Management at Kahalgaon:**

Presently, Kahalgaon Nagar Panchayat is no sewerage system. Mostly, all the sewage outlet into the drain and or untimely to the low-lying area and water bodies in the town, there are 6 Nallas in the town have been screened. A scheme for construction of I&D and STP has been submitted. The AA&ES amounting Rs. 25.77 cr. has been received on 30/12/2019 from NMCG, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of revised AA&ES from NMCG.

#### **14. Sewerage Management at Chhapra:**

Presently, there is no proper sewerage system. The sewage goes to low lying area and water bodies, there is 1 Nalla have been screened. A scheme comprising I&D of this Nalla with STP of 32 MLD capacity has been approved for Rs. 236.15 Cr. with a view to treat the sewage flows through the Nallas. Physical Progress: 83.20 % and the target of the completion of work are as per the revised expected time June, 2023.

#### **15. Sewerage Management at Sonepur:**

Presently, Total length of existing 11 channel is 9.22Km. Presently, there is no sewerage system. All the discharge outlets go to low lying areas and water bodies, there are 7 Nallas have been screened. A scheme has been approved for construction of STP of 3.5 MLD with I&D of drains. Agreement executed on 04.06.2019 and Physical Progress: 99.90 %, expected revised date of completion of project is Oct, 2022.

#### **16. Sewerage Management at Hajipur:**

There is one Nalla which will be screened shortly. Originally an AA&ES was communicated by NMCG and its characteristics of raw sewage adopted for design of STP. The scheme has a STP having 22 MLD capacities and network of 139 km. earlier contract terminated (Tritech) due to non-performance of the contractor. Status of Previous work done (Physical Progress- 27%, Financial Progress -33.74 Cr.) Revised AA&ES Rs. 305.19 Cr. Vide NMCG Lt. No.- J- 16011/1/2009, Dt.- 03-05-18. Agreement executed and Physical Progress: 67.35 %, The work will be completed as per the target of revised expected time Dec, 2023.

**17. Sewerage Management at Begusarai:**

There is one Nalla in town. This has been screened. Originally an AA&ES amounting Rs. 65.408 Cr. was communicated by NMCG. The contract was terminated NMCG has communicated revised AA & ES amounting Rs.230.06 Cr. The scheme has a STP having 17 MLD and network of 98 km. Earlier contract terminated (Tritech) due to non-performance of the contractor, Revised AA&ES Rs. 230.06 Cr. Vide NMCG Lt. No.-T-13/2013-14-0283, Dt.- 05-03-18. Agreement executed, Physical Progress: 65.00 %, the target of the completion of work is as per the contract agreement September, 2023.

**18. Sewerage Management at Khagaria:**

There are two Nallas in the town. All have been screened. Presently, there is no STP. AA & ES for Rs. 21 Cr. for I&D and STP projects has been obtained. Re- Tender has been published on 01.09.2020. No Bid has been received again Re- Tender has been published on 10.12.2020. One Bid has been received, further project canceled by NMCG, as per observations & direction from NMCG the revised DPR for FSTP is under preparation at BUIDCo, expected date of completion of the scheme is as per the revised time is about 2.5 years after receipt of AA&ES from NMCG.

**19. Sewerage Management at Naugachia:**

There are 15 Nallas in the town. All have been screened. AA & ES of this scheme is Rs. 6.89 Cr. This scheme has proposal STP with 9 MLD capacities. Agreement executed on 22.10.2018, construction of STP Components under progress. Physical Progress: 99.70 % and the work will be completed the as per the revised expected time Dec,2022.

**20. Sewerage Management at Dighwara:**

There are 8 Nallas in the town. All have been screened. Presently, there is no sewerage system. A scheme comprising I&D of these Nallas with STP of 5.40 MLD capacity has been prepared. DPR Sent to NMCG on 06.08.2018. Revised DPR with compliance Report sent to NMCG on 24/08/2018. As per observations & direction from NMCG received DPR for FSTP is sent to NMCG on 05.12.2020, under TPA by IIT, after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

**21. Sewerage Management at Teghra:**

Presently, there is no sewerage system. The waste water is discharged to adjacent area of NH-28. There is one Nalla which have been screened. A scheme comprising I&D and STP revised DPR submitted to NMCG on 17.12.2018 after incorporated all comments suggests in the review meeting by NMCG. Further, as per observations & direction from NMCG, received DPR for FSTP was sent to NMCG on 15.12.2020, observations compliance with revised DPR was sent on 04.10.2021, under TPA by IIT after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

**22. Sewerage Management at Manihari:**

A scheme comprising I&D and STP, DPR sent to NMCG on 06/08/2018. Compliance Report sent to NMCG on 19.09.2018. There are 3 Nallas have been screened. Further, as per observations & direction from NMCG on DPR for FSTP was sent to NMCG on 31.08.2020, revised DPR sent to NMCG on 03.07.2021, under TPA by IIT, after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

## **B. Punpun River (Joins the Ganges at Fatuha)**

### **23. Sewerage Management at Fatuha:**

Presently, there is no sewerage system and STP. A scheme I&D STP of 7 MLD capacity has been approved for Rs. 35.49 Cr. AA & ES obtained. There are 7 Nallas. All have been screened, Agreement done in one package comprising the three works (Fatuha, Danapur and Phulwarishariff) and work order issued to successful bidder. The expected revised time of completion of the project is Dec, 2023.

## **C. Ramrekha River**

### **24. Sewerage Management at Harinagar (Ramnagar):**

There is no sewage project in this town. DPR for I&D with STP AA&ES obtained from NMCG on 12.09.2022, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

## **D. Sikrahna River**

### **25. Sewerage Management at Narkatiaganj:**

There is no sewage project in this town. DPR for I&D with STP DPR sent to NMCG on 03.12.2021 for approval. DPR observations compliance sent to NMCG ON 12.03.2022, after approval of DPR from NMCG and under TPA by IIT, the target of the completion of work is as per the revised expected time is about 2.0 years after receipt of AA&ES from NMCG.

## **E. Sirsia River**

### **26. Raxaul:**

There is no sewage project in this town. DPR for I&D with STP is prepared and sent to NMCG for sanction. After approval of DPR from NMCG the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

## **F. Parmar River**

### **27. Sewerage Management at Jogbani:**

There is no sewage project in this town. DPR for I&D with STP is under preparation. It will be prepared by Nov,2022 and will be sent to NMCG for sanction. After approval of DPR from NMCG the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

**G: Others:** In addition DPR related to Liquid Waste Management are also being prepared for towns situated on the tributaries of river Ganga.

**The Timeline is as follows:-**

### **1. Sone River**

**i. Dehri:** - Presently, there is no sewerage system. There are mainly 2 drains with total length of existing drain is 15 Km which discharge waste water into the Sone river. A scheme comprising I&D for Nala with 21 MLD I&D STP capacity. The DPR prepared and submitted to NMCG for approval on dated 02-10-2018, The AA&ES amounting Rs. 63.89 cr. has been received on 01/12/2021 from NMCG, tender under process the target of the completion of work is as per the revised expected time is about 2.0 years after agreement with the successful bidder.

**ii. Arwal:** There are mainly 7 major drains in the town to cater the drains to carry the domestic sewage, a scheme has been prepared for construction of STP of 3.5 MLD and submitted to NMCG on dated 19-09-2018. On NMCG observations revised DPR submitted on 10.11.2020 for approval. After approval of DPR from NMCG, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

**iii. Daudnagar:** There is no sewage project in this town. DPR for I&D with STP is prepared and sent to NMCG, under TPA by IIT, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

### **2. Burhi Gandak River**

**i. Muzaffarpur:-**There are mainly 12 drains (9) in main town and 3 in extended area. In Muzaffarpur town which discharge wastewater into the Burhi Gandak river/ water bodies. A scheme comprising I&D of these Nallas with STP have been sanctioned Under AMRUT Program to cater all the drains carrying domestic sewage. The target of the completion of work is as per the revised expected time Dec, 2023.

**ii. Samastipur:** There are mainly (2) major outfall drains are partly Magardahi Nalla and Paswan chowk Nalla which are directly discharging to River of Bhuri Gandak. A scheme for construction of I&D with 3.50 MLD STP the DPR sent to NMCG on 03.12.2021 for approval, The compliance on observations related to DPR is being made. After approval from NMCG, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

**iii. Motihari:** There is a sewage project has been purposed in this town. A scheme for construction of I&D with STP the DPR sent to NMCG on 03.12.2021 for approval. The compliance on observations related to DPR is being made and sent on 28.03.2022 & 11.04.2022. from NMCG, under TPA by IIT, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

### **3. Kosi River**

**i. Supaul:** There are mainly 4 drains. Presently, there is no sewerage system. All the discharge outlets go to low lying areas and Kosi River. A scheme has been prepared for construction of 4 STPs of total 12 MLD with I&D of drains to cater all the drains carrying domestic sewage. Compliance report received from BUIDCo against site visit observation on the DPR and the same has been reviewed and submitted to NMCG on 11/07/2019. Further, Revised DPR sent to NMCG on 03.12.2021 for approval. The compliance on observations related to DPR is being made and sent on 28.03.2022 & 11.04.2022. After approval of DPR AA&ES received from NMCG on 01.02.2021, tender under process the target of the completion of work is as per the revised expected time is about 2.0 years after agreement with the successful bidder.

ii. **Saharsa:** There is a sewage project has been purposed in this town. A scheme for construction of I&D with STP the DPR sent to NMCG on 03.12.2021 for approval. The compliance on observations related to DPR is being made and sent on 28.03.2022 & 11.04.2022. DPR in under TPA approval by IIT after of DPR approval, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

iii. **Madhepura:** There is a sewage project has been purposed in this town. A scheme for construction of I&D with STP the DPR sent to NMCG on 03.12.2021 for approval. The compliance on observations related to DPR is being made and sent on 28.03.2022 & 11.04.2022 to NMCG, DPR in under TPA approval by IIT after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

#### 4. **Bagmati River**

- i. **Darbhanga:** There are mainly 9 major outfalls it's discharging into Bagmati & Kamla River through drains. The town also has a network of branch and lateral drains.
- i. A scheme has been prepared for construction of STP of 34.1 MLD to cater all the drains carrying domestic sewage. The Revised DPR prepared and submitted to NMCG for approval on dated 06-12-2018. DPR is in under technical approval. after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

#### 5. **Gandak River**

i. **Gopalganj:** There are mainly 2 major outfalls. All these drains are discharging the storm water into River Daha/Gandak River. A scheme has been prepared for construction of STP of 11 MLD capacity to cater all the drains carrying domestic sewage. The DPR prepared and submitted to NMCG for approval on dated 26-09-2018. Revised DPR awaited from BUIDCo, after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

ii. **Bagaha:** There are mainly 9 major outfall drains are partly kutchra and patlypucca drains which are directly discharging to Rivers Gandak, Haraha and also nearby Gagaha Nalla. A scheme has been under preparation for construction of STP is 6.50 MLD to cater all the drains carrying domestic sewage. The revised DPR awaited from BUIDCo, after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

#### 6. **Mahananda River**

- i. **Kishanganj:** There is no sewage project in this town. DPR for I&D with STP is under preparation. It will be prepared by April, 2022 and after approval of from NMCG, the target of the completion of work is as per the revised expected time Dec, 2022.

#### 7. **Kiul River**

- i. **Lakhisarai:** There is no sewage project in this town. DPR for I&D with STP is sent to NMCG and after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.
- ii. **Jamui:** There is a sewage project has been purposed in this town. A scheme for construction of I&D with STP the DPR sent to NMCG on 03.12.2021 for approval. The compliance on observations related to DPR is being made and sent on 28.03.2022. DPR in under TPA approval by IIT after of DPR approval the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

## Status of Complete/Ongoing/Tendered Project of Schemes under Namami Gange program.

fnukd 05-09-2022 rd

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Crore) Gov/GoB	Date of Sanction/Date of AA&ES issue Gov/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/Date	Date of Completion (As per Agreement/Projected by BU/DO)	House Connection	During this month	Total Progress
1	Completed Project	Beur	Sewerage Treatment Plant	43	—	68.16 74.29	15-07-14 05-01-15	7 Aug 15	77.85 Cr. (C Cost- 47.25 Cr. and O&M Cost- 30.59 Cr.)	Voltas & GAA (JV) 31-03-17	05/10/2019 31.12.2019	—	O&M work in progress.	Inlet Data MAY 2022 :- Inlet flow - 6.66MLD Outlet flow - 6.4 MLD Outlet BOD - 7 mg/l Outlet COD - 23 mg/l Physical Progress - 100%, Financial Progress - (60.30 Cr.)
2		Saidpur	Sewerage Treatment Plant & Adjoining Network	60	55.10	184.93 201.57	01-04-15 26-11-14	21 Aug 15	188.186 Cr. (C Cost- 142.34 Cr. and O&M Cost- 45.84 Cr)	UEM & EMS (JV) 30-03-17	05.04.20 (EOT granted till Jan 2021)	21360 21360	Completed. O&M under progres-	Design Built Completed of Sewerage Network 55 Km and STP - 60 MLD completed. STP O&M under progres Physical Progress - 100 %, Financial Progress: - (172.86 Cr.)
3		Karmalichak	Sewerage Treatment Plant	37	—	77.04 83.97	15-07-14 05-01-15	7 Aug 15	73.61 Cr. (C Cost- 44.11 Cr. and O&M Cost- 29.50 Cr.)	Voltas & GAA(JV) 31-03-17	05/10/2019 31/03/2021	—	O&M work in progress. Retaining Wall - Sand filling and Brick soling work are in progress.	Inlet Data June :- Inlet flow - 23.64 MLD Outlet flow - 23.37 MLD Outlet BOD - 6.52 mg/l Outlet COD - 38.0 mg/l Physical Progress-100%, Financial Progress- (57.34 Cr.)
4		Pahari-Zone IV A (S)	Sewerage Zone IV A (South) of Pahari, Patna	—	87.69	184.86	22/05/2017	1 Sep 17	167.84Cr. (C Cost- 144.86 Cr. And O&M- 22.94 Cr.)	EMS Infra & Technocraft Ltd.11/05/2018	29.05.21 (EOT granted till Oct 2021)	21300 21300	—	Completed. Physical Progress - 100%, Financial Progress - (203.84 Cr.)
5		Pahari STP	Sewerage Treatment Plant	60	—	191.62	19/05/2017	1 Sep 17	147.65 Cr. (C Cost- 84.20 Cr. And O&M- 63.44 Cr.)	VA Tech Wabag 09/05/2018	09.11.20 (EOT requested till Oct 2022)	—	Completed	Completed Physical Progress - 100%, Financial Progress - (94.08 Cr.)
6		Sultanganj	I&D works and STP at Sultanganj	10	—	60.22	08-01-2017	30-12-17	63.51 Cr. (C Cost- 35.066 Cr. And O&M- 28.443 Cr.)	V.C.Project 14/9/2018	13.02.20 (EOT granted till 15 Aug 2021, Again EOT to be requested)	—	Trial Run Completed, Commissioning under progress. (HT Line in STP Completed in SPS under progress, Scada Completed, Installation of Lab under progress.)	Completed Physical Progress - 100% Financial Progress - (29.67 Cr.)
7		Barh	I&D works and STP at Barh	11	—	58.27	08-10-2017	22-06-18	53.90 Cr. (C Cost- 26.57 Cr. And O&M- 27.33 Cr.)	UEM India 22/10/2018	21.04.20 EOT to be requested.	—	Completed	Completed. Physical Progress - 100 % Financial Progress - (29.28 Cr.)
1	Ongoing Project	Saidpur	Sewerage Network	—	172.50	268.63 426.71	01-04-15 24-01-17	27 Aug 15	431.21 Cr. (C Cost- 399.55 Cr. And O&M Cost- 31.66 Cr.)	L&T 30-01-18	29.01.21 (EOT requested till Oct 2022)	6190 28118	Pipe Laying - 90 m Tapping of Existing Network - 2.05 Km Manhole - 8 Nos Property Chamber - 98 Nos Road Restoration - 50 m (Including Trenchless & DI pipe) DI Rising Main - 50 m House Connection- 390 Nos Ambedkar Colony SPS completed & commissioned. Bazar Samiti SPS completed & commissioned. Exhibition Road SPS completed & commissioned.	Pipe Laying - 116.65 km Tapping of Existing Network - 12.16 Km Manhole - 4164 Nos Property Chamber - 2660 Nos Road Restoration - 122.53 Km (including Trenchless & DI pipe) DI Rising Main - 6 Km House Connection- 6190 Nos Ambedkar Colony SPS completed & commissioned. Bazar Samiti SPS completed & commissioned. Exhibition Road SPS completed & commissioned. Physical Progress - 99.10%, Financial Progress - (432.61 Cr.)
2		Beur	Sewerage Network	—	179.74	225.77 394.89	31-12-14 24-01-17	21 Aug 15	398.40 Cr. (C cost : 371.48 Cr and O &M Cost : 26.92 Cr)	L&T 30-03-17	5.04.20 (EOT requested till Oct 2022)	8249 15000	Sewerage Network completed - 0.8 Km Manhole completed - 83 nos. Road Restoration completed - 0.4 Km House Connection Pit completed- 103 nos House Hold connection completed - 29 0nos Shifting and laying of 3.6 KM of underground electrical cable- 0.0	Sewerage Network completed - 158 Km Manhole completed - 6367 nos. Road Restoration completed - 158 Km House Connection Pit completed- 8230 nos House Hold connection completed - 8249 nos Shifting and laying of 3.6 KM of underground electrical cable- 2.7 Physical Progress - 99.70 %, Financial Progress - (332.70 Cr.)
3		Karmalichak	Sewerage Network	—	96.54	277.42	16/03/2017	9 May 17	253.98 Cr. (C Cost- 241.02 Cr. And O&M- 12.96 Cr.)	VA Tech Wabag 11/05/2018	20.05.21 (EOT requested till Oct 2022)	30796 38168	Sewer Network - 0.439Km Manhole - 23 Nos House Connection Pit - 35 Nos House Connection - 256 Nos. SPS - Concreting of 10th Lift done. 10th lift sinking in progress.	Sewer Network - 92.836 Km Manhole - 3412 nos Direct connection / House connection pit - 25624 nos Road Restoration 90.097 Km (Total 78.455 Km road restored in all respect and 11.62 Km comes in trenchless method) House Connection 30796 Nos SPS 01 No - wet well 68.50% completed. Concreting of 10th Lift done. Physical Progress - 94.75%, Financial Progress - (306.44 Cr.)
4		Pahari Zone-V	Sewerage scheme at Pahari Zone V, Patna	—	115.93	356.37	22/05/2017	1 Sep 17	364.90Cr. (C Cost- 318.18 Cr. And O&M- 46.72 Cr.)	Sapoor Pallonji 25/04/2018	24.04.21 (EOT requested till Oct 2022)	12923 22855	1.Sewer Network - 1.253 Km. 2.Tapping Work - 2.092 KM 3.Manhole- 78 Nos. 4.Property Chamber- 323 Nos. 5.Road Restoration- 2.65 Km. 6.House Connection- 520 Nos. 7.SPS-Civil Work Under Progress	1.Sewer Network - 99.328 Km. 2. Tapping Work - 2.092 Km 3.Manhole- 2805 Nos. 4.Property Chamber- 10958 Nos. 5.Road Restoration-98.63 Km. 6.House Connection- 12923 Nos. 7.SPS-Civil Work Under Progress Physical Progress - 95.23%, Financial Progress - (220.59 Cr.)

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Cr/ore) Gov/GoB	Date of Sanction/Date of AA&ES issue Gov/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/ Date	Date of Completion (As per Agreement/ Projected by BUIDCo)	House Connection	During this month	Total Progress
5	Ongoing Project	Naugachhia	I&D works and STP at Naugachhia	9	—	60.79	08-01-2017	22-06-18	61.99 Cr. (C Cost- 35.01 Cr. And O&M- 26.38 Cr.)	UEM India 22/10/2018	21.04.20 30.09.22		<p>1) MPS : NA, 2)Grit Chamber : 100% , 3) SBR &amp; CCT : 100% , 4) Chlorination Building : 100%, 5) Sludge Dewatering Builg : 100% , 6) Admin cum Lab: 100% , 7) Airblower:100%, 8) MCC : 100%, 9) Staff Quarter: 100% , Installation of E&amp;M Work : , 1) Grit Mechnaish : 100%, 2)Air Blower with Piping : 100%, 3) MCC &amp; Panel : 100% 4) Transformer : 100%, 5) WAS Pre-Thickner Pumps :100%, 6)Poly dosing pumps:100%, 7) Chlorine Leak Blowers :100%, 8) Cable Tray :100%, 9) Grit Mechnaish : 100%, 10) Sluice Gates G.chamber :100% , 11) Chlorination system:100%, 12) Sludge dewatering Machine:100%, 13) Cable termination : 100%, 14) Grit Mechanism system : 100% , 15) Diffuser with Air Blowing : 100%, 16) Filtrate transfer pump : 100% , SPS- 1 , Civil works, Wet well,Inlet chamber-100%, DG Room-100%, Panel Room-100%, Transformer yard-100%, staff qtr.-95%, Boudry wall-100%, E&amp;M Works-, Procurement-100%, HT Panel -95% , DG Installation-100%, Transformer yard-100%, MCC Panel-100%, Screens-100%, sluice gate-100%, Monorail-100%, cable tray-100%, Internal external lighting-100%, SPS- 5, Wet well,Inlet chamber-100%, DG Room-100%, Panel Room-100%, Transformer yard-100%, staff qtr.-50%, Boudry wall-100%, E&amp;M Works-, Procurement-100%, Transformer yard-95%, MCC Panel-90%, Screens-100%, Monorail-100%, Pumps-95%, SPS- 6, Wet well,Inlet chamber-100%, DG Room-100.0%, Panel Room-100%, Transformer yard-100%, Staff qtr.-95.0%, Boudry wall-100%, E&amp;M Works-, Procurement-100%, HT Panel -100% , DG Installation-100%, Transformer yard-100%, MCC Panel-100%, Screens-100%, sluice gate-100%, Monorail-100%, SPS- 2, Wet well,Inlet chamber-100%, Boudry wall-100%, MCC Panel-100%, DG Room-100%, Ht&amp;Transformer-100%, E&amp;M Work -, Screens-100%, Sluice gate-100%, Submersible pump-90%, Monorail-100%, DG Installation-100%, MCC Panel-100%, Transformer -100%, SPS- 4, Wet well-100%, Inlet chamber-100% , DG Room-100%, MCC Panel-100%, HTTransformer-98%, MCC Panel-100% HT/Transformer-90%, E&amp;M Work -70%(Procurement), E&amp;M Work -70%(Procurement), Installation of E&amp;M Work : , Submersible pump-85%, Screens-100%, Sluice gate-100%, DG Installation-100%, MCC Panel-100%, Transformer -90%, Rising Main-15289.5 meter, Trenchless pipe crossing -102 meter, Road restoration-15229 meter</p> <p>Physical Progress - 99.70 % Financial Progress - (30.34 Cr.)</p>	
6		Sonepur	I&D and STP at Sonepur	3.5	3.6	30.93	14/09/2018	11-19	29.35 Cr. (C Cost- 14.20 Cr. And O&M- 15.16 Cr.)	S.G.Const & S.N.Enviro. 04/06/2019	15.02.21 (EOT granted till Aug'22)		<p>1. Admin /staff Building completed. 2. Panel Room completed. 3. Clear water tank completed 4. UV chamber completed 5. SBR Civil work completed 6. Wet well completed 5. Grit Chamber Completed 8. Airblower Shed completed. 9. Sludge Holding Tank completed. 10. Pipe laying of 215 Mtrs done. 11. Manohole completed - 4 Nos. 12. Laying of Effluent Channel completed. 13. Trial run running is in progress.</p> <p>1. Admin /staff Building completed. 2. Panel Room completed. 3. Clear water tank completed 4. UV chamber completed 5. SBR Civil work completed 6. Wet well completed 5. Grit Chamber Completed 8. Airblower Shed completed. 9. Sludge Holding Tank completed. 10. Pipe laying complete (5620 Mtrs out of 5620 Mtrs) 11. Manholes completed - 178 Nos 12. Laying of Effluent Channel completed. 13. Trial run running is in progress. Physical Progress - 99.90 % Financial Progress - (18.86 Cr.)</p>	
7		Mokama	I&D works and STP at Mokameh	8	—	53.81/ 60.91(Rvd)	28/07/2017	30-12-17	59.17 Cr. (C Cost- 37.765 Cr. And O&M- 21.407 Cr.)	EMS Singh 15/06/2019	15.12.20 30.09.22		<p>Landscaping &amp; Plantation work: In progress , Supply of Electromechanical equip., Installation of Electromechanical Equip, I&amp;D Work., IPS-1., Supply of Electromechanical equip., IPS-2., Supply of Electromechanical equip.</p> <p>Design &amp;Survey - complete,, SBR work: 100% complete&amp; rest in progress., Admin block : 100% complete &amp; rest in progres, Panel Room: 100% work complete &amp; rest in progress., Boundary wall =100% complete , Road Work=85% complete &amp; rest in progress, Chlorination Tank:100% complete &amp; rest in progress , Sludge Holding Tank: 100% complete , Centrifuge Building: 100% complete &amp; rest , Grit Chamber: 100% complete &amp; rest in progress , MPS:Structural work complete &amp; finishing work 100% complete , Air Blower Platform :100% complete , Landscaping &amp; Plantation work: 95% complete, Guard Room: Structure work 100% complete, Supply of Electromechanical equip., i) Decanter System=2 Set, ii) Sewage Transfer Pump=9Nos, iii) RAS Pumps=2set, iv) SAS Pumps=2set, v) Diffuser=2Lot, vi) Chlorinator=1No, (vii) Mechanical coarse &amp; fine screen, vii) Air Blower=2Nos, Centrifuge=2Nos, viii) MCC Panels=1Nos , ix) PLC Panels=1Nos , x) Cable Trays=1lot , xi) MS pipe=1lot , xii) Diffusers=2Lot , xiii) Online monitoring system 1set , xx) Centrifuge Feed Pump=02 Nos, (XXI) Sewage sludge pump=06 Nos for IPS, (XXII) Solar panel street light , (XXIII) HT Panel, Installation of Electromechanical Equip, i) Air Blower=100%, ii) MCC panel installed=100%: , iii) air blower pipes laying complete , i v) DG installation complete=100%, v)Diffuser pipeline installed=100%, vi) Cable tray framework erected 100% complete, vii)Pumps in Wetwell Installed 100%, MPS to Grit ch pipeline complete, Cable laying=95% complete, PLC panel installed, Gate Valve=06 Nos installed, Mechanical coarse &amp; fine screen installed, Motorised gate valve installed, Manuull screen installed, All electric supply work at STP complete, Chlorinator sytem installed, Flowmeter installed, Solar panel street light installation complete, Testing of all electromechanical machinery complete, I&amp;D Work., Di pipe laying=5915M, 600mm dia Hume pipe laying=300 M, 300 mmdia hume pipe laying=485M, Manhole=35 Nos, IPS-1., Staff Quarter: structural 95% complete, Boundary wall : 95% complete, PS: structural work 92% complete, Panel Room: structural work complete &amp; finishing work in progress, Supply of Electromechanical equip., Pumps=3 Nos, Mechanical Screen=01 No, IPS-2., Site development work: Filling work 90% complete, Staff Quarter: structural work complete &amp; plaster work 100% complete, PS : structural work of Receiving chamber 100% complete and finishing work in progress, Boundary wall : 90% complete, RCC drain works=1295M complete, Manhole : 45Nos completed, Supply of Electromechanical equip., Pumps=3 Nos, Mechanical Screen=01 No</p> <p>Physical Progress-91 % Financial Progress : (31.35 Cr.)</p>	

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Crore) Got/GoB	Date of Sanction/Date of AA&ES Issue Got/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/ Date	Date of Completion (As per Agreement/ Projected by BU/Dco)	House Connection	During this month	Total Progress
8		Baktiyarpur	I&D and STP at Bakhtiyarpur	10	—	35.88	24/12/2018	19-01-2019	36.04 Cr. (C Cost- 22.65 Cr. And O&M- 13.40 Cr.)	S.G. Construction & S.N. Enviro. 27/08/2019	26.08.20 (EOT requested till Oct 2022)		Boundary wall - 0% SBR & CCT - 6.50% Admin cum Panel Building cum Staff Quater's - Complete. MPS & Inlet chamber - 4.00%, Sludge Holding Tank - 10% Grit Chamber 5.50% - IPS1/Pumping station 1.20% IPS2/Pumping station 0.90% Sewer Network 0.000KM	Boundary Wall Complete. MPS & inlet chamber - 94.00%. Grit Chamber 83.00% IPS2/Pumping station 34.375% Admin cum Panel Building cum Staff Quater's - Complete. Physical Progress- 77.50% SBR & CCT - 92.00% Complete. Sludge Holding Tank - 87.50%. IPS1/Pumping station 34.91% Sewer Network 1.430KM Financial Progress - (22.08 Cr.)
9		Maner	I&D and STP at Maner	6.5	3	41.36	01-02-2019	19-01-2019	40.83 Cr. (C Cost- 18.67 Cr. And O&M- 22.163 Cr.)	SIMA Labs Pvt. Ltd. & A.K Contractor (JV) 27/09/2019	26.09.20 (EOT requested till 02.08.2022)		1) Boundry wall-0% 2)Admin Building-0.10% 3)SBR tank-2.80% 4)CCT-18.40% 5)Sludge Holding Tank-9.90% 6)Chlorination Room-29.07% 7)Grit Chamer-10.50% 8)Fdn for DG & transformer- 0.10%	1) Boundry wall-95.50% 2)Admin Building-93.20% 3)SBR tank-73.30% 4)CCT-88.10% 5)Sludge Holding Tank-80.10% 6)Chlorination Room-70% 7)Grit Chamer-71.08 % 8)Fdn for DG & transformer- 91.15% Financial Progress- 41.30% (11.66 Cr.)
10		Digha-Zone	STP & Sewer Network	100	288	824	08-11-2017	15-05-18	1187.86 Cr.	VA Tech Wabag 30/12/2019	Apr-23		Netowk Progress: 1. Sewer Line Laid-0.085 Km 2. Manhole-78 Nos. 3. Road Restoration-0.142 Km 4. HSC-0 Rm 5. Flow test- 0.12 Km 6. SPS A: Cleaning of area done. Cutting edge fabrication under progress 7. SPS B: Shutting upto 1st Lift done STP Progress: All the major activities at hold as site is unapproachable due to nonmotorable road is submerged due to water flood.	Netowk Progress: 1. Sewer Line Laid-70.304 Km 2. Manhole-1923 Nos. 3. Road Restoration-61.466 Km 4. HSC- 8606 Rm 5. Flow Test- 17.606 Km 6. SPS A: Cleaning done. Cutting edge fabrication under progress 7. SPSB: Shutting upto 1st lift done STP Progress: 1. Engineering Drawing 5.76% achieved 2. Site office Establishment 65% completed. 3. Land development in 67% Completed. 4. Achieved 55 Nos. of Pile at Digestor A&B -Digha, work under progress. Physical progress- 10.53% Financial Progress:- 145.37 Cr.
11		Kankarbagh-Zone	STP & Sewer Network	50	150	578.89	08-11-2017	15-05-18		VA Tech Wabag 30/12/2019	Apr-23		Netowk Progress: 1. Sewer line laid-0.016 Km 2. Manhole -161 Nos. 3. Road Restoration- 0.00Km 4. HSC- 0 Rm 5. Flow Test- 1.400 km STP Progress: 1. Land Development 50% completed 2. Piling work- 52 Nos at Aeration Tank, 1 No. at Digestor & 27 Nos. at Secondary Clarifier	Netowk Progress: 1. Sewer line laid-35.077 Km 2. Manhole - 981 Nos. 3. Road Restoration- 34.934 Km 4. HSC- 22 Rm 5. Flow test -13.495 km STP Progress: 1. Engineering Progress achieved 5.67% 2. Site office Establishment done 100% 3. Land Development 50% completed 4. Piling work- 52 Nos at Aeration Tank, 1 No. at Digestor & 27 Nos. at Secondary Clarifier. Physical progress- 5.98% Financial Progress:- 18.78 Cr.
12	Ongoing Project	Begusarai	STP & Sewer Network	17	98	230.06	03-05-2018	01-08-2018	236.85 Cr. (Capital Cost- 180.49 Cr. and O&M- 56.36 Cr.)	Toshiba (JV) 04.02.2020	Mar-23		1. Pipe Laying -0.471 Km 2. Manholes -41 Nos 3. Inspection Chamber -236 Nos 4. Road Restoration - 2.220 KM "This Month progress Civil works- MPS-RCC- 0., SBR Tank-RCC- 22.5 cum.(2.5%) Grit chamber-RCC-2.23 cum.(0.6%) Air Blower-RCC-0.93cum., Staff Qtr.-A-RCC-0 cum.(0%) Staff Qtr.-B-RCC-0 cum., HT Meter Room-RCC- 0 CCT-PCC/RCC-0 cum.(0%) Admin Building-RCC-0 cum.(0%) Sludge sump- PCC-30.24 cum.(16.5%) Sludge Dewatering Building/Centrate sump- 5 cum (6%) "IPS 1 - RCC -10.03 Cum., Sinking of the wet well-5.0 meter, IPS- 2A- RCC-26.0 Cum."	1. Pipe Laying -74.715 Km 2. Manholes -3111 Nos 3. Inspection Chamber - 8712 Nos 4. Road Restoration - 74.491KM Additional restoration done for old existing network" "Updated progress Civil works- MPS-26.2% SBR-86.94% Grit chamber-74.33% Air blower- 51.69% Staff qtr.-A- 53.63 % Staff qtr.-B- 80.14 % HT meter room-67.23% Admin Bldg- 24.22% CCT-PCC-40 cum.(7.66%) Sludge Sump-19.2% Sludge Dewatering Building/Centrate sump- 44.02% E&M Works- Procurement-100% Installation-0%" "6. IPS 1- 41.04% IPS 2 - (17.24%) Wet well Wall completed up to 2nd lift above curb wall and Sinking-3.0 meter from NGL E&M Works: Procurement-70% Installation-0% Rising Main Network completed = 0.980 KM" Physical Progress - 65.1 % Financial Progress – 152.26 Cr.
13		Chhapra	I&D and STP	32	18.95	236.15	30/11/2018	04-19	244.39 Cr. (Capital Cost- 119.90 Cr. and O&M- 124.49 Cr.)	Toshiba (JV) 04.02.2020	04.08.21 16.11.2022		1. Main Pumping Station - Screen Chamber work is in progress (2.50%) 2. Screen Chamber Slab Casting completed and Grit Chamber Slab casting Completed and side wall casting work in progress- 6.25% 3. Sludge Dewatering Building column work is in progress, Sludge Sump, Feed pump house and centrifuge building 1st slab work in progress -0.9% 4. Substation, MCC Room - 10% 5. SBR, Equalisation Tank & Was Sump Raft is completed and wall 3rd, 4th lift and walkway RCC work is in progress 1% 6. CCT - 3% 7. Air Blower Room - 1st floor slab work is completed and second floor column work, staircase work completed and brick work in progress (2%) 8. Admin Cum Lab Building - No work 9. Staff Quarter brick work and plaster work is in progress (0.1%) 10. IPS/Pumping station IPS 1 - (0.0%) 11. IPS/Pumping station - IPS 2/A - (0.0%) 12. IPS/Pumping station IPS 3 - (0.0%) 13. IPS/Pumping station IPS 4 - (0.0%) 14. IPS/Pumping station IPS 5 - No Work 14. IPS/Pumping station IPS B - (37.00%) 16. Network (I&D) - Laying work- 00 m (0.0%) manhole - 00(00%) 17. Road Restoration (I&D Network) - No Work 18. Electro-Mechanical Equipments for STP - Pipe, decantor 2 nos. and blower erection work is in progress (1%) 19. Electro-Mechanical IPS-03 & IPS-04 work in progress - No Work.	1. Main Pumping Station - Screen Chamber work is in progress- (87.00%) 2. Grit Chamber, Screen Chamber, Inlet Chamber, & Parshall Flume - Pile Cape and Column RCC and Tie Beam work and column completed and Screen Chamber Slab Casting completed and Grit Chamber Slab casting completed and side wall casting work in progress (75%) 3. Sludge Dewatering Building column RCC work is in progress, Sludge Sump, feed pump house Completed and centrifuge building 1st slab work in progress (60%) 4. Substation, MCC Room up to Raft and column work up to plinth beam is completed and FFL slab beam concreting and slab rcc work is completed and 2nd slab casting work in progress (64.85%) 5. SBR, Equalisation Tank & Was Sump Raft is completed and wall 3rd, 4th lift and walkway RCC work is in progress (90.6%) 6. CCT 5th lift Wall completed and Chlorination building 1st slab completed and column work is in progress (85.86%) 7. Air Blower Room - 1st floor slab work is completed and second floor column work staircase work completed and brick work in progress (69.1%) 8. Admin Cum Lab Building - RCC Column work up to plinth level and FFL slab rcc work is completed and column work is in progress (42%) 9. Staff Quarter brick work and plaster work is in progress (90.96%) 10. IPS/Pumping station IPS 1 - (0.1%) 11. IPS/Pumping station - IPS 2/A - (100%) 12. IPS/Pumping station - IPS 3 (100%) 13. IPS/Pumping station - IPS 4 - (100%) 14. IPS/Pumping station IPS 5 - No Work 14. IPS/Pumping station IPS B - (74.30%) 16. Network (I&D) - Pipe laying of 10247 mtrs and manhole 314 nos. is completed, Pipe Laying - (51.70%) and Manhole - (00%) 17. Road Restoration (I&D Network) - 6.949 KM road restoration is completed 18. Electro-Mechanical Equipments for STP - Pipe, Decantor 2nos and blower Erection work is in progress (26.1%) 19. Electro-Mechanical Equipments for MPS&IPS - (90.5%) IPS-03 & IPS-04 work in progress. Physical Progress - 83.2 % Financial Progress - 80.59 Cr.
14		Fatua	I&D and STP	7	—	35.49	24/12/2018	06-19			23.11.2022		Fatua:-STP -7 MLD SPS and I&D - 9.80 %	Fatua:-STP -7 MLD SPS and I&D - 10 % Physical Progress - 10. % Financial Progress - 0.61 Cr.

Sr. No.	Status	Location	Project Name	STP Capacity (In MLD)	Sewer Network (In Km.)	Sanctioned Cost (Cr/ore) GoI/GoB	Date of Sanction/ Date of AAIES Issue GoI/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/ Date	Date of Completion (As per Agreement/ Projected by BUIDCo)	House Connection	During this month	Total Progress
15		Danapur	I&D and STP	25	—	103.27	02-08-2019	06-19	176.19 Cr. 12.11.2020 (EOT requested till 22.11.2022)	Bhugan Infracon & Enviro Infra Eng. Ltd. (I.V.) 23.11.2020	23.11.2022		7) Stilling chamber with screen channels- 10% 8) Grit chamber with Parshallflume- 10%	STP 1) Admin Building-90% 2) SBR Basin-60% 3) CCT-90% 4) Chlorination Building-90% 5) Security Cabin-90% 6) Supply of DI Pipe-830.50M 7) Stilling chamber with screen channels-30% 8) Grit chamber with Parshallflume-35% 9) Sludge House-90% Physical Progress - 60. % Financial Progress - 20.05 Cr.
16		Phulwarisariff	I&D and STP	7+6=13	—	46.25	02-08-2019	06-19			23.11.2022		3) Stilling chamber with screen channels- 13% 4) Grit chamber-13%	1) Admin Building- 20% 2) SBR Basin- 25% 3) Stilling chamber with screen channels- 15% 4) Grit chamber-15% 5) Sludge Sump- 5% 6) Sludge House- 5% 7) Staff Quarter- 25% Physical Progress - 35% Financial Progress - 2.62 Cr.
17		Hajipur	STP & Sewer Network	22	138.9	305.19 Revised	03-05-2018	30-05-19	316.28 Cr.	03.07.2021	02.07.2023		"Sewerage Network(KM)-0.255 Manhole - 31 "Property Chamber(Nos)- 256 Road Restoration - 0.769 Staff Quarter, STP (CUM)- 2.2 Aeration Tank - 127.8 "MPS(CUM)- 30 Grit Chamber (CUM)- 0 Secondary Clarifier (CUM)- 107.5 Security cabin (CUM)- 2 Air Blower Shed (CUM)- 21.7 "MCC/Admin building (CUM)-0	Sewerage Network - 101.055 Manhole - 5118 Property Chamber (Nos) - 7973 Road Restoration - 99.518 Staff Quarter, STP (CUM)- 70.32 DG & Transformer, STP (CUM) - 36.79 Aeration Tank - 3190.8 MPS(CUM)- 117 Grit Chamber (CUM)-0 Secondary Clarifier (CUM)-124.5 Security cabin (CUM)- 13.38 Air Blower Shed (CUM)-34.16 "MCC/Admin building (CUM)- 15.61 IPS (CUM)-0 Rising main (KM)-0 Physical Progress-67.35% Financial Progress:- 149.30 cr.
18	Ongoing Project	Bhagalpur	I&D works and STP at Bhagalpur	65	57.54	254.13 413.26 [R]	10-12-2017	08-18	—	05.10.2021	06.11.2023 (excluding 3 months of trial run)		1. Pile Work For FCR Tank. Total 81 Nos Completed As on 31th Aug 22 2. Security Cabin:- Slab Casted and brick work in Progress. 3. Staff Quarter type-I:- 1st lift Column casted. 4. IPS-10 Rising Main of pipe laying 545m completed As on date 31th August 5. IPS-09 Rising Main of Pipe laying 710m completed as on date 31th August.	1. Pile Work For FCR Tank . Total 81 Nos Completed As on 31th Aug'22 2. Security Cabin:- Slab casted and brick work in Progress. 3. Staff Quarter type-I:- 1st lift Column casted 4. IPS-10 Rising Main of pipe laying 545.0 Mtr completed As on date 31th August 5. IPS-09 Rising Main of Pipe laying 710.0 Mtr completed as on date 31th August. Physical Progress-4.58% Financial Progress:- 0.07 cr.
19		Munger	STP & Sewer Network	30	165.73	294.02	03-05-2018	—	—	04.10.2021	17.10.2023	802 15200	(a) Pile casting work completed and pile cap pcc work is in progress in SBR tank. (6%) (b) Pile casting work completed in CCT - (20%) , Admin Building , Grit Chamber layout work is completed. (c) Labor hutment work is in progress. (d) Revised STP layout vetted copy received from IIT Kanpur. (e) Other Civil drawings of STP forwarded to IIT Kanpur for vetting . Villagers and local public created issue in possession of site because of private land near boundary of allotted land. Follow up with CO Sadar officials for resolving this issue. Layout work completed. Trenchless of Main trunk sewer is being initiated under campus due to site restrictions. After completion of Trenchless work , wet well work would be initiated soon. Cutting edge fixing and curv concreting work is completed (15%) Vetted BEP of Goyenka Sadan received from IIT Kanpur and submitted to BUIDCo office Munger for forwarding to BUIDCo(HQ) for final approval. Wet well 4th lift wall concreting work is completed (30%) 5 Zones network design/drawing approved from BUIDCo (HQ). With respect to design, drawing , sewerage Network laying work is being executed along with other components. Network laid length - 8.123 km Work completed.	(a) Site establishment completed. (b) Labour hutment is in progress. (c) Other srctures design/drawing vetting is in progress. (d) Pile casting work is completed /pile cap work is in progress in SBR Tank -(27%) (e) Pile casting work completed in CCT - (25%) , Admin Building , Grit Chamber Layout work is done. Hydraulic design/ plan is being prepared considering same location of IPS. Still IPS land is not in our possession. Follow up with CO Sadar officials for resolving this issue. Site establishment completed along with Trenchless work. After completion of Trenchless work , wet well work would be initiated soon. Cutting edge fixing and curv concreting work is completed (15%) . Vetted BEP of Basanti Talab IPS received from IIT Kanpur and submitted to BUIDCo office Munger for forwarding to BUIDCo(HQ) for final approval. Layout at IPS site done . Vetted BEP of Goyenka Sadan received from IIT Kanpur and submitted to BUIDCo office Munger for forwarding to BUIDCo(HQ) for final approval. Site topography is low ground profile . Work shall be started after Monsoon. Cutting edge has been installed as well as 4th lift wall of well has been casted. Work is in progress in same location.(35%) Zone-1 IPS has been finalized from BUIDCo end. We are in process to submit hydraulic design / network plan of Zone-1 network. Other than Zone-01 , all 5 zones design/drawing approved from BUIDCo (HQ). With respect to approved design/ drawing, sewerage network laying work is being executed along with other components. Network laid length - 73.123 km Work completed. Physical Progress-39.15%, Financial Progress -104.31 Cr.
1	Tendered Project	Khagaria	I&D and STP	4.5	—	21	24/12/2018	07-19	—	—	—	—	—	Tender cancel as per NMCG direction.
2		Barahiya	I&D and STP	6	—	27	30.12.2019	—	—	—	—	—	—	Financial bid of 02 technically qualified bidder was opened on 24.03.2022 L1 Bidder rate is found 51.16% above the estimate cost. Letter has been sent to SPMG on 31.03.2022 to take decision. NMCG letter has been received on 24.08.2022.NMCG has directed to revised the estimate on current SOR and take necessary process for retender.
3		Kahalgaoon	I&D and STP	6	—	25.77	30.12.2019	—	—	—	—	—	—	As per direction of NMCG, Estimate on current SOR has been sent to NMCG for approval on 14.07.22.
4		Buxar	STP & Sewer Network	16	95	74.95 164.23(R)	31/12/2019	—	—	—	—	—	—	Letter sent to SPMG on 19.07.22 to consider this project in NGP-2.NMCG letter has been received on 16.08.2022 and directed to prepare the estimate on current SOR and send to NMCG for approval. ( Previous work Physical Progress-39%, Financial progress- 17.29 Cr.)
5		Dehri	I&D and STP	22	—	63.89	01-12-2021	—	—	—	—	—	—	3 bids have been received till the last date of bid receiving that is 29.06.2022. Bid evaluation is in process.
1	Ongoing Projects	Patna	River Front Development of Patna	20 Ghat	6.6 Km	243.27 336.73 (Rev'd)	19/6/2013 26/02/2019	—	254.52 Cr.	L&T 24.04.14	23-03-2019 / 20-05-20 (4th Extension)	—	—	Development of Ghats- 16 Ghats completed out of 20 Ghats. Building- 1. Audio Visual Theatre (AVT) Building at Barhawa Ghat completed. 2. ECO Center at Collectrate Ghat- completed. 3. Community Cum Cultural Center at Raja Ghat-completed. Crematorium at Gulvighat - completed. Start cremation by PMC Promenade - 5.5 km completed. All Ghats and Promenade with building and crematoria handed over to PMC, Patna for Operation and Maintenance. Physical Progress-93%, Financial progress- (316.45 Cr.)
2		Muzaffarpur	Development works of Ghats	3 Ghats	—	10.77	03-07-2019	—	—	—	06.01.2022	—	Sidhi Ghat - 2 % Chandwara Ghat (Ashram Ghat) -0 % Sikandarpur Mukti Dham - 10 %	Sidhi Ghat - 87 % Chandwara Ghat (Ashram Ghat) - 97 % Sikandarpur Mukti Dham - 75 % Physical Progress-78%, Financial Progress - 4.16 Cr.
3		Gopalganj	Development works of Ghats	2 Ghats	—	8.25	03-07-2019	—	—	Baban Kr. Singh 04.01.20	03.06.2021	—	Completed.	Completed Physical Progress - 100 % Financial Progress - 6.62 Cr.

Sr. No.	Status	Location	Project Name	STP Capacity (in MLD)	Sewer Network (in Km.)	Sanctioned Cost (Crore) Gov/GoB	Date of Sanction/Date of AA&ES issue Gov/GoB	Date of NIT	Contract Price	Signing of Contract Contractors Name/ Date	Date of Completion (As per Agreement/Proposed by BUIDCo)	House Connection	During this month	Total Progress
1	Tender to be floated	Gopalganj	Development works of Crematoria	1 Crematoria		3.45	06-05-2020						—	No bids has found successful fourth time tender and it has been cancelled now. Retendering under process.
2		Manihari	RFD	1 Ghat		12	28.01.2022							AA&ES sanctioned on 28.01.2022
Total				<u>673.5</u> MLD <u>26</u> Ghat + Crematoria	1747.92 KM	<u>5922.83</u> 6279.73						<u>100818</u> 131601	—	कुल अद्यतन व्यय :- 3072.48 करोड़।
<b>1. पटना गंगा नदी तट विकास परियोजना फेज-2 के तहत नौजर घाट से नूरपुर घाट के बीच 27 घाट, 06 कि.मी. प्रोमिनाड सहित अन्य संरचनाओं हेतु 218.00 करोड़ का प्रस्ताव।</b>														
1	Total Sanctioned cost of Sewerage Project (for Patna) -													
2	Total Sanctioned cost of Sewerage Project (Excluding Patna) -													
3	Grand Total (1+2)													
4	RFD Patna Project													
5	Other Ghats & Crematoria													
6	Total Expenditure													

### Utilization of Treated sewage water using STP

The construction of STP is being looked by the Urban Development Departments; and usage of treated sewage water from STP will be used by UD&HD; Patna for the towns where STP treated water generation capacity is < 100 MLD and > 100 MLD for the Bulk users e.g. domestic, industrial and irrigation purpose for which DPR is in under preparation through Bihar Urban Infrastructure Development Corporation (BUIDCo), please refer **annexure-2** UD&HD letter for the DPR Preparation at said Ganga towns.

# DPR for Re-use of Treated Sewage Water

S.No	Group	STP Name	Capacity (in MLD)	Consultant Name	Consultant Proposal
1	2	3	4	5	6
1.	Group-1	Beur STP√	43	M/s Green Design & Engineering Services Pvt. Ltd.	M/s Green Design & Engineering Services Pvt. Ltd द्वारा Revised Final DPR समर्पित किया गया है। उक्त डी0पी0आर0 को जाँच कर T.A प्राप्त करने के लिए सम्बन्धित मुख्य अभियंता को प्राक्कलन उपलब्ध कराने हेतु सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
2.	Group-2	Saidpur STP√	60	M/s Green Design & Engineering Services Pvt. Ltd.	M/s Green Design & Engineering Services Pvt. Ltd द्वारा Revised Final DPR समर्पित किया गया है। उक्त डी0पी0आर0 को जाँच कर T.A प्राप्त करने के लिए सम्बन्धित मुख्य अभियंता को प्राक्कलन भेजने से सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
3.	Group-3	Karmalichak STP√	37	M/s BLG Construction Services Pvt. Ltd.	M/s BLG Construction Services Pvt. Ltd. द्वारा समर्पित DPR को सम्बन्धित मुख्य अभियंता द्वारा कुल ₹0 33.62 करोड़ का तकनीकी अनुमोदन प्रदान किया गया है, जिसकी प्रशासनिक स्वीकृति हेतु बुडको के पत्रांक-8050 दिनांक-25.10.2021 के द्वारा प्रधान सचिव, नगर विकास एवं आवास विभाग बिहार, पटना से अनुरोध किया गया है।
4.	Group-4	Pahari STP	60	M/s BLG Construction Services Pvt. Ltd.	M/s BLG Construction Services Pvt. Ltd. द्वारा उपलब्ध कराये गये DPR को जाँच कर T.A हेतु सम्बन्धित मुख्य अभियंता को भेजने हेतु सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
5.	Group-5	Barh STP√	11	M/s Blue stream Infrastructure Development Consultant Pvt. Ltd.	M/s Bluestream Infrastructure Development Consultant Pvt. Ltd. द्वारा उपलब्ध कराये गये DPR को जाँच कर T.A हेतु सम्बन्धित मुख्य अभियंता को भेजने हेतु सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
6.	Group-6	Mokama STP	8	M/s Shyam Designers and Consultant Pvt. Ltd.	M/s Shyam Designers and Consultant Pvt. Ltd. द्वारा उपलब्ध कराये गये DPR को जाँच कर T.A हेतु सम्बन्धित मुख्य अभियंता को भेजने हेतु सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
7.	Group-7	Sultanganj STP√	10	M/s Shyam Designers and Consultant Pvt. Ltd.	M/s Shyam Designers and Consultant Pvt. Ltd. द्वारा उपलब्ध कराये गये DPR को जाँच कर T.A हेतु सम्बन्धित मुख्य अभियंता को भेजने हेतु सम्बन्धित कार्यपालक अभियंता को DPR भेजा गया है।
8.	Group-8	Naugachiya STP√	9	M/s Samarth Infra-Tech Services Pvt. Ltd.	M/s Samarth Infra-Tech Services Pvt. Ltd. द्वारा उपलब्ध कराये गये संशोधित Final DPR पर सम्बन्धित कार्यपालक अभियंता को जाँच/मंतव्य देते हुए उचित माध्यम सम्बन्धित मुख्य अभियंता को तकनीकी अनुमोदन हेतु प्राक्कलन उपलब्ध कराने हेतु पत्र एवं डी0पी0आर0 प्रेषित की गई है।
9.	Group-9	Sonepur STP√	3.5	M/s Samarth Infra-Tech Services Pvt. Ltd.	M/s Samarth Infra-Tech Services Pvt. Ltd. द्वारा उपलब्ध कराये गये संशोधित Final DPR पर सम्बन्धित कार्यपालक अभियंता को जाँच/मंतव्य देते हुए उचित माध्यम सम्बन्धित मुख्य अभियंता को तकनीकी अनुमोदन हेतु प्राक्कलन उपलब्ध कराने हेतु पत्र एवं डी0पी0आर0 प्रेषित की गई है।
10		Bodh Gaya STP Draft DPR Estimated Cost-1190.06 Lakh	10	M/s Shyam Designers and Consultant Pvt. Ltd.	Re-use of treated sewage water from Bodh Gaya STP से सम्बन्धित Consultant M/s Shyam Designers and Consultant Pvt. Ltd द्वारा Draft DPR समर्पित किया गया। जिसपर मंतव्य देने हेतु Draft DPR सम्बन्धित कार्यपालक अभियंता, नगर विकास प्रमंडल, गया को प्रेषित की गई है।

**Septage Management at Towns In & Around River Ganga****Following towns has been considered for FSTP on river Ganga.****1. Septage Management at Dighwara:**

Presently, there is a FSTP has been purposed. As per direction from NMCG received DPR for FSTP is sent to NMCG on 26.09.2020, after observations Revised DPR submitted to NMCG on 05.12.2020, DPR in under TPA by IIT, after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

**2. Septage Management at Teghra:**

Presently, there is a FSTP has been purposed. As per direction from NMCG received DPR for FSTP is sent to NMCG on 31.08.2020, Revised DPR along with compliances of NMCG observation submitted to NMCG on 15.12.2020, Again, NMCG observation was received which compliances has been sent to NMCG on date 30.10.2021, DPR in under TPA by IIT after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

**3. Septage Management at Manihari:**

Presently, there is a FSTP has been purposed. As per direction from NMCG received DPR for FSTP is sent to NMCG on 31.08.2020, Revised DPR along with compliances of NMCG observation submitted to NMCG on 04.05.2021. Again, NMCG observation was received on 24.05.2021 which compliances has been sent to NMCG on date 03.07.2021, DPR in under TPA by IIT after approval from NMCG, the target of the completion of work is as per the revised expected time is about 1.5 years after receipt of AA&ES from NMCG.

**4. Septage Management at Jamalpur:**

Presently, there is a FSTP has been purposed. As per direction from NMCG received DPR for FSTP is in under preparation, after approval from NMCG, after approval from NMCG, the target of the completion of work is as per the revised expected time is about 2.5 years after receipt of AA&ES from NMCG.

**5. Septage Management at Khagaria:**

Presently, there is a FSTP has been purposed. As per direction from NMCG received DPR for FSTP is in under preparation, after approval from NMCG expected date of completion of the scheme is as per the revised time is about 2.5 years after receipt of AA&ES from NMCG.

## Progress Report in the NGT Matter O.A No. 200/2014

(In compliance to NGT order dated 22.07.2022)

For the State of BIHAR (BIADA)IV. Details of Industrial Pollution:

- No. of industries in the State: - **1718 (working)**
  - No. of water polluting industries in the State:
  - Quantity of effluent generated from the industries in MLD :
  - Quantity of Hazardous Sludge generated from the Industries in TPD:
  - Number of industrial units having ETPs: **82**
  - Number of industrial units connected to CETP: **0**
  - Number and total capacity of ETPs (details of existing/under construction/proposed): 82/5484 KLD
  - Compliance status of the ETPs:
  - Number and total capacity of CETPs: 01 (Proposed) at I/A Hajipur (Details of existing/under construction/proposed)
1. Hajipur-6 MLD – Tender has been finalised and LoA has been issued to the lowest bidder M/s Gharpure Engineering and Construction Pvt. Ltd.
- Status of compliance and operation of the CETPs: Proposed CETP at IA Hajipur.

At Industrial Area Hajipur for 6 MLD CETP, Tender has been finalised and LoA has been issued to the lowest bidder M/s Gharpure Engineering and Construction Pvt. Ltd.

Town	No. of Industries	Industrial Discharge	Status of ETPs.	Status of CETPs (Existing, under construction & Proposed)
BIADA Industrial Areas (List Attached)	1718		82	1 (One) (For Industrial Area Hajipur- Agreement with lowest bidder is under process.

## NGT Report

Sl.	Industrial Area/Estate/Growth Centre	Total No. of Operating Industries	Estimated Quantity of waste water Discharge (Kilo Litre/day) (As Reported by the Concerned Units)	Number of Industries having Effluent Treatment Plant	Total capacity of ETP in the Industrial Area (Kilo Litre/day) (As Reported by the Concerned Units)
1	2	3	4	5	6
1	Industrial Area/Estate, Patliputra	96	708.205	3	365.5
2	Industrial Area, Fatuha	89	252	6	133
3	Industrial Estate, Biharsharif	33	400	0	0
4	Industrial Area, Nawada	8	50	0	0
5	Industrial Area, Gaya	20	95.29	0	0
6	Industrial Area, Jehanabad	4	4	0	0
7	Industrial Area, Aurangabad	17	1700	0	0
8	Industrial Growth Centre, Aurangabad	41	34000.59	2	300
9	Industrial Area, Dehri	27	135	1	105
10	Industrial Area, Barun	2	0	0	0
11	Industrial Area, Bikramganj	7	20	0	0
12	Industrial Area, Buxar	53	55	0	0
13	Industrial Area, Bihiya	18	94.3	0	0
14	Industrial Growth Centre, Gidha	62	4.5	4	36
15	Industrial Area, Bihta	2	450	1	900
16	Mega Industrial Park, Bihta	12	424	3	1845
17	Industrial Area, Kopakala	1	285	1	100
18	Industrial Area, Barauni	128	677.15	3	120

Sl.	Industrial Area/Estate/Growth Centre	Total No. of Operating Industries	Estimated Quantity of waste water Discharge (Kilo Litre/day) (As Reported by the Concerned Units)	Number of Industries having Effluent Treatment Plant	Total capacity of ETP in the Industrial Area (Kilo Litre/day) (As Reported by the Concerned Units)
1	2	3	4	5	6
19	Industrial Estate, Bela	46	0.662	0	0
20	Industrial Estate, Dharampur	31	5	0	0
21	Industrial Area, Donar	85	25	1	0.5
22	Industrial Estate, Jhanjharpur	12	5	0	0
23	Pristine Mega Food Park, Khagaria	1	500	1	500
24	Industrial Estate, Murliganj	9	11	0	0
25	Industrial Area, Pandaul	35	75	0	0
26	Industrial Estate, Saharsa	17	10	0	0
27	Industrial Estate, Samastipur	38	80.2	5	250
28	Industrial Estate, Udakisanganj	5	7	0	0
29	Industrial Area, Muzaffarpur	77	105.9	16	20
30	Industrial Estate, Muzaffarpur	137	174.7	12	18
31	Industrial Area, Kumarbagh	30	40	1	5
32	Industrial Area, Ramnagar	12	5	0	0
33	Industrial Area, Sitamarhi	55	408.77	0	0
34	Industrial Area, Raxaul	21	30	0	0
35	Industrial Area, Bettiah	66	70	0	0
36	Industrial Area, Siwan	4	0	0	0
37	Industrial Area, Hajipur	98	4050	8	133

Sl.	Industrial Area/Estate/Growth Centre	Total No. of Operating Industries	Estimated Quantity of waste water Discharge (Kilo Litre/day) (As Reported by the Concerned Units)	Number of Industries having Effluent Treatment Plant	Total capacity of ETP in the Industrial Area (Kilo Litre/day) (As Reported by the Concerned Units)
1	2	3	4	5	6
38	E.P.I.P., Hajipur	25	1650	6	186
39	Large Industrial Estate, Barari	68	60	3	47
40	Industrial Estate, Munger	26	12.5	0	0
41	Industrial Area, Sitakund	3	352	1	350
42	Industrial Area, Jamalpur	3	3.5	0	0
43	Industrial Growth Centre, Maranga	103	13	4	70
44	Industrial Estate, Lakhisarai	20	2.14	0	0
45	Industrial Estate, Purnea City	17	0.84	0	0
46	Industrial Area, Bhediadangi (Kishanganj)	2	3	0	0
47	Industrial Area, Forbesganj	22	18.64	0	0
48	Industrial Estate, Katihar	30	47.05	0	0
<b>Total</b>		<b>1718</b>	<b>47120.937</b>	<b>82</b>	<b>5484</b>

CNO-1180761  
26/08/22

23026

पत्रांक-यो०मो०-4(विविध)07-354/2019 पार्ट-II-533

बिहार सरकार

जल संसाधन विभाग

P/2-P/4  
Templar  
SPM  
22/8

प्रेषक,

देव नारायण पाण्डेय,  
संयुक्त सचिव (अभियंत्रण)

सेवा में,

श्री राहुल बर्मन  
उप सचिव,  
नगर विकास एवं आवास विभाग,  
बिहार, पटना।

पटना, दिनांक- 25/08/2022

माननीय NGT, नई दिल्ली में दायर O.A.No.-200/2014 एम०सी०मेहता बनाम भारत संघ व अन्य के दिनांक-22.07.2022 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग :-

आपका पत्रांक-367 दिनांक-10.08.2022

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में माननीय NGT द्वारा पारित आदेश के आलोक में जल संसाधन विभाग, बिहार सरकार से संबंधित कार्य बिन्दुओं पर अद्यतन प्रतिवेदन संलग्न कर आवश्यक कार्रवाई हेतु समर्पित किया जा रहा है।

अनु०:-यथोक्त।

विश्वासभजन  
25/8/2022  
( देव नारायण पाण्डेय )  
संयुक्त सचिव (अभियंत्रण)

**Latest Progress Report dated 17<sup>th</sup> August, 2022 in the Hon'ble NGT Matter OA No. 200 of 2014 (in compliance to Hon'ble NGT order dated 22.07.2022)  
For The Water Resources Department, Bihar**

Action Points	Status
<p><b>I. Demarcation of Flood Plain Zones and preventing encroachments thereof</b></p>	<p>Honorable NGT in its order dated 13.08.2020 of O.A No. 200/2014, took cognizance of the stand of State of Bihar regarding National Flood Zoning Bill being neither implementable nor acceptable in case of Bihar. Accordingly, Hon. NGT ordered for constituting a Joint Committee of NMCG, MoJS and CPCB which may look into the issue of flood plains demarcation and protection in the State of Bihar. Acting in line, NMCG vide its letter no. TF-16019/3/2020/NMCG Part(I)/765 dated 29.07.2021 informed that the Joint Committee may only proceed once Scientific Study Report establishing the non feasibility of Flood Plain Zoning in Bihar is submitted by the State of Bihar. In compliance, the State of Bihar submitted its report to NMCG vide WRD letter no. 296 dated 02.08.2021.</p> <p>Subsequently, a committee comprising of the representatives of MoJS, CWC, NMCG, CPCB, GFCC &amp; NRSC was constituted vide NMCG letter no. 807 dated 18.10.2021. The first meeting of the Committee was held on 23.11.2021 wherein Chairman of the Committee requested all participants to firm up their view so that more deliberation can be taken up, to which the State of Bihar submitted its views in the Second meeting of the committee held on 15.12.2021.</p> <p>As directed by the Committee, the list comprising of important Historical, Educational and Administrative buildings along River Ganga from Buxar to Kahalgaon in Bihar which will come within the regulation zone has been made available to NMCG vide WRD letter no. 29 dated 21.01.2022.</p> <p>The 3rd meeting of the mentioned committee was held on 24.01.2022 in which WRD presented that since high resolution Digital Elevation Model is not available, GoB is presently not in a position to assess the extent of inundation corresponding to different flood frequency. The meeting was concluded with the decision that each member may go through the report submitted by the State of Bihar and come up with few recommendations for preparation of draft report by NMCG. Also, committee instructed that may come up with its final submission. Also, it was opined that next meeting of the committee may be called in case some of the major recommendations from the members requires further discussion.</p> <p>In this context, estimated water level at different measuring stations located on river Ganga for different return period of 3, 7, 10, 20 and 50 years have also been made available to MoJS, Gol.</p> <p>MoJS, Gol has also been requested vide WRD letter no. 156 dated 15.03.2022 to redefine the flood plain and regulatory zones in respect of prevailing geographical, hydrological and social conditions of the state of Bihar as it has been done in case of Krishna and Yamuna rivers. In this context, MoJS, Gol vide D.O letter No. 5/03/2016-FM dated 24.05.2022, again requested for implementing Flood Plain Zoning in Bihar to which reply was sent vide WRD letter no. 392 dated 01.07.2022 stating the requirement for modification of Flood Plain definition and regulatory zones due to unique situation of Bihar state. The reply is still awaited.</p> <p>Removal of illegal encroachments is not related to WRD.</p>

<p><b>II. Maintenance of E-flow:</b></p>	<p>As per directions given in the 4th R.R.C meeting dated 03.10.2019 the discharge data at entry and exit point of the of the five polluted river stretches (Sirsiya, Parman, Harbaura, Ramrekha and Punpun) upto 30.06.2022 has been made available to BSPCB.</p> <p>Ministry of Jal shakti, Gol through its gazette notification no. 4009 dated 09.10.2018 has defined the quantum of e-flow in the main stem of river Ganga from Haridwar (Uttarkhand) to Kanpur(Uttar Pradesh) only. However it was desirable to notify the quantum of e-flow for entire reach of Ganga as well as its important tributaries.</p> <p>It is well known that there exists an Indo-Bangladesh Treaty, 1976 &amp; 1996 (revised) in which sharing formula of water available at Farraka Barrage has been agreed. Sharing of Ganga water between West Bengal (India) and Bangladesh, especially during lean season, is of utmost importance as it is impacting Bihar's development as well. In this regard, MoJS, Gol has been requested to fix the quantum of water at important terminal points of the entire stretch of river Ganga vide dept letter no. 208 dated 24.04.2019. Further information on the matter is still awaited.</p>
<p><b>III. Afforestation and setting up of biodiversity parks:</b></p>	<p>Flood Plain land of rivers is not owned by Water Resources Department, Bihar. Even for constructing embankments along the river channel, procurement of the land is required. Thus in future if Flood Plain Zoning is implemented in Bihar, even in that case Water Resources Department will not be able in transferring the Flood Plain Land of river.</p>



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

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प्राधिकार से प्रकाशित

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जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय

(राष्ट्रीय स्वच्छ गंगा मिशन)

आदेश

नई दिल्ली, 9 अक्टूबर, 2018

**का.आ. 5195(अ).**—गंगा नदी अत्यधिक पवित्र और इस देश के लोगों द्वारा अत्यंत पूजनीय है तथा गंगा नदी बेसिन जल ग्रहण क्षेत्र के निबंधनानुसार भारत में बृहत्तम नदी बेसिन है, जिसमें संपूर्ण देश की छब्बीस प्रतिशत भूमि सम्मिलित है तथा जो लगभग पचास करोड़ जनसंख्या के लिए पोषणीय है;

और गंगा नदी विशेष गुणों, विशिष्टताओं तथा महत्व के रूप में अद्वितीय है जिसका महत्वपूर्ण लौकिक और स्थानिक प्रभाव भिन्नता के साथ जल-विज्ञान, भू-आकृतिविज्ञान, ऐतिहासिक, सामाजिक-सांस्कृतिक और आर्थिक कारण हैं;

और गंगा नदी को राष्ट्रीय नदी का दर्जा दिया गया है तथा नदी-प्रणाली में सिंचाई, घरेलू, औद्योगिक और अन्य प्रयोजनों के लिए बेसिन में सदैव पानी की बढ़ती मांग के साथ घरेलू अपशिष्ट और आद्योगिक अपशिष्ट सहित विभिन्न स्रोतों से प्रदूषण प्रवेश कर रहा है, जो नदी के स्वास्थ्य को लंबे समय से प्रभावित कर रहा है;

और भारत सरकार समुचित पर्यावरण प्रवाह तथा साथ ही नदी में प्रदूषण के प्रवेश के निवारण को सुनिश्चित करने के लिए नदियों की पौष्टिकता की बहाली करने और उसे बनाए रखने के लिए वचनबद्ध है;

और यह सुनिश्चित करना आवश्यक है कि गंगा नदी में हर समय पानी के निर्बाध प्रवाह को पूरी तरह से बनाए रखा जाए, जिससे मौसमी भिन्नताओं को बदले बिना नदी में प्रवाह की निरंतरता सुनिश्चित हो सके;

केंद्रीय सरकार ने पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के अधीन अधिसूचना का.आ. 3187 (अ), तारीख 7 अक्टूबर, 2016 द्वारा गंगा नदी जलक्षेत्र के संरक्षण, संरक्षा और प्रबंध तथा निम्नलिखित प्रयोजनों के लिए एक प्राधिकरण अर्थात् राष्ट्रीय स्वच्छ गंगा मिशन का गठन किया था, अर्थात्:-

(क) गंगा नदी और उसकी सहायक नदियों के जल की गुणवत्ता और पर्यावरणीय बहनीय संरक्षण, संरक्षा और प्रबंध को सुनिश्चित करने के उद्देश्य से सतैव विभिन्न क्षेत्रों में विभिन्न बिंदुओं पर बनाए रखने के लिए अपेक्षित गंगा नदी और उसकी सहायक नदियों में पारिस्थितिक

5941 GI/2018

प्रवाह के परिमाण को अवधारित करवाने तथा उसे अधिसूचित करवाने और पर्याप्त पारिस्थितिक प्रवाह को बनाए रखने के लिए ऐसे सभी आवश्यक कदम उठाना या निदेशित करना;

(ख) गंगा नदी के जलीय प्रेक्षण स्टेशनों के माध्यम से विनिर्दिष्ट बिंदुओं पर पानी के औसत प्रवाह को विनिर्दिष्ट करना;

(ग) गंगा नदी तथा उसकी सहायक नदियों में जल के प्रवाह की निरंतर मानीटरी के लिए तंत्र विकसित करना;

और केंद्रीय सरकार ने गंगा नदी और उसकी सहायक नदियों में कतिपय प्रवाहों को निर्धारित करने का विनिश्चय किया है।

2. अतः केंद्रीय सरकार, गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश, 2016 के पैरा 39 के उपपैरा (3) और पैरा 41 के उपपैरा (2) की मद (ज) के साथ पठित पर्यावरण संरक्षण अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, सिंचाई, जल विद्युत्, घरेलू और औद्योगिक प्रयोजनों तथा अन्य अपेक्षाओं के लिए नदी प्रवाह को परिवर्तित करने के लिए संरचनाओं या परियोजनाओं के निम्न प्रवाह अवस्थानों पर न्यूनतम पर्यावरणीय प्रवाहों को बनाए रखने के लिए अधिसूचित करती है, अर्थात्:-

I. देवप्रयाग से हरिद्वार तक अंत में मिलने वाले क्रमवर्तीय सम्मिलनों के माध्यम से और उद्भव वाले ग्लेशियरों से आरंभ होने वाला **उपरी गंगा नदी बेसिन विस्तार:**

क्रम सं.	ऋतु	मास	प्रत्येक पूर्ववर्ती 10 दैनिक अवधि के दौरान प्रेक्षित मासिक औसत प्रवाह का प्रतिशत(%)
1.	शुष्क	नवंबर से मार्च	20
2.	क्षीण	अक्तूबर, अप्रैल और मई	25
3.	उच्च प्रवाह ऋतु	जून से सितंबर	30*#

\*#उच्च प्रवाह ऋतु के मासिक प्रवाह का 30%

II. **हरिद्वार, उत्तराखंड से उन्नाव, उत्तर प्रदेश तक गंगा नदी के मुख्य मार्ग का विस्तार:**

क्रम सं.	बैराज की अवस्थिति	बैराजों के सन्निकट निम्न धारा को निर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमैक्स में) (अक्तूबर से मई)	बैराजों के सन्निकट निम्न धारा को निर्मुक्त करने वाला न्यूनतम प्रवाह (क्यूमैक में) (जून से सितंबर)
(1)	भीमगौड़ा (हरिद्वार)	36	57
(2)	विजनौर	24	48
(3)	नरौरा	24	48
(4)	कानपुर	24	48

क्यूमैक-घनमीटर प्रतिसेकंड।

III. उपरोक्त उक्त पारिस्थितिकी प्रवाह निम्न के अध्यक्षीन हैं, अर्थात्:-

(i) न्यूनतम पर्यावरणीय प्रवाह का अनुपालन सभी विद्यमान, निर्माणाधीन और भविष्य की परियोजनाओं को लागू होता है;

(ii) विद्यमान परियोजनाएं जो वर्तमान में इन पर्यावरणीय प्रवाहों के मानदंडों के अनुरूप नहीं हैं, इनका पालन करेंगी और यह सुनिश्चित करेंगी कि वांछित पर्यावरणीय प्रवाह मानदंडों का पालन इस अधिसूचना के जारी करने की तारीख से तीन वर्ष की अवधि के भीतर किया जाए;

(iii) परियोजना जो सन्निर्माण की विभिन्न प्रक्रम पर हैं, जहां जमीनी भौतिक प्रगति आरंभ हो चुकी है और समुचित प्राधिकारी को रिपोर्ट की गई है, परियोजना को आरंभ करने के पूर्व और उसके पश्चात् अनुबद्ध पर्यावरणीय प्रवाह को बनाए रखने के लिए भी आवश्यक उपबंध करेगी;

(iv) लघु और सूक्ष्म परियोजनाएं जो सारवान रूप से नदी या धारा की प्रवाही विशेषताओं को परिवर्तित नहीं करती हैं, इन पर्यावरणीय प्रवाहों से छूट प्राप्त हैं;

(v) परियावरणीय प्रवाहों को बनाए रखने के लिए जल की बांछनीय मात्राओं की निर्मुक्ति को सुनिश्चित करने के लिए, इन नदी आगमों में प्रवाह की दशाएं समय-समय पर कालिक अंतरालों पर मानीटर की जाएंगी;

(vi) केंद्रीय जल आयोग अभिहित प्राधिकारी तथा डाटा का संरक्षक होगा तथा प्रवाहों के पर्यवेक्षण, मानीटरिंग, विनियमन तथा जब कभी अपेक्षित हो, समुचित प्राधिकारी को आवश्यक जानकारी रिपोर्ट करने के लिए उत्तरदायी होगा। यह किसी आपात स्थिति की दशा में जल भंडारण मानदंडों के बारे में तत्काल निर्णय लेने के लिए भी प्राधिकृत है। केंद्रीय जल आयोग त्रैमासिक आधार पर राष्ट्रीय स्वच्छ गंगा मिशन को प्रवाह मानीटरी-सह-अनुपालन रिपोर्ट प्रस्तुत करेगा;

(vii) संबंधित परियोजना विकासकर्ता या प्राधिकारी इस अधिसूचना की तारीख से छह मास के भीतर केंद्रीय जल आयोग विनिर्दिष्ट उचित अवस्थानों पर परियोजना स्थलों पर स्वचालित डाटा अर्जन और डाटा प्रेषण प्रसुविधाएं या अपेक्षित आवश्यक अवसंरचना लगाएगा। प्रवाह मानीटरी प्रसुविधा को लगाने, अंशांकन करने, उसे बनाए रखने का उत्तरदायित्व परियोजना विकासकर्ताओं या प्राधिकारियों का होगा और वे समय-समय पर केंद्रीय जल आयोग को डाटा प्रस्तुत करेंगे;

(viii) केंद्रीय सरकार, राष्ट्रीय स्वच्छ गंगा मिशन के माध्यम से, जब कभी अपेक्षित हो, गंगा नदी में विशेष मांग को पूरा करने के लिए अतिरिक्त जल को निर्मुक्त करने का निदेश दे सकेगी।

IV. संबंधित केंद्रीय और राज्य प्राधिकरण, सिंचाई का प्रभावी ढंग, जल का पुनः उपयोग और पुनः चक्रण, जिसके अंतर्गत विभिन्न प्रयोजनों के लिए भूजल निकालने की मानीटरिंग और विनियमन भी है, जैसे अच्छे और वैज्ञानिक व्यवहारों को अपना कर गंगा नदी के जल निकालने में कमी करने के लिए मांग पक्ष प्रबंध योजना कार्यान्वित करेंगे।

3. यह आदेश इसके राजपत्र में प्रकाशन की तारीख से प्रवृत्त होगा।

4. यह आदेश उद्भव वाले ग्लेशियरों से आरंभ होने वाले उपरी गंगा नदी बेसिन तथा देवप्रयाग से हरिद्वार तक और उत्तर प्रदेश के उन्नाव जिले तक गंगा नदी की मुख्य धारा को तथा अंत में मिलने वाली इसकी मुख्य सहायक नदियों के क्रमवर्ती सम्मिलनों पर लागू होगा।

[फा. सं. - Estt.01/2016-17/111/NMCG (Vol III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशा.)

## MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

### (NATIONAL MISSION FOR CLEAN GANGA)

#### ORDER

New Delhi, the 9th October, 2018

**S.O.5195(E).**—Whereas, the River Ganga is the most sacred and deeply revered by the people of this country and the Ganga river basin is the largest river basin in India in terms of catchment area, constituting twenty six per cent of the country's land mass and supporting about half a billion population;

And whereas, River Ganga is unique as having special properties, features and importance, holding reasons that are hydrological, geomorphological, historical, socio-cultural and economical with significant temporal and spatial flow variation;

And whereas, River Ganga has been given status of a National river and the ever increasing demand for water in the basin for irrigation, domestic, industrial and other purposes coupled with pollution ingress from different sources including domestic waste, industrial waste, into river system is affecting the health of the said river for long;

And whereas, the Central Government is committed to restore and maintain the wholesomeness of the rivers ensuring appropriate environment flows and simultaneously preventing the pollution ingress into the said river;

And whereas, it is considered necessary to ensure that uninterrupted flows of water are maintained throughout its length at all times in River Ganga to ensure continuity of flows in the river without altering the seasonal variations;

And whereas the Central Government *vide* notification S.O. 3187(E), dated the 7<sup>th</sup> October, 2016 under the Environment (Protection) Act, 1986 (29 of 1986) has constituted an authority, namely, the National Mission for Clean Ganga for Rejuvenation, Protection and Management of River Ganga basin for the following purposes, namely:-

(a) to determine the magnitude of ecological flow in the River Ganga and its tributaries required to be maintained at different points in different areas at all times with the aim of ensuring water quality and environmentally

sustainable rejuvenation, protection and management of River Ganga and its tributaries and notifying the same and take or direct all such measures necessary to maintain adequate ecological flows;

- (b) to specify the average flow of water at specified points through Hydrological Observation Stations of the River Ganga;
- (c) to devise a system for continuous monitoring of flow of water in the River Ganga and its tributaries;

And whereas the Central Government has decided to determine certain flows in the River Ganga and its tributaries;

2. Now, therefore, in exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act 1986 and read with sub paragraph (3) of paragraph 39 and item(h) of sub-paragraph(2) of paragraph 41 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, the Central Government hereby notifies the following minimum environmental flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for purposes like irrigation, hydropower, domestic and industrial and other requirements, namely:-

- I. **Upper Ganga River Basin Stretch** starting from originating glaciers and through respective confluences finally meeting at Devaprayag up to Haridwar:

Sl. No.	Season	Months	(%) Percentage of Monthly Average Flow observed during each of preceding 10-daily period
1	Dry	November to March	20
2	Lean	October, April and May	25
3	High Flow season	June to September	30 <sup>*#</sup>

\*# 30% of monthly flow of High flow season.

- II. **Stretch of main stem of River Ganga from Haridwar, Uttarakhand to Unnao, Uttar Pradesh**

S. No.	Location of Barrage	Minimum flow releases immediately downstream of barrages (In Cumecs) <b>Non-Monsoon (October to May )</b>	Minimum flow releases immediately downstream of barrages (In Cumecs) <b>Monsoon (June to September)</b>
(1)	Bhimgoda (Haridwar)	36	57
(2)	Bijnor	24	48
(3)	Narora	24	48
(4)	Kanpur	24	48

Cumec – Cubic Meter per second.

- III. The above said ecological flows are subject to the following, namely:-

- (i) the compliance of minimum environmental flow is applicable to all existing, under-construction and future projects;
- (ii) the existing projects, which currently do not meet the norms of these environmental flows, shall comply and ensure that the desired environmental flow norms are complied within a period of three years from the date of issue of this order;

- (iii) the project which is at different stages of construction, where physical progress on ground has been initiated and made and reported to appropriate authority shall also make necessary provisions to maintain the stipulated environmental flow before and after commissioning of the project;
  - (iv) the mini and micro projects which do not alter the flow characteristics of the river or stream significantly are exempted from these environmental flows;
  - (v) to ensure the release of desired quantities of water to maintain environmental flows, flow conditions in these river reaches shall be monitored at hourly intervals from time to time;
  - (vi) the Central Water Commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorised to take emergent decisions about the water storage norms in case of any emergency. The Central Water Commission shall submit flow monitoring-cum-compliance report on quarterly basis to National Mission for Clean Ganga;
  - (vii) the concerned project developers or authorities shall install automatic data acquisition and data transmission facilities or required necessary infrastructure at project sites at appropriate locations specified by the Central Water Commission within six months from the date of this order. The installation, calibration, maintenance of flow monitoring facility shall be the responsibility of the project developers or authorities and they shall submit the data to the Central Water Commission from time to time;
  - (viii) the Central Government through National Mission for Clean Ganga may direct release of additional water in the River Ganga to meet special demand as and when required.
- IV. The concerned Central and State authorities shall implement demand side management plans to reduce water withdrawal from River Ganga by adopting good and scientific practices such as efficient method of irrigation, reuse and recycle of water including monitoring and regulation of ground water withdrawals for various purposes.
3. This Order shall come into force on the date of its publication in the Official Gazette.
  4. This Order shall apply to the upper Ganga River Basin starting from originating glaciers and through respective confluences of its head tributaries finally meeting at Devaprayag up to Haridwar and the main stem of River Ganga up to Unnao district of Uttar Pradesh

[F. No.- Estt.01/2016-17/111/NMCG(Vol III)]

RAJIV KISHORE, Executive Director(Admn)

### Action Plans for Solid Waste Management

Sl. No	Name of the ULB	Total Project Cost (Rs. in Lakh)	Remarks	
<b>1. (RAXAUL)- Sirsia River</b>				
1.	Raxaul Nagar Parishad	532.93	DPR submitted to MoHUA, Govt. of India dated 19.11.2018.	
<b>2. (NARKATIYAGANJ) -Sikrahna River</b>				
1.	Narkatiaganj Nagar Parishad	482.04	DPR submitted to MoHUA, Govt. of India dated 19.11.2018	
<b>3. JOGBANI- Parmar River</b>				
1.	Jogbani Nagar Panchayat			
<b>4. HARINAGAR (RAMNAGAR)- Ramrekha River</b>				
1	Harinagar (Ram Nagar) Nagar Panchayat			
<b>5. BUXAR TO BHAGALPUR- Ganga River</b>				
1	Patna Municipal Corporation	19908.67	SWM DPR has been approved from MoHUA, Govt. of India and 50% Central/State share fund also has been released vide letter no 377 on dated 29/06/2019.	
2	Chhapra Municipal Corporation	1937.5		
3	Munger Municipal Corporation	1953.69		
4	Begusarai Municipal Corporation	3142.57		
5	Barh Municipal Council	643.73		
6	Hajipur Municipal Council	1363.7		
7	Mokama Municipal Council	583.27		
8	Bakhtiyarpur Municipal Council	509.55		
9	Buxar Municipal Council	1130.16		
10	Khagariya Municipal Council	496.5		
11	Jamalpur Municipal Council	1094.86		
12	Sultanganj Municipal Council	535.71		
13	Teghra Nagar Panchayat	527.23		
14	Maner Nagar Panchayat	400.17		
15	Barahiya Nagar Panchayat	431.07		
16	Manihari Nagar Panchayat	274.47		
17	Sonepur Nagar Panchayat	389.17		SWM DPR has been approved from MoHUA, Govt. of India and 50% central share fund also has been released on dated 11th April, 2019.
18	Naugachia Nagar Panchayat	479.31		
19	Danapur Nagar Parishad	1877.76		
20	Kahalgaoon Nagar Panchayat	365.39		
21	Dighwara Nagar Panchayat	299.97		
22	Bhagalpur Municipal Corporation	3862.36		

<b>6. GAURICHAK TO FATUHA- Punpun River</b>			
<b>1.</b>	Fatuha Municipal Council	483.42	<ul style="list-style-type: none"><li>➤ SWM DPR has been approved from MoHUA, Govt. of India and 50% central share fund also has been released on dated 11<sup>th</sup> April, 2019.</li><li>➤ Project Execution to be completed December, 2020.</li></ul>

### Status Report for Solid Waste Management

#### 1. (RAXAUL)- Sirsia River

Door to Door & Segregation Status									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation has begun.	Details of wards where source segregation have not yet started.
1	Tirhut	East Champaran	Nagar Parishad	Raxaul Nagar Parishad	25	25	0	25	0

Bio- composting & MRF Status of Raxaul- Sira River								
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Sites	GPS Cordinates (Latitude and Longitude of Site)	Wheter Operational on not	Remarks
1	Tirhut	East Champaran	Nagar Parishad	Raxaul Nagar Parishad	N/A	N/A	No	Bio Composting have not yet started.
					N/A	N/A	No	Material Recovery Facility have not yet started.

Sanitary land Fill Status of Raxaul- Sira River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Sites	GPS Cordinates (Latitude and Longitude of Site)	Whether Operational or not	Whether proposed site is 100 metres away from the river.	Whether proposed site is 200 metres away from ponds, lakes, water bodies, highways, habitation, public parks and water supply well
1	Tirhut	East Champaran	Nagar Parishad	Raxaul Nagar Parishad	Noniyadih, Raxaul	26.574002 84.520664	NO	YES	YES

2. (NARKATIYAGANJ) -Sikrahna River

Door to Door & Segregation Status of Narkatiyaganj- Sikrahna River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation have begun.	Details of wards where source segregation have not yet started.
1	Tirhut	West Champaran	Nagar Parishad	Narkatiyaganj Nagar Parishad	25	25	0	25	0

Bio - Composting & MRF Status of Narkatiyaganj- Sikrahna River												
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Bio Composting site	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks	Name and Address of the MRF Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks
1	Tirhut	West Champaran	Nagar Parishad	Narkatiyaganj Nagar Parishad	DIULIYA	LAT. 27.097618 LONG 84.472843	YES	AT PERSENT CENTRLIZED BY COMPOSTING CENTER	DIULIYA	LAT. 27.100106 LONG 84.470823	YES	AT PERSENT CENTERLIZED

Sanitary Landfill Status of Narkatiyaganj- Sikrahna River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Landfill Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Whether proposed site is 100 metre away from the river.	Whether proposed site is 200 metre away from ponds, lakes, water bodies, highways, habitation, public parks and water supply well
1	Tirhut	West Champaran	Nagar Parishad	Narkatiyaganj Nagar Parishad	BINWALIA MOD, RAMNAGAR ROAD	LAT.- 270126781 LONG.- 84.438152	YES	YES	YES

3. JOGBANI- Parmar River

Door to Door & Segregation Status of Jogbani- Parmar River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation has begun.	Details of wards where source segregation have not yet started.
1	Purnia	Araria	Nagar Panchayat	Jogbani Nagar Panchayat	19	19	0	19	0

Bio - Composting & MRF Site Status of Jogbani- Parmar River										
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Compost Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Name and Address of the MRF Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not
1	Purnia	Araria	Nagar Panchayat	Jogbani Nagar Panchayat	N/A	N/A	No	Khajuraho ward no. 06 jogbani	26.3988357, 87.2520930	YES

Sanitary Landfill Site Status of Jogbani- Parmar River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Landfill Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Whether proposed site is 100 metres away from the river.	Whether proposed site is 200 metres away from ponds, lakes, water bodies, highways, habitation, public parks and water supply well
1	Purnia	Araria	Nagar Panchayat	Jogbani Nagar Panchayat	N/A	N/A	NO	NO	No

4. HARINAGAR (RAMNAGAR)- Ramrekha River

Door to Door & Segregation Status of Ramnagar- Ramrekha River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation has begun.	Details of wards where source segregation have not yet started.
1	Tirhut	West Champaran	Nagar Panchayat	Ramnagar Nagar Panchayat	23	23	0	23	0

Bio - Composting & MRF Site Status of Ramnagar- Ramrekha River												
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Compost Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks	Name and Address of the MRF Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks
1	Tirhut	West Champaran	Nagar Panchayat	Ramnagar Nagar Panchayat	aaryanagar ward No. 17	latitude 27.159716 longitude 84.323846	No	Work will start by the end of this month	Sigri Mudila	Latitude 27.174320 Longitude 84.325740	No	Land has not been transferred

Sanitary Landfill Site Status of Ramnagar- Ramrekha River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Landfill Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Whether proposed site is 100 metre away from the river.	Whether proposed site is 200 metre away from ponds, lakes, water bodies, highways, habitation, public parks and water supply well
1	Tirhut	West Champaran	Nagar Panchayat	Ramnagar Nagar Panchayat	SIGRI Mudila	Latitude 27.174320 longitude 84.325740	YES	YES	YES

5. BUXAR TO BHAGALPUR- Ganga River

Door to Door & Segregation Status of Ganga Towns									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation has begun.	Details of wards where source segregation have not yet started.
1	Patna	Patna	Nagar Parishad	Barh Nagar Parishad	27	27	0	27	0
2	Munger	Begusarai	Nagar Nigam	Begusarai Nagar Nigam	45	45	0	45	0
3	Patna	Patna	Nagar Panchayat	Maner Nagar Panchayat	19	19	0	19	0
4	Munger	Begusarai	Nagar Panchayat	Teghra Nagar Panchayat	25	25	0	25	0
5	Patna	Patna	Nagar Nigam	Patna Nagar Nigam	75	75	0	75	0
6	Munger	Lakhisarai	Nagar Panchayat	Barahiya Nagar Panchayat	24	24	0	24	0
7	Saran	Saran	Nagar Panchayat	Sonpur Nagar Panchayat	21	21	0	21	0
8	Saran	Saran	Nagar Nigam	Chhapra Nagar Nigam	45	45	0	45	0
9	Bhagalpur	Bhagalpur	Nagar Nigam	Bhagalpur Nagar Nigam	51	51	0	0	51
10	Saran	Saran	Nagar Panchayat	Dighwara Nagar Panchayat	18	18	0	18	0
11	Munger	Munger	Nagar Parishad	Jamalpur Nagar Parishad	36	36	0	36	0
12	Patna	Patna	Nagar Parishad	Mokama Nagar Parishad	28	28	0	28	0
13	Bhagalpur	Bhagalpur	Nagar Parishad	Sultaganj Nagar Parishad	25	25	0	25	0
14	Bhagalpur	Bhagalpur	Nagar Panchayat	Kahalgaoon Nagar Panchayat	17	17	0	17	0
15	Patna	Patna	Nagar Parishad	Bakhtiyarpur Nagar Parishad	27	27	0	27	0
16	Tirhut	Vaishali	Nagar Parishad	Hajipur Nagar Parishad	39	39	0	39	0
17	Purnia	Katihar	Nagar Panchayat	Manihari Nagar Panchayat	15	15	0	15	0
18	Patna	Patna	Nagar Parishad	Danapur Nizammat Nagar Parishad	40	40	0	40	0
19	Bhagalpur	Bhagalpur	Nagar Panchayat	Nawgachhia Nagar Panchayat	23	23	0	23	0
20	Patna	Buxar	Nagar Parishad	Buxar Nagar Parishad	34	34	0	34	0
21	Munger	Munger	Nagar Nigam	Munger Nagar Nigam	45	45	0	45	0
22	Munger	Khagaria	Nagar Parishad	Khagaria Nagar Parishad	26	26	0	26	0
<b>Total</b>					<b>705</b>	<b>705</b>	<b>0</b>	<b>654</b>	<b>51</b>

Bio - Composting Status in Ganga Town					
Sl. No.	Name of ULBs	Name and Address of the Sites	Numbers of sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational on not
1	Barh Nagar Parishad	Naer gulab bagh barh	1	25.488587, 85.717740	No
2	Munger Nagar Nigam	Mansa Tola,Naya Gaon, Raisar, Churmba	1	Latitude-25.382032, Longitude-86.49164	YES
3	Begusarai Nagar Nigam	(1) BAGHA TRANCHING GROUND, WARD-11 (2) SANICHCHRA ASTHAN, WARD-20 (3) TOWNSHIP, WARD-14	3	(1) LAT- 25.428243, LONG- 86.124931 (2) LAT- 25.410591, LONG- 86.134375 (3) LAT- 25.412748, LONG- 86.111771	YES
4	Patna Nagar Nigam	ramachak bairiya	1	25.56533, 85.18200	YES
5	Barahiya Nagar Panchayat	Ward No.13 Barahiya	1	Lat.25.286433 ,Long. 86.02507	YES
6	Chhapra Nagar Nigam	WARD NO.-02, SHYAMCHAK BHAGGAAR, CHAPRA,SARAN-841301	1	LATITUDE-25.789185&LONGITUDE-84.711917	YES
7	Bhagalpur Nagar Nigam	Bhoothnath, ward no 17	1	25°14'52.46412"N 86°57'17.01"E	YES
8	Sonpur Nagar Panchayat	W no 02,14	1	N25°41'57.756" E85°9'23.946"	No
9	Dighwara Nagar Panchayat	Phoki kojoli	1	25.51N 85.01E	YES
10	Buxar Nagar Parishad	N/A		N/A	No
11	Danapur Nizamat Nagar Parishad	NASRIGANJ, BISKUTFACTORY MORE, WARD NO 33 DANAPUR	1	25.6417769 & 85.366982	YES
12	Mokama Nagar Parishad	1. INDIRA NAGAR W-04 2. MODAN TOLA W-19	2	LAT- 25.383354, LONG- 85.900064 LAT- 25.393205, LONG- 85.929135	YES
13	Jamalpur Nagar Parishad	1. Albert Road 2. D D T Road Jamalpur	2	N 25°19'1.6532"E E 86°29'45.6532"E N 25°19'1.012"E E 86°29'51.5436"	No
14	Khagaria Nagar Parishad	NA	1	25.499689,86.457150	No
15	Kahalgaon Nagar Panchayat	Tranching Yard Ward NO. 15 Makaspur	1	251604.32 and 871429.27	No
16	Bakhtiyarpur Nagar Parishad	Ward no 3 .	1	Latitude 25.45313 dms 25 27 north longitude 85.521188 dms 85 31 16 east	No
17	Hajipur Nagar Parishad	WARD NO 28, WARD NO 4	1	85.22/25.68, 85.21/25.7	YES
18	Manihari Nagar Panchayat	Balidiyabari ward - 03	1	Let- 25.3511743, Long- 87.638379	No
19	Nawgachhia Nagar Panchayat	Makkhatakiya Ward 15 Naugachia	1	Lat N 25°23', Long E 87°5'	YES
20	Sultaganj Nagar Parishad	1-Block Campus ; 2- Mirhatti	1	Lat N 25 12 Lon E 86 46	YES
21	Maner Nagar Panchayat	NA		NA	No
22	Teghra Nagar Panchayat	NA		NA	No
			23		

MRF Site Status in Ganga Town					
Sl. No.	Name of ULBs	Name and Address of the Sites	Number of sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational on not
1	Barh Nagar Parishad	Near gulab bagh barh	1	25.388587, 85.717740	No
2	Munger Nagar Nigam	Mansa Tola,Naya Gaon, Raisar, Churmba	1	Latitude-25.382032, Longitude-86.49164	No
3	Begusarai Nagar Nigam	(1) BAGHA TRANCHING GROUND, WAR1 1 SANICHCHRA ASTHAN, WARD-20	1	(1) LAT- 25.410125, LONG-86.13433 (2) LAT- 25.42821, LONG- 86.124805	YES
4	Teghra Nagar Panchayat	Ward:05	1	Nil	No
5	Patna Nagar Nigam	ramachak bairiya	1	25.56533, 85.18200	No
6	Buxar Nagar Parishad	N/A		N/A	No
7	Barahiya Nagar Panchayat	Ward No.13 Barahiya	1	25.286433,86.02507	No
8	Chhapra Nagar Nigam	WARD NO.-02,SHYAMCHAK BHAGAAR, CHAPRA, SARAN- 841301	1	LATITUDE- 25.789196&LONGITUDE- 84.711964	No
9	Sonpur Nagar Panchayat	W no 14	1	N25°41'53.532" E85°11'7.35"	No
10	Dighwara Nagar Panchayat	Pojhi khijoli bihar 841207	1	25.51 N 85.01E	No
11	Danapur Nizamat Nagar Parishad	NASRIGANJ, BISKUT FACTORY MORE WARD NO 33 DANAPUR	1	25.6417769 AND 85.366982	YES
12	Mokama Nagar Parishad	INDIRA NAGAR W-04 AND MODAN TOLA, W-19	1	LAT-25.383354, LONG- 85.900064 AND LAT- 25.393205, LONG- 85.929135	YES
13	Sultaganj Nagar Parishad	Mirhatti	1	Lat N 25 12 Long E 86 46	YES
14	Jamalpur Nagar Parishad	Ward No - 15 Mungruara Bari Ashikpur	1	E 86" 30'37.75" , N 25" 19'06.46"	No
15	Maner Nagar Panchayat	Ward no-14	1	25.24 and 84.86	YES
16	Khagaria Nagar Parishad	à¤¡à¤¼à¤¨ à¤à¤—à¤° à¤°à¤¼à¤@à¤§à¤¨à¤¥• à¤¡à¤¥• à¤°à¤¼à¤—à¤—à¤¥œà¤¿à¤¨à¤¼	1	25.499689,86.457150	No
17	Bakhtiyarpur Nagar Parishad	Ward no 3	1	Lattitude 25.45313 dms 25 27 11 north longitude 85.52118 dms 85 31 16 east	No
18	Hajipur Nagar Parishad	WARD NO 28, WARD NO 04	1	85.22/25.68,85.21/25.7	YES
19	Manihari Nagar Panchayat	Baldiyabari Ward 03	1	let- 25.3511517, Long- 87.6382952	No
20	Nawgachhia Nagar Panchayat	Makkhatakiya Ward 15	1	Lat N 25"23', Long E 87"5'	No
21	Bhagalpur Nagar Nigam	NA		NA	No
22	Kahalgaon Nagar Panchayat	NA		NA	No
			<b>19</b>		



## 6. GAURICHAK TO FATUHA- Punpun River

Door to Door & Segregation Status of Fatuha- Punpun River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Number of Wards	Number of wards where Door to Door collection have begun	Detail of wards where Door to Door collection has not yet Started	Number of wards where source segregation has begun.	Details of wards where source segregation have not yet started.
1	Patna	Patna	Nagar Parishad	Fatuha Nagar Parishad	27	27	0	27	0

Bio - Composting & MRF Site Status of Fatuha- Punpun River												
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Compost Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks	Name and Address of the MRF Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Remarks
1	Patna	Patna	Nagar Parishad	Fatuha Nagar Parishad	Maksudpur	25.50664 1°N ; 85.32410 2°E	No	Under Process	NA	NA1	No	Under Process

Sanitary Landfill Site Status of Fatuha- Punpun River									
Sl. No	Name of Division	Name of District	Type of ULBs	Name of ULBs	Name and Address of the Landfill Sites	GPS Coordinates (Latitude and Longitude of Site)	Whether Operational or not	Whether proposed site is 100 metres away from the river.	Whether proposed site is 200 metres away from ponds, lakes, water bodies, highways, habitations, public parks and water supply well
1	Patna	Patna	Nagar Parishad	Fatuha Nagar Parishad	NA	NA	NO	NO	No

**Status and Action Plan of ODF**

Sr. No.	Name of City	Status of ODF Declared	Date of QCI Certificate	Remarks	
<b>1. RUXOL TO KOIREA TOLA (RAXAUL)- Sirsia River</b>					
1	Raxaul Nagar Parishad	ODF	11/8/2018	One_time_certified_ODF_18Feb	
<b>2. ALONG JOGBANI- Parmar River</b>					
1	Jogbani Nagar Panchayat	ODF	8/9/2018		
<b>3. BUXAR TO BHAGALPUR- Ganga River</b>					
1	Patna Municipal Corporation	ODF	Self-declaration		
2	Chhapra Municipal Corporation	ODF	Self-declaration		
3	Munger Municipal Corporation	ODF	18/09/2018		
4	Begusarai Municipal Corporation	ODF	13/09/2018		
5	Barh Municipal Council	ODF	14/08/2018		
6	Hajipur Municipal Council	ODF	09/08/2018		
7	Mokama Municipal Council	ODF	06/09/2019		
8	Bakhtiyarpur Municipal Council	ODF	02/08/2018		
9	Buxar Municipal Council	ODF	08/09/2018		
10	Khagariya Municipal Council	ODF	Self-declaration		
11	Jamalpur Municipal Council	ODF	06/09/2018		
12	Sultanganj Municipal Council	ODF	20/09/2018		
13	Teghra Nagar Panchayat	ODF	13/09/2018		
14	Maner Nagar Panchayat	ODF	08/09/2018		
15	Barahiya Nagar Panchayat	ODF	08/09/2018		
16	Manihari Nagar Panchayat	ODF	13/09/2018		
17	Sonepur Nagar Panchayat	ODF	11/08/2018		
18	Naugachhiya Nagar Panchayat	ODF	04/08/2018		
19	Danapur Nagar Parishad	ODF	06/09/2018		
20	Kahalgaon Nagar Panchayat	ODF	Self-declaration		
21	Dighwara Nagar Panchayat	ODF	18/09/2018		
22	Bhagalpur Municipal Corporation	ODF	20/09/2018		
<b>4. GAURICHAK TO FATUHA- Punpun River</b>					
1	Fatuha Municipal Council	ODF	31/07/2018		
<b>5. HARINAGAR TO RAMNAGAR- Ramrekha River</b>					
1	Narkatiyaganj Nagar Parisad	ODF	Self-declaration		
<b>6. ALONG NARKATIAGANJ- Sikrahna River</b>					
1	Harinagar/Ramnagar Nagar Panchayat	ODF	18/09/2018		

### Plastic Waste Management

- 100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies of State Bihar
- Penalty provisions have been made in the Plastic Waste Management Byelaws, 2018, if anyone is involved in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes.
- Gazette notification on Plastic ban ULB wise have also been notified by UD&HD, Government of Bihar. Details of gazette notification are as follows.

<b>Govt. of Bihar</b>					
<b>Urban Development &amp; Housing Department</b>					
<b>Report of Plastic Carry Bags raid since coming into effect of Plastic Waste Management Byelaws (23/12/2018)</b>					
<b>Sl. No</b>	<b>Name of District</b>	<b>Name of ULBs</b>	<b>Total Shops/ Establishments raided in last month</b>	<b>Total seizure of Plastic Carry Bags (in kg)</b>	<b>Total Fine Collection (In Rs.)</b>
1	Lakhisarai	Barahiya Nagar Panchayat	363	87.25	13000
2	Patna	Barh Nagar Parishad	6	100	4000
3	Begusarai	Begusarai Nagar Nigam	1054	697	82100
4	Bhagalpur	Bhagalpur Nagar Nigam	35	6.4	25800
5	Buxar	Buxar Nagar Parishad	2305	1516.4	106000
6	Saran	Chhapra Nagar Nigam	2674	1700	84750
7	Patna	Danapur Nizamat Nagar Parishad	2232	82	76700
8	Saran	Dighwara Nagar Panchayat	32	5	1560
9	Vaishali	Hajipur Nagar Parishad	151	52	62000
10	Munger	Jamalpur Nagar Parishad	70	40	90200
11	Bhagalpur	Kahalgaon Nagar Panchayat	794	30.1	0
12	Khagaria	Khagaria Nagar Parishad	1934	1023	126700
13	Patna	Maner Nagar Panchayat	314	19.5	13000
14	Katihar	Manihari Nagar Panchayat	373	54.45	14400
15	Patna	Mokama Nagar Parishad	405	26.5	4500
16	Munger	Munger Nagar Nigam	466	460	159650
17	Bhagalpur	Nawgachhia Nagar Panchayat	1058	3850	104700
18	West Champaran	Ramnagar Nagar Panchayat	1272	0	18200
19	East Champaran	Raxaul Nagar Parishad	1376	920.65	107400
20	Saran	Sonpur Nagar Panchayat	567	70.75	106450
21	Bhagalpur	Sultaganj Nagar Parishad	527	12.1	34500
22	Begusarai	Teghra Nagar Panchayat	319	55.9	40300
23	Patna	Bakhtiyarpur Nagar Parishad	785	120	65780
24	Araria	Jogbani Nagar Panchayat	0		
25	West Champaran	Narkatiyaganj Nagar Parishad	297	19.5	15000
26	Patna	Patna Nagar Nigam	35641	7584.13	1794880
<b>Grand Total</b>			<b>55050</b>	<b>18532.63</b>	<b>3151570</b>

**Cleaning old legacy waste dump sites. Dumpsite & GVPs  
removal Status in Bihar**

**I. Dumpsites along the Ganga (within 1 km of banks)**

Dumpsites are the accumulated garbage dumped by the ULBs themselves along the river, contrary to the SWM Rules 2016. These dumps need to be removed, shifted or remedied in order that no waste material or leachate flows into the Ganga.

S No	Ganga Town	No. of Towns with Open Dumps near the River Ganga	Current Status of Dumps
1.	Bihar	1 (Buxar)	Waste has been treated and no new waste are being dumped along the river Ganga. New land has been identified by ULB far away from river stretch for waste dumping.

**II. Garbage Vulnerable Points (GVPs):**

GVPs are the garbage heaps found due to littering by the local citizens. These needs to be checked and removed immediately with warning to the citizens, otherwise the GVPs may become mini dumpsites.

S No	Ganga Town	No. of Towns having GVPs	Current Status of GVPs
1.	Bihar	0	-

बिहार सरकार  
खान एवं भूतत्व विभाग

सं०सं०-2/एम०एम०(बा०) 05/19-...../एम०, पटना, दिनांक-

प्रेषक,

गोपाल मीणा, भा०प्र०से०  
निदेशक, खान।

सेवा में,

उप सचिव,  
नगर विकास एवं आवास विभाग,  
बिहार राज्य गंगा नदी संरक्षण कार्यक्रम,  
प्रबंधन सोसाईटी (BGCMS)  
बिहार, पटना।

**विषय:-** माननीय एन०जी०टी०, प्रधान बेंच, दिल्ली द्वारा OA No.- 200 of 2014 में दिनांक- 22.07.2022 को पारित आदेश का अनुपालन के संबंध में।

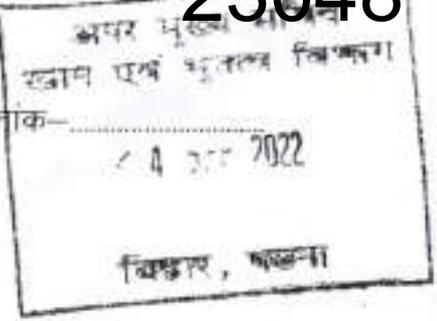
**MD/शय,**

उपर्युक्त विषयक संबंध में कहना है कि माननीय NGT द्वारा O.A No.- 200/2014 एम०सी०मेहता बनाम भारत संघ व अन्य के दिनांक- 22.07.2022 को पारित आदेश के अनुपालन के क्रम में खान एवं भूतत्व विभाग से संबंधित बिन्दु के तहत बालू के अवैध खनन के रोकथाम तथा नियंत्रण करने हेतु कार्रवाई किया जाना है, जिसके आलोक में वस्तुस्थिति निम्नवत है :-

राज्य में बालूघाटों की बंदोबस्ती के पश्चात् बालूघाटों के खनन योजना के अनुमोदनोपरांत संबंधित बालूघाटों के लिए सक्षम प्राधिकार SEIAA/MoEF से पर्यावरणीय स्वीकृति प्राप्त कर ही खनन की अनुमति बंदोबस्तधारी को दी जाती है तथा सक्षम प्राधिकार से निर्गत पर्यावरणीय स्वीकृति में उल्लेखित दिशा-निर्देशों, Enforcement & Monitoring Guidelines for Sand Mining (EMGSM), 2020 में वर्णित प्रावधान तथा बिहार खनिज (समानुदान, अवैध खनन, परिवहन एवं भंडारण निवारण) नियमावली, 2019 (यथा संशोधित) 2021 में उल्लेखित प्रावधानों के तहत खनन कार्य किया जाता है। यहाँ विदित हो कि 01 जुलाई 2021 से 30 सितम्बर 2022 तक माननीय NGT के आदेश के आलोक में बालू का नदी तट से खनन बंद है तथा माननीय उच्चतम न्यायालय द्वारा सिविल अपील सं०- 3661-3662/2020 में दिनांक- 10.11.2021 को पारित अंतरिम आदेश के आलोक में सभी जिलों में अनुमंडलस्तरीय समिति द्वारा जिला सर्वेक्षण रिपोर्ट (DSR) तैयार कराया गया है, जिसे SEIAA, Bihar द्वारा स्वीकृति दी गई है। तदालोक में सभी जिलों में बालूघाटों की बंदोबस्ती ई-नीलामी के माध्यम से प्रक्रियाधीन है।

2. अवैध उत्खनन की रोकथाम के लिए विभाग सतत प्रयत्नशील है। अवैध खनन, परिवहन तथा भंडारण के विरुद्ध नियमित कार्रवाई हेतु जिला स्तर पर समाहर्ता की अध्यक्षता में Task Force गठित है। टास्क फोर्स की बैठक निश्चित रूप से माह में एक बार कराई जाती है तथा जिला खनन टास्क फोर्स द्वारा खनिजों अवैध खनन/परिवहन/ओवरलोडिंग की जाँच के साथ-साथ खनन क्रियाकलाप का संचालन खनन पट्टों की शर्तों तथा पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा पर्यावरण क्षति के रोकथाम हेतु दिये गये नियम/आदेश/अधिसूचना के अनुरूप कराना है। उक्त

E-mail/  
Whats-app



के अनुपालन हेतु जिला खनन टास्क फोर्स द्वारा नियमित रूप से जाँच/छापेमारी की जाती है।

3. माननीय NGT द्वारा OA सं0 360/315 में पारित आदेश के आलोक में अवैध खनन पर कड़ा अंकुश लगाने हेतु दिनांक 05.07.2021 से बिहार खनिज (समानुदान, अवैध खनन, परिवहन एवं भंडारण निवारण) (संशोधन) नियमावली में संशोधन कर दण्ड के प्रावधान अधिक सख्त किये गए हैं। अवैध खनन, परिवहन में संलिप्त वाहनों पर वर्तमान में निम्न प्रकार दण्ड/शमन शुल्क अधिरोपित करने का प्रावधान है :-

क्र0	वाहन/उपकरण	शमन शुल्क (रु0 में)
1	2	3
1	ट्रेक्टर ट्रैली	25,000/-
2	मेटाडोर/हाफ ट्रक 407, 808	50,000/-
3	फुल बॉडी ट्रक/डम्पर (हाइड्रोलिक 06 घण्टा वाहन)	1,00,000/-
4	10 एंव इससे अधिक घण्टा के वाहन	2,00,000/-
5	क्रेन, एक्सकावेटर, लोडर, पावर, हैमर, कम्प्रेसर, ड्रिलिंग यन्त्र आदि।	4,00,000/-

नोट:- खनिज का मूल्य, स्वामिस्व पर्यावरणीय क्षति के लिए भरपाई एवं बिना विधिक अधिकार के भूमि अधिग्रहण हेतु भुगतये कर के बदले में स्वामिस्व का पच्चीस गुणा लिया जा सकेगा।

4. अवैध खनन, अवैध परिवहन एवं अवैध भंडारण में संलिप्त व्यक्तियों को मदद पहुँचाने या कर्त्तव्यों के निर्वहन में शिथिलता बरतने के कारण दोषी पदाधिकारियों के विरुद्ध राज्य सरकार द्वारा अभूतपूर्व कार्रवाई की गई है। आर्थिक अपराध इकाई के जाँच के आधार पर इस विभाग समेत अन्य विभागों के लगभग 4 (चार) दर्जन पदाधिकारियों को निलंबित किया गया है। इन पदाधिकारियों में खनन पदाधिकारी के साथ-साथ पुलिस अधीक्षक, अनुमंडल पदाधिकारी, जिला परिवहन पदाधिकारी, अनुमंडल पुलिस पदाधिकारी रैंक के वरीय पदाधिकारी भी शामिल हैं।

5. खनिजों के अवैध खनन, परिवहन एवं भंडारण से संबंधित किसी प्रकार की सूचना देने के लिए मुख्यालय स्तर पर नियंत्रण कक्ष स्थापित है। इसके माध्यम से क्षेत्र से प्रतिदिन किये गये कार्रवाई का प्रतिवेदन प्राप्त किया जाता है एवं समीक्षोपरान्त आवश्यक कार्रवाई की जाती है। प्रासंगिक पत्र के आलोक में बिहार राज्यान्तर्गत विभिन्न जिलों में अवैध खनन के विरुद्ध कृत कार्रवाई का समेकित प्रतिवेदन वित्तीय वर्ष 2020-21, 2021-22 एवं 2022-23 (दिनांक- 31.08.2022 तक) निम्नवत है :-

वर्ष	छापेमारी	प्राथमिकी	गिरफ्तारी	दण्ड के रूप में वसूली गई राशि (आकड़ा लाख रु0 में)
2020-21	14444	1293	988	5469.30
2021-22	16504	3175	1760	16512.41
2022-23 (दिनांक- 31.08.2022 तक)	8416	1875	936	10671.32

6. अवैध खनन/परिवहन तथा भंडारण की रोकथाम हेतु :- (i) विभाग द्वारा पर्यावरणीय परामर्शी की सेवा ली जा रही है। इनके द्वारा Satellite Data (Remote Sensing), Google Earth तथा Bhuvan Portal का उपयोग करते हुए अवैध खनन स्थलों की निगरानी की जा रही है। (ii) सेटेलाइट ईमेज तथा ड्रोन निगरानी प्रणाली तकनीक से अवैध खनन/परिवहन के रोकथाम हेतु नियमित तौर पर Geo-coordinate के आधार पर अवैध खनन वाले स्थानों को चिन्हित कर कार्रवाई किया जा रहा है। विभाग में पर्यावरणीय परामर्शी की सेवा ली जा रही है तथा इनके द्वारा के माध्यम से अवैध खनन, परिवहन तथा भंडारण पर निगरानी की जा रही है। (iii) प्रमुख नदियों में River Replenishment का कार्य CMPDI, Ranchi-द्वारा किया जा रहा है। (iv) लघु खनिजों के प्रेषण के लिए विभाग द्वारा PMU के माध्यम से ई-चालान निर्गत किया जाता है।

उपरोक्त से स्पष्ट है कि सतत बालू खनन प्रबंधन दिशा-निर्देशों के तहत ही राज्यान्तर्गत नदियों में बालू खनन किया जाता है तथा इसके अनुपालन में किसी प्रकार का विचलन पाये जाने पर नियमानुसार आवश्यक कार्रवाई की जाती है। उक्त तथ्यों/सूचना से माननीय राष्ट्रीय हरित प्राधिकरण को अवगत कराया जा सकता है।

अनु०:-यथोक्त।

विश्वासभाजन

ह०/-

निदेशक, खान

ज्ञापांक-...../एम०, पटना, दिनांक-.....

प्रतिलिपि:-वन संरक्षक-सह-अपर सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार, पटना को सूचनार्थ प्रेषित।

ह०/-

निदेशक, खान

ज्ञापांक-...../एम०, पटना, दिनांक-.....

प्रतिलिपि:-सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद परिवेश भवन, बिहार, पटना को सूचनार्थ प्रेषित।

ह०/-

निदेशक, खान

ज्ञापांक- 4221 /एम०, पटना, दिनांक- 12/09/2022

प्रतिलिपि:-अपर मुख्य सचिव के प्रधान आप्त सचिव, खान एवं भूतत्व विभाग, बिहार, पटना को सूचनार्थ प्रेषित।

2/63  
12/09/2022

12/09/2022  
निदेशक, खान

### **GROUND WATER STATUS OF BIHAR**

Government of Bihar has initiated drives for recharging of ground water by providing roof top rain water harvesting structures and construction of soak pits/ recharge pits near public well, hand pump, tubewell and other water bodies under Jal-Jeevan-Hariyali Abhiyan, report is annexed as **Annexure- 4**.

### **STATUS OF RESTORATION OF WATER BODIES IN BIHAR**

Government of Bihar has initiated drives for recharging water bodies and recharging of ground water by providing roof top rain water harvesting structures and construction of soak pits/ recharge pits near public well, hand pump, tubewell and other water bodies under Jal-Jeevan-Hariyali Abhiyan, report is annexed as **Annexure- 4**.

CNO-1169410

23052

23/08/22

मुख्य अभियंता

योजना+अनुश्रवण+भूगर्भ,  
लघु जल संसाधन विभाग, पटना।

पत्रांक- NGT-23/2019

776

/पटना, दिनांक- 18.08.2022

Team leader  
SPM 4

प्रेषक,

ई० नरेन्द्र कुमार,  
नोडल पदाधिकारी  
-सह-मुख्य अभियंता  
(यो०+अनु०+भूगर्भ)  
लघु जल संसाधन विभाग, पटना।

सेवा में,

✓ राहुल वर्मन,  
उप सचिव,  
नगर विकास एवं आवास विभाग, पटना।

Em. Expert  
Date 25/08/22

8570  
22/8/22

विषय:-माननीय NGT, नई दिल्ली में दायर O.A No. 200/2014 एन०सी० मेहता बनाम भारत सरकार व अन्य के दिनांक 22.07.2022 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:-आपका पत्रांक-367, दिनांक-10.08.2022

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में अनुपालन प्रतिवेदन तैयार कर (Soft एवं Hard Copy) में आवश्यक कार्रवाई हेतु संलग्न की जा रही है।

इसमें सक्षम प्राधिकार का अनुमोदन प्राप्त है।

अनु०:-यथावत्।

विश्वासभाजन

मुख्य अभियंता,

योजना+अनुश्रवण+भूगर्भ,  
लघु जल संसाधन विभाग, पटना।

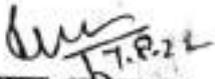
18/08/22

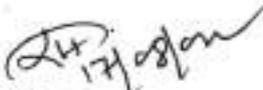
लघु जल संसाधन विभाग, बिहार

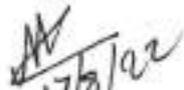
माननीय N.G.T. में दायर O.A. No.-200/2014 में पारित आदेश के अनुपालन प्रतिवेदन।

लघु जल संसाधन विभाग द्वारा जल संरक्षण के उद्देश्य से मुख्य रूप से Semi Critical, Critical and Over Exploited क्षेत्रों में क्या कदम उठाये जा रहे हैं-

- "जल-जीवन-हरियाली अभियान" अन्तर्गत राज्यान्तर्गत सार्वजनिक जल संरचना (तालाब/टैंक) जिसका रकबा 05 एकड़ से बड़ा है का जीर्णोद्धार कार्य किया जा रहा है। अबतक 1098 ली गयी तालाबों में 933 तालाबों का जीर्णोद्धार कार्य पूर्ण कर लिया गया है। 500 अतिरिक्त तालाबों पर जीर्णोद्धार कार्य कराने हेतु आवश्यक कार्रवाई की जा रही है।
- राज्यान्तर्गत 01 एकड़ से बड़े रकबा वाले सभी आहर-पईन अन्तर्गत 609 योजना ली गयी थी, जिसमें से 550 योजना पूर्ण कर ली गयी है।
- जल संरक्षण के उद्देश्य से चैक-डैम का निर्माण कार्य कराया जा रहा है। चैक डैम की 73 योजनायें ली गयी है, जिसमें 54 योजना पूर्ण कर ली गयी है, शेष शीघ्र पूर्ण कर ली जाएगी।
- इन सभी पूर्ण योजनाओं से 791.455 लाख घन मीटर जल संचयन क्षमता का सृजन किया गया है।
- जल संरक्षण के उद्देश्य से गैर वन भूमि क्षेत्रों में गारलैण्ड ट्रेंच योजनाओं का निर्माण किया जा रहा है। इस प्रकार 38 योजनाएं चिन्हित की गयी है, जिसमें 16 योजनाओं पर कार्य प्रारम्भ कराकर 03 योजनायें पूर्ण कर ली गयी है, शेष शीघ्र पूर्ण कर ली जाएगी।
- लघु जल संसाधन विभागान्तर्गत "हर खेत तक सिंचाई का पानी" कार्यक्रम अन्तर्गत 3758 आहर पईन एवं 769 चैक डैम चयन किया गया है, जिसका चरणबद्ध तरीके से जीर्णोद्धार कार्य कराये जाने का लक्ष्य है, 147 आहर-पईन एवं 16 चैक डैम योजनाओं पर कार्य प्रगति पर है। इन योजनाओं के पूर्ण होने पर 38.615 लाख घनमीटर जल संचयन हो सकेगा।
- बिहार भूगर्भ जल (विकास एवं प्रबंधन का विनियमन एवं नियंत्रण) अधिनियम 2006 के तहत नियमावली प्रक्रियाधीन है। वर्तमान में जल संसाधन, नदी विकास और गंगा संरक्षण विभाग (केन्द्रीय भूमि जल प्राधिकरण) के द्वारा निर्गत अधिसूचना दिनांक- 24.04.2020 के तहत भूजल निकासी को विनियमित एवं नियंत्रित करने का दिशा-निर्देश प्रभावी है।

  
सहायक अभियन्ता,  
(मुख्यालय) अनुश्रवण,  
लघु जल संसाधन विभाग,  
पटना।

  
अधीक्षक अभियन्ता,  
(मुख्यालय) अनुश्रवण,  
लघु जल संसाधन विभाग,  
पटना।

  
मुख्य अभियन्ता,  
(योजना+अनुश्रवण+भूगर्भ),  
लघु जल संसाधन विभाग,  
पटना।

बिहार सरकार  
नगर विकास एवं आवास विभाग

ANNEXURE - IV

23054

जल जीवन हरियाली योजना से संबंधित प्रतिवेदन :-

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोखा का निर्माण			सार्वजनिक चापाकल के निकट सोखा का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	अभियुक्ति (16.09.2022 )
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	21	22
<b>Nagar Nigam</b>																	
1	Ara Nagar Nigam	139	5	1	4	0	0	0	107	15	10	5	1	0	1	<b>28.89%</b>	कार्यदिश कार्यवटन निगम किया जा चुका है 7 दिनों में कार्य पूर्ण करा दिया जाएगा।
2	Begusarai Nagar Nigam	245	245	245	0	175	175	0	257	257	257	0	9	9	0	<b>100.00%</b>	
3	Bettiah Nagar Nigam	104	70	70	0	70	70	0	81	59	59	0	5	5	0	<b>100.00%</b>	
4	Bhagalpur Nagar Nigam	14	14	14	0	14	14	0	496	496	496	0	6	6	0	<b>100.00%</b>	
5	Biharsharif Nagar Nigam	214	147	147	0	87	87	0	42	42	42	0	4	4	0	<b>100.00%</b>	156 कुँओ के जीर्णोद्धार कार्य में 147 कुँओ का जीर्णोद्धार कार्य पूर्ण हो गया है शेष 09 कुँओ जीर्णोद्धार योग्य नहीं है इसी प्रकार कुँओ के पास 102 सोखा के निर्माण में 87 कुँओ के पास सोखा निर्माण कार्य पूर्ण हो चुका है शेष 15 कुँओ के पास विभिन्न कारणों से सोखा निर्माण कार्य नहीं हो पाया है अतः उक्त आलोक में कुँओ का जीर्णोद्धार में संसोधित लक्ष्य 156 के स्थान पर 147 माना जाये तथा कुँओ के पास सोखा का निर्माण में कुल लक्ष्य 102 के स्थान पर 87 माना जाये
6	Chhapra Nagar Nigam	297	297	288	9	294	283	11	268	45	42	3	4	4	0	<b>96.64%</b>	शेष सभी कार्य 15 दिनों के अंदर पूर्ण कर लिए जायेंगे।
7	Darbhanga Nagar Nigam	40	40	40	0	40	40	0	175	175	175	0	5	5	0	<b>100.00%</b>	
8	Gaya Nagar Nigam	49	49	49	0	35	35	0	106	106	106	0	8	8	0	<b>100.00%</b>	
9	Katihar Nagar Nigam	13	13	13	0	13	13	0	161	161	161	0	2	2	0	<b>100.00%</b>	
10	Madhubani Nagar Nigam	5	5	3	2	5	3	2	25	25	15	10	3	2	1	<b>61.67%</b>	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23055 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
11	Motihari Nagar Nigam	6	6	6	0	6	6	0	34	34	34	0	2	2	0	100.00%	
12	Munger Nagar Nigam	19	19	19	0	19	19	0	160	160	160	0	10	10	0	100.00%	
13	Muzaffarpur Nagar Nigam	80	80	80	0	80	80	0	76	76	76	0	3	3	0	100.00%	
14	Patna Nagar Nigam	229	229	228	1	170	169	1	50	50	48	2	38	26	12	90.85%	
15	Purnia Nagar Nigam	53	28	28	0	28	28	0	284	4	4	0	4	4	0	100.00%	
16	Saharsa Nagar Nigam	41	41	41	0	41	41	0	28	28	28	0	2	2	0	100.00%	
17	Samastipur Nagar Nigam	11	11	11	0	11	11	0	133	133	133	0	2	2	0	100.00%	
18	Sasaram Nagar Nigam	26	26	26	0	26	26	0	108	84	84	0	3	3	0	100.00%	
19	Sitamarhi Nagar Nigam	11	11	11	0	11	11	0	17	17	17	0	1	1	0	100.00%	
<b>Total-</b>		<b>1596</b>	<b>1336</b>	<b>1320</b>	<b>16</b>	<b>1125</b>	<b>1111</b>	<b>14</b>	<b>2608</b>	<b>1967</b>	<b>1947</b>	<b>20</b>	<b>112</b>	<b>98</b>	<b>14</b>	<b>96.01%</b>	
<b>Nagar Parishad</b>																	
20	Araria Nagar Parishad	8	8	8	0	8	8	0	10	10	10	0	3	3	0	100.00%	
21	Arwal Nagar Parishad	15	12	12	0	15	15	0	23	23	23	0	3	3	0	100.00%	
22	Aurangabad Nagar Parishad	21	21	21	0	21	21	0	60	60	60	0	1	1	0	100.00%	
23	Bagaha Nagar Parishad	70	70	70	0	45	45	0	70	70	70	0	3	3	0	100.00%	
24	Bairgania Nagar Parishad	34	29	29	0	4	4	0	11	11	11	0	1	1	0	100.00%	
25	Bakhri Nagar Parishad	42	42	42	0	42	42	0	148	148	148	0	0	0	0	100.00%	
26	Bakhtiyarpur Nagar Parishad	83	83	83	0	83	83	0	64	64	64	0	2	2	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23056 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
27	Ballia Nagar Parishad	23	23	23	0	23	23	0	193	193	193	0	0	0	0	100.00%	
28	Banka Nagar Parishad	235	46	46	0	46	46	0	269	55	55	0	5	5	0	100.00%	
29	Banmankhi Nagar Parishad	3	3	3	0	3	3	0	33	33	33	0	2	2	0	100.00%	
30	Barauli Nagar Parishad	23	23	23	0	23	23	0	21	21	21	0	3	3	0	100.00%	
31	Barahiya Nagar Parishad	104	104	104	0	102	102	0	106	106	106	0	3	3	0	100.00%	
32	Barbigha Nagar Parishad	11	8	8	0	8	8	0	21	11	11	0	2	2	0	100.00%	
33	Barh Nagar Parishad	9	9	9	0	9	9	0	44	44	44	0	9	9	0	100.00%	
34	Benipur Nagar Parishad	2	2	2	0	2	2	0	110	110	110	0	3	3	0	100.00%	
35	Bhabhua Nagar Parishad	17	17	17	0	17	17	0	158	158	158	0	5	5	0	100.00%	
36	Bihat Nagar Parishad	144	136	136	0	136	136	0	50	50	50	0	1	1	0	100.00%	
37	Bikrmaganj Nagar Parishad	16	16	16	0	16	16	0	176	176	176	0	2	2	0	100.00%	
38	Bodhgaya Nagar Parishad	7	7	7	0	7	7	0	25	25	25	0	2	2	0	100.00%	
39	Buxar Nagar Parishad	49	49	49	0	48	48	0	88	88	88	0	5	5	0	100.00%	
40	Chakia Nagar Parishad	12	12	12	0	12	12	0	24	24	24	0	4	4	0	100.00%	
41	Dalsinghsarai Nagar Parishad	16	16	16	0	16	16	0	108	108	108	0	1	1	0	100.00%	
42	Danapur Nizamat Nagar Parishad	29	29	29	0	29	29	0	60	60	60	0	2	2	0	100.00%	
43	Daudnagar Nagar Parishad	29	29	29	0	29	29	0	46	46	46	0	1	1	0	100.00%	
44	Dehri-Dalmianagar Nagar Parishad	20	20	20	0	20	20	0	220	220	220	0	2	2	0	100.00%	
45	Dhaka Nagar Parishad	10	10	10	0	0	0	0	185	185	185	0	1	1	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23057 अभियुक्ति (16.09.2022 )
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
46	Dumraon Nagar Parishad	30	30	30	0	30	30	0	136	136	136	0	2	2	0	100.00%	
47	Fatuha Nagar Parishad	34	28	28	0	28	28	0	101	64	64	0	1	1	0	100.00%	
48	Forbesganj Nagar Parishad	0	0	0	0	0	0	0	25	25	25	0	15	15	0	100.00%	
49	Gogri Jamalpur Nagar Parishad	27	27	27	0	27	27	0	43	43	43	0	0	0	0	100.00%	
50	Gopalganj Nagar Parishad	11	11	11	0	11	11	0	38	38	38	0	3	3	0	100.00%	
51	Hajipur Nagar Parishad	54	54	54	0	54	54	0	84	84	84	0	3	3	0	100.00%	
52	Haweli kharagpur Nagar Parishad	30	30	30	0	30	30	0	23	23	23	0	2	2	0	100.00%	
53	Hilsa Nagar Parishad	22	22	22	0	22	22	0	111	111	111	0	3	3	0	100.00%	
54	Hisua Nagar Parishad	8	8	8	0	8	8	0	124	85	85	0	3	3	0	100.00%	
55	Islampur Nagar Parishad	35	35	35	0	35	35	0	45	38	38	0	6	6	0	100.00%	
56	Jamalpur Nagar Parishad	16	16	16	0	16	16	0	25	25	25	0	2	2	0	100.00%	
57	Jamui Nagar Parishad	24	24	24	0	24	24	0	54	49	49	0	2	2	0	100.00%	
58	Janakpur Road Nagar Parishad	5	5	5	0	5	5	0	18	18	18	0	1	1	0	100.00%	
59	Jehanabad Nagar Parishad	46	41	41	0	41	41	0	43	43	43	0	4	4	0	100.00%	
60	Jhajha Nagar Parishad	21	21	19	2	21	19	2	35	35	35	0	3	3	0	95.24%	
61	Jhanjharpur Nagar Parishad	2	2	2	0	2	2	0	47	47	47	0	0	0	0	100.00%	
62	Jogbani Nagar Parishad	0	0	0	0	0	0	0	28	28	28	0	1	1	0	100.00%	
63	Kanti Nagar Parishad	61	57	57	0	57	57	0	315	315	315	0	1	1	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23058 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चपाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
64	Kasba Nagar Parishad	7	3	3	0	3	3	0	10	2	2	0	1	1	0	100.00%	
65	Khagaria Nagar Parishad	11	11	11	0	11	11	0	85	85	85	0	3	3	0	100.00%	
66	Khagaul Nagar Parishad	10	10	10	0	10	10	0	50	50	50	0	4	4	0	100.00%	
67	Kishanganj Nagar Parishad	28	28	28	0	28	28	0	15	15	15	0	5	5	0	100.00%	
68	Lakhisarai Nagar Parishad	39	39	39	0	39	39	0	85	85	85	0	14	14	0	100.00%	
69	Lalganj Nagar Parishad	25	15	15	0	0	0	0	395	283	283	0	1	1	0	100.00%	
70	Madhepura Nagar Parishad	3	3	3	0	3	3	0	15	15	15	0	6	6	0	100.00%	
71	Mahnar Nagar Parishad	5	5	5	0	5	5	0	675	675	675	0	1	1	0	100.00%	
72	Mahua Nagar Parishad	4	4	4	0	0	0	0	134	134	134	0	1	1	0	100.00%	
73	Maner Nagar Parishad	37	37	37	0	37	37	0	162	162	162	0	1	1	0	100.00%	
74	Masaurhi Nagar Parishad	1	1	1	0	1	1	0	99	99	99	0	4	4	0	100.00%	
75	Mirganj Nagar Parishad	21	21	21	0	21	21	0	12	12	12	0	2	2	0	100.00%	
76	Mokama Nagar Parishad	37	37	37	0	37	37	0	56	56	56	0	5	5	0	100.00%	
77	Motipur Nagar Parishad	14	14	14	0	13	13	0	246	246	246	0	3	3	0	100.00%	
78	Narkatiyaganj Nagar Parishad	12	12	12	0	12	12	0	72	72	72	0	1	1	0	100.00%	
79	Naugachia Nagar Parishad	2	2	2	0	2	2	0	44	44	44	0	10	10	0	100.00%	
80	Nawada Nagar Parishad	11	10	10	0	10	10	0	141	4	4	0	4	4	0	100.00%	
81	Nokha Nagar Parishad	22	22	22	0	22	22	0	88	88	88	0	4	4	0	100.00%	
82	Phulwari Nagar Parishad	18	18	18	0	18	18	0	23	6	6	0	2	2	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोखा का निर्माण			सार्वजनिक चापाकल के निकट सोखा का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23059 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
83	Piro Nagar Parishad	8	8	8	0	8	8	0	10	10	10	0	2	2	0	100.00%	
84	Rajgir Nagar Parishad	27	27	27	0	23	23	0	40	40	40	0	3	3	0	100.00%	
85	Ramnagar Nagar Parishad	34	24	24	0	34	24	10	34	30	30	4	2	2	0	92.65%	
86	Raxaul Nagar Parishad	0	0	0	0	0	0	0	10	10	10	0	2	2	0	100.00%	
87	Rosera Nagar Parishad	52	48	48	0	32	32	0	56	41	41	0	4	4	0	100.00%	
88	Sahebganj Nagar Parishad	16	16	16	0	16	16	0	54	54	54	0	3	3	0	100.00%	
89	Sheikhpura Nagar Parishad	47	47	47	0	47	47	0	60	60	60	0	7	7	0	100.00%	
90	Sheohar Nagar Parishad	20	20	20	0	8	8	0	30	30	30	0	2	2	0	100.00%	
91	Sherghati Nagar Parishad	5	5	5	0	5	5	0	106	106	106	0	1	1	0	100.00%	
92	Simri Bakhtiyarpur Nagar Parishad	17	17	17	0	9	9	0	17	17	17	0	2	2	0	100.00%	
93	Siwan Nagar Parishad	58	58	56	2	58	56	2	310	310	300	10	2	2	0	97.47%	
94	Sultanganj Nagar Parishad	13	13	13	0	13	13	0	50	50	50	0	4	4	0	100.00%	
95	Supaul Nagar Parishad	2	2	2	0	2	2	0	2	2	2	0	4	4	0	100.00%	
96	Teghra Nagar Parishad	114	112	112	0	112	112	0	450	450	450	0	1	1	0	100.00%	नगर परिषद तेघरा में 2 कुँओ एवं 2 सोखा निजी होनेके कारण कार्य पूर्ण नहीं कराया जा सकता है जिसे लक्ष्य में विलोपित समझा जाए।
97	Tekari Nagar Parishad	5	5	5	0	2	2	0	65	46	46	0	3	3	0	100.00%	
98	Warisaliganj Nagar Parishad	35	35	35	0	35	35	0	38	38	38	0	10	10	0	100.00%	
<b>Total-</b>		<b>2218</b>	<b>1964</b>	<b>1960</b>	<b>4</b>	<b>1851</b>	<b>1837</b>	<b>14</b>	<b>7357</b>	<b>6733</b>	<b>6723</b>	<b>14</b>	<b>242</b>	<b>242</b>	<b>0</b>	<b>99.72%</b>	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23060 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
99	Amarpur Nagar Panchayat	47	45	45	0	45	45	0	51	38	38	0	3	3	0	100.00%	
100	Areraj Nagar Panchayat	36	36	36	0	36	36	0	64	44	44	0	1	1	0	100.00%	
101	Bahadurganj Nagar Panchayat	1	1	1	0	8	8	0	4	4	4	0	8	8	0	100.00%	
102	Barsoi Nagar Panchayat	3	3	3	0	1	1	0	18	18	18	0	1	1	0	100.00%	
103	Belsand Nagar Panchayat	24	24	24	0	24	24	0	27	27	27	0	3	3	0	100.00%	
104	Bihiyan Nagar Panchayat	0	0	0	0	0	0	0	42	8	8	0	1	1	0	100.00%	
105	Birpur Nagar Panchayat	1	1	1	0	1	1	0	0	0	0	0	1	1	0	100.00%	
106	Chanpatia Nagar Panchayat	9	9	9	0	9	9	0	64	64	64	0	9	9	0	100.00%	
107	Dighwara Nagar Panchayat	90	54	54	0	50	50	0	0	0	0	0	4	4	0	100.00%	
108	Ekma Bazar Nagar Panchayat	8	8	8	0	8	8	0	38	32	32	0	1	1	0	100.00%	
109	Ghoghardiha Nagar Panchayat	0	0	0	0	0	0	0	21	21	21	0	1	1	0	100.00%	
110	Jagdishpur Nagar Panchayat	24	24	24	0	24	24	0	36	36	36	0	1	1	0	100.00%	
111	Jaynagar Nagar Panchayat	1	1	1	0	0	0	0	72	34	34	0	1	1	0	100.00%	
112	Kahalgaon Nagar Panchayat	1	1	1	0	1	1	0	92	92	92	0	4	4	0	100.00%	
113	Kateya Nagar Panchayat	31	31	31	0	31	31	0	32	32	32	0	2	2	0	100.00%	
114	Kesariya Nagar Panchayat	30	14	14	0	14	14	0	65	51	51	0	1	1	0	100.00%	
115	Khusrupur Nagar Panchayat	5	5	5	0	5	5	0	9	9	9	0	1	1	0	100.00%	
116	Koath Nagar Panchayat	21	21	21	0	21	21	0	72	72	72	0	6	6	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23061 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
117	Kochas Nagar Panchayat	9	9	9	0	9	9	0	68	68	68	0	6	6	0	100.00%	
118	Koilwar Nagar Panchayat	4	4	4	0	4	4	0	80	80	80	0	1	1	0	100.00%	
119	Maharajganj Nagar Panchayat	12	12	12	0	12	12	0	68	68	28	40	1	1	0	85.29%	
120	Mairwa Nagar Panchayat	0	0	0	0	0	0	0	8	8	8	0	0	0	0	100.00%	
121	Makhdumpur Nagar Panchayat	26	26	26	0	26	26	0	15	15	15	0	4	4	0	100.00%	
122	Manihari Nagar Panchayat	18	18	18	0	18	18	0	51	51	51	0	1	1	0	100.00%	
123	Marhaura Nagar Panchayat	0	0	0	0	0	0	0	85	85	85	0	2	2	0	100.00%	
124	Mehsi Nagar Panchayat	6	6	6	0	3	3	0	36	36	36	0	1	1	0	100.00%	
125	Mohania Nagar Panchayat	13	13	13	0	13	13	0	158	158	158	0	0	0	0	100.00%	
126	Murliganj Nagar Panchayat	17	17	17	0	17	17	0	75	49	49	0	2	2	0	100.00%	
127	Nasriganj Nagar Panchayat	7	7	7	0	7	7	0	59	59	59	0	2	2	0	100.00%	
128	Naubatpur Nagar Panchayat	0	0	0	0	7	7	0	63	40	40	0	1	1	0	100.00%	
129	Navinagar Nagar Panchayat	1	1	1	0	1	1	0	10	10	10	0	2	2	0	100.00%	
130	Nirmali Nagar Panchayat	3	2	2	0	0	0	0	10	10	10	0	1	1	0	100.00%	
131	Pakridayal Nagar Panchayat	7	7	7	0	7	7	0	30	30	30	0	1	1	0	100.00%	
132	Parsa Bazar Nagar Panchayat	10	10	10	0	6	2	4	129	129	86	43	0	0	0	66.67%	
133	Rafiganj Nagar Panchayat	2	2	2	0	2	2	0	56	1	1	0	3	3	0	100.00%	
134	Rivilganj Nagar Panchayat	17	17	17	0	0	0	0	63	63	63	0	3	3	0	100.00%	

क्र० स०	नगर निकाय का नाम	सार्वजनिक कुँओ का जीर्णोद्धार				सार्वजनिक कुँओ के निकट सोख्ता का निर्माण			सार्वजनिक चापाकल के निकट सोख्ता का निर्माण				नगर निकाय के स्वामित्व वाले भवनों में रेन वाटर हार्वेस्टिंग का कार्य			समेकित प्रतिशत	23062 अभियुक्ति (16.09.2022)
		कुल सर्वेक्षित कुँओ की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल सर्वेक्षित चापाकलो की संख्या	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है	कुल योजनाओ की संख्या	कार्य पूर्ण कराये गए योजनाओ की संख्या	योजनाओ की संख्या, जिनका कार्य प्रगति पर है		
135	Shahpur Nagar Panchayat	15	15	15	0	15	15	0	55	55	55	0	1	1	0	100.00%	
136	Silao Nagar Panchayat	30	30	30	0	30	30	0	21	21	21	0	2	2	0	100.00%	
137	Sonpur Nagar Panchayat	21	21	21	0	21	21	0	109	109	109	0	1	1	0	100.00%	
138	Sugauli Nagar Panchayat	12	2	2	0	1	1	0	101	4	4	0	1	1	0	100.00%	
139	Sursand Nagar Panchayat	8	8	7	1	8	7	1	70	70	52	18	0	0	0	83.10%	
140	Thakurganj Nagar Panchayat	16	16	16	0	16	16	0	21	21	21	0	1	1	0	100.00%	
141	Vikram Nagar Panchayat	48	48	48	0	48	48	0	42	42	42	0	1	1	0	100.00%	
<b>Total-</b>		<b>634</b>	<b>569</b>	<b>568</b>	<b>1</b>	<b>549</b>	<b>544</b>	<b>5</b>	<b>2190</b>	<b>1864</b>	<b>1763</b>	<b>101</b>	<b>87</b>	<b>87</b>	<b>0</b>	<b>98.37%</b>	
<b>Grand Total-</b>		<b>4448</b>	<b>3869</b>	<b>3848</b>	<b>21</b>	<b>3525</b>	<b>3492</b>	<b>33</b>	<b>12155</b>	<b>10564</b>	<b>10433</b>	<b>135</b>	<b>441</b>	<b>427</b>	<b>14</b>	<b>98.53%</b>	


**BIHAR STATE POLLUTION CONTROL BOARD**

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

**EPABX-0612-2261250/2262265, Fax-0612-2261050**

 E-mail- [bspcb@yahoo.com](mailto:bspcb@yahoo.com), Website <http://bspcb.bih.nic.in>

Ref. No. 2181

Patna, dated-14.9.22

From,

 S. Chandrasekar, IFS,  
Member Secretary.

To,

 The Principal Secretary to the Government,  
Urban Development & Housing Department,  
Govt. of Bihar.

 Sub: - **Regarding Compliances of the order passed by the Hon'ble National Green Tribunal on 22.07.2022 in O.A. No. - 200/2014: M.C. Mehta V/s union of India.**

Ref: - UD&amp;HD, GoB. Memo No. - BGCMS/2017/AP of SWM &amp; SM for NGT/46(Part-IV) 367, dated 10.08.2022.

Sir,

With reference to the subject noted above, please find enclosed herewith the compliance report related to the sub Sl. No. - 28 (ii) of Sl. No. 04 of the order passed by the Hon'ble National Green Tribunal on 22.07.2022 in O.A. No. - 200/2014: M.C. Mehta V/s Union of India for needful action.

Encl: As above.

Yours faithfully,

S.

Chandrasekar

 Digitally signed by  
S. Chandrasekar

Date: 2022.09.14

 (S. Chandrasekar)  
Member Secretary.

20:10:25 +05'30'

Page No. 06, Sl. No. 04, Sub Sl. No. 28 ii. of the order passed by the Hon'ble National Green Tribunal on 22.07.2022 in O.A. No. - 200/2014: M.C. Mehta V/s Union of India and other issues.

**Assignment of Bihar State Pollution Control Board, Patna**

Sl. No.	The order passed by the Hon'ble National Green Tribunal on 22.07.2022 in O.A. No. - 200/2014: M.C. Mehta V/s Union of India and other issues.		Compliance
1.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., a)	Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	ETP has been installed by the industrial units established on the banks of river Ganga and its tributaries. Third-Party Agencies (Technical Institute), identified by Central Pollution Control Board, Delhi, are conducting surprise inspection of Grossly Polluting Industries for environmental compliances every year.
2.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., b)	Utilization of treated sewage, use of sludge as a manure and septage management.	The latest status of treated wastewater quality of STPs are attached as <b>Annexure - 1.</b>
3.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., h)	Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.	The Board is not issuing Consent to Operate (CTO) without the NOC of the Central Ground Water Board.
4.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., j)	Monitoring and displaying of water quality.	Monitoring of water quality is regularly carried out by BSPCB and data are uploaded/displayed at website of the Board. Latest Status of river water quality for the months of April 2022, May 2022 & June 2022 are attached as <b>Annexure - 2.</b>
5.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., k)	Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.	Action against polluters are being taken by BSPCB. A list of fines/penalties/ compensations levied are detailed at <b>Annexure - 3.</b>
6.	Page No. 06, Sl. No. 04, sub Sl. No. 28 ii., l)	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	List of Hotels & Dharmshala have obtained CTE/CTO from BSPCB. BSPCB published notice in local dailies in this regard, copy is attached as <b>Annexure - 4.</b>

7.	Prohibit dumping of bio-medical waste.	<ul style="list-style-type: none"> <li>• Board is ensuring the management of bio-medical waste in accordance with the provisions of the Bio-Medical Waste Management Rules, 2016.</li> <li>• There are four Common Bio-Medical Waste Treatment Facilities and three captive treatment facilities with a total capacity of 33600 kg/day are under operation in the State. A total of 7049 HCFs are tied up with these CBWTFs. In the State of Bihar.</li> </ul>
8.	Prohibit all industrial polluting activity in Ganga Basin and Securing Compliance from industries in the catchment of the drains.	<ul style="list-style-type: none"> <li>• Board is ensuring the compliance of discharge standards.</li> <li>• Zero Liquid Discharge (ZLD) is being ensured as per the CPCB guidelines.</li> <li>• Board has identified a total number of 250 wastewater generating units, it includes a total number of 78 Grossly Polluting Industries (GPIs) in the Ganga basin and its tributaries. List of GPI is attached as <b>Annexure - 5</b>.</li> </ul>
9.	Action plan of UD&HD, Agriculture Department, Water Resources Department and Central Ground Water Board was submitted to NMCG.	Action plan has been formulated by River Rejuvenation Committee for rejuvenation of identified polluted river stretches i.e. Ganga, Sirsiya, Harbaura, Ramrekha, Parmar & Punpun. The said action plans were submitted to Central Pollution Control Board, New Delhi for needful action.

Annexure - 1

Sample Code	911	915	1000	1002
Location of Sample	STP Pahari (Outlet)	STP Saidpur (Outlet)	STP Beur, Patna (Outlet)	STP Karmalichak, Patna (Outlet)
Date of Sampling	12-08-2022	12-08-2022	23-08-2022	23-08-2022
Analysis Result				
Parameters				
pH	7.8	7.58	7.25	7.20
COD (mg/L)	16	12	32	28
BOD (mg/L)	4	3	5	4
TSS (mg/L)	6	6	20	12
TC (MPN/100 ml)	ND	2	ND	ND
FC (MPN/100 ml)	ND	ND	ND	ND

Annexure - 2

**Bihar State Pollution Control Board**

Parivesh Bhawan, NSB-2, Patliputra Industrial Area

Patliputra, Patna-800 010

Water Quality Status under NMMP

Name of Monitoring Agency-BSPCB

Name of State-Bihar

Monitoring Month-April, 2022

Frequency: Monthly



Sampling Date	Name of Monitoring Location	Latitude	Longitude	Type Water Body	Name of Waterbody	District	State Name	Temperature	Dissolved O <sub>2</sub> (mg/L)	pH	Conductivity (Microsm/cm)	EC (µmhos/cm)	Total Calcium (mg/L)	Total Chloride (mg/L)	Total Hardness (mg/L)	Total Alkalinity (mg/L)	Chloride (mg/L)	CO <sub>2</sub> (mg/L)	Ammonia-N (mg/L)	Total Nitrate (mg/L)	Chloride (mg/L)	Total Dissolved Solids (mg/L)	Total Suspended Solids (mg/L)	Phosphate (mg/L)	Fluoride (mg/L)			
21-04-2022	HAND PUMP WATER AT COLLECTOR'S OFFICE, MADHUBANI	26.543564	86.071281	GROUND WATER	WELL	MADHUBANI	BIHAR	28		7.22	882	NA	2	NA	NA	7.1	280	53	NA	234	40	32.5	37.98	501	398	10	0.2	4.8
29-04-2022	GROUND WATER FROM NAWADA	24.880028	85.529850	GROUND WATER	WELL	NAWADA	BIHAR	25		7	508	NA	1.8	1.8	1.8	1.8	400	331	NA	250	76.1	38.9	101.22	720	514	10	0.2	0.57
04-04-2022	RIVER GANGA AT GULAB GHAT, PATNA	25.629338	85.179935	RIVER	DANDA	PATNA	BIHAR	25	9.3	8.34	458	1.5	0.3	0.35000	180000	54000	130	58.4	0.4	150	25.6	30.9	33.64	236	214	70	0.2	0.20
07-04-2022	RIVER GANGA AT SULTANGHAI, BHADOLPUR	25.257511	86.247093	RIVER	DANDA	BHADOLPUR	BIHAR	24	9.3	7.8	511	1.5	0.33	160000	180000	170	61.1	0.4	138	24	18.8	40.71	206	200	74	0.2	0.2	
29-04-2022	TAP WATER BOILER THE CAMPUS OF TOURIST CAFEENA, NALANDA	25.129348	85.493128	GROUND WATER	WELL	NALANDA	BIHAR	25		7.32	1055	NA	1.8	1.8	1.8	1.8	416	162	NA	372	65.7	50.5	80.2	738	512	10	0.2	0.89
29-04-2022	WELL AT NALANDA	25.128651	85.493125	GROUND WATER	WELL	NALANDA	BIHAR	26		7.73	643	NA	1.8	1.8	1.8	1.4	370	51	NA	346	58.5	48.6	34.11	452	320	10	0.2	0.42
26-04-2022	GROUND WATER FROM SAHARSA	25.817044	86.601373	GROUND WATER	WELL	SAHARSA	BIHAR	22	9	6.95	868	NA	1.8	1.8	1.8	5.1	304	72	NA	260	51.3	32.1	35.46	518	370	10	0.2	0.38
04-04-2022	RIVER GANGA AT PATNA DIVY (GANGA BRIDGE), GAIGHAT	25.612753	86.294181	RIVER	SANCA	PATNA	BIHAR	26	9	8.4	357	1.1	0.3	12000	160000	2200	62.7	0.4	340	24	19.4	30.83	228	218	74	0.2	0.04	
07-04-2022	RIVER GANGA AT U/S BHADOLPUR NOKA BHARRIGHAT	25.272623	86.029480	RIVER	DANDA	BHADOLPUR	BIHAR	21	7.7	8.29	520	2.1	0.39	14000	14000	700	52.9	1.1	204	36	27.7	33.78	338	180	82	0.51	0.01	

28-04-2022	05-04-2022	07-04-2022	24-04-2022	02-04-2022	05-04-2022	12-04-2022	04-04-2022	06-04-2022	23-04-2022	25-04-2022	23-04-2022	04-04-2022
WELL-10071MS	BOSS WELL WATER FROM IBMS CAMPUS, PATNA	BIHAR GANGA AT CHAMPANAGAN, BHADALPUR	BIHAR GANGA AT MUSLIMAN, PATNA	GROUND WATER FROM SITABISHI	BOSS WELL WATER IN CAMPUS OF PATNA WATER BOARD HEAD OFFICE, NEAR HIGH COURT, PATNA	GROUND WATER FROM SWAN	GROUND WATER FROM TAP WATER COMING FROM OVER HEAD TANK PITCH CAMPUS, PATNA	BIHAR GANGA AT BHADALPUR	GROUND WATER FROM SAMASTPUR	BOSS WELL WATER AT BHUT MATH ROAD WATER TANK SEC 3, BANQASARH, PATNA	GROUND WATER FROM SAMASTPUR	BOSS WELL WATER AT PATNA JAGAN WATER TANK, MUSLIMAN, PATNA
24.628777	25.811612	25.142256	25.557886	26.588721	15.478618	26.218046	25.628024	25.254187	25.862744	25.592217	25.862960	25.579122
81.920041	85.09125	86.925987	85.275648	85.581280	85.138800	84.165362	85.125936	86.948424	85.777969	85.174184	85.781044	85.258937
GROUND WATER	GROUND WATER	RIVER	RIVER	GROUND WATER	GROUND WATER	GROUND WATER	GROUND WATER	RIVER	GROUND WATER	GROUND WATER	GROUND WATER	GROUND WATER
WELL	WELL	GANGA	GANGA	WELL	WELL	WELL	WELL	GANGA	WELL	WELL	WELL	WELL
BOHTAS	PATNA	BHAGALPUR	PATNA	SIKARHI	PATNA	SIWAN	PATNA	BHAGALPUR	SAMASTPUR	PATNA	SAMASTPUR	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
29	30	28	28	28	30	29	19	26	27	30	27	28
		8.7	8.0	7.54	7.23	7.1	7.29	7.7	7.29	7.3	7.28	7.18
8.2	7.46	8.58	8.48	8.54	7.23	6.6	6.88	8.18	7.29	7.3	7.28	7.18
152	445	297	293	334	604	46	688	216	1210	429	1120	590
NA	NA	1.3	1	NA	NA	NA	NA	L2	NA	NA	NA	NA
0.86	0.3	0.32	0.3	0.3	0.3	0.3	0.3	0.3	0.96	0.3	0.51	0.3
1.8	1.8	2590	180000	4.5	1.8	17	55	94000	1.8	1.8	280	4.5
1	1.8	6000	100000	0.8	1.8	27	49	92000	1.8	1.8	200	1.8
NA	1.8	780	28000	NA	1.8	NA	NA	17000	1.8	1.8	NA	NA
NA	1.8	2	170	NA	1.8	NA	NA	230	1.8	1.8	NA	NA
7	2.8	29	45.8	4.4	2.4	8.2	5.2	26.8	8.7	1	9.1	3.2
150	278	124	144	120	294	180	274	146	280	280	280	250
18	19	17	12	1	26	9	8	27	88	10	90	31
NA	NA	0.4	0.68	NA	NA	NA	NA	0.4	NA	NA	NA	NA
140	226	118	148	128	250	182	194	152	272	204	204	140
24	68.1	29.2	25.6	35.2	58.5	80.8	87.6	29.6	47.2	49.8	52.9	24
104	136	146	189	9.7	26.3	167	143	214	374	248	323	104
25.95	13.52	63.61	33.21	8.28	14.2	5	5	23.03	64.2	8.17	67.41	25.95
414	318	176	228	180	176	226	212	208	796	305	386	414
188	218	208	210	134	212	214	214	178	564	230	328	188
10	10	112	32	50	20	30	30	48	10	10	10	10
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.25	0.5	0.27	0.85	0.3	0.81	0.25	0.48	0.23	0.43	0.54	0.43	0.54

28-04-2022	WELL-3 BORTAS	24.82928	84.181828	GROUND WATER	WELL	BHAR	17		6.73	643	NA	1.88	250	920	NA	1.4	156	65	5	NA	162	48.7	13.1	49.29	475	340	10	0.7	0.37		
27-04-2022	GROUND WATER FROM DEHRI ON SOME	26.92750	85.379268	GROUND WATER	WELL	BHAR	18		6.96	1033	NA	0.3	179	286	NA	5.6	340	120	5	NA	332	55.3	47.1	61.41	590	403	10	0.2	0.6		
08-04-2022	BORE WELL WATER NWC PUMP HOUSE BEHARWARHEK, MUTAFFAPUR	25.471956	85.70346	GROUND WATER	WELL	BHAR	18		6.74	378	NA	0.31	1.1	2.8	1.9	1.8	8.8	144	26	5	NA	138	31.2	14.8	54.25	246	174	19	0.1	0.2	
08-04-2022	GROUND WATER FROM BASH	27.127814	84.067542	GROUND WATER	WELL	BHAR	17		6.78	1310	NA	2.48	1.8	1.8	1.8	1.8	2.1	190	178	5	NA	180	36.4	20.4	55.48	1012	720	19	0.2	8.2	
07-04-2022	GROUND WATER FROM SIOGHA	25.267544	87.227318	RIVER	CANAL	BHAR	18		7.74	520	1.3	0.3	4600	7000	2460	40	36.5	236	18	12	0.4	554	36.4	18.9	61.61	214	186	44	0.2	0.22	
04-04-2022	RIVER GANGA AT GAHLAGON	25.650869	85.115083	RIVER	CANAL	BHAR	15		9.6	777	368	1	0.3	35000	50000	17000	100	29.1	90	37	8	0.4	455	28	19.4	41.27	244	308	44	0.1	0.49
18-04-2022	RIVER GANGA AT KURE PATNA UN	24.252158	84.252158	RIVER	CANAL	BHAR	17		7.63	383	NA	2.22	35	49	NA	NA	1.8	200	38	5	NA	192	40	22.3	26.8	423	302	10	0.1	6.92	
28-04-2022	GROUND WATER FROM BEHAR	26.851253	84.569117	GROUND WATER	WELL	BHAR	30		7.23	261	NA	0.3	34	49	NA	NA	1.5	138	6	5	NA	164	45.7	30.9	5	289	292	10	0.2	0.22	
28-04-2022	GROUND WATER FROM VASHALI	25.650827	85.21934	GROUND WATER	WELL	BHAR	29		7.49	576	NA	2.31	79	240	NA	NA	4.9	215	52	5	NA	216	32.9	43.7	62.21	634	454	30	0.2	0.66	
22-04-2022	BORE WELL WATER (PHD PUMP HOUSE) SIONA HOSPITAL CAMPUS, MUTAFFAPUR	26.122167	85.282421	GROUND WATER	WELL	BHAR	25		7.1	1030	NA	0.3	139	150	NA	NA	5.1	400	60	NA	NA	398	64.5	26.3	71.37	671	480	21	0.1	0.62	
07-04-2022	RIVER GANGA AT WATER INTAKE POINT, BEHARAPUR	25.157737	84.978188	RIVER	GANGA	BHAR	24		8.29	540	1.7	0.8	780	1700	170	2	67	284	7	10	0.35	206	41.0	14.8	38.24	251	308	28	0.2	0.82	
28-04-2022	WELL-2 BORTAS	24.82928	84.181828	GROUND WATER	WELL	BHAR	17		7.3	602	NA	0.24	1.8	2	NA	NA	3.1	940	89	5	NA	350	54.5	52	43.82	664	484	19	0.2	0.51	

28-04-2022	04-04-2022	28-04-2022	28-04-2022	05-04-2022	28-04-2022	05-04-2022	28-04-2022	28-04-2022	07-04-2022	28-04-2022	07-04-2022	04-04-2022
GROUND WATER FROM RND	RIVER GANGA AT KEMUDA GHAAT, PATNA	GROUND WATER FROM NARAYAGANJ	GROUND WATER NEAR TAP WATER IN CAMPUS OF S.P. OFFICE, MOHAWA, BEOGUSARA	RIVER GANGA AT MHA AMBERA ACHHAN, MHA, SARAN	GROUND WATER FROM MOHANVA	GROUND WATER FROM BANER	GROUND WATER FROM KICORA	GROUND WATER NEAR TAP WATER IN CAMPUS OF CAJ ACHHAN, BEOGUSARA	GROUND WATER FROM AMALPUR	GROUND WATER FROM JAYNAGAR	SHRI KANAK, DTS WALK GROWTH GHAAT	RIVER GANGA AT TRIVENI GHAAT, PATNA
25.328697	25.511611	27.107417	25.415751	25.740235	25.168678	25.644867	25.611562	25.418448	25.369172	26.592486	25.51074	25.515132
B4101572	85.107417	84.467131	86.335881	84.963161	83.618408	84.873765	83.690808	86.115054	86.489928	86.137611	81.014226	81.301372
GROUND WATER	RIVER	GROUND WATER	GROUND WATER	RIVER	GROUND WATER	GROUND WATER	GROUND WATER	GROUND WATER	GROUND WATER	GROUND WATER	RIVER	RIVER
WELL	BANKA	WELL	WELL	BANKA	WELL	WELL	WELL	WELL	WELL	WELL	GANGA	GANGA
BHOJPUR	PATNA	WEST CHAMPARAN	BEOGUSARA	SARAN	KAMUR	PATNA	KAMUR	BEOGUSARA	MUNGER	MADHUBARI	PATNA	VAISHALI
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	27	28	25	28	28	28	27	25	27	27	28	27
	8.2			8.7							8.5	8.5
7.88	7.98	7.12	7.12	7.52	7.14	7.26	7.87	7.21	7.9	8.08	7.75	8.38
844	985	238	380	389	1399	607	597	1120	792	438	232	286
NA	0.3	NA	NA	1.7	NA	NA	NA	NA	NA	NA	2.3	1.3
0.6	0.3	0.3	0.3	0.3	1.29	1.69	0.3	0.3	0.87	0.3	0.38	0.58
1.8	50000	23	1.8	28000	1.8	1.8	1.8	7.8	180	23	11000	26000
1.8	180000	35	1.8	35000	1.8	1.8	1.8	23	800	43	24900	25000
1.8	280000	NA	1.8	7900	1.8	1.8	1.8	NA	NA	NA	4500	17000
1.8	400	NA	1.8	78	1.8	1.8	1.8	NA	NA	NA	69	4.3
1.6	24.8	2.2	2.1	14.8	2.4	3.2	1.9	3.2	2.7	0.3	82	31.5
312	183	158	396	342	352	298	340	252	244	178	238	218
81	21	6	81	35	118	82	23	96	61	1	78	28
5	12	3	3	58	5	5	3	1	5	1	18	12
NA	0.56	NA	NA	0.8	NA	NA	NA	NA	NA	NA	0.4	0.4
322	370	252	273	118	280	210	296	336	238	172	192	192
50.5	51.2	24	43.3	25.8	45.6	55.1	67.3	60.1	40	38	29.8	24.8
47.5	22.3	22.3	27.7	15.5	40.5	17.5	22.3	53	333	348	21.4	21.4
59.71	55.21	5	42.95	18.01	42.5	48.08	11.63	43.52	67.19	8.37	34.21	30.65
656	244	282	620	284	740	540	466	706	576	868	220	228
488	200	118	438	200	530	378	338	389	434	264	216	184
10	42	20	30	22	10	10	10	10	10	10	96	40
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.68	0.2	0.2	0.27	0.28	0.85	0.54	0.73	0.38	0.38	0.7	0.27	0.21

05-04-2012	RIVER GANGA AT AAA- CHAPRA ROAD BRIDGE BOLWATER BANURA-CHAPRA ROAD	25.88332	84.18719	RIVER	GANGA	BIHAR	BIHAR	30	8.9	8.46	388	1.5	0.3	235	310	330	2	35.1	349	46	12	0.4	356	25.6	32.3	31.12	260	230	42	0.2	0.42	
19-04-2012	HAND PUMP WATER NEAR GOVT. HOSPITAL, PUNEIA	87.46672	87.46672	GROUND WATER	WELL	BIHAR	PUNEIA	21	6.28	7.07	707	NA	0.42	1.8	1.8	1.8	1.8	1.8	5.4	299	74	8	NA	342	46.7	38.7	85.68	624	303	10	0.2	0.2
30-04-2012	GROUND WATER FROM SUIPUL	86.6108	86.6108	GROUND WATER	WELL	BIHAR	SUIPUL	22	6.84	6.97	967	NA	1.82	1.8	1.8	1.8	1.8	1.8	5.1	398	128	5	NA	340	26.4	18	40.04	641	454	10	0.2	0.22
29-04-2012	HAND PUMP WATER NEAR COURT LOWER COURT, PUNEIA	87.72242	87.72242	GROUND WATER	WELL	BIHAR	PUNEIA	22	7.03	5.98	598	NA	5.25	NA	5.40	NA	NA	NA	4.7	302	59	5	NA	264	42.4	38.4	30.42	622	298	10	0.2	0.41
07-04-2012	GROUND WATER FROM SULTHANGANI	88.74177	88.74177	GROUND WATER	WELL	BIHAR	SHAKHUPUR	18	7.62	1.058	1058	NA	3.51	11	22	NA	NA	NA	13.8	260	157	5	NA	296	38.4	34	85.23	810	654	30	0.2	0.78
18-04-2012	GROUND WATER FROM SHERCHATI	24.588862	84.79511	GROUND WATER	WELL	BIHAR	GAZI	31	8.89	3.01	301	NA	1.7	920	1600	NA	NA	NA	2.5	304	68	5	NA	214	46.5	32.8	35.57	546	364	30	0.3	0.69
18-04-2012	RIVER GANGA AT THE CONFLUENCE OF SOMERIVER DORGAMA, CHIFFA	24.70844	84.78917	RIVER	GANGA	BIHAR	SARAN	30	8.6	8.28	275	1.3	0.3	22000	54000	1700	1700	1.70	81.8	106	15	16	0.4	116	22.2	14.1	28.52	388	198	95	0.2	0.28
05-04-2012	GROUND WATER FROM SHUHPUR	25.585566	84.449373	GROUND WATER	WELL	BIHAR	KATIHAR	19	7	689	689	NA	1.8	1.8	2	NA	NA	NA	4.4	142	43	3	NA	164	29.8	17	31.99	454	322	30	0.2	0.86
19-04-2012	RIVER GANGA AT KACHH-DANGAH-BOLUPUR ROAD BRIDGE, PATNA	25.544218	85.279377	RIVER	GANGA	BIHAR	PATNA	40	9.4	8.52	346	1.4	0.1	35000	62000	13000	220	38.5	388	32	12	0.4	160	28.2	18.8	30.2	224	192	80	0.2	0.23	
04-04-2012	GROUND WATER FROM BANGLI	26.91237	84.83981	GROUND WATER	WELL	BIHAR	VAISHALI	26	7.79	288	288	NA	0.3	5.8	1.4	1.8	1.8	1.8	1.8	1.8	8	5	NA	162	39.2	15.5	14.76	194	140	10	0.2	0.23
27-04-2012	RIVER GANGA AT USJAL CHAT, BIHAR	25.494521	87.06274	RIVER	GANGA	BIHAR	SARAN	26	9.4	7.58	483	1	0.37	14000	22000	3500	220	48.8	348	8	8	0.4	152	74	22.3	43.86	250	224	62	0.2	0.61	
19-04-2012	RIVER GANGA AT BAKHTYAPUR-TAKPUR BRIDGE ON GANGA, ATHERLUCIA, PATNA	25.60205	85.29608	RIVER	GANGA	BIHAR	BIHAR	24	9.4	7.59	353	1	0.3	5000	30000	3500	170	32.5	340	18	8	0.4	138	23.2	19.4	42.77	296	208	44	0.2	0.37	
18-04-2012	RIVER GANGA AT U'S BUBAR NEAR ROAD BRIDGE	25.28297	85.28297	RIVER	GANGA	BIHAR	BIHAR	25	8.9	7.91	442	1	0.3	82000	160000	15000	2200	55.3	590	123	8	0.4	156	29.6	19.9	44.29	286	252	88	0.2	0.48	

02-04-2022	02-04-2022	02-04-2022	28-04-2022	28-04-2022	28-04-2022	28-04-2022	28-04-2022	11-04-2022	11-04-2022	11-04-2022	11-04-2022	18-04-2022	18-04-2022
RIVER MANUSWAR AT PASARMANPUR, BICA - DEWANGANJ, SITAMARHI	RIVER MANUSWAR AT BICA, SITAMARHI	RIVER MANUSWAR U/S BICAL, SITAMARHI	RIVER KANREKHA AT NARUNAGAN, WEST CHAMPARAN	RIVER KANREKHA AT U/S HANINAGAN, WEST CHAMPARAN	RIVER HARORA AT NARUNAGAN, WEST CHAMPARAN	RIVER HARORA AT U/S WEST CHAMPARAN	RIVER HARORA, U/S WEST CHAMPARAN	RIVER DAHA U/S SAKANICA, GOPALGANJ	RIVER DAHA U/S AT SAKANICA, GOPALGANJ	RIVER DAHA AT NEERGANJ	RIVER DAHA AT TWA BRIDGE, SONBHAV	RIVER GANGA AT GANDRIPATI, WEST AT PATNA	RIVER GANGA NEAR GANDRIPATI (PATNA)
25.527366	26.576389	26.655543	27.170081	27.17076	27.105529	27.094829	26.311344	26.620044	26.864056	26.223407	26.422176	25.622176	25.688772
85.598373	85.517222	85.400246	84.812471	84.322340	84.454841	84.143988	84.354868	84.357055	84.260272	84.147007	85.173836	85.173836	83.985261
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
MANUSWAR	MANUSWAR	MANUSWAR	KANREKHA	KANREKHA	HARORA	HARORA	DAHA	DAHA	DAHA	DAHA	DAHA	GANGA	GANGA
SITAMARHI	SITAMARHI	SITAMARHI	WEST CHAMPARAN	WEST CHAMPARAN	WEST CHAMPARAN	WEST CHAMPARAN	GOPALGANJ	GOPALGANJ	MEERGANJ	MEERGANJ	PATNA	PATNA	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	29	28	40	30	35	31	25	28	25	25	29	29	28
9.8	9	8.2	0.8	8.78	8.8	6.1	7.4	7.2	7	7.5	7.8	7.5	8.4
4.22	7.25	7.26	4.37	6.78	7.57	2.54	7.85	7.1	7.56	7.8	7.95	7.95	4.22
846	486	481	481	269	492	152	216	457	451	448	368	368	846
1	1	1.3	5	4	1.4	1	2	2.6	2.1	1.9	1.9	1.9	1
0.1	0.3	0.3	0.8	0.1	0.3	0.33	0.34	0.1	0.31	0.3	0.3	0.3	0.1
1100	16000	92000	8000	26000	31000	83000	35000	54000	36000	28500	54000	54000	1100
1700	160000	160000	140000	58000	93500	150000	42000	32000	39500	35000	92000	92000	1700
480	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	35000	35000	480
20	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	5500	5500	20
79.3	79.2	58.2	87.8	11.3	31.2	11.5	10.1	20	18.8	7.4	26.6	26.6	79.3
180	110	170	188	152	286	144	170	354	146	220	180	180	180
58	14	14	107	32	22	17	14	21	20	16	12	12	58
12	8	8	8	32	3	5	20	14	14	28	10	10	12
0.42	0.4	0.4	6.3	5.24	0.4	0.6	0.4	0.4	0.6	0.4	0.4	0.4	0.42
154	508	172	180	130	185	140	354	138	144	203	154	154	154
28	35.2	45.6	38.4	28.8	36.4	22.4	28	29.6	27.2	43.1	36.4	36.4	28
18	4.3	14.1	10.4	18.9	23.3	20.4	22.8	20.4	18.5	24.3	21.4	21.4	18
81.34	13.05	11.45	57.64	24.61	28.08	26.84	10.29	13.76	5	24.72	13.05	13.05	81.34
246	280	292	272	244	286	236	182	288	282	298	298	298	246
302	206	226	202	280	302	182	324	234	238	238	234	234	302
18	90	22	30	26	18	16	32	36	22	14	42	42	18
0.2	0.21	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.23	0.2	0.2	0.2	0.2	0.27	0.24	0.2	0.2	0.26	0.4	0.5	0.5	0.23



25-04-2022	26-04-2022	22-04-2022	28-04-2022	29-04-2022	28-04-2022	28-04-2022	27-04-2022	22-04-2022	29-04-2022	29-04-2022	28-04-2022	27-04-2022
RIVER KOSHI AT MADHEPURA	RIVER KOSHI AT BURHIA AT LAHARI	RIVER GANDAK AT SONPUR, PATNA (DC CANAL), SABAN	RIVER BURHI GANDAK AT KHADWA ROAD BRIDGE, BHAGARIA	RIVER BURHI GANDAK AT BHACHHARA, EAST CHAMPARAN	RIVER SIKRANNA AT LAUREA, HARIWAR ROAD BRIDGE	RIVER SIKRANNA AT CHANAYANA, EAST CHAMPARAN	RIVER SONI AT WATSI INTAK POINT BHADRTA BAI BIAU CO LTD (PCC) HARIWAR, ARAKANAO	SKANDRAPUR, MUZAFFARPUR	SUBAI KUND AT GAYA	TISHI TALAB AT GAYA	MOTI JHEEL AT MOTHIBARI	RIVER SONI AT ROAD BRIDGE, DIBR-DI-SONI, ROHTAS
25.410952	25.42081	25.675278	25.501374	26.415381	26.148030	26.940231	24.887183	26.152233	24.776616	24.789701	24.846475	24.920545
86.801274	87.236262	85.189845	86.479837	85.066452	85.272764	84.534192	84.21106	85.273389	85.068927	85.004248	84.922821	84.185607
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	LAKE	POND	POND	LAKE	RIVER
KOSHI (BIHAR)	KOSHI (BIHAR)	GANDAK	BURHI SANDAK	BURHI GANDAK	SIKRANNA	MIRAPPA	SONI	SKANDRAPUR MAUSI	SUBAI KUND	TISHI TALAB	MOTI JHEEL	SONI
MADHEPURA	KATIHAR	PATNA	BHAGARIA	EAST CHAMPARAN	CHERHANGA	CHAMPARAN	JURANGADA	MUZAFFARPUR	GAYA	GAYA	EAST CHAMPARAN	ROHTAS
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
31	29	29	31	31	27	32	29	30	27	27	30	30
8	8.1	7.4	8.9	7.8	9.5	9	8.2	5.1	14.5	9.7	13.1	8.8
7.82	7.48	7.32	7.95	7.92	7.98	7.81	7.61	8.02	7.48	7.63	8.37	7.57
202	202	204	205	289	288	279	284	894	811	906	902	281
1.9	1.9	2	1	2.8	1	1	1.8	4.1	9	7	8	1.2
0.3	0.3	0.3	0.3	0.34	0.32	0.3	0.3	0.43	0.35	0.45	0.3	0.31
54800	52660	7800	3180	18900	2090	9100	13000	11800	24000	92000	51800	82000
182000	54900	27200	9290	28900	8300	12000	35900	28900	94000	92000	100000	82000
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
24.9	15.8	28.4	27.8	11.3	11.7	9.5	27.3	55.4	11.2	62.8	45	25.2
128	142	124	126	170	276	170	126	248	148	390	300	161
9	8	8	28	18	5	29	11	99	88	203	128	9
18	5	18	8	24	8	8	12	26	64	48	16	12
0.8	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.62	0.4	0.4	10.79	0.4
11.6	136	880	120	170	170	142	120	238	150	220	386	158
20	28	24	26.4	25.6	32	26	20.8	43.6	32	62.1	64.1	26.8
16	18	17	20.4	22.3	23.8	17.5	16.5	32.5	17	48.8	45.2	26.9
16.12	17.76	17.38	17.9	17.34	17	16.91	16.56	47.76	5	42.5	28.27	26.57
172	156	289	180	180	214	282	120	564	548	500	522	120
100	112	132	258	240	128	100	139	456	408	436	418	116
22	18	30	32	16	29	14	98	72	28	72	58	44
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	1.04	0.2	0.2	0.7	0.2
0.34	0.2	0.23	0.34	0.3	0.3	0.25	0.64	0.86	0.87	0.43	0.2	0.82

22-04-2022	RIVER GANDAK AT KOBHADA GHAT, VAISHALI	21.873586	83.139804	RIVER	GANDAK	PATNA	BIHAR	20	7.2	7.5	206	1.7	0.33	13000	17000	NA	NA	15.7	182	30	66	0.4	134	24	18	38.08	174	546	38	0.2	0.2
29-04-2022	RIVER KOSHI AT BERSHUI, SUPAUL	25.386201	87.001419	RIVER	KOSHI (BHAM)	SURHUL	BIHAR	20	8.3	8.02	254	1.7	0.5	780	2280	NA	NA	15.1	114	5	12	0.4	110	19.2	16.1	12.58	176	138	20	0.2	0.42
22-04-2022	RIVER GANDAK AT ROAD BRIDGE, U/S MAJIBUR	25.822357	85.195572	RIVER	GANDAK	VAISHALI	BIHAR	20	7.6	7.76	266	1.6	0.5	240000	540000	NA	NA	15.2	190	8	12	0.4	128	23.2	17	42.28	172	140	26	0.2	0.2
07-01-2022	HAND PUMP WATER NIKAR BUS STAND TELESMAHI CHOWK, BEGUSARAI	25.419844	86.129912	GROUND WATER	WELL	BEGUSARAI	BIHAR	25	6.81	7.51	751	NA	2.23	920	1600	NA	NA	12.8	280	32	5	NA	374	34.4	21.4	19.46	372	420	10	0.2	0.46
07-01-2022	GROUND WATER FROM BEGUSARAI	25.419933	86.129912	GROUND WATER	WELL	BEGUSARAI	BIHAR	25	7.78	7.25	725	NA	3.19	2400	3500	NA	NA	5.5	380	54	5	NA	358	31.2	28.4	26.19	626	432	10	0.1	1.05
08-04-2022	GROUND WATER FROM TAP WATER NEAR VEER KUMAR SINGH CHOWK, MUNGER	25.160978	86.165003	GROUND WATER	WELL	MUNGER	BIHAR	18	8.75	1113	NA	3.67	13	33	33	NA	NA	3.6	232	248	5	NA	224	26	32.5	61.94	923	672	10	0.2	0.70
15-08-2022	RIVER GANDAK AT BEWAGHAT, MUDGARHAT, MUDGARHAT	25.388349	85.915545	RIVER	GANDAK	MUZAFFARPUR	BIHAR	34	7.9	7.52	281	2.1	0.3	11000	17000	NA	NA	26.5	340	12	20	0.4	128	23.2	17	41.82	150	168	112	0.2	0.23
11-04-2022	RIVER GANDAK GOFALGANI PERAKOTHI ROAD BRIDGE (DUMARIA GHAT)	26.580872	84.198417	RIVER	GANDAK	DODHARAI	BIHAR	26	8.5	7.88	281	1.8	0.31	220	1300	NA	NA	67.6	120	10	10	0.4	122	32.8	8.7	65.56	144	158	26	0.2	0.2
22-04-2022	RIVER BURHI GANDAK AT APARAGHAT, MUDGARHAT	26.388573	85.388808	RIVER	BURHI GANDAK	MUZAFFARPUR	BIHAR	30	7.2	7.52	430	1.8	0.37	28000	25000	NA	NA	13	558	19	16	0.4	162	32	19.9	14.2	288	224	22	0.2	0.43
18-04-2022	HAND PUMP WATER IN CAMPUS OF PASTORAL WATER WORKS, MUNGER	25.172324	86.471792	GROUND WATER	WELL	MUNGER	BIHAR	18	7.6	351	NA	0.5	350	1600	NA	NA	4.8	184	23	5	NA	140	22.4	20.4	40.21	244	176	10	0.2	0.37	
21-04-2022	RIVER BURHI GANDAK U/S ROAD BRIDGE, MUDGARHAT (NH)	26.136076	85.381198	RIVER	BURHI GANDAK	MUDGARHAT	BIHAR	30	7.4	7.36	456	1.7	0.34	23000	54000	NA	NA	12.2	142	14	16	0.4	168	36	14.1	262	202	220	20	0.2	0.23
29-04-2022	TAP WATER FROM PUMP HOUSE MAIN ROAD, MOTIHARI	26.649808	84.921775	GROUND WATER	WELL	CHAMPARAN	BIHAR	20	7.3	856	NA	0.3	33	23	NA	NA	NA	NA	152	58	5	NA	104	23.2	11.2	34.02	648	488	10	0.2	0.29
23-04-2022	RIVER BURHI GANDAK AT 2 ROAD BRIDGE, SHAMLIPTUR	25.827223	83.784827	RIVER	BURHI GANDAK	SRABANHI	BIHAR	20	8.9	7.96	470	1	0.5	17000	15000	NA	NA	24.6	160	15	8	0.4	134	24	22.8	17.36	112	246	10	0.2	0.4

29-04-2022	22-04-2022	29-04-2022	12-04-2022	29-04-2022	27-04-2022	27-04-2022	28-04-2022	29-04-2022	29-04-2022	28-04-2022	04-04-2022	29-04-2022
GROUND WATER FROM ANKHA	RIVER SANKHA AT DARBHANGA	HAND PUMP WATER AT COURT CAMPUNG, ARARIA	BORE WELL WATER NEAR GOVINDACHANDR DIFILE, CHARRA	PHED WATER SUPPLY NEAR BUS STAND, RAJIB	RIVER SOURCE AT ONKA, AURANGABAD	PHED POND NEAR KOTAS ROAD BRIDGE, JHANSABAD	GROUND WATER FROM BOCHAWA	GROUND WATER FROM BAWKUND GAYA	RIVER POND NEAR POND NEAR BRIDGE, PATNA	TAP WATER SAMPLE AT NABARUNG, GAYA	RIVER PUMP AT PUNJUN, PATNA	TAP WELL WATER FROM 7, NAGAL, INTER SCHOOL, G-8 ROAD, GAYA
26.180901	26.115844	26.115508	15.783554	25.017235	24.885016	25.211822	24.666723	24.789664	25.518517	24.795436	25.627333	24.794784
87.44428	88.333137	87.467551	84.713225	85.416189	84.213799	84.626131	84.988056	84.999556	85.292658	84.899413	85.255472	85.007258
GROUND WATER	RIVER	GROUND WATER	GROUND WATER	GROUND WATER	RIVER	RIVER	GROUND WATER	GROUND WATER	RIVER	GROUND WATER	RIVER	GROUND WATER
WELL	KAMALABHARJ SANGA	WELL	WELL	WELL	SORE	POONPUN	WELL	WELL	POONPUN	WELL	PUNPUN	WELL
BHOJPUR	DARBHANGA	ARARIA	SARAN	MALANDA	AURANGABAD	PATNA	GAYA	GAYA	PATNA	GAYA	PATNA	GAYA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
26	29	25	24	27	80	29	27	28	28	20	27	29
	1.2				8.8	7.8			7.9		1.5	
637	737	630	705	658	711	831	734	713	818	785	735	748
719	799	341	2000	2020	489	511	999	909	534	590	657	1004
NA	0.1	NA	NA	NA	1.1	1.8	NA	NA	2.1	NA	2.5	NA
539	1000	33	4.5	2	28000	28000	1.8	27	2100	1.8	91000	44
170	35000	530	13	4.5	54600	26000	1.8	110	7000	1.8	160000	130
NA	NA	NA	NA	NA	NA	NA	1.8	NA	NA	1.8	NA	NA
NA	NA	NA	NA	NA	NA	NA	1.8	NA	NA	1.8	NA	NA
5.8	25.4	5.1	8.2	7.2	13.3	29.1	2.7	2.8	24.2	2.1	37.4	2
124	183	200	854	280	151	120	644	264	136	208	110	204
08	09	14	128	88	33	24	115	06	26	23	90	143
5	22	5	4	1	32	22	5	5	20	3	36	1
NA	0.4	NA	NA	NA	0.4	0.4	NA	NA	0.4	NA	0.98	NA
186	176	276	318	218	342	110	210	210	110	239	136	280
44	11.2	36	47.8	44	28	24	62.5	62.5	27.2	36	29.6	57.7
18.5	23.8	20.9	49.3	44	37.9	14.6	48.81	13.1	13.1	32.3	19.9	23.3
16.69	5	19.13	62.52	44.52	17	16.68	58.03	52.48	19.46	17.81	36.01	47.2
470	492	262	810	792	322	102	788	666	214	369	432	840
335	382	134	574	502	264	160	368	472	382	148	142	598
10	36	10	50	30	22	36	10	10	40	10	46	30
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.26	0.94	0.88	0.65	0.48	0.88	0.67	0.54	0.5	0.58	0.35	0.81	0.86

18-04-2022	HEAD PUMP WATER AT SHERAT HOTEL BUS STAND, BHOJPUR	25.325796	84.605419	25.562610	84.150198	83.983210	84.150198	84.605419	25.325796	25	8.4	7.73	366	1.8	0.37	1600000	200000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
18-04-2022	GROUND WATER FROM DUMRAON	25.562610	84.150198	25.562610	84.150198	83.983210	84.150198	84.605419	25.562610	30	6.7	8.04	316	1.8	0.3	2200	13000	NA	NA	1.8	1.8	3.1	176	53	5	NA	176	31.2	23.8	46.87	639	456	50	0.1	0.48	
02-04-2022	TUBE WELL WATER AT COLLECTORATE CAMPUS, DUMRA	25.562610	84.150198	25.562610	84.150198	83.983210	84.150198	84.605419	25.562610	25	8.4	7.73	366	1.8	0.37	1600000	200000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
25-04-2022	RIVER KAMALA (BINA) GANGA AT JEWACH-GHAT, DARBHANGA	26.195204	85.998259	26.195204	85.998259	85.998259	85.998259	85.998259	26.195204	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
23-04-2022	RIVER KAMALA AT BEMPATI (MADHUBANI)	26.269758	86.298875	26.269758	86.298875	86.298875	86.298875	86.298875	26.269758	30	6.7	8.04	316	1.8	0.37	1600000	200000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
23-04-2022	RIVER KAMALA AT JAYNAGAR	26.508087	86.194976	26.508087	86.194976	86.194976	86.194976	86.194976	26.508087	20	6.7	8.04	316	1.8	0.3	2200	13000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
23-04-2022	RIVER BAGMATI AT MUZAFFARPUR- JITANABHI ROAD BRIDGE, STAMABHI	26.341991	85.881689	26.341991	85.881689	85.881689	85.881689	85.881689	26.341991	20	6.1	7.79	360	1.8	0.3	11000	17000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
03-04-2022	RIVER BAGMATI AT DARBHANGA SANGAPUR ROAD BRIDGE, DARBHANGA	26.058084	85.891341	26.058084	85.891341	85.891341	85.891341	85.891341	26.058084	30	8	7.93	347	1.7	0.34	4600	33600	NA	NA	1.8	1.8	3	116	13	13	0.4	160	33	10.4	16.78	233	288	38	0.2	0.36	
23-04-2022	RIVER KAMALAKAT JAI PARS BITTIAH, EAST CHAMPARAN	26.566046	85.051409	26.566046	85.051409	85.051409	85.051409	85.051409	26.566046	31	6.3	7.49	288	1	0.3	18000	35000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
27-04-2022	RIVER SHIKHAMA LAURIA- NARAYAGRAM ROAD BRIDGE, WEST CHAMPARAN	27.106039	84.459473	27.106039	84.459473	84.459473	84.459473	84.459473	27.106039	21	5	7.97	386	1.1	0.29	26000	35000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
28-04-2022	RIVER DARA AT SWAN	26.222899	84.254122	26.222899	84.254122	84.254122	84.254122	84.254122	26.222899	30	6.9	8.26	485	1	0.3	3400	17000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
12-04-2022	RIVER DARA DVS RAJENDRA ROAD BRIDGE SWAN	26.222899	84.254122	26.222899	84.254122	84.254122	84.254122	84.254122	26.222899	36	6.3	7.4	656	4	0.27	380000	540000	NA	NA	1.8	1.8	3.2	134	88	5	NA	130	26.4	15.5	30.2	180	274	30	0.1	0.56	
12-04-2022	RIVER GANGA AT CHAMPANAGAR, BHAGALPUR	21.242156	84.925987	21.242156	84.925987	84.925987	84.925987	84.925987	21.242156	30	7.5	7.63	483	1.8	0.3	110	242	45	2	36.8	348	348	348	348	348	348	348	348	348	348	348	348	348	348	348	348

18-04-2022	27-04-2022	27-04-2022	05-04-2022	05-04-2022	12-04-2022	05-04-2022	18-04-2022	18-04-2022	18-04-2022	21-04-2022	21-04-2022	19-04-2022
RIVER GANGA AT QUARI GHAT, PATNA	RIVER SONI AT INDIRAUL, GHATA IN SONI, ROHTAS	RIVER SONI AT NAJIBKHAU, DAHA, ROHTAS	RIVER SONI AT BAHYANA, BHOJPUR	RIVER SONI AT KOSIWAR, BHOJPUR	RIVER GHAGHARA NEAR, CHAPRA, SARAN, SARAN	RIVER GANGI AT ADA, BJS	RIVER GANGA AT THE CONJUNCTION OF SONI RIVER, BHOJPUR, CHAPRA	RIVER GANGA AT ADA - CHAPRA ROAD BRIDGE (OVER THE RAMPURA-CHAPRA ROAD)	RIVER GANGA AT KAMA AMBIKA, ATITHAN, SARAN, SARAN	RIVER GANGA AT NEAR, ORIENTAL BRIDGE	RIVER GANGA AT FANGLICION	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR
25.620156	24.862408	25.045299	25.297742	25.5753	15.771155	25.724543	25.708441	25.68032	25.740235	25.51074	25.267334	25.257737
85.179995	84.2074	84.332819	84.678992	84.788144	84.654630	84.825149	84.880727	84.785772	84.862161	83.014205	87.227218	86.978188
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	SONI	SONI	SONI	SONI	GHAGHARA	GANGI	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA
PATNA	ROHTAS	ROHTAS	BHOJPUR	BHOJPUR	SARAN	BHOJPUR	SARAN	BHOJPUR/SARAN	SARAN	PATNA	BHAGALPUR	BHAGALPUR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	29	30	27	27	25	29	25	26	26	NA	NA	28
7.9	8.4	8.2	8.3	8.6	8.3	7.9	8.1	8.3	8	NA	NA	7.7
7.88	7.59	7.63	8.07	8.18	8.44	7.51	7.53	7.94	7.2	NA	NA	8.02
362	379	391	399	394	397	392	396	389	393	NA	NA	420
2	1.6	1.8	1.1	1	1	2.6	2	1	1	NA	NA	1.7
0.1	0.1	0.3	0.3	0.3	0.4	0.43	0.3	0.34	0.31	NA	NA	0.41
15000	22000	92000	29200	1100	1800	91000	4800	120	180000	NA	NA	28000
49000	54000	260000	260000	2280	2400	140000	7000	230	160000	NA	NA	92000
28500	NA	NA	NA	NA	NA	NA	2700	20	59000	NA	NA	17000
1500	NA	NA	NA	NA	NA	NA	110	1.8	1220	NA	NA	120
18.3	35.4	21.9	17.6	3.2	94.5	17	12.8	48.6	18	NA	NA	87.3
120	92	190	112	129	120	200	144	112	124	NA	NA	152
27	8	10	13	14	4	39	49	48	12	NA	NA	55
20	11	16	8	8	17	29	16	12	12	NA	NA	39
0.44	0.4	0.4	0.4	0.4	0.4	1.67	0.4	0.4	0.4	NA	NA	0.8
132	96	120	120	126	112	188	140	110	139	NA	NA	166
20.4	29.2	19.1	27.2	26.6	20	34.4	21.2	20	27.4	NA	NA	32
20.9	7.8	17.9	10.2	12.1	15.1	26.7	17.5	34.6	19	NA	NA	23.7
16.11	25.2	15.92	15.66	13.21	28.27	22.15	28.1	17.92	13.2	NA	NA	49.44
264	118	528	114	120	128	252	206	180	164	NA	NA	248
184	134	134	712	108	180	214	108	176	210	NA	NA	112
22	42	20	22	20	118	24	26	64	28	NA	NA	94
0.2	0.2	0.2	0.2	0.2	0.2	0.38	0.2	0.2	0.2	NA	NA	0.59
0.24	0.60	0.80	0.35	0.45	0.86	0.69	0.89	0.29	0.39	NA	NA	0.33

15-04-2022	RIVER GANGA AT PATNA DIS (GANGA BRIDGE), GAIGHAT	25.613753	85.276548	85.276548	81.204131	RIVER	GANGA	PATNA	BIHAR	31	7.9	7.9	7.9	377	1.6	1.34	250000	540000	100000	140	60.4	146	29	16	0.4	148	22.4	15.3	31.57	2.28	256	90	0.2	0.29
03-04-2021	RIVER GANGA AT MAJULIARI, PATNA	25.571508	85.266660	85.266660	82.066660	RIVER	GANGA	BIHAR	BIHAR	28	8.4	7.65	5.22	1.2	0.2	431000	365000	355000	3000	74.8	156	57	32	0.4	162	25.6	23.8	44.07	3.34	362	86	0.2	0.42	
08-04-2022	RIVER GANGA AT KUSHI, PATNA IUS	25.650869	85.125085	85.125085	82.066660	RIVER	GANGA	PATNA	BIHAR	29	8.1	8.13	3.81	1.9	0.5	350000	940000	339700	270	20.9	140	99	12	0.4	147	25.2	20.4	35.67	2.46	202	32	0.2	0.38	
19-01-2022	RIVER GANGA AT BIKAR	25.571508	85.266660	85.266660	82.066660	RIVER	GANGA	BIHAR	BIHAR	27	12.9	8.46	4.17	1	0.45	240000	350000	490000	3400	46.3	232	25	5	0.4	146	32	16	44.63	2.80	264	58	0.1	0.56	
02-04-2022	RIVER GANGA AT BUKAR, RAMBENHAGHAT	25.576142	85.370428	85.370428	83.370428	RIVER	GANGA	BIHAR	BIHAR	26	9.5	8.29	4.44	1.1	0.3	920000	160000	250000	750	11.6	258	53	12	0.4	160	31.6	28.5	35.52	2.52	220	22	0.1	0.44	
02-04-2022	RIVER GANGA AT TERREW, GHAT, PATNA	25.515112	85.301372	85.301372	83.370428	RIVER	GANGA	VISHALI	BIHAR	28	7.6	8.08	3.36	0.7	0.3	495000	780000	110000	1	41.2	342	69	16	0.4	160	28.8	21.4	36.02	2.22	288	58	0.1	0.54	
18-04-2022	RIVER GANGA AT BUKAR, RAMBENHAGHAT	25.576142	85.370428	85.370428	83.370428	RIVER	GANGA	BIHAR	BIHAR	26	11	6.24	4.02	1.3	0.32	110000	60000	270000	2400	42.7	204	48	8	0.4	160	32	19.4	42.84	2.66	232	58	0.2	0.54	
19-04-2022	RIVER GANGA AT KEWALA, GHAT, PATNA	25.511611	85.307417	85.307417	83.370428	RIVER	GANGA	PATNA	BIHAR	28	7.1	7.41	3.84	1.8	0.3	240000	150000	170000	60	36.3	148	72	20	0.55	188	25.2	24.5	36.7	2.46	204	44	0.2	0.43	
02-04-2022	RIVER GANGA AT IUS IARI, GHAT, BIHAR	25.484921	85.882119	85.882119	83.370428	RIVER	GANGA	BIHAR	BIHAR	29	9.4	7.95	4.88	1	0.31	130000	170000	170000	120	9.4	166	48	8	0.4	158	27.2	21.8	37.47	3.30	242	16	0.2	0.44	
08-04-2022	RIVER GANGA AT KALCHHI, DANANG, JODUPUR ROAD BRIDGE, PATNA	25.548238	85.279377	85.279377	83.370428	RIVER	GANGA	PATNA	BIHAR	20	7.8	8.02	3.21	1	0.32	540000	820000	170000	270	21.1	388	87	18	0.4	164	29.4	16.3	44.46	2.04	176	48	0.3	0.26	
08-04-2022	RIVER GANGA AT BAKHTIAPUR-TAPUR BRIDGE ON GANGA, AT THAMASOLA, PATNA	25.585636	85.096308	85.096308	83.370428	RIVER	GANGA	BIHAR	BIHAR	26	8.7	7.48	3.17	1	0.3	460000	130000	170000	2	29.1	342	32	8	0.4	148	25.6	18	39.04	1.71	154	43	0.2	0.51	
21-04-2022	RIVER GANGA AT MOGAMA (IUS), MAHADEO ASTHAN, PATNA	25.481108	85.025196	85.025196	83.370428	RIVER	GANGA	PATNA	BIHAR	30	8	8.18	3.51	1.7	0.36	390000	130000	130000	400	66.2	382	27	12	0.4	142	27.2	18	31.9	2.26	212	38	0.1	0.27	

11-04-2022	22-04-2022	21-04-2021	08-04-2022	23-04-1022	06-04-2022	08-04-2022	28-04-2022	20-04-2022	02-04-2022	20-04-2022	20-04-2022	20-04-2022
HAND PUMP WATER AT BUS STAND, GOPALGANJ	HAND PUMP WATER AT RAJAWADA BUS STAND, DARBHANGA	RIVER GANGA AT G/O MUNGGER (HEAD RETRACT WELL ON GANGA)	RIVER GANGA AT BARI	HEAD PUMP WATER AT NGA GATE NEAR RAJAWADA NATIONAL UNIVERSITY, DARBHANGA	RIVER GANGA AT MOHANA (D/S)	RIVER GANGA AT MOHANA (U/S) MAHARAJA ASHOK, PATNA	HAND PUMP WATER FROM MAJOR VENTRAL, BIKHARIA	RIVER GANGA AT G/O BUDAR NEAR ROAD BRIDGE	RIVER GANGA AT G/O NARANDIGHAT, BARI, PATNA	RIVER GANGA AT BARI	RIVER GANGA AT MOHANA (D/S)	RIVER GANGA AT MOHANA (D/S)
26.46047	26.187745	25.3681174	25.487275	26.166487	25.3814441	25.8011104	25.340183	25.5889971	25.5889971	24.8908015	25.487275	25.3814441
84.438812	85.505178	86.464302	85.705236	85.889783	85.987169	85.823138	83.810998	84.685046	83.965861	85.56	85.705236	85.987169
GROUND WATER	GROUND WATER	RIVER	RIVER	GROUND WATER	RIVER	RIVER	GROUND WATER	RIVER	RIVER	RIVER	RIVER	RIVER
WELL	WELL	GANGA	GANGA	WELL	GANGA	GANGA	WELL	GANGA	GANGA	GANGA	GANGA	GANGA
GOPALGANJ	DARBHANGA	MUNGER	PATNA	DARBHANGA	PATNA	PATNA	KAMUR	PATNA	BUXAR	PATNA	PATNA	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
26	28	40	24	27	26	22	19	21	25	30	28	31
		1.8	1.4	7.8	7.9	9		8	8.9	4.4	8.6	8.2
6.99	7.58	7.76	7.29	7.8	8.29	7.81	7.11	7.71	7.91	7.51	7.81	7.29
451	391	340	307	396	281	57	810	585	442	389	372	360
NA	0.3	1.8	1.8	NA	1.1	1.4	NA	1.2	1	1.1	1	1
0.3	0.3	0.31	0.3	0.3	0.27	0.3	1.09	0.3	0.3	0.3	0.3	0.41
1.8	200	94000	20000	1.8	1100	28000	2	300000	10000	160000	94000	91000
1.8	1000	90000	28000	1.8	3700	39000	7.8	540000	240000	180000	180000	160000
1.8	NA	85000	17000	1.8	278	17000	NA	330	7900	43000	34000	35000
1.8	NA	110	130	1.8	2	40	NA	330	330	130	340	140
8.2	6.1	31.4	40.2	8.6	71.7	51.6	2.1	81.4	11.2	67.3	36.8	21.8
158	82	154	136	110	136	150	400	150	166	150	150	140
7	7	28	27	34	34	25	73	20	52	28	27	27
9	5	50	39	9	32	32	5	32	8	32	32	9
NA	NA	0.4	0.4	NA	0.4	0.4	NA	0.4	0.4	0.4	0.4	0.4
131	88	150	140	106	140	146	380	148	106	134	104	144
23.2	13.9	26.4	33.2	20.8	23.2	23.2	68.1	25.8	31.2	15.6	16.8	27.2
23.8	8.3	20.8	15.9	13.1	19.9	21.4	51	20.4	20.9	11.9	22.4	18.5
6.6	7.05	16.58	73.34	13.83	18.97	35.74	21.25	42.73	42.28	56.35	30.00	18.81
100	168	224	242	190	190	196	332	254	190	252	166	190
238	188	188	204	188	188	196	380	244	230	212	208	192
10	10	42	48	10	48	42	10	90	30	56	48	34
1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2	1.2
0.26	0.43	0.32	0.2	0.97	0.2	0.31	0.82	0.2	0.5	0.24	0.33	0.29

30-04-2022	07-04-2022	28-04-2022	20-04-2022	08-04-2022	28-04-2022	20-04-2022	28-04-2022	21-04-2022	08-04-2022	27-04-2022	08-04-2022
HAND PUMP WATERING @ BI OFFICE, MADHEPURA	RIVER GANGA AT U/S SURANAGARI BHAGALPUR	HAND PUMP WATER AT D.M OFFICE, KISHANGARH	RIVER GANGA AT BHAGALPUR	RIVER GANGA AT MUNGER	HAND PUMP WATER NEAR SAHAR HOSPITAL, KHAGARIA	RIVER GANGA AT U/S BHAGALPUR NEAR BHARANGHAT	GROUND WATER FROM KATHAR	RIVER GANGA AT SULTANGAM, BHAGALPUR	RIVER GANGA AT U/S MUNDGER (NEAR RTW&E WELL ON GANGA)	RIVER GANGA AT U/S SULTANGAM, BHAGALPUR	RIVER GANGA AT BANARWA, MEDIPOLA, MANAKCHI, JANGSHABAI
25.918844	25.252575	25.678844	25.254587	25.384978	25.481817	25.271603	25.534142	25.257551	25.268174	25.262676	25.115212
86.778611	86.725558	86.042016	86.088428	86.458978	86.701288	87.025665	87.582244	86.742653	86.484302	86.725558	86.029821
GROUND WATER	RIVER	GROUND WATER	RIVER	RIVER	GROUND WATER	RIVER	GROUND WATER	RIVER	RIVER	RIVER	RIVER
WELL	GANGA	WELL	GANGA	GANGA	WELL	GANGA	WELL	GANGA	GANGA	GANGA	GANGA
MADHEPURA	BHAGALPUR	KISHANGARH	BHAGALPUR	MUNGER	KHAGARIA	BHAGALPUR	KATHAR	BHAGALPUR	MUNGER	BHAGALPUR	ANZAFFARPUR
BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR	BHAR
20	28	22	21	19	26	26	23	24	19	28	22
	8.5		8.1	7	7.82	7.9	8.59	7.9	8.5	8.2	8.5
7.18	7.88	8.79	7.88	7.86	7.82	8.18	8.59	8.08	7.58	8.17	8.04
686	218	492	249	192	677	488	686	227	145	148	150
NA	2.6	NA	1	1.5	NA	1.8	NA	1.8	1.3	1	1.7
NA	0.3	4.35	0.3	0.31	0.3	0.3	0.3	0.31	0.3	0.3	0.46
7.8	91000	13	8200	92000	1.8	205000	1.8	21000	30000	19000	180000
23	160000	29	31800	162000	1.8	540000	1.8	28000	168000	17000	146000
NA	35000	NA	2100	20000	1.1	210000	1.1	3000	54000	1700	92000
NA	45	NA	180	45	1.8	170	1.8	499	8400	20	339
53.2	84.4	4.3	23.5	31.2	6.3	22.9	5.8	42.8	120.1	62.2	26.2
304	132	380	254	248	388	196	324	146	160	111	146
31	28	28	27	25	28	29	38	24	24	24	27
5	16	3	12	16	1	16	1	26	12	12	28
NA	0.4	NA	0.4	0.4	NA	0.48	NA	0.4	0.4	0.4	0.4
286	124	380	288	158	282	185	340	126	118	128	118
50.3	22.4	57.7	25.8	22.8	52.3	42	62.3	21.6	24	24.8	25.2
33	183	483	28.4	18.8	86.4	24.7	44.2	10.9	18.9	18.5	19.4
28.07	38.03	25.61	28.89	80.51	22.19	42.17	82.47	37.35	48.75	39.15	26.81
412	210	388	226	212	426	318	488	220	228	280	224
295	188	382	186	176	204	210	310	154	252	218	200
20	58	50	38	22	10	22	10	56	328	72	48
0.2	0.2	0.2	0.2	0.2	0.2	0.22	0.2	0.2	0.2	0.2	0.27
0.56	0.21	0.2	0.27	0.25	0.2	0.28	0.2	0.25	0.23	0.27	0.27



**Bihar State Pollution Control Board**

Parivesh Bhawan, NSB-2, Patliputra Industrial Area  
Patliputra, Patna-800 010



Water Quality Status under NWMP  
Name of Monitoring Agency-BSPCB

Name of State-Bihar

Monitoring Month May, 2022

Frequency: Monthly

Sampling Date	Name Of Monitoring Location	Latitude	Longitude	Type Water Body	Name Of Waterbody	District	State Name	Temperature	Dissolved O2 (mg/l)	pH	Conductivity (Microsmho/cm)	BOD (mg/L)	NitrateN (mg/L)	Fecal Coliform (MPN/100ml)	Total Coliform (MPN/100ml)	E.Coli (MPN/100ml)	Fecal Streptococci (MPN/100ml)	Turbidity (mg/l)	Total Alkalinity (mg/l)	Chlorides (mg/l)	COD (mg/l)	AmmonicalN (mg/l)	Total Hardness (mg/l)	Ca as CaCO3 (mg/L)	Mg as CaCO3 (mg/L)	Sulphate (mg/L)	Total Dissolved Solids (mg/l)	Total Fixed Solids (mg/L)	Total Suspended Solids (mg/L)	Phosphate (mg/L)	Fluoride (mg/l)	
18-05-2022	RIVER GANGA AT MAJAMBARA ALTHAN, MAJAMBARA, SARAN	25.702735	84.963161	RIVER	GANGA	SARAN	BIHAR	25	8.3	7.85	349	1.6	0.3	28000	35000	11000	33	12.2	110	13	20	0.4	140	25.6	18.5	13.98	238	180	16	0.2	0.61	
18-05-2022	RIVER GANGA AT ARA-CHAPRA ROAD BRIDGE KOLWER BANURA-CHAPRA ROAD)	25.68032	84.785773	RIVER	GANGA	BHOJPUR/SARAN	BIHAR	25	8.5	7.87	359	1.9	0.3	170	330	68	2	33.8	120	23	20	0.4	130	21.6	11.6	38.14	236	102	38	0.2	0.69	
18-05-2022	RIVER GANGA AT THE CONFLUENCE OF SONE RIVER DORIGANI, CHAPRA	25.708441	84.889727	RIVER	GANGA	SARAN	BIHAR	20	7.9	7.97	366	2	0.31	7900	22000	2700	17	31.7	130	21	24	0.4	130	24	17	39.42	204	36	0.2	0.47		
31-05-2022	RIVER SONE NEAR BANZARI, ROHTAS	24.671905	84.010068	RIVER	SONE	ROHTAS	BIHAR	30	8.6	7.73	162	1	0.3	7000	9400	NA	NA	20.2	84	10	8	0.4	90	28	4.9	17.45	96	26	0.2	0.2		
13-05-2022	RIVER DAHA DIS AT SASAMUSA, GOPALGANJ	26.520085	84.357095	RIVER	DAHA	SIWAN	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
23-05-2022	RIVER DAHA DIS AT SASAMUSA, GOPALGANJ	26.231264	84.354868	RIVER	DAHA	GOPALGANJ	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
31-05-2022	RIVER SONE AT ROAD BRIDGE-DEHRI-ON-SONE, ROHTAS	24.902545	84.193607	RIVER	SONE	ROHTAS	BIHAR	30	7.6	7.67	346	1.7	0.3	1700	3300	NA	NA	13.9	88	15	12	0.4	84	25.6	4.9	16.46	98	86	18	0.2	0.7	

31-05-2022	29-05-2022	31-05-2022	17-05-2022	26-05-2022	25-05-2022	26-05-2022	23-05-2022	26-05-2022	26-05-2022	30-05-2022
RIVER MANUSMAR AT HIGH, SITAMARHI	RIVER GANDAK AT ROAD BRIDGE, U/S HAILPUR	RIVER MANUSMAR U/S (HIGH), SITAMARHI	RIVER GANGA AT NOKAMA (D/S)	RIVER RAMREKHA AT HARBORA, WEST CHAMPARAN	RIVER GANDAK AT KONHARA BHAI, VAISHALI	RIVER RAMREKHA AT U/S HARBORA, WEST CHAMPARAN	RIVER GANDAK AT SONPUR, PATNA (B/C GANDAL, SARAI)	RIVER HARBORA AT NARAKATINGANI, WEST CHAMPARAN	RIVER HARBORA, U/S WEST CHAMPARAN	RIVER SONE AT WATER INTAKE POINT BHARATIYA RAIL BRUI CO LTD (BRIDGE) NAHANGAR, ALIRANGABAD
26.576389	25.692357	26.658543	25.381441	27.170083	25.678586	27.17026	25.675279	27.105529	27.694829	24.887181
85.317222	85.195574	85.400266	85.987169	84.322471	85.194604	84.322348	85.189345	84.454541	84.143888	84.2106
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
MANUSMAR	GANDAK	MANUSMAR	GANGA	RAMREKHA	GANDAK	RAMREKHA	GANDAK	HARBORA	HARBORA	SONE
SITAMARHI	VAISHALI	SITAMARHI	PATNA	WEST CHAMPARAN	PATNA	WEST CHAMPARAN	PATNA	WEST CHAMPARAN	WEST CHAMPARAN	ALIRANGABAD
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
32	27	31	35	30	26	29	25	29	30	30
6.5	8.3	7	7.9	0.3	7.8	1.3	7.8	7.5	8.5	7.2
7.81	7.52	7.75	7.75	6.78	7.24	7.19	7.29	7.42	7.1	8.03
399	218	342	305	358	225	292	214	231	288	169
1.6	1.9	1.9	2.1	4	2.1	3	2.1	2.1	1.9	1.9
0.3	0.3	0.3	0.34	0.3	0.3	0.3	0.3	0.33	0.66	0.3
92000	2200	95000	8500	79000	170	130000	92000	13000	2700	5400
160000	4900	92000	4300	200000	400	350000	160000	72000	4000	13000
NA	NA	NA	2970	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	17	NA	NA	NA	NA	NA	NA	NA
16.2	183.2	10	61.8	25.3	217	38.7	246.6	22.8	19.9	15.1
180	130	188	142	175	130	186	124	149	163	88
10	7	9	20	26	5	22	8	12	10	15
24	12	16	28	36	20	32	20	20	16	16
0.4	0.4	0.4	0.4	3.05	0.4	2.39	0.4	0.4	0.4	0.4
176	130	182	144	174	130	148	120	136	164	90
20.6	24.8	32	32.8	39.2	21.2	25.4	23.2	27.2	31.2	24.8
24.8	16.5	24.8	15.1	14.45	17.5	19.5	15.1	16.5	10.9	8.8
10.29	44.79	11.86	31.98	14.45	44.6	21.59	49.23	35.34	42.95	19.91
236	136	234	198	230	138	186	134	152	188	114
178	230	168	188	188	252	162	276	128	150	98
20	186	12	66	32	220	42	250	26	24	20
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.33	0.2	0.35	0.2	0.29	0.2	0.24	0.19	0.29	0.26	0.68

17-05-2022	RIVER GANGA AT BARIH	BIHAR	34	7.8	8.35	292	2.2	0.33	1700	13000	680	2	17.2	148	23	20	0.4	150	28.8	18.9	31.09	196	368	62	0.2	0.2
23-05-2022	RIVER GANDAK AT REWAGHAT, MUZAFFARPUR	BIHAR	28	8.1	7.35	213	2	0.3	3500	7500	NA	NA	170.8	120	7	16	0.4	130	20.8	16.5	41.16	134	222	174	0.2	0.38
23-05-2022	RIVER GANDAK GOPALGANU PIPRAKOTHI ROAD BRIDGE (DUMARIA GHAT)	BIHAR	22	7.9	7.62	202	2.2	0.3	130	530	NA	NA	240.5	130	7	16	0.4	226	37.6	32.1	44.96	128	264	246	0.2	0.43
31-05-2022	RIVER MANUSMAR AT PARSHURAMPUR, RIGA - BELSUND ROAD, SITAMARHI	BIHAR	31	6.2	7.48	326	2.5	0.3	1700	3300	NA	NA	12	194	11	20	0.4	188	38.4	22.8	14.99	216	168	16	0.23	0.2
17-05-2022	RIVER GANGA AT DVS NAWADAGHAT, BURH, PATNA	BIHAR	34	7.5	8.01	298	2.1	0.3	130	170	45	7	16.2	144	19	24	0.4	140	29.6	16	31.32	198	164	30	0.2	0.2
25-05-2022	RIVER BURHI GANDAK AT LAL BAGLA GHAT, MOTIHARI DHAKA ROAD, EAST CHAMPARAN	BIHAR	29	6.2	7.57	290	2.3	0.3	1500	4300	NA	NA	43.6	130	16	20	0.4	116	32	11.2	21.48	153	142	46	0.2	0.48
25-05-2022	RIVER LAKHANDEI SITAMARHI DVS	BIHAR	33	3.1	7.32	254	4	0.3	4900	7900	NA	NA	91.2	114	12	28	0.4	110	25.6	11.2	12.37	170	186	94	0.2	0.2
31-05-2022	RIVER BURHI GANDAK AT BARACHAKIA, EAST CHAMPARAN	BIHAR	29	8.6	7.94	245	1.5	0.3	24000	35000	NA	NA	58.3	128	13	12	0.4	142	31.2	13.1	21.14	160	168	72	0.2	0.36
25-05-2022	RIVER GANGA AT U/S BARAHUPUR BINDTOU	BIHAR	34	8.5	7.73	333	2.8	0.3	170	330	45	11	46.2	138	22	28	0.4	116	26.4	17	33.56	202	178	50	0.2	0.2
26-05-2022	RIVER BURHI GANDAK AT AKHURAGHAT, MUZAFFARPUR	BIHAR	31	7.6	7.62	191	1.4	0.3	1700	3500	NA	NA	27.2	130	13	16	0.4	196	25.6	17.5	14.76	186	154	32	0.2	0.64
31-05-2022	RIVER LAKHANDEI SITAMARHI DVS	BIHAR	33	1.2	7.03	346	5	0.3	97000	160000	NA	NA	18.7	142	26	36	3.44	144	40	10.7	31.77	218	174	24	0.25	0.62

26-05-2022	30-05-2022	04-05-2022	03-05-2022	04-05-2022	13-05-2022	04-05-2022	17-05-2022	04-05-2022	27-05-2022	26-06-2022
RIVER KOHRA (GANGA) U/S BAJ GHAT, MANHAULLA, WEST CHAMPARAN	RIVER POCHUPUN NEAR POONPUN BAIL BRIDGE, PATNA	RIVER GANGA AT DIS NAWADAGHAT, BARRI, PATNA	RIVER PUNPUN AT PUNPUN, PATNA	RIVER GANGA AT BARRI	RIVER BURHI-GANDAK AT KHAGARIA ROAD BRIDGE, KHAGARIA	RIVER GANGA AT MOKAMA (D/S)	RIVER GANGA AT GARHITYA, MEPATTOUA, MABAN-HA, JAKHESABAI	RIVER GANGA AT MOKAMA (U/S) MAHADEO ASTHAN, PATNA	RIVER BURHI-GANDAK AT 2 ROAD BRIDGE, SAMASTIPUR	RIVER BURHI-GANDAK U/S ROAD BRIDGE MUZAFFARPUR (NH)
26.78378	25.513517	24.890805	25.627333	25.487275	25.501374	25.381441	25.315313	25.401104	25.867123	26.136076
84.65578	85.292658	81.56	85.155472	85.705236	86.479837	85.987169	86.029821	85.923198	85.784927	85.381196
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
KOHRA (GANGA)	POONPUN	GANGA	PUNPUN	GANGA	BURHI-GANDAK	GANGA	GANGA	GANGA	BURHI-GANDAK	BURHI-GANDAK
WEST CHAMPARAN	PATNA	Patna	PATNA	PATNA	KHAGARIA	PATNA	MUZAFFARPUR	PATNA	SITAMARHI	MUZAFFARPUR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
31	30	31	28	28	31	32	37	31	32	31
8	7.8	8.3	2.1	8.6	8.6	5.7	8	8.2	7.6	7.9
7.6	8.34	7.48	7.72	7.64	7.35	7.21	8.16	7.6	7.49	7.45
409	256	389	701	391	418	386	257	293	321	264
1.6	1.9	1.2	4	1.3	1.5	1.3	1.6	1.2	1.3	1.2
0.3	0.3	0.3	0.3	0.31	0.31	0.3	0.3	0.3	0.31	0.3
170	3300	1300	92000	22000	4800	1300	28000	13000	3700	24000
460	5900	2400	160000	54000	7900	1700	35000	24000	2100	35000
NA	NA	220	NA	3300	NA	650	4000	1400	NA	NA
NA	NA	2	NA	4.5	NA	6.8	170	2	NA	NA
73.7	21.2	29.5	37.5	42.8	23.8	33.2	35.5	37.6	24.9	23.4
152	98	168	160	170	152	166	108	160	120	140
17	38	26	63	29	26	28	21	29	16	14
12	16	12	36	12	16	12	20	12	16	20
0.4	0.4	0.4	0.33	0.4	0.4	0.4	0.4	0.4	0.4	0.4
154	90	172	158	180	152	164	112	160	130	136
35.4	19.2	39.2	21.8	35.8	24	32	29.8	31.2	37.8	27.2
21.4	10.2	18	20.4	21.4	22.3	20.4	14.6	19.9	11.7	16.5
47.42	32.21	41.05	24.05	44.52	21.25	35.46	31.88	41.83	15.96	15.77
274	162	256	448	256	276	248	170	256	208	172
248	132	212	352	224	216	230	146	212	172	142
76	24	38	48	54	28	42	38	40	28	26
0.2	0.2	0.2	0.31	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.55	0.34	0.2	0.69	0.32	0.54	0.6	0.2	0.66	0.71	0.71

04-05-2022	RIVER GANGA AT RAJSHY, MANJULLA, WEST CHAMPARAN	25.384978	86.458978	RIVER	GANGA	MUNGER	BIHAR	30	6.2	7.07	394	1.5	0.31	790	1100	3100	220	4.5	46.4	152	16	16	0.4	150	28	19.4	96.8	256	220	56	0.2	0.63
04-05-2022	RIVER GANGA AT MUNGER (NEAR INTAKEWELL ON GANGA)	25.384978	86.464302	RIVER	GANGA	MUNGER	BIHAR	28	8.4	7.7	379	1.3	0.3	7000	11000	17000	1700	6.8	32.4	140	34	12	0.4	130	33.2	17.5	39.35	250	306	38	0.2	0.57
12-05-2022	RIVER MAHANANDA AT THAKURGANJ, KISHANGAU ROAD BRIDGE, KISHANGAU	26.392347	86.150896	RIVER	MAHANANDA	KISHANGAU	BIHAR	27	8.3	7.26	100	1.1	0.3	1700	4900	4900	NA	NA	13.7	40	9	12	0.4	50	16	4	14.88	68	62	18	0.2	0.54
27-05-2022	RIVER DHONS AT MADHWAPUR, MADHUBANI	26.413533	86.237133	RIVER	DHONS	MAOHUBANI	BIHAR	30	7	7.22	157	2.1	0.3	11000	14000	14000	NA	NA	146.4	88	18	20	0.4	80	18.4	8.3	24.83	170	230	150	0.2	0.86
06-05-2022	RIVER GANGA AT BARAHIYA, NEPALITOLA, MANANCHI, JAKHSIBARA	25.915913	86.029823	RIVER	GANGA	MUZAFFARPUR	BIHAR	31	7.9	7.57	298	2.1	0.31	3300	17000	17000	1100	130	59.9	152	24	20	0.4	146	32.8	15.5	40.6	262	236	68	0.2	0.59
27-05-2022	RIVER DHONS AT MADHUPUR, MADHUBANI	26.410836	86.237178	RIVER	DHONS	MADHUBANI	BIHAR	30	6.4	7.3	271	3	0.3	2700	7900	7900	NA	NA	66.9	94	17	38	0.4	50	22.4	8.3	22.37	178	176	70	0.2	0.94
31-05-2022	RIVER POONPUN NEAR KINZER ROAD BRIDGE, ITHANABAD	25.217823	84.926131	RIVER	POONPUN	PATNA	BIHAR	32	8.8	8.32	260	1	0.3	780	2300	2300	NA	NA	15.5	138	23	8	0.4	140	29.6	16	31.34	164	130	18	0.2	0.64
04-05-2022	RIVER GANGA AT U/S BAHAPUR BINOTOLI	25.588853	84.892046	RIVER	GANGA	PANA	BIHAR	31	7.1	7.34	418	1.6	0.36	25000	54000	54000	4900	4.5	73.4	166	35	16	0.4	164	32.8	19.9	42.5	286	162	84	0.2	0.56
27-05-2022	RIVER SIRSYA AT RAKAUL, EAST CHAMPARAN	26.988061	84.855248	RIVER	SIRSITA (GANGA)	EAST CHAMPARAN	BIHAR	30	0.3	6.66	549	7	0.3	350000	930000	930000	NA	NA	29.7	218	88	40	5.54	210	40.8	26.2	36.13	340	270	32	0.64	0.83
27-05-2022	RIVER SIRSYA AT RAKAUL, EAST CHAMPARAN	26.98375	84.857739	RIVER	SIRSITA (GANGA)	EAST CHAMPARAN	BIHAR	28	0.3	6.5	523	6	0.3	350000	540000	540000	NA	NA	32.4	220	83	61	7.41	210	42.4	25.3	38.25	330	258	36	0.64	0.9
26-05-2022	RIVER KOHRA (GANGA) D/S RAJSHY, MANJULLA, WEST CHAMPARAN	25.784689	84.655511	RIVER	KOHRA (GANGA)	WEST CHAMPARAN	BIHAR	31	4.7	7.56	492	2.5	0.3	780	2300	2300	NA	NA	16.8	130	15	32	2.02	128	28	14.1	35.9	312	148	40	0.1	0.73

13-05-2022	12-05-2022	05-05-2022	05-05-2022	26-05-2022	31-05-2022	05-05-2022	12-05-2022	05-05-2022	06-05-2022	17-05-2022
KAWAR LAKE, BEGUSARAI	RIVER KOSHI AT KUSHHELA, AT KATIAR	RIVER GANGA AT CHAMPANAGAR, BHAGALPUR	RIVER GANGA AT KHALISON	RIVER NARINA AT RAJHA, LAURRYA ROAD BRIDGE	RIVER SONE AT OBRA, AURANGABAD	RIVER GANGA AT U/S BHAGALPUR NEAR RAJAHAT	RIVER FARMAR AT JOGIANI, ARARIA	RIVER GANGA AT SULTANGANI, BHAGALPUR	RIVER GANGA AT U/S SULTANGANI, BHAGALPUR	RIVER GANGA AT U/S MUNGER (NEAR INTAKE WELL ON GANGA)
25.623756	25.42082	25.242256	25.267334	27.096767	24.885016	25.271603	26.399461	25.257511	25.252575	25.368174
86.142711	87.236262	86.925987	87.227318	84.121881	84.213799	87.025665	87.242477	86.747053	86.725558	86.464302
LAKE	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
KAWAR	KOSHI (BIHAR)	GANGA	GANGA	HARHA	SONE	GANGA	FARMAR	GANGA	GANGA	GANGA
BEGUSARAI	KATIAR	BHAGALPUR	BHAGALPUR	WEST CHAMPARAN	AURANGABAD	BHAGALPUR	ARARIA	BHAGALPUR	BHAGALPUR	MUNGER
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	27	29	23	30	33	29	29	24	24	34
8.9	8.2	8.2	8.4	7.9	6.4	8.2	7.7	8	8.2	9.1
7.12	7.38	8.01	7.91	7.35	7.32	7.63	7.11	7.61	7.93	7.62
279	174	317	379	210	481	610	217	389	376	304
1.6	1.2	1.9	1.2	1.4	3	1.7	1.6	1.5	1.6	1.2
0.33	0.3	0.36	0.33	0.3	0.3	0.45	0.3	0.3	0.3	0.33
1400	370	1300	3300	24000	1300	92000	1700	24000	92000	17000
2600	1700	2400	4100	54000	2100	160000	3100	54000	160000	35000
NA	NA	490	1100	NA	NA	14000	NA	1700	54000	2100
NA	NA	310	240	NA	NA	310	NA	290	48	110
445	15.6	41.9	43.9	32.2	34.2	36.8	19.7	33.5	28.2	70.5
148	136	120	164	123	212	200	130	146	139	150
7	9	19	25	8	38	59	14	30	23	20
16	12	20	12	17	28	16	16	16	16	12
0.4	0.4	0.4	0.4	0.4	1.44	0.44	0.4	0.4	0.4	0.44
140	128	120	160	178	202	236	130	140	124	148
32	26.4	25.6	31.8	24.8	37.6	40	32	25.6	24	39.2
16	15.1	13.6	18.9	16	26.2	33	12.1	18.5	15.5	12.1
5	15.66	17.13	18.81	14.34	24.61	19.04	21.48	40.04	30.8	34.79
175	116	222	250	140	278	420	136	208	208	194
450	98	168	218	125	208	134	114	212	204	194
450	22	46	52	36	16	48	24	44	38	74
0.2	0.2	0.2	0.2	0.2	0.23	0.48	0.2	0.2	0.2	0.2
0.9	0.43	0.28	0.39	0.63	0.85	0.62	0.67	0.39	0.33	0.2

05-05-2022	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR	25.257757	86.978188	23	7.8	7.68	729	1.8	0.39	38000	97000	17000	790	46.8	236	105	20	0.57	222	90.3	18.5	45.75	452	968	58	0.24	0.87
17-05-2022	RIVER GANGA AT MUNGER	25.586976	86.458976	34	9	7.44	306	1.9	0.3	130000	350000	170000	140	60.4	150	21	12	0.4	106	28	18.5	38.07	204	192	66	0.2	0.2
15-05-2022	MOTI JHEEL AT MOTIHARI	25.646875	86.922811	29	6	7.69	781	3.5	0.3	92000	160000	NA	NA	81.8	230	120	32	1.3	212	36	31.1	46.75	498	614	94	0.34	0.95
05-05-2022	RIVER GANGA AT MAHALGONJ	25.267334	87.217318	27	8.3	7.83	381	1.5	0.3	3400	13000	1700	6.8	33.6	168	21	16	0.4	168	32	21.4	37.13	254	212	44	0.2	0.55
11-05-2022	RIVER KOSHI AT MADHEPURA	25.999052	86.801274	31	7.9	7	174	1.5	0.3	1700	7900	NA	NA	21.9	108	8	16	0.4	108	24	11.7	13.09	112	98	26	0.2	0.57
30-05-2022	TIGHI TALAB AT GAYA	24.788701	86.004648	31	8.6	7.93	699	2	0.3	24000	54000	NA	NA	38.1	170	181	12	0.4	166	36.8	18	39.39	446	354	42	0.2	0.33
09-05-2022	RIVER GANGA D/S NEAR CREMATION GHAT	25.31074	86.014205	28	8.1	7.51	182	2.1	0.3	12000	17000	1700	4	30.4	162	27	20	0.52	164	33.6	19.4	38.7	240	194	36	0.2	0.25
30-05-2022	SURAJ KUND AT GAYA	24.779615	85.008927	31	13	7.78	657	4	0.3	2700	7900	NA	NA	36.7	190	100	40	0.4	182	29.6	26.2	82.1	608	116	40	0.2	0.2
12-05-2022	RIVER KOSHI AT BEERPUR, SUPAUL	25.386081	87.092419	29	8.3	7.59	208	1	0.3	1100	3500	NA	NA	15.1	102	7	8	0.4	100	24	9.7	18.12	138	112	20	0.2	0.4
26-05-2022	SIKANDRAPUR, MUZAFFARPUR	26.132233	85.373189	31	13.6	8.07	962	5	0.5	7000	12000	NA	NA	47.7	172	102	40	1.06	168	33.6	20.4	48.1	596	466	50	1.02	0.2
06-05-2012	RIVER KAMALA AT DARRHANGA	26.135844	86.383117	32	5	7.91	368	3	0.3	17000	22000	NA	NA	36.2	134	32	32	0.4	130	27.2	15.1	5	252	206	40	0.2	0.73

01-05-2022	27-05-2022	03-05-2022	02-05-2022	26-05-2022	02-05-2022	26-05-2022	31-05-2022	27-05-2022	27-05-2022	26-05-2022
RIVER GANGA AT D/S BUKAR NEAR ROAD BRIDGE	RIVER SIKRAHNA AT LAL PARSE, BITTIAN, EAST CHAMPARAN	RIVER GANGA AT U/S JAIL GHAT, BUXAR	RIVER GANGA AT BUKAR, NAMEKHA GHAT	RIVER SIKRAHNA AT CHANPATIA, EAST CHAMPARAN	RIVER GANGA AT BUKAR	RIVER BAGMATI AT DARRANGA, SAMASTIPUR ROAD BRIDGE, DARBHANGA	RIVER BAGMATI AT MUZFAFAPUR- STAMARHI ROAD BRIDGE, STAMARHI	RIVER KAMLA AT JAHANABAD	RIVER KAMLA AT BEMPATI (MADHUBANI)	RIVER KAMLA (BHAR) GANGA AT JEEWACH GHAT, DARBHANGA
25.518972	26.560646	25.484321	25.576142	26.960835	25.573508	26.038984	26.341991	16.596857	26.269758	26.196014
83.985861	85.052409	81.664239	83.970428	84.534192	83.966669	85.891341	85.481683	86.144676	86.268875	85.998259
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	SIKRAHNA	GANGA	GANGA	SIKRAHNA	GANGA	BAGMATI	BAGMATI	KAMALA(BHAR) GANGA	KAMALA(BHAR) GANGA	KAMALA(BHAR) GANGA
BUXAR	WEST CHAMPARAN	SARAN	BUXAR	CHAMPARAN	BUXAR	DARBHANGA	STAMARHI	JAHANABAD	MADHUBANI	DARBHANGA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	30	28	28	29	29	32	31	28	30	32
8.3	7.8	8.9	8.5	1.2	11.3	6.6	5.8	7.6	7.7	5.3
8.17	7.2	8	7.76	7.58	8.12	7.41	7.52	7.55	7.45	7.09
428	255	418	444	306	411	324	248	308	338	348
1	2	1	1	3	1	2.5	2.8	1.7	2.5	3
0.3	0.3	0.33	0.3	0.3	0.3	0.73	0.3	0.3	0.3	0.48
92000	130	24000	160000	2700	35000	2000	35000	17000	3300	28000
160000	330	23000	180000	11000	43000	3100	160000	28000	4800	55000
24000	NA	4900	54000	NA	28000	NA	NA	NA	NA	NA
110	NA	220	3500	NA	22	NA	NA	NA	NA	NA
123	16.7	213.2	21.1	45.2	31.4	148.2	230	155.8	19.6	30.4
180	130	164	212	160	192	118	102	130	189	182
49	9	48	54	15	49	13	16	5	12	67
8	16	5	8	28	5	24	24	20	24	28
0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4
186	126	170	194	154	169	116	100	128	180	160
31.2	32	31.8	31.6	41.4	31.2	21.6	25.6	23.6	36	31.2
23.8	11.2	21.4	26.7	11.7	23.3	13.1	8.7	13.5	21.3	19.9
39.04	52.68	41.63	31.99	24.72	44.74	17.31	33.89	10.18	12.3	21.03
278	156	272	294	192	270	212	164	204	226	230
294	126	358	228	172	222	262	298	258	182	190
134	20	224	30	48	38	152	254	158	26	34
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.27	0.2	0.2	0.2
0.65	0.83	0.7	0.73	0.61	0.52	0.65	0.8	0.57	0.46	0.36

17-05-2022	RIVER GANGA AT KACHHI-DARGAH-BIDUPUR ROAD BRIDGE, PATNA	PATNA	BIHAR	28	8.5	7.78	301	1.6	0.3	28000	35000	4000	130	28.2	160	24	12	0.4	154	28	20.4	36.35	198	166	34	0.2	0.71
03-05-2022	RIVER GANGA NEAR DAMAPUR (NEAR PPA PULI), PATNA	PATNA	BIHAR	31	8.3	7.75	313	1.1	0.39	92000	160000	35000	2300	48.3	168	32	8	0.4	164	26.4	23.8	41.27	220	198	56	0.2	0.61
26-05-2022	RIVER SIRAHNA AT LAUREA, HASINAGAR ROAD BRIDGE.	SIRAHNA	BIHAR	29	7.5	7.42	246	1.9	0.3	1700	3300	NA	NA	37.1	156	9	36	0.4	150	30.4	18	13.31	164	148	40	0.2	0.4
09-05-2022	RIVER GANGA AT GANDHIGHAT, MIT AT PATNA	GANGA	BIHAR	32	7.8	7.5	320	1.8	0.3	92000	160000	54000	5400	64.8	204	33	12	0.4	182	34.4	23.3	39.37	214	208	72	0.2	0.7
04-05-2022	RIVER GANGI AT ARA, D/S	GANDI	BIHAR	28	4.6	7.56	639	2.3	0.36	28000	35000	NA	NA	22.4	278	49	28	1.64	260	41.5	31.9	16.96	408	312	36	0.21	0.68
24-05-2022	RIVER GHAGHARA NEAR CHAPRA, RIBEGANI, SABAN	GHAGHARA	BIHAR	20	8.1	8.46	130	1.1	0.3	11000	22000	NA	NA	187.6	158	7	12	0.4	164	32.8	19.9	58.14	144	242	192	0.2	0.26
01-05-2022	RIVER GANGA AT GULABI GHAT, PATNA	GANGA	BIHAR	32	7.6	7.76	354	2	0.31	35000	160000	28000	750	77.2	180	38	12	0.4	168	30.4	21.3	48.1	232	228	86	0.2	0.62
26-05-2022	RIVER SIRAHNA LAJUBA-NABKATAGARI ROAD BRIDGE, WEST CHAMPARAN	SIRAHNA	BIHAR	30	0.8	6.82	346	4	0.3	7000	14000	NA	NA	39.8	240	14	32	0.4	200	51.3	17.5	55.7	218	184	42	0.2	0.52
04-05-2022	RIVER SONE AT KOELWAR, BHOJPUR	SONE	BIHAR	28	8.5	7.93	175	1.3	0.3	4000	11000	NA	NA	50.8	104	15	8	0.4	94	18.4	11.7	30.02	122	134	62	0.2	0.66
09-05-2022	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAIGHAT	GANGA	BIHAR	31	7.9	8.05	340	2	0.3	54000	54000	17000	1300	114.2	174	38	16	0.4	156	28	26.9	40.83	218	244	120	0.2	0.64
04-05-2022	RIVER SONE AT BAHARA, BHOJPUR	SONE	BIHAR	28	8.2	7.88	172	1	0.3	7900	11000	NA	NA	55.5	98	13	8	0.4	86	17.6	10.2	18.57	136	128	66	0.2	0.63

19-05-2022	20-05-2022	03-05-2022	04-05-2022	17-05-2022	03-05-2022	04-05-2022	03-05-2022	24-05-2022	04-05-2022	03-05-2022
RIVER GANGA AT TRIVENI GHAT, PATNA	RIVER GANGA AT BUXAR	RIVER GANGA AT KEMALA GHAT, PATNA, PATNA	RIVER GANGA AT THE CONFLUENCE OF SONE RIVER DORRIGANI, CHAPRA	RIVER GANGA AT KUMIL, PATNA U/S	RIVER GANGA AT TRIVENI GHAT, PATNA	RIVER GANGA AT ANA- CHAPRA ROAD BRIDGE (KOLMER BANJARA-CHAPRA ROAD)	RIVER GANGA AT KUMIL, PATNA U/S	RIVER DAWA AT SIWAN	RIVER GANGA AT MAJAMBIKA ASTHAN, MAJAMBIKA	RIVER GANGA AT ANUSAKANI, PATNA
25.515132	25.573508	25.511611	25.708441	25.650869	25.515132	25.68032	25.650869	26.222639	25.740235	25.557806
85.301372	83.966669	85.307417	84.889727	85.115085	85.301372	84.785773	85.115085	84.354122	84.963161	85.275648
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	DAWA	GANGA	GANGA
VAISHALI	BUXAR	PATNA	SARAN	PATNA	VAISHALI	BHOJPUR/JA BAN	PATNA	SIWAN	SARAN	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
34	28	28	27	35	29	28	32	26	27	31
9.1	9	6.9	7.8	9	7.3	8.3	8.2	2.2	6.2	7.9
7.8	8.24	8.13	7.33	8.13	7.8	7.37	7.35	7.23	7.21	7.88
301	448	392	350	334	353	425	372	311	379	340
1.3	1.8	1.2	1.9	1.5	1.6	1	1.6	4	1.2	1.9
0.3	0.31	0.35	0.3	0.3	0.32	0.3	0.31	0.3	0.3	0.32
37000	50000	24000	17000	3700	24000	1300	3300	92000	160000	54000
28000	180000	35000	22000	2800	35000	1700	4000	180000	180000	92000
7000	35000	12000	7000	340	13000	270	1700	NA	50000	35000
22	220	1300	4	6.8	3000	1.8	17	NA	3600	2100
23.6	28.2	13.6	16.5	28.3	30.7	20.3	50.4	12.2	16	47.8
158	170	204	190	169	138	200	172	198	138	152
20	58	48	18	30	33	47	34	20	14	33
12	8	20	16	8	12	8	12	32	8	16
0.4	0.4	0.44	0.4	0.4	0.4	0.4	0.4	0.82	0.4	0.4
148	176	200	180	166	140	190	166	200	138	158
27.2	34.4	38.4	30.4	32.8	24	42.4	27.2	37.6	27.2	29.6
120.4	21.9	25.3	25.3	20.4	19.4	20.4	23.8	25.7	18.5	20.4
26.4	38.25	34.34	30.09	48.99	37.58	25.84	47.98	31.43	16.44	37.96
202	296	258	230	224	232	284	250	324	250	224
162	230	202	186	184	208	226	226	242	196	196
28	32	26	26	31	36	31	61	18	24	54
0.2	0.2	0.25	0.2	0.2	0.2	0.2	0.2	0.35	0.2	0.2
0.2	0.2	0.72	0.69	0.79	0.72	0.73	0.7	0.62	0.65	0.71

04-05-2022	03-05-2022	04-05-2022	26-05-2022	03-05-2022	24-05-2022	04-05-2022	03-05-2022	26-05-2022	03-05-2022	17-05-2022
RIVER SONE AT SAHIVARA, BHOJPUR	RIVER GANGA AT PATNA 0/5 (GANGA BRIDGE), SAIGHAT	RIVER SONE AT KOELWAN, BHOJPUR	RIVER SIKRAHNA LAUREA- NAKATAGANU ROAD BRIDGE, WEST CHAMPARAN	RIVER GANGA AT GULARI GHAT, PATNA	RIVER GAAJACHABA NEAR CHAPRA, BIBIDGANU, SARAN	RIVER GANGI AT ARA, D/S	RIVER GANGA AT GANDHIGHAT, MIT AT PATNA	RIVER SIKRAHNA AT LAUREA, HABIBGANJ ROAD BRIDGE	RIVER GANGA NEAR DAVAPUR (NEAR PPA HULL), PATNA	RIVER GANGA AT GACHHI- DANGSHI-BIDUPUR ROAD BRIDGE, PATNA
25.297742	25.613753	25.5753	27.105633	25.620356	25.771153	25.724543	25.622179	26.148038	25.588972	25.548238
84.678992	85.204131	84.798144	84.454622	85.179995	84.654639	84.825249	85.172816	85.373764	83.985861	85.279377
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
SONE	GANGA	SONE	SIKRAHNA	GANGA	GHAGHARA	GANGI	GANGA	SIKRAHNA	GANGA	GANGA
BHOJPUR	PATNA	BHOJPUR	WEST CHAMPARA N	PATNA	SARAN	BHOJPLR	PATNA	DARRHANGA	PATNA	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
28	31	28	30	32	29	28	32	29	32	28
8.2	7.9	8.5	0.8	7.6	8.1	4.6	7.8	7.5	8.3	8.9
7.88	8.05	7.93	6.32	7.76	8.46	7.56	7.5	7.42	7.73	7.78
172	340	175	346	354	230	639	320	266	333	303
1	2	1.3	4	2	1.5	2.9	1.8	1.9	1.2	1.6
0.3	0.3	0.3	0.3	0.31	0.3	0.36	0.3	0.3	0.39	0.3
7000	54000	4000	7000	35000	11000	20000	90000	2700	92000	28000
13000	54000	11000	14000	160000	22000	35000	160000	1300	160000	35000
NA	17000	NA	NA	23000	NA	NA	54000	NA	35000	4000
NA	1300	NA	NA	790	NA	NA	500	NA	2200	130
55.5	114.2	56.8	98.8	71.2	137.8	21.4	64.8	97.1	46.3	28.2
96	174	104	240	180	158	278	204	156	168	160
13	30	15	14	38	7	49	33	9	32	24
8	16	8	32	12	12	28	12	16	8	12
0.4	0.4	0.4	0.4	0.4	0.4	5.64	0.4	0.4	0.4	0.4
86	156	94	200	168	164	260	182	150	164	154
17.6	28	18.4	51.3	30.4	32.8	41.6	34.4	30.4	26.4	28
18.57	40.83	20.02	17.5	21.3	19.9	38.14	23.3	18	23.8	20.4
136	238	122	238	232	344	408	214	144	210	198
138	244	134	184	238	242	312	208	148	198	196
66	120	62	42	86	132	36	72	40	56	34
0.2	0.2	0.2	0.2	0.2	0.2	0.21	0.2	0.2	0.2	0.2
0.63	0.64	0.66	0.52	0.62	0.26	0.68	0.7	0.4	0.61	0.71

17-05-2022	RIVER GANGA AT KACHHI-DANGAH-BIDUPUR ROAD BRIDGE, PATNA	BIHAR	PATNA	GANGA	RIVER	GANGA	25.54238	85.17537	30	7.9	7.89	218	1.8	0.3	13000	24000	4900	330	27.3	154	31	17	0.4	186	33.6	24.8	34.11	140	128	36	0.2	0.77
20-05-2022	RIVER GANGA AT BUXAR, RAMRECHAPRY	BIHAR	BUXAR	GANGA	RIVER	GANGA	25.576142	83.97028	28	7.2	8.33	440	2	0.3	150000	160000	54000	3500	35	164	54	20	0.4	170	33.6	20.9	41.72	386	334	18	0.2	0.38
20-05-2022	RIVER GANGA AT U/S JAL GHAT, BUXAR	BIHAR	SABAN	GANGA	RIVER	GANGA	25.484321	85.668238	28	9.2	8.13	435	1.2	0.3	790	2200	220	33	43.8	180	51	12	0.4	180	33.4	23.3	40.83	292	242	48	0.2	0.28
24-05-2022	RIVER DAKHA D/S RAJENDRA ROAD BRIDGE SWAN	BIHAR	SWAN	DAHA	RIVER	DAHA	26.222569	84.354072	26	0.3	7.12	758	4	0.3	240000	530000	NA	NA	16.7	146	66	16	5.21	140	28	17	42.17	690	364	20	1.38	0.58
28-05-2022	RIVER GANGA AT D/S BUXAR NEAR ROAD BRIDGE	BIHAR	BUXAR	GANGA	RIVER	GANGA	25.58972	83.98581	27	7	8.02	460	2.1	0.3	35000	92000	13000	170	37.7	180	60	20	0.4	180	36	21.9	38.03	304	246	40	0.2	0.45
04-05-2022	RIVER GANGA AT BAKHTYARPUR-TAPUR BRIDGE ON GANGA, ATHMALGOLA, PATNA	BIHAR	BUXAR	GANGA	RIVER	GANGA	25.655635	85.096308	27	8	7.45	385	1	0.3	1700	2100	680	4	42.4	176	25	8	0.4	142	32	19.9	36.92	260	218	46	0.2	0.53
13-05-2022	RIVER DAKHA AT ITWA BRIDGE, GOPALGANI	BIHAR	SWAN	DAHA	RIVER	DAHA	26.121807	84.147097	28	5.4	7.46	397	2.8	0.3	17000	35000	NA	NA	26.8	162	15	14	0.4	162	31.2	26.4	26.06	254	204	30	0.2	0.53
17-05-2022	RIVER GANGA NEAR DANAPUR (NEAR PIPA PULL), PATNA	BIHAR	PATNA	GANGA	RIVER	GANGA	25.568973	83.985861	26	6.2	8.34	325	1.5	0.4	1700	2100	170	9.3	23.8	156	31	8	0.4	158	32	16.9	41.27	218	174	28	0.2	0.2
23-05-2022	RIVER DAKHA AT MEIRIGANI	BIHAR	MEIRIGANI	DAHA	RIVER	DAHA	26.364956	84.360872	29	4.6	7.57	434	3	0.3	17000	22000	NA	NA	22.1	172	15	38	0.4	172	34.4	20.9	27.29	270	214	26	0.2	0.75
17-05-2022	RIVER GANGA AT GANDHICHAT, NIT AT PATNA	BIHAR	PATNA	GANGA	RIVER	GANGA	25.622179	85.172836	27	7	7.92	342	2	0.3	240000	350000	79000	3500	23.1	178	28	16	0.4	180	33.6	23.3	40.17	232	168	26	0.2	0.58
17-05-2022	RIVER GANGA AT GULURI GHAT, PATNA	BIHAR	PATNA	GANGA	RIVER	GANGA	25.620356	85.179995	27	6.5	8.1	332	2.2	0.3	92000	160000	54000	2800	24.6	160	14	20	0.4	152	30.4	18.5	48.17	222	178	30	0.2	0.41

17-05-2022	17-05-2022	18-05-2022	11-05-2022	11-05-2022	18-05-2022	18-05-2022	18-05-2022	18-05-2022	18-05-2022	15-05-2022
RIVER GANGA AT MOKAMA (U/S) MAHADEO ASTHAN, PATNA	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAUCHAT	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR	RIVER SONE AT INOARURI, DEHRI ON SONE, ROHTAS	RIVER SONE AT MASHICANI DAM, ROHTAS	RIVER GANGA AT CHAMPANAGAR, BHAGALPUR	RIVER GANGA AT BHAGALPUR	RIVER GANGA AT U/S BHAGALPUR NEAR RUDANICHAHAT	RIVER GANGA AT SUTANGANJ, BHAGALPUR	RIVER GANGA AT U/S SULTANSAIL, BHAGALPUR	RIVER GANGA AT BEWALA GAUCHAT, PATNA
25.491104	25.618753	25.257757	24.902403	25.045209	25.242256	25.254387	25.271603	25.257511	25.252575	25.511611
85.923198	85.204131	86.978188	84.2074	84.332819	86.925987	86.948424	87.025665	86.747053	86.725958	85.307417
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	GANGA	GANGA	SONE	SONE	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA
PATNA	PATNA	BHAGALPUR	ROHTAS	ROHTAS	BHAGALPUR	BHAGALPUR	BHAGALPUR	BHAGALPUR	BHAGALPUR	PATNA
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
39	27	33	27	33	29	39	33	23	23	39
8.7	7.2	12.5	8.3	7.5	8.2	9.3	10.5	8	8.1	8.7
7.83	8.03	7.8	7.97	7.59	8.01	8.86	8.33	7.42	7.77	7.83
337	307	866	156	165	317	296	554	308	322	337
1.8	2.1	3	1.8	1.2	1.9	1.2	3	2	2.1	1.8
0.34	0.3	0.46	0.3	0.3	0.36	0.3	0.3	0.3	0.34	0.34
35000	35000	54000	1300	4900	1300	28000	90000	35000	24000	35000
43000	43000	92000	1700	7000	2000	35000	160000	54000	92000	43000
28000	17000	55000	NA	NA	890	11000	14000	17000	13000	28000
240	390	6.8	NA	NA	350	6.8	1300	340	340	240
46.6	38.4	151.5	18.2	16.1	41.9	78.9	180.5	39.5	20	46.6
150	150	268	80	94	120	145	212	159	144	150
27	22	106	13	10	19	22	52	19	23	27
16	16	32	12	12	10	8	32	16	16	16
0.4	0.4	1.37	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4
158	150	240	84	90	120	142	208	152	140	158
36	29.6	47.8	18	18	25.6	26.4	36	29.6	28	36
16.5	18.5	33.5	4	4.9	13.6	18.5	27.7	18.9	17	16.5
33	41.38	57.06	21.7	23.26	37.13	30.31	49.66	29.3	30.98	33
216	209	544	109	112	222	194	344	200	219	216
194	182	642	92	94	188	162	372	176	174	194
52	44	372	22	18	46	32	186	42	28	52
0.2	0.2	0.21	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.2	0.06	0.34	0.52	0.23	0.18	0.2	0.52	0.2	0.2	0.2

18-05-2022	RIVER GANGA AT MAUSALAMI PATNA	25.557606	85.27348	RIVER	GANGA	PATNA	BIHAR	28	8.8	7.87	315	1.8	0.3	28000	35000	13000	270	25.6	134	23	16	0.4	138	27.2	17	38.03	212	168	28	0.2	0.57
17-05-2022	RIVER GANGA AT BAKHTIYAPUR-TUPUR BRIDGE ON GANGA, AT HMALGOLA, PATNA	25.655635	85.096308	RIVER	GANGA	BIJAI	BIHAR	34	8	8.33	312	2	0.3	340	1300	170	4	48.8	162	18	20	0.4	158	32.8	18.5	31.77	206	184	52	0.2	0.2
18-05-2022	RIVER GANGA D/S NEAR CREMATION GHAT	25.31074	85.014205	RIVER	GANGA	PATNA	BIHAR	33	9.5	8.06	299	1.7	0.3	11000	17000	1700	68	30.4	144	19	12	0.4	140	28	17	32.55	190	160	34	0.2	0.2



## Bihar State Pollution Control Board

Partivesh Bhawan, NSB-2, Patliputra Industrial Area

Patliputra, Patna-800 010

Water Quality Status under NWMP

Name of Monitoring Agency-BSPCB

Name of State-Bihar

Monitoring Month June, 2022

Frequency: Monthly

13-06-2022	01-06-2022	28-06-2022	28-06-2022	15-06-2022	Sampling Date
RIVER MANUSMAR U/S (RIGAL, SITAMARHI)	RIVER GANGA AT MOKAMA (D/S)	RIVER RAMREKHA AT HARINAGAR, WEST CHAMPARAN	RIVER RAMREKHA AT U/S HARINAGAR, WEST CHAMPARAN	RIVER GANGA AT MOKAMA (U/S), MAHADEO ASTHAN, PATNA	Name Of Monitoring Location
26.658543	25.381441	27.170083	27.17026	25.401104	Latitude
85.400266	85.987169	84.322471	84.322348	85.923198	Longitude
RIVER	RIVER	RIVER	RIVER	RIVER	Type Water Body
MANUSMAR	GANGA	RAMREKHA	RAMREKHA	GANGA	Name Of WaterBody
SITAMARHI	PATNA	WEST CHAMPARAN	WEST CHAMPARAN	PATNA	District
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	State Name
32	27	25	25	28	Temperature
7.3	8.5	2.1	2.2	6.8	Dissolved O2 (mg/L)
7.6	7.4	7.5	7.3	8	pH
278	230	330	339	210	Conductivity (&micro;mho/cm)
2	1.7	5	4	2.1	BOD (mg/L)
0.3	0.3	0.3	0.3	0.3	NitrateN (mg/L)
7900	940	7900	28000	4900	Fecal Coliform (MPN/100ml)
11000	1200	24000	160000	13000	Total Coliform (MPN/100ml)
NA	20	NA	NA	2	Fecal Streptococci (MPN/100ml)
NA	170	NA	NA	1700	E.Coli (MPN/100ml)
8.9	52.5	27.9	22.4	95.9	Turbidity (mg/L)
176	144	170	158	130	Total Alkalinity (mg/L)
13	18	28	33	14	Chlorides (mg/L)
16	16	36	32	20	COD (mg/L)
0.4	0.4	4	3.5	0.4	Ammonical-N (mg/L)
180	180	168	152	126	Total Hardness (mg/L)
47	32	43	42	23	Ca as CaCo3 (mg/L)
11	15	15	12	5.6	Mg as CaCo3 (mg/L)
12.4	36.1	30	24.3	34.2	Sulphate (mg/L)
184	152	208	220	139	Total Dissolved Solids (mg/L)
138	150	168	174	168	Total Fixed Solids (mg/L)
12	56	30	24	98	Total Suspended Solids (mg/L)
0.2	0.2	0.2	0.2	0.2	Phosphate (mg/L)
0.3	0.2	0.4	0.2	0.2	Fluoride (mg/L)

17-06-2022	RIVER GANGA AT MOKAMA (D/S)	25.981441	85.987169	RIVER	GANGA	PATNA	BIHAR	26	6.4	7.8	225	1.7	0.3	24000	35000	49	13000	139	120	17	20	0.4	122	26	6.4	42.8	150	208	140	0.2	0.3	
13-06-2022	RIVER MANUSMAR AT RIGA, SITAMARHI	26.576389	85.317222	RIVER	MANUSMAR	SITAMARHI	BIHAR	32	7.1	7.4	294	1.9	0.3	17000	22000	NA	NA	13.7	108	10	16	0.4	104	26	6.2	34	194	152	16	0.2	0.2	
13-06-2022	RIVER MANUSMAR AT PARSHURAMPUR, RIGA - BELSUND ROAD, SITAMARHI	25.527166	85.396373	RIVER	MANUSMAR	SITAMARHI	BIHAR	31	6.6	7.2	310	2.1	0.3	1700	6300	NA	NA	5.8	206	13	20	0.4	192	56	14	15.9	204	154	10	0.2	0.4	
01-06-2022	RIVER GANGA AT BARH	25.487275	85.705236	RIVER	GANGA	PATNA	BIHAR	26	8	7.3	268	1.4	0.3	790	1400	78	170	49.8	152	23	12	0.4	146	28	19	36	176	160	53	0.2	0.2	
22-05-2022	RIVER GANGA NEAR DANAPUR (NEAR PIPA PUL), PATNA	25.588972	83.985861	RIVER	GANGA	PATNA	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
15-06-2022	RIVER GANGA AT BARH	25.487275	85.705236	RIVER	GANGA	PATNA	BIHAR	29	6.4	7.9	217	2.5	0.3	13000	24000	4	7900	112	130	18	24	0.4	128	24	5.8	35.3	144	184	114	0.2	0.2	
13-06-2022	RIVER LAKHANDEI SITAMARHI U/S	26.588526	85.499289	RIVER	LAKHANDEI	SITAMARHI	BIHAR	33	3.2	7.1	302	2.9	0.3	28000	92000	NA	NA	14.9	154	16	28	0.4	150	39	9.5	18.1	202	160	18	0.2	0.3	
13-06-2022	RIVER LAKHANDEI SITAMARHI D/S	26.73899	85.541954	RIVER	LAKHANDEI	SITAMARHI	BIHAR	33	2.6	7.4	342	4	0.3	92000	160000	NA	NA	6.4	232	24	36	3.4	220	40	9.7	25.8	222	166	10	0.3	0.4	
01-06-2022	RIVER GANGA AT D/S NAWADAGHAT , BARH , PATNA	24.890805	85.56	RIVER	GANGA	Patna	BIHAR	27	9.1	7.3	245	1	0.3	35000	92000	20	1300	29.5	150	18	8	0.4	144	31	16	35.3	162	142	34	0.2	0.2	
15-06-2022	RIVER GANGA AT D/S NAWADAGHAT , BARH , PATNA	24.890805	85.56	RIVER	GANGA	Patna	BIHAR	28	8.1	8	189	1.8	0.3	330	490	2	17	24.1	110	17	12	0.4	114	25	6	32.7	126	110	26	0.2	0.2	

22-06-2022	09-06-2022	28-06-2022	15-06-2022	24-06-2022	01-06-2022	29-06-2022	15-06-2022	29-06-2022	01-06-2022
RIVER DHOUS AT MADHUBANI	RIVER GANGA AT U/S MUNGER (NEAR INTAKE WELL ON GANGA)	RIVER SIRSIYA D/S RAKAUL (KORBA TOLA), EAST CHAMPARAN	RIVER GANGA AT BARAHYA, NEPALTOLA, MARRANCHI, JAKSHISABAI	RIVER SIRSIYA AT RAKAUL, EAST CHAMPARAN	RIVER GANGA AT BARAHYA, NEPALTOLA, MARRANCHI, JAKSHISABAI	RIVER KOHRA (GANGA) D/S RAJ GHAT, MANIHALLA, WEST CHAMPARAN	RIVER GANGA AT U/S BARAHPUR BINDOLI	RIVER KOHRA (GANGA) U/S RAJ GHAT, MANIHALLA, WEST CHAMPARAN	RIVER GANGA AT U/S BARAHPUR BINDOLI
26.410836	25.368174	26.988061	25.315313	26.98375	25.315313	26.784669	25.586863	26.78378	25.586863
86.237178	86.464302	84.855244	86.029821	84.857739	86.029821	84.655511	84.693046	84.65578	84.693046
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
DHOUS	GANGA	SIRSIYA (GANGA) BIHAR	GANGA	SIRSIYA (GANGA) BIHAR	GANGA	KOHRA (GANGA)	GANGA	KOHRA (GANGA)	GANGA
MADHUBANI	MUNGER	EAST CHAMPARAN	MUZAFFARPUR	EAST CHAMPARAN	MUZAFFARPUR	WEST CHAMPARAN	Patna	WEST CHAMPARAN	Patna
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
NA	25	25	28	24	27	24	29	24	28
	8.5	0.3	6.9	0.3	9.2	6.6	6.7	6.7	7.8
	8.2	7.6	8	7.8	8	7.5	8.2	7.5	7.2
	256	360	223	359	258	188	242	173	274
NA	1.6	4	2.3	4	1.8	2.9	2.6	2.5	2
NA	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
NA	3300	92000	13000	28000	24000	22000	330	790	13000
NA	4900	160000	24000	160000	54000	54000	790	1300	24000
NA	27	NA	6.3	NA	78	NA	2	NA	20
NA	1300	NA	2700	NA	1700	NA	68	NA	1700
NA	78.2	53.2	37.7	74.2	33.3	95.7	28.2	30.3	45
NA	1.06	1.40	1.30	1.30	1.18	1.24	1.38	1.20	1.40
NA	17	36	17	33	18	8	23	6	25
NA	12	36	20	40	12	28	24	24	16
NA	0.4	5.6	0.4	3.7	0.4	0.4	0.4	0.4	0.4
NA	144	144	128	124	120	120	134	118	142
NA	36	41	25	38	23	30	29	30	27
NA	13	10	6	7.5	15	11	7	11	18
NA	37.6	33.3	36.3	32.1	35.2	30.7	36.6	31.2	40
NA	176	224	150	218	168	118	160	114	184
NA	181	198	138	214	146	154	136	158	168
NA	82	56	40	76	35	98	32	108	48
NA	0.2	0.3	0.2	0.3	0.2	0.2	0.2	0.2	0.2
NA	0.2	0.4	0.4	0.2	0.2	0.2	0.3	0.2	0.2

17-06-2022	RIVER GANGA AT U/S MUNGER (NEAR INTAKE WELL ON GANGA)	25.968174	86.464302	RIVER	GANGA	BUXAR	BIHAR	28	6.8	7.9	234	2.2	0.3	35000	92000	490	24000	59.8	122	18	20	0.4	120	30	7.4	37.4	154	154	62	0.2	0.5
22-06-2022	RIVER DHONS AT MADHWAPUR, MADHUBANI	26.411533	86.237133	RIVER	DHONS	MUNGER	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
03-06-2022	RIVER GANGA AT MUNGER	25.384978	86.458978	RIVER	GANGA	MUNGER	BIHAR	25	8.3	8.2	260	1.8	0.3	13000	24000	330	2700	4.2	148	22	16	0.4	150	27	20	34.3	171	158	46	0.1	0.2
21-06-2022	RIVER MAHANANDA AT THAKURGANI, KISHANGANI ROAD BRIDGE, KISHANGANI	26.392347	88.155896	RIVER	MAHANANDA	KISHANGANI	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
17-06-2022	RIVER GANGA AT MUNGER	25.384978	86.458978	RIVER	GANGA	MUNGER	BIHAR	27	6.5	7.9	231	2.4	0.3	14000	92000	410	13000	88.7	126	17	24	0.4	124	26	6.2	32.5	152	178	92	0.1	0.2
02-06-2022	RIVER GANGA AT U/S SULTANGANI, BHAGALPUR	25.252575	86.725558	RIVER	GANGA	BHAGALPUR	BIHAR	28	8.9	8.2	264	1.4	0.4	35000	54000	45	13000	34.3	142	20	12	0.4	144	27	19	37.4	174	154	38	0.3	0.2
17-06-2022	RIVER GANGA AT U/S SULTANGANI, BHAGALPUR	25.252575	86.725558	RIVER	GANGA	BHAGALPUR	BIHAR	28	6.9	7.8	219	2	0.3	3300	4900	63	1700	44.6	128	15	20	0.4	124	28	6.8	32	144	140	48	0.2	0.5
02-06-2022	RIVER GANGA AT SULTANGANI, BHAGALPUR	25.257511	86.747053	RIVER	GANGA	BHAGALPUR	BIHAR	27	7.6	8	234	2.3	0.4	92000	160000	330	28000	53.5	150	18	20	0.4	148	28	19	35.3	154	148	56	0.2	0.4
17-06-2022	RIVER GANGA AT SULTANGANI, BHAGALPUR	25.257511	86.747053	RIVER	GANGA	BHAGALPUR	BIHAR	27	6.3	7.6	191	2.8	0.3	24000	35000	790	13000	189	118	17	24	0.4	120	22	5.3	43.8	126	242	210	0.2	0.4
20-06-2022	RIVER GANGA AT BUXAR	25.573508	83.966669	RIVER	GANGA	BUXAR	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

22-06-2022	22-06-2022	22-06-2022	22-06-2022	22-06-2022	22-06-2022	20-06-2022	02-06-2022	20-06-2022	20-06-2022
RIVER GANGA AT KURU, PATNA U/S	RIVER GANGA AT MAHSALAMI, PATNA	RIVER GANGA AT PATNA O/S ICANGA BRIDGE, GANGHAT	RIVER GANGA AT GULABI GHAT, PATNA	RIVER GANGA AT GANDHIGHAT, NIT AT PATNA	RIVER GANGA NEAR DANAPUR (NEAR PIPA PU), PATNA	RIVER GANGA AT O/S BUXAR NEAR ROAD BRIDGE	RIVER GANGA AT U/S BHAGALPUR NEAR BARARIGHAT	RIVER GANGA AT U/S JAIL GHAT, BUXAR	RIVER GANGA AT BUXAR, RAMREKHIGHAT
25.650869	25.557806	25.613753	25.620356	25.622179	25.588972	25.588972	25.271603	25.484321	25.576142
85.115085	85.275648	85.201131	85.179995	85.172816	83.985861	83.985861	87.025665	85.668239	83.970428
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA	GANGA
PATNA	PATNA	PATNA	PATNA	PATNA	PATNA	BUXAR	BHAGALPUR	SARAN	BUXAR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
NA	NA	NA	NA	NA	NA	NA	24	NA	NA
							7.5		
							7.2		
							482		
NA	NA	NA	NA	NA	NA	NA	2.5	NA	NA
NA	NA	NA	NA	NA	NA	NA	0.4	NA	NA
NA	NA	NA	NA	NA	NA	NA	35000	NA	NA
NA	NA	NA	NA	NA	NA	NA	92000	NA	NA
NA	NA	NA	NA	NA	NA	NA	220	NA	NA
NA	NA	NA	NA	NA	NA	NA	24000	NA	NA
NA	NA	NA	NA	NA	NA	NA	123	NA	NA
NA	NA	NA	NA	NA	NA	NA	204	NA	NA
NA	NA	NA	NA	NA	NA	NA	63	NA	NA
NA	NA	NA	NA	NA	NA	NA	24	NA	NA
NA	NA	NA	NA	NA	NA	NA	0.4	NA	NA
NA	NA	NA	NA	NA	NA	NA	198	NA	NA
NA	NA	NA	NA	NA	NA	NA	34	NA	NA
NA	NA	NA	NA	NA	NA	NA	27	NA	NA
NA	NA	NA	NA	NA	NA	NA	53.1	NA	NA
NA	NA	NA	NA	NA	NA	NA	312	NA	NA
NA	NA	NA	NA	NA	NA	NA	316	NA	NA
NA	NA	NA	NA	NA	NA	NA	130	NA	NA
NA	NA	NA	NA	NA	NA	NA	0.2	NA	NA
NA	NA	NA	NA	NA	NA	NA	0.2	NA	NA



07-06-2022	16-06-2022	07-06-2022	29-06-2022	02-06-2022	16-06-2022	02-06-2022	16-06-2022	30-06-2022	02-06-2022
RIVER GANGA AT MAHA AMBIKA ASTHAN, AMBI, SARAI	RIVER GANGA D/S NEAR CREMATION GHAT	RIVER SONE AT KOELWAR, BHOJPUR	RIVER SONE AT WATER INTAKE POINT BHARTYA RAIL SIGNAL CO. LTD (BIRJOL) MANINAGAR, AURANGABAD	RIVER GANGA D/S NEAR CREMATION GHAT	RIVER GANGA AT CAHALGAON	RIVER GANGA AT CAHALGAON	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR	RIVER SONE AT ROAD BRIDGE-DITHI- ON-SONE, ROHTAS	RIVER GANGA AT WATER INTAKE POINT, BHAGALPUR
25.760235	25.31074	25.5753	24.887181	25.31074	25.267334	25.267334	25.257757	24.902545	25.257757
84.963161	83.014205	84.798144	84.2106	83.014205	87.227318	87.227318	86.978188	84.195807	85.978188
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANGA	GANGA	SONE	SONE	GANGA	GANGA	GANGA	GANGA	SONE	GANGA
SARAN	PATNA	BHOJPUR	AURANGABA D	PATNA	BHAGALPUR	BHAGALPUR	BHAGALPUR	ROHTAS	BHAGALPUR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
26	27	32	23	29	28	28	25	23	24
6.7	6.4	8.1	6.6	8	6.7	8.2	6.6	6.1	7.3
7.7	8	7.7	7.6	7.7	7.8	8.1	7.9	7.2	7.6
336	203	172	180	260	212	263	535	218	637
2.8	2.7	2	2.3	1.8	2.3	1.7	2.6	2.2	2.6
0.1	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3
240000	7500	3300	92000	35000	11000	3300	35000	2400	2400
350000	11000	7900	160000	54000	17000	4600	54000	3500	3500
790	11	NA	NA	490	22	490	130	NA	4
22000	2700	NA	NA	4900	2700	1300	24000	NA	790
17.2	104	12.3	308	49.5	117	35.2	152	26.5	38.1
178	132	144	100	152	130	152	200	122	238
14	14	51	11	23	17	17	93	14	84
24	24	16	24	16	20	12	24	20	24
0.4	0.4	0.4	0.4	1.8	0.4	0.4	0.5	0.4	0.4
172	130	140	96	148	126	148	190	114	222
28	26	22	26	29	30	24	22	30	39
25	6.4	21	7.8	19	7.4	21	5.3	9.7	30
16.3	35.5	37.6	20.4	36.1	35.8	35.7	51	15.7	52.6
220	124	116	114	158	136	174	352	146	408
168	172	96	304	158	186	154	362	126	324
20	108	16	312	52	120	40	156	30	42
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.6	0.3	0.4	0.6	0.2	0.2	0.4	0.6	0.3	0.3



08-06-2022	29-06-2022	29-06-2022	30-06-2022	09-06-2022	28-06-2022	09-06-2022	09-06-2022	21-06-2022	06-06-2022
RIVER GANDAK AT REWAIGHAT, MUZAFFARPUR	RIVER SONE AT ORRA, AURANGABAD	RIVER POONPUN NEAR KINZER ROAD BRIDGE, JERMANEAD	RIVER POONPUN NEAR POONPUN RAIL BRIDGE, PATNA	RIVER GANDAK AT ROAD BRIDGE, V/S HARPUR	RIVER HARHA AT BAGHA, LAURRYA ROAD BRIDGE	RIVER GANDAK AT KONHWARA GHAT, VAISHALI	RIVER GANDAK AT SONEPUR, PATNA (B/C GANGA), SARAN	RIVER FARMAR AT JOGRANI, ARARIA	RIVER SONE AT BANHARA, BHOJPUR
25.9883449	24.885016	25.217822	25.513517	25.692357	27.096767	25.670586	25.675279	26.395461	25.297742
85.045545	84.213799	84.826131	85.292858	85.195574	84.121881	85.194604	85.189845	87.242477	84.678992
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
GANDAK	SONE	POONPUN	POONPUN	GANDAK	HARHA	GANDAK	GANDAK	FARMAR	SCONE
MUZAFFARPUR	AURANGABAD	PATNA	PATNA	VAISHALI	WEST CHAMPARAN	PATNA	PATNA	ARARIA	BHOJPUR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
29	25	25	14	32	25	32	31	NA	34
8.5	2.8	5.1	6.4	8.7	8.1	8.3	8.4		8.2
7.8	8	7.7	7.8	7.6	7.7	7.6	7.3		8
198	399	306	292	229	210	199	246		196
1.7	4	3	2.8	1.7	1.8	1.8	2	NA	1.9
0.3	0.3	0.3	0.3	0.3	0.3	0.3	0.3	NA	0.3
35000	130	140	3500	7900	45	1700	13000	NA	1300
92000	330	490	9200	17000	140	3300	35000	NA	2400
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
197	38.4	24.5	75.5	178	141	192	183	NA	145
140	150	100	98	136	110	140	130	NA	88
15	28	20	28	8	7	8	9	NA	16
12	32	32	24	12	16	12	12	NA	16
0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	NA	0.4
134	148	94	94	132	108	136	124	NA	91
25	35	18	24	24	21	24	25	NA	26
6	15	12	8.3	5.8	34	5.8	6	NA	6.3
36.5	31.5	22	31.5	36.1	30.1	37.4	36.5	NA	20
124	250	202	192	144	132	132	154	NA	134
244	206	164	196	134	198	232	246	NA	108
216	40	26	78	180	144	194	186	NA	18
0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.2	NA	0.2
0.4	0.9	0.7	0.7	0.4	0.2	0.3	0.1	NA	0.4



21-06-2022	06-06-2022	28-06-2022	09-06-2022	06-06-2022	06-06-2022	06-06-2022	21-06-2022	22-06-2022	22-06-2022
RIVER KOSHI AT KURSHIELA AT KATI HAR	RIVER GANGA AT D/S BUXAR NEAR ROAD BRIDGE	RIVER SIKRAHNA AT LAL PARSE, BITTIAH, EAST CHAMPARAN	RIVER PUNPUN AT PUNPUN, PATNA	RIVER GANGA AT U/S JAIL GHAT, BUXAR	RIVER GANGA AT BUXAR, BANBEN CHAGHAT	RIVER GANGA AT BUXAR	RIVER BURHI GANDAK AT KHAGARIA ROAD BRIDGE, KHAGARIA	RIVER BURHI GANDAK AT Z ROAD BRIDGE, SAMASTPUR	RIVER BURHI GANDAK U/S ROAD BRIDGE MUZAFFARPUR (NHI)
25.42082	25.588972	26.560646	25.627333	25.484321	25.576142	25.573508	25.501374	25.867123	26.136076
87.236262	83.985861	85.052409	85.155472	85.668239	83.970428	83.966669	86.479837	85.784927	85.381196
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
KOSHI (BIHAR)	GANGA	SIKRAHNA	PUNPUN	GANGA	GANGA	GANGA	BURHI GANDAK	BURHI GANDAK	BURHI GANDAK
KATI HAR	BUXAR	WEST CHAMPARAN	PATNA	SARAN	BUXAR	BUXAR	KHAGARIA	SITAMARHI	MUZAFFARPUR
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
NA	33	25	34	34	33	34	NA	NA	NA
	7.3	8	6.8	8.1	8.2	9			
	7.6	7.2	7.5	7.9	7.4	8			
	372	248	765	391	349	423			
NA	1.9	1.7	2.3	1.4	1.4	1	NA	NA	NA
NA	0.3	0.3	0.3	0.3	0.3	0.4	NA	NA	NA
NA	4900	130	17000	17000	17000	4900	NA	NA	NA
NA	9400	460	28000	22000	29000	7900	NA	NA	NA
NA	33	NA	5400	220	270	240	NA	NA	NA
NA	1700	NA	13000	4000	2700	1300	NA	NA	NA
NA	16.5	31.1	41	29.7	19.7	24.2	NA	NA	NA
NA	100	140	348	136	140	130	NA	NA	NA
NA	62	8	75	47	53	53	NA	NA	NA
NA	15	12	28	12	12	8	NA	NA	NA
NA	0.4	0.4	8.8	0.4	0.4	0.4	NA	NA	NA
NA	138	136	340	135	140	128	NA	NA	NA
NA	28	30	67	26	26	26	NA	NA	NA
NA	17	15	42	18	17	14	NA	NA	NA
NA	30	15.6	45.1	39.3	40.7	42.3	NA	NA	NA
NA	246	164	474	239	232	282	NA	NA	NA
NA	188	144	368	204	182	226	NA	NA	NA
NA	20	34	44	32	22	28	NA	NA	NA
NA	0.2	0.2	1.9	0.2	0.2	0.2	NA	NA	NA
NA	0.5	0.3	0.9	0.3	0.5	0.6	NA	NA	NA

08-06-2022	RIVER KOSHI AT MADHEPURA	25.613753	85.204131	RIVER	GANGA	PATNA	BIHAR	34	7.9	8.1	359	1.8	0.3	13000	20000	350	7900	54.2	114	23	12	0.4	110	22	13	27.2	234	208	38	0.2	0.4	
27-06-2022	RIVER GANGA AT PATNA D/S (GANGA BRIDGE), GAIGHAT	26.148036	85.373764	RIVER	SIRAHNA	DARBHANGA	BIHAR	27	9.1	7.1	205	1	0.3	340	1300	NA	NA	16.5	110	6	8	0.4	122	34	8.7	12.9	136	112	18	0.2	0.3	
22-06-2022	RIVER KAMALA AT JAYNAGAR	26.596857	86.144676	RIVER	KAMALA(BH AR) GANGA	JAHANABAD	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
08-06-2022	RIVER GANGA AT GULABI GHAT, PATNA	25.620356	85.179995	RIVER	GANGA	PATNA	BIHAR	35	6.1	7.9	362	2.5	0.3	24000	35000	220	3400	24.2	114	25	24	0.4	120	20	17	31	232	186	30	0.2	0.4	
22-06-2022	RIVER KAMALA AT BEMPATTI (MADHUBANI)	26.269758	86.268875	RIVER	KAMALA(BH AR) GANGA	MADHUBANI	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
22-06-2022	RIVER KAMALA (BIHAR) GANGA AT JEEWACHI GHAT, DARBHANGA	26.195014	85.998259	RIVER	KAMALA(BH AR) GANGA	DARBHANGA	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
22-06-2022	RIVER KAMALA AT DARBHANGA	26.135844	86.333137	RIVER	KAMALA(BH AR) GANGA	DARBHANGA	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
08-06-2022	RIVER GANGA AT GANDHIGHAT, MT AT PATNA	25.622179	85.172816	RIVER	GANGA	PATNA	BIHAR	34	7.2	8.1	385	2.4	0.3	35000	92000	240	24000	24.6	126	15	30	0.4	130	29	14	32.4	246	196	28	0.2	0.6	
21-06-2022	RIVER KOSHI AT BEERPUR, SUPAUL	25.386081	87.092419	RIVER	KOSHI (BIHAR)	SUPAUL	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
11-05-2022	RIVER KOSHI AT MADHEPURA	25.930352	86.801274	RIVER	KOSHI (BIHAR)	MADHEPURA	BIHAR	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

09-06-2022	01-06-2022	09-06-2022	09-06-2022	09-06-2022	09-06-2022	09-06-2022	07-06-2022	08-06-2022	27-06-2022
RIVER DAHA AT ITWA BRIDGE, GOPALGANI	RIVER GANGA AT BAKHTIYARPUR- TAPUR BRIDGE ON GANGA, ATHMAGOLA, PATNA	RIVER GANGA AT KACHHI- DARGAH- BIDUPUR ROAD BRIDGE, PATNA	RIVER DAHA D/S BALENDRA ROAD BRIDGE SIWAN	RIVER DAHA AT SIWAN	RIVER GANGA AT KEWALA GHAT, PATUA, PATNA	RIVER GANGA AT TRIVENI GHAT, PATNA	RIVER GANGA AT KURJI, PATNA U/S	RIVER GANGA AT MAISLANI, PATNA	RIVER SIKRAHNA LAURIA- NARAYAGANI ROAD BRIDGE, WEST CHAMPARAN
26.223497	25.655635	25.548238	26.222569	26.222639	25.511611	25.515132	25.650869	25.557806	27.105633
84.347097	85.096308	85.279377	84.354022	84.354122	85.307417	85.301372	85.115085	85.275648	84.454622
RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER	RIVER
DAHA	GANGA	GANGA	DAHA	DAHA	GANGA	GANGA	GANGA	GANGA	SIKRAHNA
SIWAN	BUXAR	PATNA	SIWAN	SIWAN	PATNA	VAISHALI	PATNA	PATNA	WEST CHAMPARAN
BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR	BIHAR
25	26	32	26	26	33	33	35	34	27
5.9	9	8.4	0.3	1.3	5.8	6.9	7.1	7.8	9
7.4	7.4	7.8	7.2	7.4	7.9	7.9	8.1	8.2	7.4
355	277	268	684	417	295	262	385	375	238
2.9	1	1.6	5	5	3	2.7	2	2.1	1.1
0.3	0.3	0.3	0.3	0.3	0.4	0.3	0.3	0.3	0.3
3300	3500	54000	35000	28000	35000	24000	5200	17000	17000
7900	9200	92000	90000	35000	54000	35000	16000	35000	35000
NA	2	2400	NA	NA	3500	350	170	33	NA
NA	790	24000	NA	NA	13000	3300	3500	13000	NA
17.1	86.2	78.2	15.8	13.6	69.3	90.5	23.0	31.5	27.8
208	168	108	240	208	122	102	120	116	126
16	23	18	70	22	21	20	28	26	9
28	8	12	48	40	32	24	16	12	8
0.4	0.4	0.4	7.5	2.2	0.5	0.4	0.4	0.4	0.4
202	164	110	230	202	110	100	122	110	120
41	30	20	43	42	32	20	23	28	32
9.9	22	15	11	10	9.7	12	16	12	9.7
36.8	38.5	35.3	38	30.3	35	33	32.5	33.9	17.9
226	186	168	430	292	186	100	154	250	158
176	198	178	318	198	182	188	204	202	134
20	90	84	18	16	72	92	28	36	30
0.2	0.2	0.3	0.2	0.2	0.2	0.2	0.2	0.2	0.2
0.6	0.2	0.6	0.7	0.6	0.5	0.4	0.6	0.9	0.2

09-06-2022	RIVER DAHA AT MEERGANI	84.360872	RIVER	DAHA	MEERGANI	BIHAR	25	5.2	7.5	372	3.4	0.3	1700	4900	NA	NA	10.3	146	16	32	0.4	140	26	6.2	22.4	238	182	13	0.3	0.6
08-06-2022	RIVER DAHA U/S SASAMUSA, GOPALGANI	84.354868	RIVER	DAHA	GOPALGANI	BIHAR	NA				NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
15-06-2022	RIVER GANGA AT BAKHTIARPUR- TAJPUR BRIDGE ON GANGA, ATHMANGOLA, PATNA	85.095308	RIVER	GANGA	BIJAR	BIHAR	29	7.5	7.7	185	2.1	0.3	13000	24000	2	1700	369	130	19	20	0.4	172	26	6.2	33.3	127	212	172	0.2	0.2
08-06-2022	RIVER DAHA U/S AT SASAMUSA, GOPALGANI	84.357095	RIVER	DAHA	SIWAN	BIHAR	NA				NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
28-06-2022	RIVER HARBORA, U/S WEST CHAMPARAN	84.143868	RIVER	HARBORA	WEST CHAMPARAN	BIHAR	24	8.1	7.3	280	2.2	0.3	1100	3300	NA	NA	24.5	150	8	12	0.4	144	25	20	21.4	182	150	26	0.2	0.2
01-06-2022	RIVER GANGA AT MOKAMA (U/S), MIHADEO ASTHAN, PATNA	85.913198	RIVER	GANGA	PATNA	BIHAR	28	8.8	7.6	264	1.5	0.3	24000	35000	220	3300	46.7	152	21	12	0.4	150	28	19	36.4	176	162	50	0.2	0.2
28-06-2022	RIVER HARBORA AT NARKATINGAUL, WEST CHAMPARAN	84.454541	RIVER	HARBORA	WEST CHAMPARAN	BIHAR	24	7.9	7.2	245	2.1	0.3	92000	160000	NA	NA	243	130	9	20	0.4	134	23	19	26.3	152	284	246	0.2	0.3

Fines and penalties collected by the Board.FY:2020-21

Sl.No.	Name of Unit	Date of E.C./BG forfeited	Amount (in Rs.)
1	M/s Rohtas Dairy Project, Rohtas	24.04.2020	1.40 Lakh
2	M/s Max Paint, Bhojpur	21.05.2020	0.70 Lakh
3	M/s Indian Oil Corporation Ltd., Begusarai	14.10.2020	1.80 Lakh
4	M/s Amit Hotel, Patna	24.12.2020	1,65,600/-
5	M/s Pinex Steel Pvt.Ltd., Patna	13.01.2021	7.40 Lakh
6	Arwal Food Products Pvt.Ltd., Arwal	28.01.2021	1.12 Lakh
7	M/s Parma Agrotech Cold Storage Pvt.Ltd., Purnea	04.02.2021	0.98 Lakh
8	M/s Jaggannath Cold Storage Pvt.Ltd., Samastipur	02.03.2021	0.84 Lakh
9	M/s Sana-moti Agrotech Pvt.Ltd., Patna	16.03.2021	23,487/-
10	M/s Prime Food Industries, Bhagalpur	09.05.2020	0.18 Lakh
11	M/s HPCL Bio-fuels Pvt.Ltd., Lauria West Champaran	2020-2021	20.00 Lakh
12	M/s HPCL Bio-fuels Pvt.Ltd., Sugauli, East Champaran	2020-2021	10 Lakh

FY:2021-22

Sl.No.	Name of Unit	Date of E.C./BG forfeited	Amount (in Rs.)
1	M/s Bharat Sugar Mills, Sidhwalia, Gopalganj	03.12.2021	8.52 Lakh

Annexure-4

S.No.	Application No.	Appellate Date	Industry Name	Industry Type	Address	District	Block	Pin Code	Category	Products	Application Fee	Status	Applicant Name	Application Type
1	2612178	25-04-2018	Adya Consumer Marketing (India) Pvt. Ltd. Lucknow	3999-Hotels (Green)	Wardha-West Church Road, P.S. - Kungur, (Jhapa Consumer Marketing Pvt. of Jhapa Roadwar and Banquet Hall)	GAWA	GAWA SADAR	813001	GREEN	[Restaurant and Banquet Hall (Food Service) (D.O. No.)]	both	approved	BINESH CHAKRABARTY	CTO
2	4147353	23-12-2019	AMRAPALI RESIDENCY A UNIT OF AMRAPALI BILT PVT.LTD.	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	65, SRI KRISHNA MARG, # D-12, KUMHAR, K. KOTWALLI	PATNA	PATNA SADAR	800001	ORANGE	[Guest House (Hotel), P.A. (Self)]	both	approved	ARSHINA NATH GUPTA	CTO
3	3035546	18-11-2019	Adya Realty Developers Pvt. Ltd.	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	OLD BRIDGE CROSSING, CHANDRAN, SARDI ROAD, NAGARTAPUR.	MUZAFFARPUR	MUZAFFARPUR I		ORANGE	[Industrial (Hotel)]	both	approved	ADYA REALTY DEVELOPERS PRIVATE LIMITED	CTE
4	4870065	23-10-2020	ASHOK SHAKH AND SONS	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	ROYAL GARDEN ROAD	BHADRAI	BHADRAI	812001	ORANGE	[DRAIN WATER]	both	approved	ARJEET ARISH	CTO
5	3953525	31-11-2018	BARBEQUE MATTON HOSPITALITY LTD	3999-Hotels (Green)	ETH FLOOR, PATNA ONE MALL, GAK DEHRAON, CHENK	PATNA	PATNA SADAR	800001	GREEN	[Commercial]	both	approved	Shashi Mulherjee	CTE
6	3109157	30-10-2018	BAAVYA THE RESURGE	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	Yashwanth Nagar, Ph-28, Calcuttara	GHARHWA	GHARHWA	809134	ORANGE		both	approved	JAYANT KUMAR CHOUDHARY	CTE
7	1975541	14-01-2018	BLUE DIAMOND RESORT ( UNIT OF MATA VAISHNAVI MULTIPROJECTS PVT.LTD)	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	MH-57 GPHAN, CHANDRANAGAR ROAD, MUZAFFARPUR-811013	MUZAFFARPUR	BOCHAHAN	843101	ORANGE	[HOTEL]	both	approved	VRUNDA KUMAR	CTE
8	4764975	21-08-2021	BISHGAYA GUEST HOUSE INDIA LIMITED	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	Plot No. 1118/1102, SHIKHA ANCHALIK, PAKSA, MOHARIN, ANCHALIK, BODHGAIA	GAWA	GAWA	814031	ORANGE	[N/A]	both	approved	MAHESH KUMAR	CTE
9	3198886	24-03-2018	BIRTH HOTEL AND RESORTS PVT.LTD	3999-Hotels (Green)	Plot No.97 and Plot No.104, GAN DADA ROAD, GOSWATI POWER GRID, NORTH OF DUMHARI, PROPRIETOR-ANUPRIYA DEVI-GAWA	GAWA	GAWA	814031	GREEN	[HOTEL (78 ROOMS), ALL FOOD PRODUCTS AND BAKERY]	both	approved	MANVIJAY SINGH THAKUR	CTE
10	2703477	18-06-2018	Cook Book (A Unit of Film Hospitals)	3999-Hotels (Green)	Uthi Suman Center, SNO, Centre Road, P.O. No. 188, Patnabata colony, Patna-800013	PATNA	PATNA SADAR	800013	GREEN	[Restaurant]	both	approved	Kishor Kumar Choudhary	CTE
11	5329581	10-02-2021	DUMAU RESORT	2018-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 fire boiler	AT SHABLA MARG CROSSING SUBRA ROAD, NO-5/6/7/8/9/10/11/12/13/14/15/16/17/18/19/20/21/22/23/24/25/26/27/28/29/30/31/32/33/34/35/36/37/38/39/40/41/42/43/44/45/46/47/48/49/50/51/52/53/54/55/56/57/58/59/60/61/62/63/64/65/66/67/68/69/70/71/72/73/74/75/76/77/78/79/80/81/82/83/84/85/86/87/88/89/90/91/92/93/94/95/96/97/98/99/100/101/102/103/104/105/106/107/108/109/110/111/112/113/114/115/116/117/118/119/120/121/122/123/124/125/126/127/128/129/130/131/132/133/134/135/136/137/138/139/140/141/142/143/144/145/146/147/148/149/150/151/152/153/154/155/156/157/158/159/160/161/162/163/164/165/166/167/168/169/170/171/172/173/174/175/176/177/178/179/180/181/182/183/184/185/186/187/188/189/190/191/192/193/194/195/196/197/198/199/200/201/202/203/204/205/206/207/208/209/210/211/212/213/214/215/216/217/218/219/220/221/222/223/224/225/226/227/228/229/230/231/232/233/234/235/236/237/238/239/240/241/242/243/244/245/246/247/248/249/250/251/252/253/254/255/256/257/258/259/260/261/262/263/264/265/266/267/268/269/270/271/272/273/274/275/276/277/278/279/280/281/282/283/284/285/286/287/288/289/290/291/292/293/294/295/296/297/298/299/300/301/302/303/304/305/306/307/308/309/310/311/312/313/314/315/316/317/318/319/320/321/322/323/324/325/326/327/328/329/330/331/332/333/334/335/336/337/338/339/340/341/342/343/344/345/346/347/348/349/350/351/352/353/354/355/356/357/358/359/360/361/362/363/364/365/366/367/368/369/370/371/372/373/374/375/376/377/378/379/380/381/382/383/384/385/386/387/388/389/390/391/392/393/394/395/396/397/398/399/400/401/402/403/404/405/406/407/408/409/410/411/412/413/414/415/416/417/418/419/420/421/422/423/424/425/426/427/428/429/430/431/432/433/434/435/436/437/438/439/440/441/442/443/444/445/446/447/448/449/450/451/452/453/454/455/456/457/458/459/460/461/462/463/464/465/466/467/468/469/470/471/472/473/474/475/476/477/478/479/480/481/482/483/484/485/486/487/488/489/490/491/492/493/494/495/496/497/498/499/500/501/502/503/504/505/506/507/508/509/510/511/512/513/514/515/516/517/518/519/520/521/522/523/524/525/526/527/528/529/530/531/532/533/534/535/536/537/538/539/540/541/542/543/544/545/546/547/548/549/550/551/552/553/554/555/556/557/558/559/560/561/562/563/564/565/566/567/568/569/570/571/572/573/574/575/576/577/578/579/580/581/582/583/584/585/586/587/588/589/590/591/592/593/594/595/596/597/598/599/600/601/602/603/604/605/606/607/608/609/610/611/612/613/614/615/616/617/618/619/620/621/622/623/624/625/626/627/628/629/630/631/632/633/634/635/636/637/638/639/640/641/642/643/644/645/646/647/648/649/650/651/652/653/654/655/656/657/658/659/660/661/662/663/664/665/666/667/668/669/670/671/672/673/674/675/676/677/678/679/680/681/682/683/684/685/686/687/688/689/690/691/692/693/694/695/696/697/698/699/700/701/702/703/704/705/706/707/708/709/710/711/712/713/714/715/716/717/718/719/720/721/722/723/724/725/726/727/728/729/730/731/732/733/734/735/736/737/738/739/740/741/742/743/744/745/746/747/748/749/750/751/752/753/754/755/756/757/758/759/760/761/762/763/764/765/766/767/768/769/770/771/772/773/774/775/776/777/778/779/780/781/782/783/784/785/786/787/788/789/790/791/792/793/794/795/796/797/798/799/800/801/802/803/804/805/806/807/808/809/810/811/812/813/814/815/816/817/818/819/820/821/822/823/824/825/826/827/828/829/830/831/832/833/834/835/836/837/838/839/840/841/842/843/844/845/846/847/848/849/850/851/852/853/854/855/856/857/858/859/860/861/862/863/864/865/866/867/868/869/870/871/872/873/874/875/876/877/878/879/880/881/882/883/884/885/886/887/888/889/890/891/892/893/894/895/896/897/898/899/900/901/902/903/904/905/906/907/908/909/910/911/912/913/914/915/916/917/918/919/920/921/922/923/924/925/926/927/928/929/930/931/932/933/934/935/936/937/938/939/940/941/942/943/944/945/946/947/948/949/950/951/952/953/954/955/956/957/958/959/960/961/962/963/964/965/966/967/968/969/970/971/972/973/974/975/976/977/978/979/980/981/982/983/984/985/986/987/988/989/990/991/992/993/994/995/996/997/998/999/1000/1001/1002/1003/1004/1005/1006/1007/1008/1009/1010/1011/1012/1013/1014/1015/1016/1017/1018/1019/1020/1021/1022/1023/1024/1025/1026/1027/1028/1029/1030/1031/1032/1033/1034/1035/1036/1037/1038/1039/1040/1041/1042/1043/1044/1045/1046/1047/1048/1049/1050/1051/1052/1053/1054/1055/1056/1057/1058/1059/1060/1061/1062/1063/1064/1065/1066/1067/1068/1069/1070/1071/1072/1073/1074/1075/1076/1077/1078/1079/1080/1081/1082/1083/1084/1085/1086/1087/1088/1089/1090/1091/1092/1093/1094/1095/1096/1097/1098/1099/1100/1101/1102/1103/1104/1105/1106/1107/1108/1109/1110/1111/1112/1113/1114/1115/1116/1117/1118/1119/1120/1121/1122/1123/1124/1125/1126/1127/1128/1129/1130/1131/1132/1133/1134/1135/1136/1137/1138/1139/1140/1141/1142/1143/1144/1145/1146/1147/1148/1149/1150/1151/1152/1153/1154/1155/1156/1157/1158/1159/1160/1161/1162/1163/1164/1165/1166/1167/1168/1169/1170/1171/1172/1173/1174/1175/1176/1177/1178/1179/1180/1181/1182/1183/1184/1185/1186/1187/1188/1189/1190/1191/1192/1193/1194/1195/1196/1197/1198/1199/1200/1201/1202/1203/1204/1205/1206/1207/1208/1209/1210/1211/1212/1213/1214/1215/1216/1217/1218/1219/1220/1221/1222/12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16	2296217	19-01-2019	RESIGNED HOSPITALITY (CNC) PARENT LIMITED	2999-Residential (Green)	SIST HOOK, 180 SOUTHERN HOSPITALITY CMC, PARENT LIMITED, 100, SAN MATEO COMPANY, 100, POLARIS INDUSTRIAL, 15-0-0000, 1000 DUBLIN CITY CENTRE, MULLENBERG, 8180-81110	INDONESIA PDR	INDONESIA I	84130	QUANCE	[Parent & Sub and 1 Room]	bed	approved	MANU, LUYAN	CTE
17	1847203	23-08-2019	CAROL GAITHER VINEA RESORT	1889-Residential (Green)	ANDERSON WAY, 00104	INDONESIA PDR	INDONESIA I	893110	GREEN	[HOTEL/RESORT (4 ROOMS)]	bed	approved	ALVINO-KUMAR	CTE
18	2927116	24-08-2019	CHOK MANU (A UNIT OF MANU COMPANY)	2038-Health (< 3 star) (or) hotel having > 29 rooms and less than 100 rooms (or) having water waste generation > 10 KLD and less than 500 KLD and having a cooling/ hot water boiler	AT-STARBUCK ROAD, SIKENDARA KAMPUNG, DIST - MANU - 811187	INDIA ARUN	INDIA ARUN	811187	ORANGE	[HOTEL OR ROOMS]	bed	approved	MANU-KUMAR SINGH	CTE
19	3015184	07-11-2019	GIANT RUKA	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	SUNGAR ROAD, ROSSICANO, 40900A	INDONESIA PDR	INDONESIA PDR	80301	CERTY	[bed room]	bed	approved	COOAL LUYAN	CTE
20	1884210	29-11-2018	H 2 HARBOUR HALL	2038-Health (< 3 star) (or) hotel having > 29 rooms and less than 100 rooms (or) having water waste generation > 10 KLD and less than 100 KLD and having a cooling/ hot water boiler	JAYA AGUNG KEM DAMBOKKOTAN RD 28 KOTIMARE	INDONESIA PDR	INDONESIA PDR	84501	ORANGE	[HOTEL]	bed	approved	SHARMA PRAKASH SUTRJA	CTE
21	1729209	13-09-2019	HOTEL ABCHIE INN	1889-Residential (Green)	AT-TRIO FLOOR, SOFEE SOUTHERN RESORTS MANU ROAD, P.O. BOX 101111, DIST - MANU - 811187	INDONESIA PDR	INDONESIA PDR	80301	GREEN	[HOTEL (14 ROOMS)]	bed	approved	SHI SUTRA SUDAR	CTE
22	4004024	18-07-2010	Hotel Krieger	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	Manure Way, 1000 RUKA, GAYANON, 8180, 8000-81110	INDONESIA PDR	INDONESIA PDR	801187	GREEN	[Hotel, kitchen and lounge hall]	bed	approved	[empty]	CTE
23	1100099	19-10-2019	HOTEL APRIAN	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	WALD RD, 18	INDONESIA PDR	INDONESIA PDR	84801	GREEN	[SERVICE]	bed	approved	MAEST LUYAN PRASID	CTE
24	2941298	27-02-2019	HOTEL ACTOR (A UNIT OF KSIJAYA ELECTRIC WOTELS PVT LTD)	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	MANU ROAD, KAMPUNG MANU, DIST - MANU - 811187	INDONESIA PDR	INDONESIA PDR	88901	GREEN	[HOTEL (8 ROOMS)]	bed	approved	SRI SRIWALYATI SIMON	CTO
25	3354201	31-03-2020	HOTEL ATHIR PALACE	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	Manu Lake Road	INDONESIA PDR	INDONESIA PDR	81201	GREEN	[HOTEL ROOMS, RESTAURANT, BAR]	bed	approved	WAG KUYAN	CTE
26	3294113	28-12-2019	Hotel Shree Indrany	3053-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	Manu Lake Waterway	INDONESIA PDR	INDONESIA PDR	84601	GREEN		bed	uphold	MANU KUYAN	CTE
27	2847140	19-09-2018	HOTEL CENTRE POINT (A UNIT OF KALIDESTROKON PROMOSI INTD)	1818-Health (< 3 star) (or) hotel having > 20 rooms and less than 100 rooms (or) having water waste generation > 10 KLD and less than 100 KLD and having a cooling/ hot water boiler	(KEDIRIHAN DISTRICT, BARTTIS ROAD, MANU - 811187)	INDONESIA PDR	INDONESIA PDR	34301	ORANGE	[HOTEL AND RESTAURANT]	bed	approved	DEWISANANG CHIKRIPATI	CTE
28	1259412	20-04-2018	HOTEL CORPORATE INN	2000-Health (up to 20 rooms and without boiler) having water waste generation less than 10 KLD and no hazardous waste generation	DEWISANANG DISTRICT, MANU	INDONESIA PDR	INDONESIA PDR	90014	GREEN	[HOTEL (30 ROOMS)]	bed	approved	MD ZAKULAH KHAN	CTE
29	3126213	24-11-2019	Hotel Dharma Prida, Dharma Overseas Pvt. Ltd.	3038-Health (< 3 star) (or) hotel having > 29 rooms and less than 100 rooms (or) having water waste generation > 10 KLD and less than 500 KLD and having a cooling/ hot water boiler	MANU MANU	INDONESIA PDR	INDONESIA PDR	805117	ORANGE	[Hotel and Restaurant]	bed	approved	HOTEL DARTAMA DARTAMA DEVELOPERS PVT LTD	CTO
30	2344059	04-10-2018	HOTEL DEWASIR DEWAS	2038-Health (< 3 star) (or) hotel having > 29 rooms and less than 100 rooms (or) having water waste generation > 10 KLD and less than 100 KLD and having a cooling/ hot water boiler	DEWASIR DISTRICT, DEWASIR, MANU DISTRICT, GAYANON	INDONESIA PDR	INDONESIA PDR	811135	GREEN	[HOTEL SERVICE]	bed	approved	MANU KUYAN SIMON	CTO
31	3023398	20-01-2019	HOTEL DOUBLE TREE DELUXE		ON THE OTHER ROAD	INDONESIA PDR	INDONESIA PDR	80301	ORANGE		bed	approved	MANU KUYAN SIMON	CTE

Sl. No.	Application No.	Date of Application	Name of the Hotel/Project	Address	Category	Area (sq. m)	Capacity	Color	Remarks	Approval Status	Applicant Name	CTE
32	4703885	28-03-2021	HOTEL GARUDA INTERNATIONAL	Hotel Name	2038-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 hot boiler	3000	100	ORANGE		approved	GARUDA PROMOTER & DEVELOPER PRIVATE LIMITED	CTE
33	4007444	13-18-2020	HOTEL GREEN	SHARADA COLONY	3552-Hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	SARAJAY KUMAR GUPTA	CTE
34	1502782	08-03-2018	HOTEL GRAND EMERALD (A UNIT OF LUXURIOUS HOTELS AND RESORTS PRIVATE LIMITED)	SHIVAPURAM, MADHURAI, P.O. DPO, P.S. PUDUCHERI, DISTRICT - NATTA	3552-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	M.H.MOJIBULLAH KHAN	CTE
35	1620403	08-06-2018	Hotel Green View	In front of Fideleer By Road Near, Just Campus, Chappa Swami Road, Sivak	3052-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	SHI SANGI KUMAR	CTE
36	2117886	20-12-2018	HOTEL MADISON UNDER MADISON (CONTINENTAL) PVT. LTD.	AT-DAMB, BANGLA CHITRA, NATTA	3499-Hotel/resorts (Green)	1000	100	GREEN		approved	INDIAN RESOURCES	CTE
37	3747444	26-08-2020	Hotel Jagadamba And Family Restaurants	Area market, bangalore	3552-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	Hotel Kense	CTE
38	4899401	18-10-2018	HOTEL JAYES AND RESTAURANT	AT-TIRUPPI CHOKKI, BEGULURU ROAD BEGULURU, P.O. BEGULURU	3052-hotels (up to 10 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	Hotel branding	CTE
39	4488321	21-01-2021	Hotel POOTI	AT: S.R.LI. PETH, PO: HARBESGAM, DIST: ARARA	3099-Hotel/resorts (Green)	1000	100	GREEN		approved	Hotel Kuntar Singh	CTE
40	5086005	24-04-2021	HOTEL, VEGADAI	AT-NEER BAIKUNTHAB APARTMENT, RAHESH MUGAR, P.O. KESARI, MUGAR, P.S. PATRIPUTRA, DIST. NATTA- BEBROA	3099-Hotel/resorts (Green)	1000	100	GREEN		pending	REYESH KUMAR	CTE
41	3237054	13-12-2019	HOTEL MANTRA	MS-HOTEL MANTRA, GO COLLEGE ROAD MEDIANI, BEGULURU 621311	3052-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	MADISON BRAND SINGH	CTE
42	3249784	12-03-2019	HOTEL HARISH AND POKHI FAMILY RESTAURANT	AT-BAURDRA PATI BAURDA MORE SWAMI P. D-SWAMI P. S-SWAMI ANCHAL-SWAMI DIST -SIVAK - 841226 TIRUP	3038-hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 hot boiler	1000	100	ORANGE		approved	SHYPRONA SUMIT	CTE
43	3051552	16-09-2008	Hotel Mantra	South Gandhi Market, Natta	3052-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	ORANGE		approved	Aditya P Srinia	CTE
44	3545786	21-02-2010	HOTEL MAXIMA	R. S. S. ROAD BAIKUNTHAB QUARTI NO.3	3052-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	GREEN		approved	RADY KUMAR	CTE
45	3078931	21-12-2010	Hotel Mukunth Residency	MUKUNTH, TIRUPURURU ROAD SAKHAYI THAMA DIST. BHANGALUR	3099-Hotel/resorts (Green)	1000	100	GREEN		approved	THO KUMAR KADY	CTE
46	3191312	28-10-2019	Hotel Naraa	Hotel Name, Kuthuman Road, Beguluru	3052-hotels (up to 20 rooms and without boiler) having water generation less than 10 KLD and no hazardous waste generation	1000	100	ORANGE		approved	Ankush Marayam Singh	CTE
47	4837592	11-06-2020	Hotel RPR	Kuthuman Chowk	3052-hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having water generation > 10 KLD and less than 100 KLD and having a cold/01 hot boiler	1000	100	ORANGE		approved	HOTEL ROMA	CTE







95	3159100	13-11-2019	M/S Hotel Kaptan	2039-Hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/ oil fired boiler	AT-10, Gajend Singh, Sub-Regional	REGDASA I	PODPARA I	651161	ORANGE	[Name, D.O. Sec]	both	approved	Sri Kameshwar Mishra	CTE
96	3376009	07-09-2018	M/S HOTEL M V INTERNATIONAL	2053-Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	AT-CHINA ROAD, BHOJWAHUBA P.O. PIN-515001 DIST-BHOLANAGAR	MUZAPPAR PWR	ALPANAAR I	042001	GREEN	[Name, D.O. Sec]	both	approved	GITA KUMARI	CTI
97	3340414	13-11-2019	M/S Hotel Meera Raj Dardara	2053-Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	At-Lalit Sharma Road, Court Campus, P.O. (Durgam), Dist- Bargarh	BHAGALPU R	MAJESHANK R	812001	GREEN	[Name, D.O. Sec]	both	approved	Sri Vinod Kumar	CTI
98	3689477	03-03-2020	M/S Hotel Nirmala Inn	2039-Hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	At-Haldout by pass road, P.O.-Atara Jenua	JARAJI	JARAJI	811307	ORANGE	[Name & Restaurant]	both	approved	Sri Laxmi Kumar Singh	CTE
99	4013583	19-05-2020	M/S HOTEL M K RESIDENCY	2039-Hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	MUZAPPAR ROAD OR RAILWAY STATION, ZILA PARSADA BARBET, PIN-761001, DIST-MUZAPPAR, P.O. P.O. DORIL, DIST- MUZAPPAR, PIN-761001	MUZAPPAR PWR	MUSAMAR I	842001	ORANGE	[HOTEL]	both	approved	SRI SUDHAK KUMAR	CTE
100	4006244	19-02-2020	M/S HOTEL MADHA	2039-Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	At-Wardno 33, Jachandhar road, P.O.-Bogara, Pin no- 801101	REGDASA I	BOGARA I	801201	GREEN	[Hotel residential only 28 rooms]	both	approved	Ashok Kumar Mishra	CTE
101	3991255	08-07-2019	M/S HOTEL RAJ INTERNATIONAL	2039-hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	At-6600 BAZAR, P.O.-BARKWA AFA, P.O.-DOWARA, DIST-BHOLANAGAR	BHOPUR	888 BARAM	803301	ORANGE	[HOTEL 30 ROOMS]	both	approved	NAMA KAPUR SINGH	CTE
102	3971006	15-11-2018	M/S Hotel Rajendra	2052-Hotels (up to 10 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	raon Road, Patna	PNINA	PNINA SAGRE		GREEN	[FOOD, ROOM]	both	approved	Ashok Kumar Mishra	CTO
103	5312471	10-06-2020	M/S HOTEL BELAZONA	3999-Residential (Green)	At SHALUPUR ARA, MAJESHWAR EXHIBITION ROAD, PNINA	PNINA	PNINA SAGRE		GREEN	[RESTAURANT AND GARDEN CATERING]	both	pending	SHAM KUMAR	CTE
104	3879422	31-07-2019	M/S HOTEL REPUBLIC	3999-Residential (Green)	EXHIBITION ROAD, PNINA, BOBOL	PNINA	PNINA SAGRE	809901	GREEN	[HOTEL 3 FLOOR (40 ROOMS)]	both	approved	RAJESH KUMAR	CTE
105	3240466	12-12-2019	M/S Hotel Sanku	2053-Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	At-Sujan Chaud Sujanji, P.O.-Sujanji, Dist-Bargarh	BHAGALPU R	JAGDISHANK R	822001	GREEN	[Hotel, U.G. Sec]	both	approved	SRI MURALI KANTA SINGH	CTE
106	5051051	18-06-2021	M/S HOTEL SHANG Z PALACE AND LITH ANJULI RESIDENCY	2039-hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	CHANDRABAI RAILWAY STATION GATE NO.-2 NEAR P.S. COLLEGE MOTHWA P.S. TOWN THANA, DIST- EAST CHAMPARAN	BASTI CHAMPARNA N	MOTIBASE	816401	ORANGE	[HOTEL, RESTAURANT]	both	approved	DINA NATH SAH	CTE
107	4831116	11-01-2020	M/S HOTEL SHEELA CHAMBERS	2053-Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	Sujan Chandra Boudi, Near Tikaranga Police Station, Thana- kotali, Anchal - Jagdipar, Dist- Bargarh (2194)	BHAGALPU R	JAGDISHANK R		GREEN	[HOTEL]	both	approved	SHELA DAS	CTE
108	893725	10-01-2017	M/S HOTEL SUPRABHA	2052-hotels (up to 10 rooms and without boilers) having waste water generation less than 10 KLD and no hazardous waste generation	HOTEL LANE FRAGER ROAD, P.O.-G.P.O. # 5, KOTWALL, DIST.- PNINA	PNINA	PNINA SAGRE	800001	GREEN	[RESIDENTIAL HOTEL ROOMS- 111]	both	approved	SURABHA DAS	CTO
109	947611	08-08-2017	M/S HOTEL PALDANS	2039-hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	Emulsion Road	PNINA	PNINA SAGRE	899901	ORANGE	[HOTEL]	both	approved	SRI SANKU KUMAR	CTE
110	2116292	28-12-2018	M/S ANNEE INN	2039-hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	AT - DORAMAN, BOBOL GAWA	DAVA	BOBOL DAVA	834321	GREEN		both	approved	SACHIN KUMAR SINGH	CTE
111	1029106	18-11-2019	M/S Kalyani hotel	2039-Hotels (<= 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/oil fired boiler	At-Sujanji Road, Ward No.-17, P.O. #50-Sujanji par	SANJITANK R	SANJITANK R	948101	ORANGE	[Hotel, U.G. Sec]	both	approved	Uday Kumar Shaw	CTE

113	201209	28-09-2010	M/S KRM POLICE	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	M-10-11, Nagar Mahan, Thiruv. P.O., 600049	MADRASA	MADRASA	EC118	GREEN	[MMS, D.O. SPT]	WTR	approved	Sh. Jay Kumar Singh	CTE
112	080304	23-07-2011	M/S Koman Hotel	3018-Hotel (< 3 star) (or) Suite having > 20 rooms and less than 100 rooms (or) having water meter generation > 10 KLD and less than 100 KLD and having a central food boiler	AT-THEME ROOM, NEAR BUS STAND, SRIKANDI PROSODHARAI, P. O., KANDI, DIST. SRIKANDI, 604129	GOV. CAN	GOV. CAN	84148	ORANGE	[HOTEL, RESTAURANT]	WTR	approved	KUMARILUO GUPTA	CTE
114	090201	14-10-2010	M/S M K ENTERPRISES	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	CO YO CHINA	MADRASA	MADRASA	44290	GREEN	[SCHOOL]	WTR	approved	KANAK KUMAR	CTE
115	200307	18-02-2010	M/S M Omandra Ltd	3018-Hotel (< 3 star) (or) both having > 20 rooms and less than 100 rooms (or) having water meter generation > 10 KLD and less than 100 KLD and having a central food boiler	M-10th floor, 2nd, P.O., Kalyani, Dist. Chengalpattu	SHARADHA	SHARADHA	41209	ORANGE	[Hotel]	WTR	approved	M. Sathya	CTE
116	201004	29-12-2010	M/S new Jayashree Hotel	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	At-Indulavan, Near Sanni Road, P.O., Madhavpur, Dist. Sivakamiam	SHARADHA	SHARADHA	44101	GREEN	[Hotel]	WTR	approved	Sh. Suresh Das	CTE
117	201004	29-12-2010	M/S new Hotel	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	M-10th floor, 2nd, P.O., Kalyani, Dist. Chengalpattu	SHARADHA	SHARADHA	41205	GREEN	[Hotel]	WTR	approved	Sh. Rajeev Kumar	CTE
118	211002	11-06-2010	M/S MBOBANK	3006-Residential (Commercial)	NAUDA CH-1994 COMPLEX, AVALAKKAVI, P.O., KADAVALLUR, DIST. SRIKANDI, 604129	MTRNA	MTRNA	44301	GREEN	[RESTAURANT AND CANTIN CENTER]	WTR	approved	APT KIRAN	CTE
119	104703	10-05-2017	M/S CH BANQUET	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	NAUDA CH-1994 COMPLEX, AVALAKKAVI, P.O., KADAVALLUR, DIST. SRIKANDI, 604129	MTRNA	MTRNA	44303	GREEN	[BANQUET HALL]	WTR	approved	SG JAY SHANKAR MOHAND	CTD
120	000000	09-11-2017	M/S CH VISHAL RESTAURANT	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	NAUDA CH-1994 COMPLEX, AVALAKKAVI, P.O., KADAVALLUR, DIST. SRIKANDI, 604129	MTRNA	MTRNA	44308	GREEN	[FOOD ITEM (WATER HEAT WALL)]	WTR	approved	SG JAY SHANKAR MOHAND	CTD
121	031310	27-02-2021	M/S PRABH POLICE	3001-Office (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	AT CHAKKALITTI NEAR P.O., CHAKKALITTI, P.O., CHAKKALITTI, DIST. CHENNAI, 600017	GAWA	GAWA	60202	GREEN	[OFFICE IS ROOM, 1 BANQUET HALL, 1 RESTAURANT]	WTR	approved	ASH OKRAE KADAV	CTE
122	418209	16-11-2020	M/S ROYAL BROTHERS STAY	3001-Office (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	Chakraborty Road, Near T. Nagar, Durgam, Near-401010	MTRNA	DAMRUS	60153	GREEN	[Dining, Hotel, Hotel Room, 100]	WTR	reported	Shadham Kumar	CTE
123	210829	02-04-2010	M/S S K PROTON AND REPAIRERS	3006-Residential (Commercial)	NAUDA CH-1994 COMPLEX, AVALAKKAVI, P.O., KADAVALLUR, DIST. SRIKANDI, 604129	MADRASA	MADRASA	44282	ORANGE	[RESTAURANT, BANQUET]	WTR	approved	SG JAY SHANKAR MOHAND	CTD
124	210128	28-11-2010	M/S Sathya Hotel	3018-Hotel (< 3 star) (or) both having > 20 rooms and less than 100 rooms (or) having water meter generation > 10 KLD and less than 100 KLD and having a central food boiler	M-10th floor, 2nd, P.O., Kalyani, Dist. Chengalpattu	SHARADHA	SHARADHA	44101	ORANGE	[Hotel]	WTR	approved	Sh. Sathya	CTE
125	201004	02-05-2010	M/S SHREE CITY WATER TREATING PLANT PVT. LTD.	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	VILL UDAYAN, P.O., SHREE SHREE, DIST. - MADURAI	SHARADHA	SHARADHA	44101	GREEN	[BANQUET ACCOMMODATION, RESTAURANT]	WTR	approved	KANAK KUMAR MOHAND	CTE
126	446705	22-07-2021	M/S THE GATE COLLES	3018-Hotel (< 3 star) (or) both having > 20 rooms and less than 100 rooms (or) having water meter generation > 10 KLD and less than 100 KLD and having a central food boiler	At-INDULAVAN, P.O., KANDI, DIST. SRIKANDI, P.O., KANDI, DIST. SRIKANDI, 604129	MADRASA	SHARADHA	44290	ORANGE	[Hotel]	WTR	approved	Shobha Kumar	CTE
127	120510	03-08-2018	M/S THIRU A WATER	3002-Hotel (up to 20 rooms and without balcony) having water meter generation less than 10 KLD and no horizontal water generation	AT-WEST CHENNAI, P.O., LAKSHMI NAGAR, NEAR COLONY, DIST. CHENNAI, 600017	SHARADHA	SHARADHA	44101	GREEN	[Hotel]	WTR	approved	TARUN KUMAR	CTE

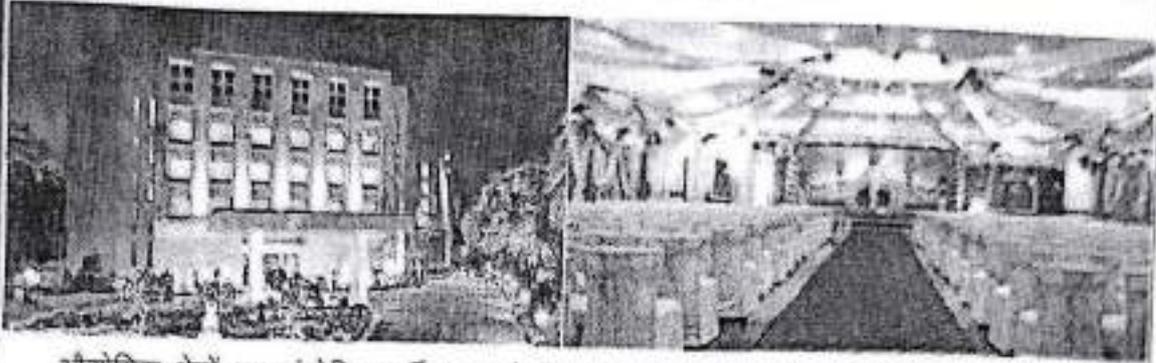
Sr	Sl No	Applicant Name	Address	Category	Area (sq. ft)	Water	Electricity	Other	Remarks	Approval	Officer Name	Designation
128	2499905	M/S WESTEND HOTELS AND RESORTS DEVELOPERS PVT. LTD.	Sapana Hospital Road	2038-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a cooling feed boiler	1071523	ORANGE	[Hotel]	both		approved	SEE SLOVEN CHANDOLA	CTO
129	2068788	M/S Y S VASTIKA	AT-001 RAJSHIKA NAGAR NEAR M.J.K. GIRLS SCHOOL P O MOTTIARAO P.S. MOTTIARAO TOWN (T) CHILLI (M) CHILLI DISTRICT EAST CHAMPARAIN 845401	3852-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	845401	GREEN	[MANUFACTURING UNIT]	both		approved	MANISH SHAN	CTO
130	1009002	MAHAKH EOODS	117 GORAKHDEVI COPPER INDUSTRIES W/TH CROSSING, GILEY ROAD, PATNA-800004	3899-Industrial premises (foundry)	800004	GREEN	[RESTAURANT AND BANQUET HALL]	both		approved	ACHARAN KUMAR	CTO
131	628757	Himalaya Hotel ( unit of year 81st Hospital Pvt Ltd)	Via Tekona Park, near 8th Camp-1, Bismayya District - Gaya, Bihar	2038-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a cooling feed boiler	834251	ORANGE	[O]	both		approved	YASH VIKAR (Ineligible Pvt Unit)	CTE
132	2055213	MADHANI GARDEN	Jogajoga	2052-Hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	804455	GREEN	[Manufacturing Unit]	both		rejected	PANKAJ KUMAR AND ROSE KUMAR	CTE
133	5481253	MAHITA HOSPITALITY AND SERVICES	36-31 CROSSING, MAHODIPUR, MAHODIPUR, DIST. PATNA, BIHAR-801222	2052-Hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	804455	GREEN	[Manufacturing Unit]	both		approved	MAHITA HOSPITALITY AND SERVICES	CTE
134	3970266	PRANAGA HOSPITALITY PRIVATE LIMITED	Ward No. 3, Bheetapur	2038-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a cooling feed boiler	804271	ORANGE	[Service - hotel]	both		approved	PRANAGA HOSPITALITY PRIVATE LIMITED	CTE
135	1814886	MAHABIR AMAR GREEN	FRASER ROAD PATNA	3892-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	848001	ORANGE	[RESIDENTIAL HOTEL]	both		approved	ADHYA KUMAR BANERJEE	CTO
136	838528	MEHTA STAR HOTEL PVT LTD	GAYA-MANAMA ROAD	3892-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	803883	GREEN	[HOTEL]	both		approved	ANIL KUMAR	CTE
137	1752709	MAVRANI HOTEL	HOTE, LAKE FRAZER ROAD, PATNA	2052-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	880001	GREEN	[LODGING FACILITY (29 ROOMS)]	both		approved	SONDIP KUMAR SHUKLA	CTO
138	3992083	Mud Karna Guest house	Kochubari Road, Tika Nagar, Begusarai	2052-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	851183	GREEN	[Hotel (Residential only 38 rooms)]	both		approved	Man Prakash postar	CTE
139	2642023	ORCHID HOTEL (PRISHADHARE DEVELOPERS PVT. LTD.)	PRISHADHARE DHAWAN, POST OFFICE LAKE, CENTER FOR ROAD, PATNA	2052-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	880001	GREEN	[LODGING & TOURISM]	both		approved	ALGHEL KUMAR KANOURA	CTO
140	5190392	PALM BLAZE INTERNATIONAL HOTEL	48 KRISHNA PATH KALUPAT NAGAR NEAR MANAFAUR PS	2052-hotels (up to 20 rooms and without boiler) having waste water generation less than 10 KLD and no hazardous waste generation	801323	GREEN	[HOTEL & RESTAURANTS]	both		approved	RAKESH KUMAR	CTE
141	1318646	PALKA HEALTH AND HOSPITALITY PVT LTD (AET NAME: THE ROYAL PALKA)	MAHABIR CHOKI, MAHABIR MAIN ROAD, KALUPATPUR NAGAR	2052-hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a cooling feed boiler	840001	ORANGE	[RESTAURANT]	both		rejected	RAMAN KUMAR	CTO
142	3011149	RAJSHANI HOTEL	Sujan Road	3099-Residential premises (dwelling)	808851	GREEN	[Restaurant]	both		approved	Dr Vinay Kumar Mishra	CTE
143	5330272	RAJSEV RESIDENCY	891-28	2038-Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a cooling feed boiler	861423	ORANGE	[ROOMS, BANQUET HALL, RESTAURANT, CONFERENCE HALL]	both		approved	HAJIB RESIDENCY	CTE



Sl. No.	Applicant Name	Project Name	Address	Area (sq. m)	Height (m)	Category	Status	Officer	Remarks	CTE
161	Revell Highway 3rd					2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
162	KATHIRK PNC REALTECH PRIVATE LIMITED		KATHIRK RAILWAY STATION, KATHIRK	25000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
163	HITES PATILPURA CONTINENTAL WALKER (A UNIT OF REPT. HOSPITALITY INT. LTD.)		MAJALA, KATHIRK, BEAR WALKER, KATHIRK ROAD, KATHIRK	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
164	M/S HOTEL RAM INTERNATIONAL		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	20000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
165	KLPAS INFRASTRUC ENTERPRISES PVT LTD		EMERSON ROAD	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
166	MUTHUKRISHN RESTAURANT AND HOTEL		AT-VARSI NO. 53, 60-2/4, KARAIKUDI, 65-400001 DIST-KATHIRK, STATE-TAMIL NADU	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
167	Labdarani Foods		At post 60-81, 60-2/4, KARAIKUDI, 65-400001 DIST-KATHIRK, STATE-TAMIL NADU	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
168	M/S HOTEL 3 E		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
169	HOTEL SUGAM TOWN		3/43 PALICE COLONY, WARD NO. 22, AND-25667, KATHIRK	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
170	M/S OM VARMA RESTAURANT		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
171	BANQUET BANQUETS		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
172	SINGH BANQUET HALL		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
173	BITE N ENDS RESTAURANT		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
174	M/S OM BANQUET		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
175	HOTEL SINGITY PALACE		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
176	M/S HOTEL SUPARNA		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
177	SAUREE RESORT		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE
178	BLUE GARDENS RESORT (A UNIT OF WILSONS HOTELS & RESORTS PVT. LTD.)		AT-DAMU RAJAN, PO-KANAKAM, 6th ST-TOWN, 1st ST-RODUR	10000	10	2000 sqm (10 x 200m) and without 2000 sqm having water generation (10 x 200 KLD and 100000 litres water generation)	Approved	SRINIVAS		CTE



# होटल, बैंक्वेट हॉल, मैटेज हॉल एवं रेस्टोरेंट के संचालकों के लिए आवश्यक सूचना



औद्योगिक क्षेत्रों का संशोधित वर्गीकरण जो बिहार राज्य प्रदूषण नियंत्रण पर्षद द्वारा अंगीकार किया गया है, के तहत सहमति प्राप्त करने हेतु होटल व्यवसाय का वर्गीकरण निम्न प्रकार किया गया है:-

क्र.	होटल	वर्गीकरण
1.	100 किलोलीटर प्रति दिन से अधिक अपशिष्ट जल का निःस्सरण करने वाले होटल;	लाल
2.	3 स्टार से कम अथवा 20 कमरों से अधिक परन्तु 100 कमरों से कम क्षमता के होटल जो 100 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सारित करते हैं;	नारंगी
3.	(क) बिना बॉयलर वाले 20 कमरों तक के होटल, जिनके द्वारा 10 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सारित किया जाता है तथा जिनके द्वारा खतरनाक अपशिष्ट का जनन नहीं किया जाता हो; (ख) (i) 20 कमरों से कम क्षमता के होटल; (ii) कम से कम 100 वर्गमीटर तक धरातल क्षेत्रफल के बैंक्वेट हॉल; (iii) कम से कम 36 व्यक्तियों के बैठने की क्षमता वाले रेस्टोरेंट	हरा

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा वेस्टइण्ड ग्रीन फार्म सोसाईटी बनाम यूनियन ऑफ इंडिया (मूल आवेदन संख्या-400/2017) में दिनांक-23.07.2020 को पारित आदेश के अनुसार "होटल, रेस्टोरेंट, मैटेज हॉल एवं बैंक्वेट हॉल" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्षद से सहमति लेना अनिवार्य है।

इसके अतिरिक्त पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत बनाये गये विभिन्न नियमावतियों यथा- लोस अपशिष्ट प्रबंधन नियमावली, 2016; अपशिष्ट प्लास्टिक प्रबंधन नियमावली, 2016; निर्माण एवं किचनस अपशिष्ट प्रबंधन नियमावली, 2016; ई. अपशिष्ट प्रबंधन नियमावली, 2016; खतरनाक अपशिष्ट प्रबंधन नियमावली, 2016; ध्वनि-प्रदूषण (विनियमन एवं नियंत्रण) नियमावली, 2016 तथा बैटरी (प्रबंधन एवं हथालन) नियमावली, 2001 (यथा संशोधित) में उल्लेखित प्रावधानों का अनुपालन सुनिश्चित करेंगे।

उपरोक्त आदेश के आलोक में एतद द्वारा निर्देशित किया जाता है कि राज्य स्थित सभी होटल, रेस्टोरेंट, मैटेज हॉल तथा बैंक्वेट हॉल राज्य पर्षद से संचालनार्थ सहमति प्राप्त कर ही संचालन करेंगे। इसका उल्लंघन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-25/26 तथा वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 तथा पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत वर्णित दण्डात्मक प्रावधानों को आकृष्ट करेगा।

जन-सामान्य से अनुरोध है कि इससे संबंधित शिकायत पर्षद के ई. मेल- [grievance@bspcb.in](mailto:grievance@bspcb.in) अथवा

फ़ोन नम्बर- 7070379278 पर भेज सकते हैं।

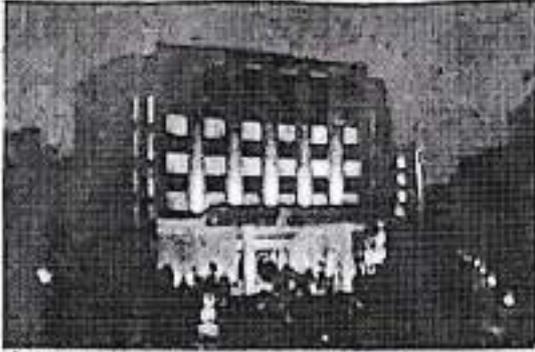
सदस्य-सचिव।



**बिहार राज्य प्रदूषण नियंत्रण पर्षद**

ई-मेल-[bspcb@yahoo.com](mailto:bspcb@yahoo.com), वेबसाइट-<http://bspcb.bih.nic.in>

## होटल, बैंक्वेट हॉल, मैरेज हॉल एवं रेस्टोरेंट के संचालकों के लिए आवश्यक सूचना



औद्योगिक क्षेत्रों का संशोधित वर्गीकरण जो बिहार राज्य प्रदूषण नियंत्रण पर्षद् द्वारा अंगीकार किया गया है, के तहत सहमति प्राप्त करने हेतु होटल व्यवसाय का वर्गीकरण निम्न प्रकार किया गया है:-

क्र.	होटल	वर्गीकरण
1.	100 किलोलिटर प्रति दिन से अधिक अपशिष्ट जल का निःस्सरण करने वाले होटल;	लाल
2.	3 स्टार से कम अथवा 20 कमरों से अधिक परन्तु 100 कमरों से कम क्षमता के होटल जो 100 किलोलिटर प्रतिदिन से कम अपशिष्ट जल निःस्सारित करते हैं;	नारंगी
3.	(क) बिना बायोलर वाले 20 कमरों तक के होटल, जिनके द्वारा 10 किलोलिटर प्रतिदिन से कम अपशिष्ट जल निःस्सारित किया जाता है तथा जिनके द्वारा खतरनाक अपशिष्ट का जलन नहीं किया जाता हो; (ख) (i) 20 कमरों से कम क्षमता के होटल; (ii) कम से कम 100 वर्गमीटर तक धरातल क्षेत्रफल के बैंक्वेट हॉल; (iii) कम से कम 36 व्यक्तियों के बैठने की क्षमता वाले रेस्टोरेंट	हरा

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा वेस्टइण्ड ग्रीन फार्म सोसाइटी बनाम यूनियन ऑफ इंडिया (मूल आवेदन संख्या-400/2017) में दिनांक-23.07.2020 को पारित आदेश के अनुसार "होटल, रेस्टोरेंट, मैरेज हॉल एवं बैंक्वेट हॉल" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्षद् से सहमति लेना अनिवार्य है।

इसके अतिरिक्त पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत बनाये गये विभिन्न नियमावलियों यथा- ठोस अपशिष्ट प्रबंधन नियमावली, 2016; अपशिष्ट प्लास्टिक प्रबंधन नियमावली, 2016; निर्माण एवं विध्वंस अपशिष्ट प्रबंधन नियमावली, 2016; ई. अपशिष्ट प्रबंधन नियमावली, 2016; खतरनाक अपशिष्ट प्रबंधन नियमावली, 2016; पर्वन-प्रदूषण (विनियमन एवं नियंत्रण) नियमावली, 2016 तथा बैटरी (प्रबंधन एवं इकट्ठे करना) नियमावली, 2001 (यथा संशोधित) में उल्लिखित प्रावधानों का अनुपालन सुनिश्चित करेंगे।

उपरोक्त आदेश के आलोक में एतद् द्वारा निर्देशित किया जाता है कि राज्य स्थित सभी होटल, रेस्टोरेंट, मैरेज हॉल तथा बैंक्वेट हॉल राज्य पर्षद् से संचालनार्थ सहमति प्राप्त कर ही संचालन करेंगे। इसका उल्लंघन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-25/26 तथा वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 तथा पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत वर्णित दण्डात्मक प्रावधानों को आकृष्ट करेगा।

जन-सामान्य से अनुरोध है कि इससे संबंधित शिकायत पर्षद् के ई. मेल- [grievance@bspcb.in](mailto:grievance@bspcb.in) अथवा  
दूरभाष नम्बर- 7070379278 पर भेज सकते हैं।

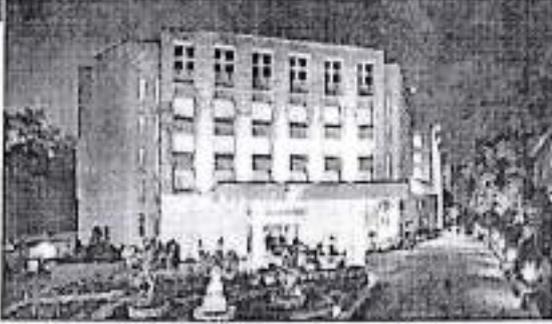
सदस्य-सचिव।



**बिहार राज्य प्रदूषण नियंत्रण पर्षद्**

ई-मेल-[bspcb@yahoo.com](mailto:bspcb@yahoo.com) वेबसाइट-<http://bspcb.bih.nic.in>

## होटल, बैंक्वेट हॉल, मैरेज हॉल एवं रेस्टोरेंट के संचालकों के लिए आवश्यक सूचना



औद्योगिक क्षेत्रों का संशोधित वर्गीकरण जो बिहार राज्य प्रदूषण नियंत्रण पर्यट्ट द्वारा अंगीकार किया गया है, के तहत सहमति प्राप्त करने हेतु होटल व्यवसाय का वर्गीकरण निम्न प्रकार किया गया है:

क्र.	होटल	वर्गीकरण
1.	100 किलोलीटर प्रति दिन से अधिक अपशिष्ट जल का निःस्सरण करने वाले होटल;	लाल
2.	3 स्टार से कम अथवा 20 कमरों से अधिक परन्तु 100 कमरों से कम क्षमता के होटल जो 100 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सरित करते हैं;	नारंगी
3.	(क) बिना बाँयलर वाले 20 कमरों तक के होटल, जिनके द्वारा 10 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सरित किया जाता है तथा जिनके द्वारा खतरनाक अपशिष्ट का जनन नहीं किया जाता हो; (ख) (i) 20 कमरों से कम क्षमता के होटल; (ii) कम से कम 100 वर्गमीटर तक धरातल क्षेत्रफल के बैंक्वेट हॉल; (iii) कम से कम 36 व्यक्तियों के बैठने की क्षमता वाले रेस्टोरेंट	हरा

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा वेस्टइण्ड ग्रीन फार्म सोसाईटी बनाम यूनिबन ऑफ इंडिया (मूल आवेदन संख्या—400/2017) में दिनांक—23.07.2020 को पारित आदेश के अनुसार "होटल, रेस्टोरेंट, मैरेज हॉल एवं बैंक्वेट हॉल" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यट्ट से सहमति लेना अनिवार्य है।

इसके अतिरिक्त पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत बनाये गये विभिन्न नियमावलीयों यथा— ठोस अपशिष्ट प्रबंधन नियमावली, 2016; अपशिष्ट प्लास्टिक प्रबंधन नियमावली, 2016; निर्माण एवं विध्वंस अपशिष्ट प्रबंधन नियमावली, 2016; ई. अपशिष्ट प्रबंधन नियमावली, 2016; खतरनाक अपशिष्ट प्रबंधन नियमावली, 2016; ध्वनि-प्रदूषण (विनियमन एवं नियंत्रण) नियमावली, 2016 तथा वैटरी (प्रबंधन एवं हथालन) नियमावली, 2001 (यथा संशोधित) में उल्लेखित प्रावधानों का अनुपालन सुनिश्चित करेंगे।

उपरोक्त आदेश के आलोक में एतद द्वारा निर्देशित किया जाता है कि राज्य स्थित सभी होटल, रेस्टोरेंट, मैरेज हॉल तथा बैंक्वेट हॉल राज्य पर्यट्ट से संचालनार्थ सहमति प्राप्त कर ही संचालन करेंगे। इसका उल्लंघन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-25/26 तथा वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 तथा पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत वर्णित दण्डात्मक प्रावधानों को आकृष्ट करेगा।

जन—सामान्य से अनुरोध है कि इससे संबंधित शिकायत पर्यट्ट के ई. मेल— [grievance@bsp PCB.in](mailto:grievance@bsp PCB.in)  
अथवा व्हाट्सएप नम्बर— 7070379278 पर भेज सकते हैं।

सदस्य—सचिव।



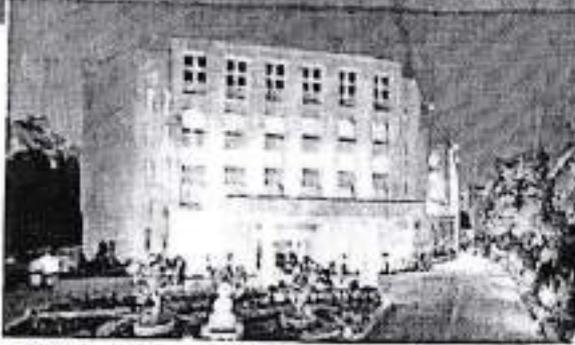
### बिहार राज्य प्रदूषण नियंत्रण पर्यट्ट

परिवेश भवन, पाटलिपुत्र औद्योगिक क्षेत्र, पटना — 800 010

दूरभाष नं०- 0612-2261250/2262265, फ़ैक्स— 0612-2261050

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## होटल, बैक्वेट हॉल, मैनेज हॉल एवं रेस्टोरेंट के संचालकों के लिए आवश्यक सूचना



औद्योगिक क्षेत्रों का संशोधित वर्गीकरण जो बिहार राज्य प्रदूषण नियंत्रण पर्षद् द्वारा अंगीकार किया गया है, के तहत सहमति प्राप्त करने हेतु होटल व्यवसाय का वर्गीकरण निम्न प्रकार किया गया है:

क्र.	होटल	वर्गीकरण
1.	100 किलोलीटर प्रति दिन से अधिक अपशिष्ट जल का निःस्सरण करने वाले होटल;	लाल
2.	3 स्तर से कम अथवा 20 कमरों से अधिक परन्तु 100 कमरों से कम क्षमता के होटल जो 100 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सरित करते हैं;	नारंगी
3.	(क) बिना बाँयलर वाले 20 कमरों तक के होटल, जिनके द्वारा 10 किलोलीटर प्रतिदिन से कम अपशिष्ट जल निःस्सरित किया जाता है तथा जिनके द्वारा खतरनाक अपशिष्ट का जनन नहीं किया जाता हो; (ख) (i) 20 कमरों से कम क्षमता के होटल; (ii) कम से कम 100 वर्गमीटर तक धरातल क्षेत्रफल के बैक्वेट हॉल; (iii) कम से कम 36 व्यक्तियों के बैठने की क्षमता वाले रेस्टोरेंट	हरा

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा वेस्टइण्ड ग्रीन फार्म सोसाईटी बनाम यूनियन ऑफ इंडिया (मूल आवेदन संख्या-400/2017) में दिनांक-23.07.2020 को पारित आदेश के अनुसार "होटल, रेस्टोरेंट, मैनेज हॉल एवं बैक्वेट हॉल" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्षद् से सहमति लेना अनिवार्य है।

इसके अतिरिक्त पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत बनाये गये विभिन्न नियमावलियों यथा- ठोस अपशिष्ट प्रबंधन नियमावली, 2016; अपशिष्ट प्लास्टिक प्रबंधन नियमावली, 2016; निर्माण एवं विध्वंस अपशिष्ट प्रबंधन नियमावली, 2016; ई. अपशिष्ट प्रबंधन नियमावली, 2016; खतरनाक अपशिष्ट प्रबंधन नियमावली, 2016; ध्वनि-प्रदूषण (विनियमन एवं नियंत्रण) नियमावली, 2016 तथा बैटरी (प्रबंधन एवं इधालन) नियमावली, 2001 (यथा संशोधित) में उल्लेखित प्रावधानों का अनुपालन सुनिश्चित करेंगे।

उपरोक्त आदेश के आलोक में एतद द्वारा निर्देशित किया जाता है कि राज्य स्थित सभी होटल, रेस्टोरेंट, मैनेज हॉल तथा बैक्वेट हॉल राज्य पर्षद् से संचालनार्थ सहमति प्राप्त कर ही संचालन करेंगे। इसका उल्लंघन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-25/26 तथा वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 तथा पर्यावरण (संरक्षण) अधिनियम, 1986 के तहत वर्णित दण्डात्मक प्रावधानों को आकृष्ट करेगा।

जन-सामान्य से अनुरोध है कि इससे संबंधित शिकायत पर्षद् के ई. मेल- [grievance@bsp PCB.in](mailto:grievance@bsp PCB.in)  
अथवा व्हाट्सएप नम्बर- 7070379278 पर भेज सकते हैं।

सदस्य-सचिव।



### बिहार राज्य प्रदूषण नियंत्रण पर्षद्

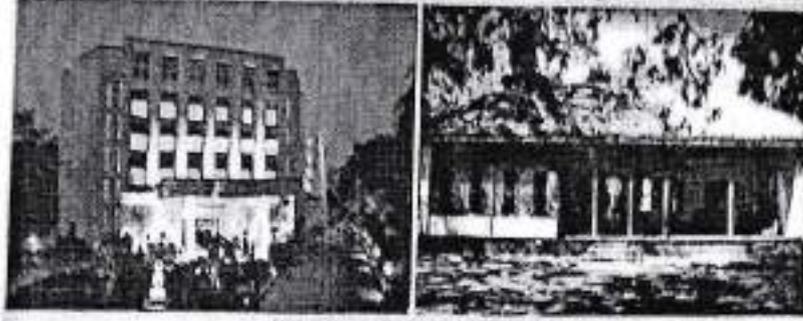
परिवेश भवन, पाटलिपुत्र औद्योगिक क्षेत्र, पटना - 800 010

दूरभाष नं०- 0612-2261250/2262265, फैक्स- 0612-2261050

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## होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें!



### आवश्यक सूचना

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा एम.सी. मेहता बनाम भारत सरकार (मूल आवेदन संख्या-200/2014) में दिनांक-10.12.2015, 13.07.2017 एवं 14.05.2019 को पारित आदेशों के अनुसार "होटल, धर्मशाला एवं आश्रम" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यट से सहमति एवं मलजल/सीवेज के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना अनिवार्य है।

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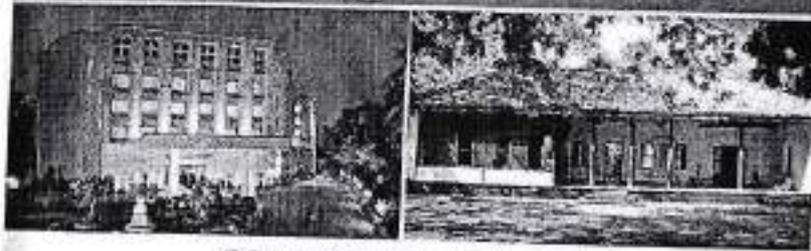
सदस्य-सचिव



बिहार राज्य प्रदूषण नियंत्रण पर्यट

ई-मेल [bspccb@yahoo.com](mailto:bspccb@yahoo.com) वेबसाइट <http://bspccb.bih.nic.in>

## होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें!



### आवश्यक सूचना

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा एम.सी. मेहता बनाम भारत सरकार (मूल आवेदन संख्या-200/2014) में दिनांक-10.12.2015, 13.07.2017 एवं 14.05.2019 को पारित आदेशों के अनुसार "होटल, धर्मशाला एवं आश्रम" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यट से सहमति एवं मलजल/सीवेज के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना अनिवार्य है।

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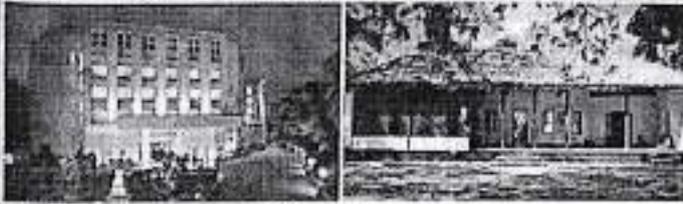
सदस्य-सचिव



बिहार राज्य प्रदूषण नियंत्रण पर्यट

ई-मेल [bspccb@yahoo.com](mailto:bspccb@yahoo.com), वेबसाइट- <http://bspccb.bih.nic.in>

**होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें।**



**आवश्यक सूचना**

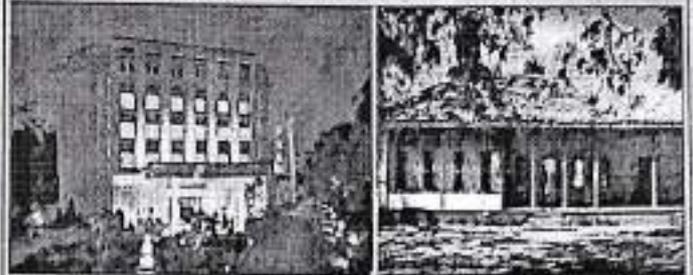
माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा एम.सी. मेहता बनाम भारत सरकार (मूल आवेदन संख्या-200/2014) में दिनांक-10.12.2015, 13.07.2017 एवं 14.05.2019 को पारित आदेशों के अनुसार "होटल, धर्मशाला एवं आश्रम" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यटन से सहमति एवं मलजल/सीवेज के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना अनिवार्य है।

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सदस्य-सचिव

**बिहार राज्य प्रदूषण नियंत्रण पर्यटन**  
ई-मेल-bapcb@yahoo.com, वेबसाइट- <http://bapcb.bih.nic.in>

**होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें।**



**आवश्यक सूचना**

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा एम.सी. मेहता बनाम भारत सरकार, (मूल आवेदन संख्या-200/2014) में दिनांक-10.12.2015, 13.07.2017 एवं 14.05.2019 को पारित आदेशों के अनुसार "होटल, धर्मशाला एवं आश्रम" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यटन से सहमति एवं मलजल/सीवेज के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना अनिवार्य है।

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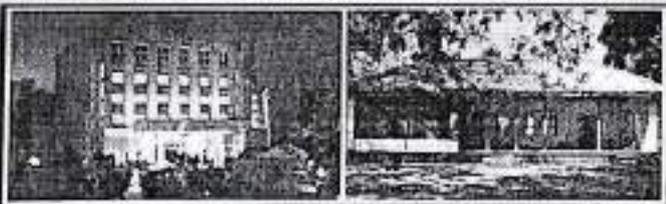
सदस्य सचिव।

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ई-मेल-bapcb@yahoo.com, वेबसाइट- <http://bapcb.bih.nic.in>

**दैनिक भास्कर**

पटना, बुधवार, 04 जुलाई, 2019 7

**होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें।**



**आवश्यक सूचना**

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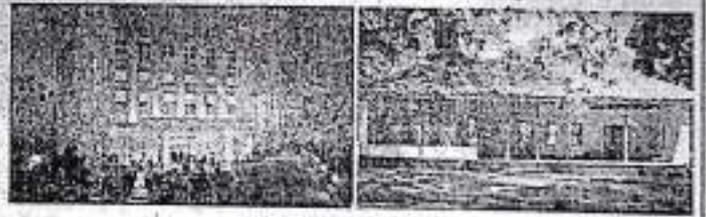
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सदस्य-सचिव

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**पटना, 4 जुलाई 2019 दैनिक जागरण 7**

**होटल, धर्मशाला एवं आश्रम के संचालक कृपया ध्यान दें।**



**आवश्यक सूचना**

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली द्वारा एम.सी. मेहता बनाम भारत सरकार (मूल आवेदन संख्या-200/2014) में दिनांक-10.12.2015, 13.07.2017 एवं 14.05.2019 को पारित आदेशों के अनुसार "होटल, धर्मशाला एवं आश्रम" के संचालन हेतु बिहार राज्य प्रदूषण नियंत्रण पर्यटन से सहमति एवं मलजल/सीवेज के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना अनिवार्य है।

उपरोक्त आदेशों के आलोक में एतद द्वारा निदेश दिया जाता है कि राज्य स्थित सभी होटल, धर्मशाला एवं आश्रम सीवेज/मलजल के शुद्धिकरण हेतु सीवेज ट्रीटमेंट प्लांट की स्थापना तथा पर्यटन से संचालनार्थ सहमति प्राप्त कर ही संचालन करेंगे। इसका उल्लंघन जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-25 के तहत वर्णित दण्डात्मक प्रावधानों को आकृष्ट करेगा।

सदस्य-सचिव

**बिहार राज्य प्रदूषण नियंत्रण पर्यटन**  
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Annexure - 5

**Status of Grossly Polluting Industries (GPIs) in Bihar**

Sl. No.	Name & Address of the unit	Name of District	Regional Office	Sector	Whether connected to CETP: If yes, name tributary/sub-tributary	Basis (Name of river/tributary/sub-tributary)	Product and Production Capacity	Tentative Quantity of effluent generation in KLD (Percentage)	Details of Discharge Consent		Effluent Treatment System	ZLD / Recipient Drain	Operational status (Operational/ closure)	GPS Location	Status of CEMES Installation
									Issued on	Valid till					
1	M/S Hari Nagar Sugar Mills Ltd. (Distillery Division), Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Gandak/Gandak	Ethanol 120 KLD	1000	13.12.2023	12.11.2023	Zero Liquid Discharge system	Operational	27.131402, 86.322897	Yes	
2	M/S New Swadesh Sugar Mills (Distillery Division), Muzaffarpur, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Sikrota/Burhi Gandak	Chemical 40 KLD	600	24.12.2018	31.12.2023	Zero Liquid Discharge system	Operational	27.1994248, 84.4857662	Yes	
3	M/S Naga Sugar Co. (Distillery Division), West Champaran	West Champaran	Muzaffarpur	Distillery	No	Baryani/Burhi Gandak	Ethanol 30 KLD	900	24.12.2010	31.12.2023	Zero Liquid Discharge system	Non-Operational	25.6326615, 86.6227692		
4	M/S Sanyasi Cycles Pvt. Ltd., Rajapur, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Gandak	Ethanol 75 KLD	575	22.05.2019	21.05.2024	Zero Liquid Discharge system	Operational	26.3220204, 84.7918214		
5	M/S Bihar Distillery & Cold Storage Pvt. Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Sone	Ethanol 120 KLD	960	26.04.2022	30.04.2027	Zero Liquid Discharge system	Operational	27.24445, 86.314647		
6	M/S Gobin Sarda Sugar, Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Gandak	Ethanol 120 KLD	960	01.09.2019	30.06.2024	Zero Liquid Discharge system	Operational	27.47444, 86.3230225		
7	M/S Buxar Sugar Mills Pvt. Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Baryani/Burhi Gandak	Ethanol 45 KLD	460	01.05.2019	01.05.2024	Zero Liquid Discharge system	Operational	26.7092698, 84.6240562		
8	M/S HCL Bio-Fuels Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Sugar	No	Sikrota/Burhi Gandak	Sugar, Crystallizing Cap. 3000 TCD	460	29.11.2016	28.09.2023	Land for irrigation	Operational	26.593511, 84.432821		
9	M/S HCL Bio-Fuels Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	No	Sikrota/Burhi Gandak	Alcohol 40 KLD	600	29.11.2016	28.09.2023	Zero Liquid Discharge system	Operational	26.593511, 84.432821		
10	M/S HCL Bio-Fuels Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Sugar	No	Sikrota/Burhi Gandak	Sugar, Crystallizing Cap. 3500 TCD	500	31.11.2016	30.09.2023	Land for irrigation	Operational	26.7292285, 84.7918214		
11	M/S HCL Bio-Fuels Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Distillery	Yes	Sikrota/Burhi Gandak	Alcohol 60 KLD	600	31.11.2016	30.09.2023	Zero Liquid Discharge system	Operational	26.7456411, 84.7918214		
12	M/S Tripathi Sugar Mills, Buxar, West Champaran	West Champaran	Muzaffarpur	Sugar	No	Gandak	Sugar, Crystallizing Cap. 7000 TCD	700	11.12.2018	31.12.2023	Land for irrigation	Operational	27.1397673, 84.6228122		
13	M/S Hari Nagar Sugar Mills Ltd., Buxar, West Champaran	West Champaran	Muzaffarpur	Sugar	No	Sikrota/Burhi Gandak	Sugar, Crystallizing Cap. 1500 TCD	11.60	15.02.2019	14.02.2024	Land for irrigation	Operational	27.1319466, 84.3267336		



18	M/S. S.S. Equantia Ltd., Panna Mills Compound, damri Road, Dist- Bhopal	Bhopal	Bhopal	No	Ganga	Yarn, cloth, fabric dyeing, wool scouring	3	27.01.2022	31.12.2026	ETP consist of collection sumps, clarifiers with dam, settling tank, aerated sludge drying tank, ACF & STP.	Treated effluent is discharged to municipal drain, leading to low lying area. Low lying area.	25.2357285, 86.9369292	Operational
19	M/S. Bhatia Power Pvt. Ltd., B-6 & 7, Industrial Area, DAKA Road, Bhopal	Bhopal	Bhopal	No	Ganga	Yarn, cloth, fabric dyeing, wool scouring	18	04.01.2019	30.06.2022	ETP installed. Treated water is discharged in low lying area of industrial area. Low lying area.	Treated effluent is discharged to industrial area through low lying area of industrial area. Low lying area.	25.258147, 87.018034	Operational
20	M/S. Winder Coats, E-50/16, large industrial Estate, Bhopal	Bhopal	Bhopal	No	Ganga	Yarn, cloth, fabric dyeing, wool scouring	2.5	11.06.2018	16.06.2022	ETP installed with collection tank, aerobic tank, anaerobic tank and secondary and tertiary tank.	Treated effluent is discharged to industrial area through low lying area of industrial area. Low lying area.	25.316202, 87.028887	Operational
21	M/S. Vastav Polymers Durgah Upadakh Sangan Singh Ind. Area Dairy Project Puhlan Share, Panna.	Panna	Panna	No	Ganga	Milk processing (2.5 Lakh Ltr) and Milk products	566	04.12.2018	31.12.2023	ETP based on activated sludge process consisting, collection tank, aeration tank with effluent (Aerobic), clarifier, sludge drying tank. Treated effluent is discharged to low lying area. DPTSS.	Municipal drain connected with STP, Municipal drain	25.5917973, 86.5886887	Operational
22	M/S. Linear Saree Milk Co-operative Federation Ltd., Jhari, Nainda Dairy Manufacturing, Dairy Project	Nainda	Nainda	No	Ganga	Milk processing and Dairy plants	999	27.10.2021	30.06.2026	ETP consisting of the aeration tank, anaerobic tank, clarifier, flocculation tank, Treated effluent is used for irrigation inside the plant.	On land inside the plant for grazing. Low lying area	25°10' 54.20", 85°31' 3.11"	Operational
23	M/S. Harkas Durgah Upadakh Sangan Singh (Coop), Industrial Area, Harkas, P.N. & S/O-Subodh, Durgah Prasad Durgah Upadakh Sangan Singh Ind. Area Dairy, Nainda Dairy Manufacturing, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Bardi Gurdah	Milk processing (2.5 Lakh Ltr)	900	21.04.2018	31.01.2023	ETP based on activated sludge process.	Priority, Treated effluent is used for recreational activities within the premises. Low lying area.	29° 49' 46.9", 82° 45' 46.9"	Operational
24	M/S. Durgah Dairy Project Puhlan Share, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Ganga	Milk processing (2.5 Lakh Ltr)	900	26.08.2019	31.01.2024	ETP installed. Treated effluent is stored in aeration lagoon outside the premises.	On land/ tertiary lagoon. Low lying area	25.462530, 86.592234	Operational
25	M/S. Ganga Dairy Ltd., Bhopal, Madhya Pradesh	Bhopal	Bhopal	No	Ganga	Milk processing and Dairy plants	200	12.03.2019	31.03.2023	ETP installed.	On land in kachhi pond outside the premises.	25.431722, 86.896625	Operational
26	M/S. Tripathi Dairy, Durgah Prasad Durgah Upadakh Sangan Singh (Coop), Industrial Area, Harkas, P.N. & S/O-Subodh, Durgah Prasad Durgah Upadakh Sangan Singh Ind. Area Dairy, Nainda Dairy Manufacturing, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Bardi Gurdah	Milk processing and Dairy plants	200	20.09.2016	31.01.2023	ETP installed based on aerobic followed by aerobic system.	Discharge on land inside premises.	26° 0' 19", 83.33, 82° 30' 23", 83.03	Operational
27	M/S. Anil Dairy Pvt. Ltd. Ind. Area, Harkas, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Ganga	Milk processing and Dairy plants	200	27.12.2018	31.12.2023	ETP installed based on aerobic followed by aerobic system and activated carbon filter.	Discharge into industrial area drain. Low lying area	25.694421, 86.2306317	Operational
28	M/S. Vastav Polymers Durgah Upadakh Sangan Singh Ind. Area Dairy Project Puhlan Share, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Ganga	Milk processing and Dairy plants	500	18.10.2021	31.03.2026	ETP consists of removal tank, aeration tank and secondary tank.	Discharge into industrial area drain. Low lying area	25.694421, 86.2306317	Operational
29	M/S. TFC Ltd. Dairy Project, Strained Industrial Area, Bhopal, Madhya Pradesh, Panna, Madhya Pradesh	Bhopal	Bhopal	No	Ganga	Milk processing and Dairy plants	400	18.07.2016	31.12.2022	ETP installed. Consisting of equalization tank, primary clarifier, up-flow anaerobic sludge blanket reactor (UASB), aeration tank, secondary clarifier, ACF and STP.	Treated effluent is used for gardening purposes. Low lying area	25.3847902, 86.5001607	Operational

41	M/S. Bharat Oil Refinery, IOC Ltd. Bhopal, Madhya Pradesh	Bhopal	Bhopal	Oil Refinery (Prevalent at 41000000)	No	Chhatis	Periodic maintenance of 6 MTRs	1000	01.02.2019	31.11.2023	The unit runs on ETP for separation of oil followed by biological treatment in RTs. The treated effluent is reused in the refinery. Cold cutting oil, emulsified Zoro liquid etc. are recycled.	Z.O. & narrow fit	Operational	25.431115, 81.709115
42	M/S. Hindalco Copper Refinery, Hindalco Ltd., E-1, Industrial Area, Mohanpur, Dist. Patna 801 311	Patna	Patna	Food & Beverage (Agriculture and non-agriculture)	Yes	Chhatis	Power plant, Effluent treatment, 224 days of operation in a soft start	1000	10.08.2018	30.06.2023	ETP based on activated sludge process followed by activated carbon filtration. Treated effluent is recycled into the plant.	Industrial Area, Eran	Operational	25.434726, 85.100041
43	M/S. Laxmi Invertebrates Pvt. Ltd., I-10, (I-10) Area, Mangal, Varanasi, Uttar Pradesh	Varanasi	Varanasi	Food & Beverage (Agriculture and non-agriculture)	No	Chhatis	Soft start, 500000 and 5000000 and 5000000	1000	25.01.2022	24.04.2027	ETP installed consisting of UASB, anaerobic tank, 40, MFL, Clarifier.	Low lying area	Non-Operational	25.4061026, 85.2947063
44	M/S. Royal Insurance Brokers Limited, 4F, Shivom, 4F-C/14/14, Block, Panchsheel, Dist. Allahabad	Katni	Patna	Food processing	No	Katni	Seven tons maize	378	13.01.2018	16.06.2023	ETP installed consisting of UASB, anaerobic tank, 40, MFL, Clarifier.	CLD	Operational	25.509032, 85.120776
45	M/S. JTC Ltd. (Tobacco Processing), Bhadohi, Bihar	Bhadohi	Bhadohi	Urban (Tobacco Product)	No	Chhatis	Cigarettes	18	09.03.2019	31.12.2023	ETP based on activated sludge process.	Zoro liquid 4000 liter (20.0), TIC 4000 liter	Operational	25.14476657, 85.48828889
46	M/S. A.L. Sanyal Export Pvt. Ltd. (Export), Panchsheel, Panchsheel, Bihar	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	250	28.12.2018	31.12.2023	ETP based on activated sludge process. 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.212087, 87.201122
47	M/S. Zainiya Agro Pvt. Ltd., Gopeshpur, Muzaffarpur, Bihar	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	250	17.12.2021	31.12.2028	ETP installed consisting of 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.2141824, 87.2115757
48	M/S. Haryana Torgan Foods, Sherida, Haryana, Haryana	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	300	21.04.2018	31.12.2023	ETP installed. It consists of screens, 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.209250, 87.208087
49	M/S. Moon Agro Foods Pvt. Ltd., Anandpur, Gurgaon, Haryana	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	300	09.05.2018	30.06.2023	ETP installed. It consists of screens, 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.312424, 88.1002342
50	M/S. Vasantnagar Export Import, Sonapat, Sonapat, Haryana	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	50	05.01.2022	31.12.2026	ETP installed. It consists of screens, 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.102154, 87.070928
51	M/S. Huda Export Import, Sonapat, Sonapat, Haryana	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	50	25.10.2018	25.10.2023	ETP installed. It consists of screens, 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.102154, 87.070928
52	M/S. Jagan Food & Beverages Pvt. Ltd., Sonapat, Sonapat, Haryana	Patna	Patna	Shoe/leather (Human and non-human processing industries)	No	Patna	Human and non-human processing industries	300	09.03.2018	30.06.2023	ETP installed. It consists of screens, 40 & greater tank, primary settling tank, dissolved air flotation, UASB, anaerobic tank (1000), clarifier (1000) polishing tank, 5000, decanter & dryer.	Used for irrigation purpose.	Operational	25.102154, 87.070928

Sr	Sl. No.	Company Name	Category	State	Waste Type	Quantity	Frequency	Year	Project Name	Capacity	Location	Operational Status	Remarks
1	1	M/S. Hoffer Dairy Food & Vegetable Pvt. Ltd., A-Botera, Porekhar, Dist. Jodhpur	Milk Processing	Rajasthan	Milk Processing	200	11.01.2019	16.01.2023	ETP (consolidation tank, aeration tank, aerobic tank, secondary clarifier, sludge digester, AOT & DDP)	200	Operational	ETP installed	ETP installed
2	2	M/S. Aarav Paper Mill Pvt. Ltd., Harnad, Kothiyi, Patna	Paper Mill	Bihar	Waste paper	80	26.04.2019	25.02.2024	ETP (consolidation tank, primary clarifier, aeration tank, tertiary clarifier, sludge digester, AOT & DDP)	80	Operational	ETP installed	ETP installed
3	3	M/S. Kapadiya Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	18.02.2020	31.12.2023	ETP installed	300	Operational	ETP installed	ETP installed
4	4	M/S. Indraprastha Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	18.02.2020	31.12.2023	ETP installed	300	Operational	ETP installed	ETP installed
5	5	M/S. Amrit Dairy and Food Private Limited, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	09.11.2019	05.11.2024	ETP installed	300	Operational	ETP installed	ETP installed
6	6	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	21.06.2017	18.06.2022	ETP installed	300	Operational	ETP installed	ETP installed
7	7	M/S. Amrit Dairy and Food Private Limited, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	14.02.2012	01.12.2024	ETP installed	300	Operational	ETP installed	ETP installed
8	8	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	10.11.2011	31.12.2025	ETP installed	300	Operational	ETP installed	ETP installed
9	9	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	05.12.2017	31.08.2022	ETP installed	300	Operational	ETP installed	ETP installed
10	10	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	28.01.2018	31.03.2023	ETP installed	300	Operational	ETP installed	ETP installed
11	11	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	06.10.2023	28.06.2025	ETP installed	300	Operational	ETP installed	ETP installed
12	12	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	11.06.2018	11.09.2023	ETP installed	300	Operational	ETP installed	ETP installed
13	13	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	27.07.2021	31.03.2026	ETP installed	300	Operational	ETP installed	ETP installed
14	14	M/S. Shri Dairy (Rajasthan Dairy Project) INDUSTRIAL AREA, Sector-13, Gurgaon, Haryana	Dairy	Haryana	Milk processing	300	01.01.2019	01.01.2024	ETP installed	300	Operational	ETP installed	ETP installed

Sl. No.	Project Name	Location	Area	Category	Value	Start Date	End Date	Project Status	Remarks
1	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
2	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
3	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
4	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
5	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
6	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
7	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
8	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
9	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
10	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
11	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
12	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
13	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
14	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
15	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
16	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
17	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
18	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
19	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...
20	Project Name: ...	Location: ...	Area: ...	Category: ...	Value: ...	Start Date: ...	End Date: ...	Operational	...

बिहार सरकार  
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
अधिसूचना

पटना-15, दिनांक-12.06.2019

संख्या:-पर्याव/वन(मुठ)-09/2019-689 (ईन)/पञ्जद बिहार राज्य ग पर्यावरण संरक्षण तथा प्रदूषण नियंत्रण कार्यक्रमों के सफल निष्पादन तथा पर्यावरण संबंधी नियमों के प्रभावी एवं विभिन्न विभागों/संस्थाओं के मध्य समन्वय हेतु राज्य स्तरीय सलाहकार समिति का गठन निम्नवत् किया जाता है :-

1	मुख्य सचिव, बिहार	अध्यक्ष
2	विकास आयुक्त, बिहार	उपाध्यक्ष
3	अपर मुख्य सचिव/प्रधान सचिव, उद्योग विभाग	सदस्य
4	प्रधान सचिव, नगर विकास एवं आवास विभाग	सदस्य
5	प्रधान सचिव, पथ निर्माण विभाग	सदस्य
6	प्रधान सचिव, स्वास्थ्य विभाग	सदस्य
7	प्रधान सचिव, भवन निर्माण विभाग	सदस्य
8	प्रधान सचिव, कृषि विभाग	सदस्य
9	प्रधान सचिव/सचिव, प्राणीय विकास विभाग	सदस्य
10	प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग	सदस्य
11	प्रधान सचिव, खान एवं मूलतत्व विभाग	सदस्य
12	प्रधान सचिव/सचिव, परिवहन विभाग	सदस्य
13	सचिव, पशुपालन एवं मत्स्य उत्पादन विभाग	सदस्य
14	प्रधान मुख्य धन संरक्षक	सदस्य
15	अपर सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग	सदस्य सचिव
16	सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पंचद	सदस्य

राज्य स्तरीय सलाहकार समिति का कर्तव्य निम्नांकित होगा :-

1. पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण हेतु सहनयोग्य विकास के लिए निर्धारित सिद्धांतों के आधार पर नीति निर्धारण तथा आवश्यक सलाह एवं दिशा-निर्देश देना।
2. पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण हेतु जारी निर्देशों के प्रभावी कार्यान्वयन हेतु विभिन्न विभागों, प्रतिष्ठानों, संगठनों/संस्थानों के बीच समन्वय स्थापित करना।
3. जल, वायु एवं ध्वनि प्रदूषण के नियंत्रण एवं नियंत्रण तथा राज्य में विभिन्न प्रकार के अपशिष्टों के बेहतर प्रबंधन को सुनिश्चित करने हेतु वर्तमान अधिनियमों/नियमावलीयों के कार्यान्वयन में उत्पन्न कठिनाईयों का निराकरण करना तथा आवश्यकतानुसार अन्य नियमों/नियमावलीयों के तैयार करने हेतु मार्गदर्शन देना।

बिहार राज्यपाल के आदेश से

६०/-

(दीपक कुमार सिंह)

सरकार के प्रधान सचिव

ज्ञापक :- पर्या०/वन(मु०) 09/2019 / प०व०ज०प०, पटना-15 दिनांक .....

प्रतिलिपि:-अपर सचिव, ई० गजट कंप्यू, वित्त विभाग, बिहार को (सी०डी० एवं हाई कोपी सहित); बिहार रजिस्ट्रार के अगामी अणुधारण अंक में सार्वजनिकता की जानकारी हेतु प्रकाशित।

2 इसकी 500 (पाँच सौ) मुद्रित प्रतियों पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध करायी जाय।

ह०/-

(कमलजीत सिंह)

वन सहायक-सह-अपर सचिव

ज्ञापक :- पर्या०/वन(मु०) 09/2019 / प०व०ज०प०, पटना-15 दिनांक.....

प्रतिलिपि:-महानगरेम राज्यपाल के सचिव/माननीय मुख्यमंत्री के प्रधान सचिव/महाधिवक्ता, बिहार, पटना/मुख्य सचिव, बिहार/विकास आयुक्त, बिहार/समिति के अध्यक्ष एवं सभी सदस्यों/सभी विभागीय अपर मुख्य सचिव/प्रधान सचिव/सभी सचिव/सभी विभागाध्यक्ष/सभी प्रमदनीय आयुक्त/सभी जिलाधिकारी/अध्यक्ष, बिहार राज्य प्रदूषण नियंत्रण पर्वद/सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद/माननीय उप मुख्य (पर्यावरण, वन एवं जलवायु परिवर्तन) मंत्री के आप्त सचिव/प्रधान सचिव के आप्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/विभाग के सभी पदाधिकारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह०/-

(कमलजीत सिंह)

वन सहायक-सह-अपर सचिव

ज्ञापक :- पर्या०/वन(मु०)-09/2019 / प०व०ज०प०, पटना-15 दिनांक 12/06/19

प्रतिलिपि:-आई०टी० मैनेजर, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को विभागीय वेबसाइट पर अडिलम्ब अपलोड करने हेतु प्रेषित।

(कमलजीत सिंह)

वन सहायक-सह-अपर सचिव



23138

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग  
(हरियाली मिशन)

कार्यालय : मुख्य वन संरक्षक-सह-निदेशक, हरियाली मिशन, बिहार, पटना।  
एन.ए.सी. बिल्डिंग, प्रथम मंजूर, उत्तर बिहार, पटना - 800214। E-mail : hariyahelioshakti@gmail.com/office-hli@gov.in

पत्रांक : 66, पटना, दिनांक: 12/04/2022

प्रेषक,

संजय प्रकाश, भा.व.से.  
वन संरक्षक-सह-अपर निदेशक,  
हरियाली मिशन, उत्तर बिहार, पटना।

सेवा में,

उप सचिव,  
नगर विकास एवं आवास विभाग,  
बिहार, पटना।

विषय : माननीय NGT नई दिल्ली, में दायर O.A. No. 200/2014 एम.सी. मेहता बनाम भारत संघ एवं अन्य के सम्बन्ध में दिनांक-31.11.2021 को पारित आदेश के अनुपान के सम्बन्ध में।

प्रसंग : नगर विकास एवं आवास विभाग का पत्रांक-BGCMS/2017/AP of SWM & SM for NGT/21 (part-II-B) 136/न.वि. एवं आ.वि. दिनांक-24.03.2022

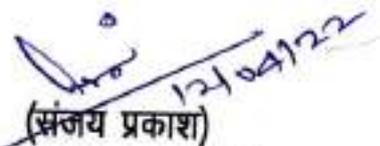
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के क्रम में "Forestry Interventions for Ganga" योजनान्तर्गत वित्तीय वर्ष 2021-22 का पौधारोपण (Afforestation) सम्बन्धित भौतिक एवं वित्तीय प्रतिवेदन संलग्न कर समर्पित किया जा रहा है।

विदित है कि "Forestry Interventions for Ganga" योजनान्तर्गत वित्तीय वर्ष 2021-22 में कुल 251550 पौधे के रोपण के लक्ष्य की स्वीकृति NMCG से प्राप्त है जिस प्रयोजनार्थ 50 प्रतिशत की राशि आवंटित की गयी थी।

अनु०- यथोक्त।

विश्वासभाजन,

  
(संजय प्रकाश)

वन संरक्षक-सह-अपर निदेशक,  
हरियाली मिशन, उत्तर बिहार, पटना।

Sl. No.	Concerned Department	Assignments to the different departments/Agencies for compliance of the directions " para-28-ii" in Hon'ble NGT O.A. No. 200/2014 dated-13-08-2020 in the matter of M.C. Mehta Vs. UOI & Ors	Compliance Status
O.	EF & CC and WRD	Afforestation	Information submitted by Hariyali Mission Letter No.548, dt-22.12.2020 to SPMG Bihar at spmgbihar@gmail.com
		Setting up of biodiversity parks	The process of flood plains identifications, demarcation and handing over of encroachment free flood plains to Forest Department is still pending with WRD
P.	EF & CC and Bihar State Biodiversity Board.	Assessment of Biological Assessment of River Ganga.	Information submitted by Bihar State Biodiversity Board letter No. 327, dt- 28-10-2020 to SPMG Bihar at spmgbihar@gmail.com

*A.K. Dwivedi*  
16/6/2021

(A.K. Dwivedi)  
CCF-Cum-State Nodal Officer,  
Environment & Climate Change,  
Bihar, Patna.

# "Forestry Interventions for Ganga" 23140

State	Sanction year	Target				Achievement			Remarks
		Financial (Rs. in Cr.)	Grant Released (Rs. in Cr.)	Area (in ha)	No. of Plants	Financial (Rs. in Cr.)	Area (in ha)	No. of Plants	
Bihar	2016-17	6.039	6.039	166.5	39850	5.3199	155.89	39908	
	2017-18	18.8846	14.00	433.85	131955	14.2161	305.02	85705	Plantation achievement affected due to some flooded plantation site.
	2018-19	20.6944	18.18	2119.78	363986	16.6918	2592.35	449225	
	2019-20	18.239	18.2385	1076.67	435400	16.5933	1398.46	314919	Plantation achievement affected due to Covid pandemic.
	2020-21	28.5059	28.5059	1124.22	317825	24.29	1155.72	259995	Plantation achievement affected due to Covid pandemic/flooded site/delayed fund allocation.
	2021-22	27.1998	13.5999	1062.33	251550	10.51	765.33	181450	Plantation achievement affected due to delay in fund allocation (in December, 2021) and release of 50 percent fund only.

**Compliance report in terms of setting up biodiversity parks along with  
river Ganga.**

Regarding setting up biodiversity parks along with river Ganga, kindly refer **Page no. 353** (Column-O ii).



# बिहार राज्य जैव विविधता पर्षद

(जैव विविधता अधिनियम-2002 के अंतर्गत गठित सरकार का एक स्वायत्त शासितिक निकाय)

पत्रांक :- बी०-219 दिनांक :- 01.04.2022

A. Shukla (upt) प्रेषक,  
6/4  
सेवा में,

डॉ० के० गणेश कुमार, भा.व.से.,  
सचिव,  
बिहार राज्य जैव विविधता पर्षद, पटना।

प्रशानुसार कृपया।  
01/04/22  
प्रधान सचिव के विज्ञापन कार्यालय, पटना  
नगर विकास एवं आवास विभाग  
बिहार, पटना।

30 (VA)  
DS (RB)

सचिव,  
नगर विकास एवं आवास विभाग,  
बिहार, पटना।



विषय : माननीय NGT, नई दिल्ली में दायर O.A No.-200/2014 एम. सी. मेहता बनाम भारत संघ व अन्य के दिनांक 23.11.2021 को पारित आदेश के अनुपालन के संबंध में।

आपका पत्रांक BGCMS/2017/AP of SWM & SM for NGT/21 (Part-II B)-136 नं०वि० एवं आ०वि०, दिनांक 24.03.2022 एवं इस कार्यालय का ज्ञापांक बी०-327, दिनांक 28.10.2020 एवं पत्रांक बी०-376, दिनांक 07.12.2021

S.M.G., R.  
6/4/22  
Env. Expert  
Rohit 07104/98

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में सूचित करना है, कि O.A No.-200/2014 में दिनांक 23.11.2021 को माननीय न्यायालय द्वारा पारित आदेश के क्रम में जैव विविधता संबंधित विषय के संबंध में सूचना इस कार्यालय के पत्रांक बी०-376, दिनांक 07.12.2021 (छाया प्रति संलग्न) द्वारा पूर्व में भेजी गई है। इस वाद में माननीय न्यायालय द्वारा दिनांक 13.08.2020 को पारित आदेश के परिपेक्ष्य में इस कार्यालय के पत्रांक बी०-327, दिनांक 28.10.2020 (अनुलग्नक सहित छाया प्रति संलग्न) से प्रतिवेदन समर्पित किया जा चुका है।

अनु०-यथोक्त।

विश्वासमाजन

2-856649  
5/4/22

138  
7/4/22

01/04/22

(डॉ० के० गणेश कुमार)  
सचिव,

बिहार राज्य जैव विविधता पर्षद, पटना।

# बिहार राज्य जैव विविधता पर्षद

23143

(जैव विविधता अधिनियम-2002 के अंतर्गत गठित सरकार का एक स्वायत्त कार्यालय निकाय)

पत्रांक :- बी०-327, दिनांक :- 28.10.2020

प्रेषक,

संजय कुमार सिन्हा, भा० व० से०,  
सचिव,  
बिहार राज्य जैव विविधता पर्षद, पटना।

सेवा में,

1. श्री संतोष तिवारी, भा.व.से.  
अपर प्रधान मुख्य वन संरक्षक,  
पर्यावरण जलवायु परिवर्तन एवं आर्द्रभूमि, बिहार।  
e-mail:-apccf.cc@gmail.com
2. श्री संजय दयाल,  
विशेष सचिव,  
नगर विकास एवं आवास विभाग।  
e-mail:-spmgbihar@gmail.com



विषय :

(क) गंगा नदी की जैव विविधता का आकलन।

(ख) माननीय राष्ट्रीय हरित अधिकरण (NGT) प्रधान बेंच, नई दिल्ली में दायर O.A. No-200/2014: एम. सी. मेहता बनाम भारत संघ व अन्य के दिनांक 13.08.2020 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग :

- (1) अपर प्रधान मुख्य वन संरक्षक, पर्यावरण जलवायु परिवर्तन एवं आर्द्रभूमि, बिहार, का पत्रांक-396, दिनांक-23.09.2020
- (2) नगर विकास एवं आवास विभाग का पत्रांक-BGCMS/2017/AP of SWM & SM for NGT/21(Part-2/B-394/न.वि. एवं आ.वि., पटना, दिनांक-15.09.2020

महाशय,

उपर्युक्त विषयक एवं प्रसंगाधीन पत्रों के द्वारा दिये गये निर्देश के आलोक में माननीय राष्ट्रीय हरित अधिकरण (NGT) के आदेशों के अनुपालन में गंगा नदी की जैव विविधता का आकलन किया जाना है।

ज्ञातव्य है कि गंगा नदी के पूरे विस्तार जिसमें बिहार राज्य में पड़ने वाले Stretch भी सम्मिलित है, का जैव विविधता सर्वेक्षण भारतीय वन्य प्राणी संस्थान (WII), देहरादून द्वारा किया जा चुका है। जिसे भारतीय वन्य प्राणी संस्थान (WII) ने निम्न प्रतिवेदनों में प्रकाशित किया है।

(क) Biodiversity conservation and Ganga rejuvenation Bihar Interim report, 2019 PP.-52: Wildlife Institute of India.

(ख) Ganga river state of biodiversity at a glance 2018. PP.-69: Wildlife Institute of India.

+ 38

23144

(ग) Macrofauna of the Ganga river : Status and conservation of selected species

May 2018 PP.-176: Wildlife Institute of India.

(घ) Trees of Ganga, 2018. PP.-100: Wildlife Institute of India.

(ङ) Wings of Ganga: River and wetland birds of Ganga river Part-1, 2017 PP.-76: Wildlife Institute of India.

(च) Wings of Ganga: River and wetland birds of Ganga river Part-II, 2018 PP.-88.

(छ) Wings of Ganga : River and wetland birds of Ganga river Part-III, 2019 PP.-76.

सभी रिपोर्ट की PDF Copy इस पत्र के साथ संलग्न की जा रही है।

मेरे विचार से यह सर्वेक्षण व्यापक है, वैज्ञानिक है, तथा पर्याप्त है। इस जैव विविधता सर्वेक्षण में भारतीय वन्य प्राणी संस्थान (WII) के वैज्ञानिकों के साथ गंगा प्रहरी (बिहार में कुल संख्या-415) जिन्हें भारतीय वन्य प्राणी संस्थान (WII) द्वारा विशेष रूप से जैव विविधता सर्वेक्षण के लिए प्रशिक्षित किया है, को सम्मिलित किया गया है। भारतीय वन्य प्राणी संस्थान (WII) द्वारा अभी भी गंगा नदी की जैव विविधता सर्वेक्षण किया जा रहा है, जिसकी रिपोर्ट भी प्रकाशन के अंतिम चरण में है।

भारतीय वन्य प्राणी संस्थान (WII) द्वारा किये गये सर्वेक्षण के अतिरिक्त यदि बिहार में गंगा नदी के जैव विविधता में किसी बिन्दु विशेष के सर्वेक्षण की आवश्यकता है, तो उसे सूचित करने की कृपा की जाये ताकि बिहार राज्य जैव विविधता पर्सद द्वारा उसके लिए एक अतिरिक्त योजना तैयार की जाये।

अनु०-यथोक्त।

आपका विश्वासी

*(Signature)*  
(संजय कुमार सिन्हा)  
सचिव,

बिहार राज्य जैव विविधता पर्सद, पटना।

ज्ञापांक:- 370-327

दिनांक:- 28.10.2020

प्रतिलिपि:- प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार सरकार/सचिव, नगर विकास एवं आवास विभाग, बिहार सरकार, पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

*(Signature)*  
(संजय कुमार सिन्हा)  
सचिव,

बिहार राज्य जैव विविधता पर्सद, पटना।

E-Mail,  
28.10.20

**Public awareness and involvement for prevention and control of pollution of  
Ganga**

Time to time various Public awareness campaign are conducted under the government of Bihar to ensure prevention and control of pollution of Ganga through Events such as awareness rallies, Ghats Cleanliness drives, Shramdaan, Rafting Expedition, Swachhta Hi Seva Campaign, Ganga Aarti, Plantation drives, Nukaad-natak, Online/Offline Quiz Competition, Essay and Painting Competition, media, messaging during the regular visit of Ganga Towns. Also, numerous IEC activities through mediums such as TV/Radio, Print media advertisements, advertorials were also publish to make a strong pitch for public outreach & community participation in the program, Details are below:

IEC Activities for Namami

Gange held in 2022 at Bihar State

## IEC EVENTS IN DIFFERENT SCHOOLS

1. Painting competition and mass interaction- Navin Middle School, Rajbanshinagar, Patna held on – 8<sup>th</sup> Feb,2022
2. Painting competition and mass interaction- Kanya Middle School, Punaichak, Patna held on – 8<sup>th</sup> Feb,2022
3. Painting competition and mass interaction- Balak Middle School, Shashtrinagar, Patna held on – 10<sup>th</sup> Feb,2022
4. Painting competition and mass interaction- Adarsh Vidya Niketan, Yarpur, Patna held on – 11<sup>th</sup> Feb,2022
5. Painting competition and mass interaction- Gandhi Middle School,Khagaul held on – 11<sup>th</sup> Feb,2022
6. Painting competition and mass interaction-Kasturba Gandhi Middle School, Khagaul held on – 11<sup>th</sup> Feb,2022
7. Painting competition and mass interaction- Middle School Abhyasik, Barh held on – 15<sup>th</sup> Feb,2022

- Painting competition and mass interaction- Middle School Satbhaiya, Bakhtiyarpur held on – 15<sup>th</sup> Feb,2022
- Painting competition and mass interaction- Kanya Middle School, Adalatganj, Patna held on – 18<sup>th</sup> Feb,2022
- Painting competition and mass interaction- Balak Middle School, Adalatganj, Patna held on – 21<sup>st</sup> Feb,2022
- Painting competition and mass interaction- Kanya Middle School, Adalatganj held on – 22<sup>nd</sup> Feb,2022
- Painting competition and mass interaction-Middle School, Khajpura held on –25<sup>th</sup> Feb,2022
- Painting competition and mass interaction- Middle School, Shekhpura held on – 25<sup>th</sup> Feb,2022
- Painting competition and mass interaction- Middle School, Salempur Dumra, Khajpura held on – 28<sup>th</sup> Feb,2022

- Public Awareness program at Ramrekha Ghat, Buxar on 12th February,2022
- Public Awareness program at Pahleja Ghat, Saran on 28th February,2022
- Putting up of Namami Gange banner at various ganga tows during ganga events across Bihar- 1000 pc
- Wall painting done for Namami Gange awareness amongst public on walls leading to Ganga ghat in Patna

## Painting Competition in Navin Sinha Middle School, Rajbanshinagar



- Students busy in making their paintings on the topic Clean Ganga after distribution of stationery items.
- Caps and T shirts were also distributed.

# Students displaying their art pieces



Distribution of prizes to the winners, handing over the memento to the principal and a group picture with the principal, teachers and the winners



## Painting Competition in Middle School, Adalatganj

Distribution of stationery items to the students



Students busy in making their masterpieces with all concentration



Distribution of t shirts and caps to all the students and the students all ready in the queue for the prize distribution



- Addressing the students
- Prize distribution to top three winners. Also consolation prizes to 2 students.
- Students displaying their certificates, trophies, medal, T shirts and Caps
- Group picture with the teachers, principal and all the winners after the interaction with all of them.



## Painting competition in Middle School Mithapur, Patna



Students busy after receiving the art materials in making their paintings.



Good number of participation was there as the students were really interested in the competition

# Addressing the students and making them aware about the program



- Students receiving trophies, certificates, medals, T shirt and caps



Group picture with the teachers, principal and all the winners after the interaction with all of them.

## Painting competition in Balika Middle School, Taramandal, Adalatganj

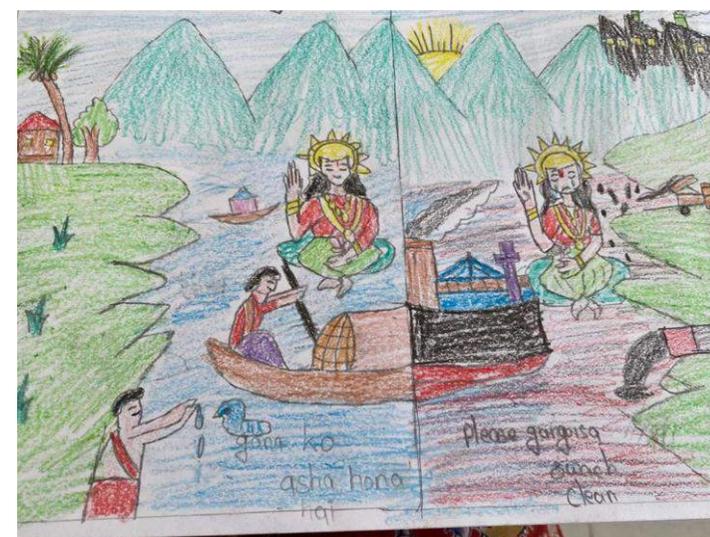
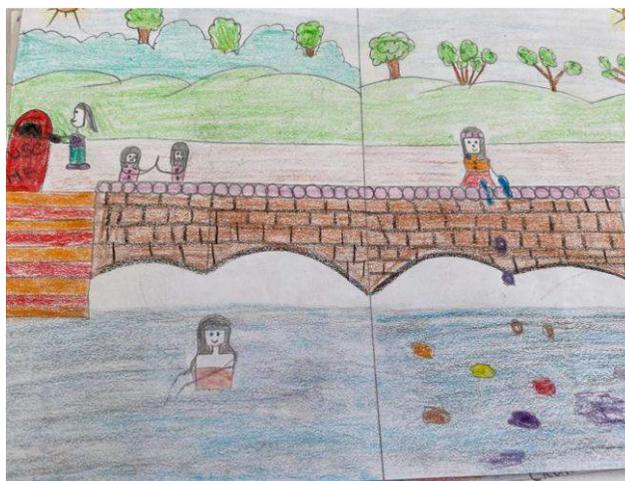
- Students sitting in a group with the stationery items distributed all ready to make their masterpieces



- Students busy in making their painting
- Distribution of T shirts and caps to all the students



# Students displaying their masterpieces



All the students wearing Namami Gange T shirt and caps



Addressing the students, distribution of prize and certificates, memento to the principal and participation certificate to all the students who participated



## Painting Competition in Kasturba Gandhi Middle school, Danapur

- Distribution of stationery to the students



Students busy making their painting and some of the art pieces made by them



Snacks, T shirts, Caps distribution to the students and Prize distribution to the winners, Group picture after handing over the memento to the principal



## Painting Competition in Gandhi Middle School, Danapur



Distribution of all the stationery items to the students including T shirts and caps

Students engrossed in making their master pieces with all their concentration



# T shirt, Cap and prize distribution, addressing the students and a group picture



## Painting Competition in Balak Middle School, Shashtrinagar

- Distribution of stationery to the students



Students busy in making their masterpieces while wearing Namami Gange T shirts and caps



# Prize distribution to the winners and a group picture



## Painting Competition in Adarsh Vidya Niketan, Yarpur, Patna

- Distribution of stationery items and snacks to the students



## Prize distribution to the winners



# Painting Competition in kanya Middle school, Punaichak

- Distribution of stationery, T shirts and caps to the students



## Prize distribution to the winners after addressing the students and teachers about the program



## Painting competition at Middle school Abhyasik, Barh

Students started their painting after receiving all the stationery items



## Prize distribution to the winners and giving the memento to the principal



## Painting competition at Middle School Satbhaiya, Bakhtiyarpur

Students started their painting after receiving all the stationery items



## Prize distribution to the winners and giving the memento to the principal



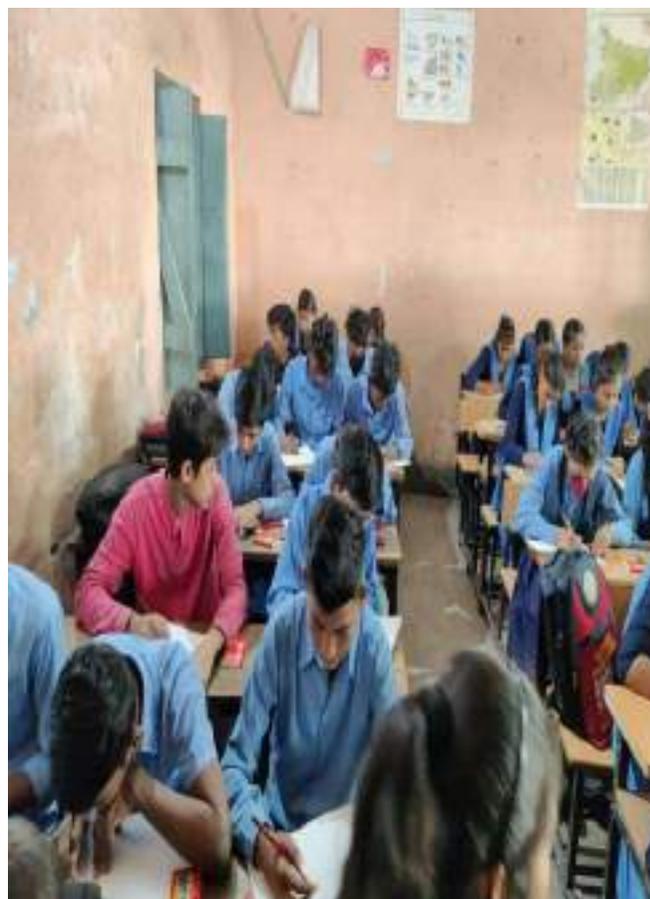
# Painting competition at Middle School, Khajpura



# Prize distribution to the winners and giving the memento to the principal



# Painting Competition at Middle School, Sheikhpura



# Prize distribution to the winners and a group picture



## Painting Competition at Salempur Domra



# Prize distribution



## Public Awareness program at Pahleja Ghat, Sonapur, Saran on 28<sup>th</sup> March,2022

- Inaugurating the program by lighting the lamp



Anchors addressing the audience and talented singers singing folk Ganga songs



## Dancers dancing on folk Ganga songs for the audience entertainment



## Distribution of T shirts, caps and bags to the public



## Public awareness program at Ramrekha Ghat, Buxar on 12 Feb,2022

Inaugurating the program by lighting the lamps



# Dancers dancing on folk songs entertaining the audience



## Audience gathered in the event



## Distribution of T shirts , caps and jute bags to the public



# Wall Painting on the walls leading to Ganga ghat near Kurji, Patna





## Putting up of Namami Gange Banners at various ganga tows during ganga events across Bihar- 1000 pc





**Regulating activities on and around river Ganga including Ghats and other establishments**

The regulating activities being conducted under the government of Bihar on and around river Ganga including Ghats is as follows- The Garbage Vulnerable points are clean, Immersion of idols is prohibited around river Ganga and the Ghats are getting cleaned on a regular basis where Anti –littering board and Litter bins have been installed at all Ganga towns.

The following report is attached hereby for the entire 23 Ganga Towns:

Sl.No.	ULBs Name	Ghats	Garbage Vulnerable Points(GVPs)	Cleanliness condition of Ghats	Anti -littering Message Board	Litter bins
1	Patna Municipal corporation	20	Cleaned	Cleaning continues on regular basis	Completed	Completed
1 (a)	Phulwarishariff		–	–	–	–
2	Maner Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
3	Danapur Nagar Parishad	10	Cleaned	Cleaning continues on regular basis	Completed	Completed
4	Bakhtiyarpur Municipal Council	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
5	Barh Municipal Council	6	Cleaned	Cleaning continues on regular basis	Completed	Completed
6	Mokama Municipal Council	16	Cleaned	Cleaning continues on regular basis	Completed	Completed
7	Munger Municipal Council	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
8	Sultanganj Municipal Council	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
9	Bhagalpur Municipal Corporation	7	Cleaned	Cleaning continues on regular basis	Completed	Completed

10	Buxar Municipal Council	7	Cleaned	Cleaning continues on regular basis	1 Installed and rest to be completed	Completed
11	Barahiya Nagar Panchayat	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
12	Jamalpur Municipal Council	0	—	—	—	—
13	Kahalgaon Nagar Panchayat	3	Cleaned	Cleaning continues on regular basis	Completed	Completed
14	Chhapra Municipal Council	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
15	Sonepur Nagar Panchayat	6	Cleaned	Cleaning continues on regular basis	Completed	Completed
16	Hajipur Municipal Council	8	Cleaned	Cleaning continues on regular basis	Completed	Completed
17	Begusarai Municipal Council	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
18	Khagariya Municipal Council	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
19	Naugachia Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
20	Dighwara Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed
21	Teghra Nagar Panchayat	2	Cleaned	Cleaning continues on regular basis	Completed	Completed
22	Manihari Nagar Panchayat	1	Cleaned	Cleaning continues on regular basis	Completed	Completed

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण एवं कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

अरविन्द कुमार झा  
संयुक्त सचिव,  
नगर विकास एवं आवास विभाग,  
-सह-  
नोडल पदाधिकारी,  
राज्य परियोजना प्रबंधन समूह, बिहार।

सेवा में,

कार्यकारी निदेशक (तकनीकी),  
एन.एम.सी.जी., नई दिल्ली।

पटना, दिनांक- 03/06/2021

**विषय:-** नदियों में प्रवाहित कोविड रोगियों के शवों को परम्परागत ढंग से दाह-संस्कार तथा जल की गुणवत्ता की जाँच एवं अनुश्रवण के संबंध में।

**प्रसंग:-** I. BSPCB, Patna का E-mail दिनांक-22.05.2021  
II. SPMG, Bihar का पत्रांक-173 दिनांक-13.05.2021  
III. SPMG, Bihar का पत्रांक-191 दिनांक-22.05.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक E-mail एवं SPMG के पत्रांक के संबंध में सूचित करना है कि बिहार राज्य में कुछ जिलों यथा, पटना, बक्सर, भोजपुर एवं सारण में नदियों में कोविड-19 से संक्रमित मानव के शवों को प्रवाहित किये जाने की जानकारी विभिन्न समाचार पत्रों से प्राप्त हुई है।

2. इस संदर्भ में NMCG के पत्रांक-F.No.: L-64/2/2021-LME दिनांक-11.05.2021 के आलोक में गंगा नदी में शवों के डंपिंग को रोकने एवं नदी में तैरते अज्ञात शवों/लावारिस शवों को परंपरागत ढंग से दाह-संस्कार कराने हेतु निदेश प्राप्त है, जिसके अनुपालन में बिहार राज्य के संबंधित सभी 14 जिला पदाधिकारी-सह-अध्यक्ष, जिला गंगा समिति को SPMG के पत्रांक-173 दिनांक-13.05.2021 के माध्यम से आवश्यक कार्रवाई करने हेतु निम्न निदेश दिया गया:-

- गंगा नदी और उसकी सहायक नदियों में शवों/आंशिक रूप से जले शवों/लावारिस या अज्ञात शवों का डंपिंग तुरंत रोका जाय।
- अज्ञात शवों/संदिग्ध कोविड पीड़ितों की लावारिस लाशों का मानक प्रथाओं के अनुसार अंतिम संस्कार की विधि को एन.एम.सी.जी., नई दिल्ली के साथ साझा किया जाय। अगर आवश्यकता हुई एवं निधि उपलब्ध कराने हेतु अनुरोध प्राप्त होता है तो एन.एम.सी.जी., नई दिल्ली द्वारा इस पर विचार किया जा सकता है।
- अज्ञात शवों या लावारिस लाशों का डंपिंग रोकने के लिए अपने जिला के क्षेत्रान्तर्गत गंगा नदी एवं इसके सहायक नदियों के तटों का सतत निगरानी सुनिश्चित किया जाय।
- भारत सरकार कोविड-19 में मृत शरीर प्रबंधन पर दिशानिर्देश के अनुसार अज्ञात शवों/संदिग्ध कोविड पीड़ितों की लावारिस लाशों को कोविड-सुरक्षा प्रोटोकॉल के अनुसार ठीक से अंतिम संस्कार/दफन किया जाना चाहिए।
- गंगा नदी एवं इसके सहायक नदियों और क्षेत्र की स्वास्थ्य और स्वच्छता के लिए इस खतरनाक एवं गंभीर मुद्दे पर जल्द से जल्द कार्रवाई की जाय तथा कृत कार्रवाई से संबंधित प्रतिवेदन सात दिनों के अन्दर समर्पित किया जाय।

3. इस क्रम में बिहार में गंगा एवं गंगा की सहायक नदियों पर अवस्थित विभिन्न जिलों यथा बक्सर, भागलपुर, मुंगेर, दरभंगा, सारण एवं पटना में कोविड से संक्रमित शवों की अंत्योष्ठि कराये जाने का प्रतिवेदन उपलब्ध कराया गया है। बक्सर जिलान्तर्गत चौसा प्रखण्ड के महादेवा घाट पर प्राप्त 71 शवों एवं रानीघाट स्थित गाजीपुर-बक्सर गंगा नदी सीमा पर लगे महाजाल में फँसे 10 शवों को भी पोस्टमार्टम कराने के पश्चात अंत्योष्ठि करा दी गई है। सुलभ प्रसंग हेतु पत्र की छायाप्रति संलग्न की जा रही है। अन्य जिलों से संबंधित प्रतिवेदन उपलब्ध होने के उपरांत इसकी सूचना भी उपलब्ध करायी जाएगी।

4. नगर विकास एवं आवास विभाग, बिहार सरकार के संकल्प संख्या 02/1786 दिनांक 20.05.2021 के आदेशानुसार राज्य में कोविड-19 से मृत सभी व्यक्तियों के शवों को दाह-संस्कार करने हेतु व्यय राशि का बहन नगर विकास एवं आवास विभाग तथा ग्रामीण विकास विभाग द्वारा क्रमशः नगर निकाय तथा प्रखण्ड विकास पदाधिकारी के माध्यम से किया जाएगा। इसके संबंध में आवश्यक निदेश संबंधित पदाधिकारियों को निर्गत किया जा चुका है।

5. BSPCB, Patna के E-mail दिनांक-22.05.2021 के आलोक में नदियों में प्रवाहित कोविड रोगियों के शवों के कारण प्रदूषित जल की गुणवत्ता की जाँच एवं अनुश्रवण के संबंध में NMCG के निदेशानुसार CSIR एवं IITR Lucknow से एक जाँच दल बिहार के चार जिलों यथा, पटना, बक्सर, भोजपुर एवं सारण में आने का संसूचन है।

6. जाँच दल को सहयोग करने हेतु नगर विकास एवं आवास विभाग, बिहार सरकार द्वारा श्री देवेन्द्र सुमन, संयुक्त निदेशक, नगरपालिका स्वच्छता एवं विकास निदेशालय, पटना को नोडल पदाधिकारी के रूप में नामित किया गया है। साथ ही 04 जिलों यथा पटना, बक्सर, भोजपुर एवं सारण के जिला पदाधिकारी-सह-अध्यक्ष, जिला गंगा समिति को अपने स्तर से भी नोडल पदाधिकारी प्रतिनियुक्त करने का अनुरोध किया गया है। इस क्रम में श्री आशुतोष कुमार, जिला निर्वाचन पदाधिकारी, बक्सर एवं श्री रमेश कुमार सिंह, कनीय अभियंता, नगर पंचायत कोईलवर (भोजपुर) को नोडल पदाधिकारी के तौर पर नामित कर दिया गया है।

अनुलग्नक : यथोक्त।

विश्वासभाजन



संयुक्त सचिव

नगर विकास एवं आवास विभाग,

-सह-

नोडल पदाधिकारी,

राज्य परियोजना प्रबंधन समूह, बिहार।

बिहार सरकार  
नगर विकास एवं आवास विभाग

आदेश

सं०सं०-240/वि०श०-03-02/2021 1786 न०वि० एवं आ०वि०/पटना, दिनांक- 30.04.2021

गृह विभाग, बिहार सरकार के ज्ञापक जी/आपदा-06-02/2020-44/वि०स०को० दिनांक - 28.04.2021 के कडिका 4 (9) (1) के द्वारा निर्णय लिया है कि राज्य सरकार Covid-19 से मरे हुए सभी व्यक्तियों (इसमें Covid-19 टेस्ट में निगेटिव परन्तु Covid-19 के लक्षण वाले मरीज भी सम्मिलित होंगे), का अंतिम संस्कार अपने खर्च पर कराएगी। साथ ही इसमें यह भी निर्णय लिया गया है कि नगर विकास विभाग एवं ग्रामीण विकास विभाग इसके लिए क्रमशः नगर निकाय एवं प्रखण्ड विकास पदाधिकारी को अधिकृत कर आवश्यकतानुसार राशि आवंटित करेंगे।

2. उक्त निर्णय के आलोक में राज्य के सभी नगर निकायों के नगर आयुक्त/कार्यपालक पदाधिकारी को निदेश दिया जाता है कि अपने क्षेत्रांतर्गत राज्य सरकार के उक्त निर्णय का पालन सुनिश्चित करेंगे तथा इस पर होने वाले व्यय का वहन अपने नगर निकाय के अंतर्गत उपलब्ध राशि से करेंगे तथा तदोपरान्त इस पर हुए व्यय की प्रतिपूर्ति का प्रस्ताव विभाग को उपलब्ध करावेंगे।

3. यह आदेश तत्काल प्रभाव से लागू होगा।

4. प्रस्ताव में सक्षम प्राधिकार का अनुमोदन प्राप्त है।

(के०डी० प्रज्जपल)  
सरकार के सचिव।

ज्ञापक-240/वि०श०-03-02/2021 1786 /न०वि०एवंआ०वि०/पटना, दिनांक- 30.04.2021  
प्रतिलिपि:- महालेखाकार, बिहार, पटना/कोषागार पदाधिकारी, सभी कोषागार/सभी प्रमंडलीय आयुक्त/सभी जिला पदाधिकारी/नगर आयुक्त, सभी नगर निगम/कार्यपालक पदाधिकारी, सभी नगर परिषद एवं सभी नगर पंचायत को सूचनाार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(के०डी० प्रज्जपल)  
सरकार के सचिव।

ज्ञापक-240/वि०श०-03-02/2021 1786 /न०वि०एवंआ०वि०/पटना, दिनांक- 30.04.2021  
प्रतिलिपि:- माननीय मंत्री के आप्त सचिव/प्रधान सचिव के आप्त सचिव/सभी विभागीय पदाधिकारी, नगर विकास एवं आवास विभाग को सूचनाार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(के०डी० प्रज्जपल)  
सरकार के सचिव।



**BIHAR STATE POLLUTION CONTROL BOARD**

Purvesh Bhawan, Patliputra Industrial Area, P.O. Sadakat Ashrafi, Patna 800011-  
EPABX-0612-2261250/2262265, Fax-0612-2261050

Ref. No. 866

Patna, dated-21/05/21

From,

S. Chandrasekar, IFS,  
Member Secretary.

To,

The Principal Secretary,  
Urban Development & Housing Department,  
Govt. of Bihar.

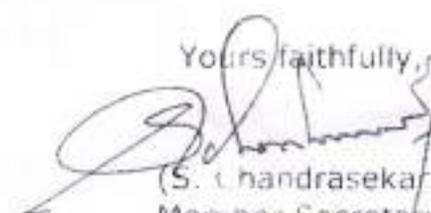
**Sub- River Water Quality Monitoring for testing of SARs-CoV-2 virus contamination due to disposal of dead bodies in the river-regarding.**

Sir,

With reference to the subject noted above, it is to inform that National Mission for Clean Ganga (NMCG) in association with Central Pollution Control Board, Delhi has decided to undertake river water quality monitoring with special reference to contamination of river water with SARs-CoV-2 virus due to dumping of dead bodies in the river with the help of CSIR-IITR, Lucknow. In this connection a team of experts from CSIR-IITR, Lucknow will be visiting in the next week of this month (24<sup>th</sup> onwards). The proposed sites for sampling in the State are at Buxar, Bhojpur, Patna & Saran.

It is requested to direct the local administration and concerned ULBs of the concerned districts to nominate an official of their department to be present during the sampling process and provide required details to the sampling team. The contact details of the designated officer may be provided to the Board at the earliest at [bspcb@yahoo.com](mailto:bspcb@yahoo.com)

Yours faithfully,

  
(S. Chandrasekar)  
Member Secretary

21/5/21

प्रेषक,

जिला पदाधिकारी -सह-  
अध्यक्ष, जिला गंगा समिति,  
बक्सर

सेवा में,

संयुक्त सचिव,  
नगर विकास एवं आवास विभाग-सह-  
नोडल पदाधिकारी, राज्य परियोजना प्रबंधन समूह, बिहार

विषय-

गंगा नदी में शवों के डूबने को रोकने एवं नदी में तैरते अज्ञात शवों/लावारिस शवों को उचित ढंग से दाह संस्कार करने के संबंध में।

प्रसंग-

आपका पत्रांक 173, दिनांक-13.05.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि जिले में काविड-19 महामारी के दौर में मृतकों के पार्थिव शरीर को गंगा एवं सहायक नदियों में प्रवाहित करने की घटनाओं के संज्ञान में आने के उपरांत उनके रोकथाम एवं संबंधित शवों को उचित ढंग से दाह संस्कार हेतु निम्न कार्रवाई की गयी है:-

1. बक्सर जिलान्तर्गत में गंगा एवं सहायक नदियों में प्रवाहित होने वाले शवों पर सतत: निगरानी रखने हेतु अधोहस्ताक्षरी के ज्ञापांक 10-1663/गो0, दिनांक-12.05.2021 (छायाप्रति संलग्न) द्वारा गस्ती दल का गठन एवं अन्य आवश्यक कार्रवाई हेतु निदेश दिए गए हैं।

- I. अन्य राज्यों से प्रवाहित होकर आने वाले पार्थिव शरीरों को महाजाल लगाकर प्रवहन स्थल पर ही रोक कर संबंधित शवों को विधिवत दाह संस्कार करने की कार्रवाई की जा रही है।
- II. संबंधित प्रखंड विकास पदाधिकारी/अंचलाधिकारी/थानाध्यक्ष को स्थानीय पंचायतों के जन प्रतिनिधियों को शवों को जल प्रवाह से रोकने हेतु आम ग्रामीणों को प्रेरित करने हेतु जागरूकता अभियान चलाने हेतु निदेशित किया गया।

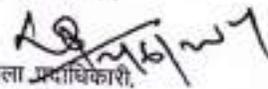
2. अधोहस्ताक्षरी के ज्ञापांक 10-1405/गो0, दिनांक-23.04.2021 (छायाप्रति संलग्न) द्वारा शवों के अंतिम संस्कार हेतु आवश्यक कार्रवाई करने के संबंध में निम्न निदेश दिए गये हैं:-

- I. जिलान्तर्गत शहरी क्षेत्रों में संबंधित कार्यपालक पदाधिकारी एवं ग्रामीण क्षेत्रों में संबंधित प्रखंड विकास पदाधिकारी को दाह संस्कार हेतु लकड़ियों एवं अन्य प्रबंध करने हेतु निदेश दिए गये हैं।
- II. नगर परिषद क्षेत्र में संबंधित कार्यपालक पदाधिकारी को मृतकों को उचित तरीके से श्मशान घाट/कब्रिस्तान में अंतिम संस्कार करने की व्यवस्था करने की जिम्मेवारी सौंपी गयी है।
- III. ग्रामीण क्षेत्रों में सभी मृतकों को कबीर अंत्येष्टि योजना के तहत दाह संस्कार हेतु आर्थिक मदद करने के संबंध में व्यवस्था करने हेतु संबंधित प्रखंड विकास पदाधिकारियों को निदेशित किया गया है।

3. बिहार राज्य प्रदूषण नियंत्रण समिति, पटना के पत्रांक 868, दिनांक-21.05.2021 के आलोक में गंगा जल की गुणवत्ता की जाँच हेतु NMCG, दिल्ली द्वारा जिलान्तर्गत गंगा में चिह्नित स्थलों पर गंगा जल के नमूना लेने में सहयोग हेतु अधोहस्ताक्षरी के ज्ञापांक 10-1774/गो0, दिनांक-22.05.2021 द्वारा उप निर्वाचन पदाधिकारी, बक्सर को नोडल पदाधिकारी के रूप में नामित किया गया है।

अनुलग्नक:-दशोक्त।

विश्वासभाजन

  
जिला पदाधिकारी,  
बक्सर

# कार्यालय नगर पंचायत कोईलवर-भोजपुर

(नगर विकास एवं आवास विभाग, बिहार)

पत्रांक - 339

दिनांक - 26/05/2021

कार्यालय - आदेश

प्रेषित :-

रमेश कुमार सिंह  
(कनिष्ठ अभियंता)  
नगर पंचायत कोईलवर।

विषय :- नोडल पदाधिकारी प्रतिनियुक्त करने के संबंध में।

महोदय,

उपर्युक्त विषय के संबंध में आपको आदेशित किया जाता है कि नगर पंचायत कोईलवर क्षेत्रगत नदीयों में नूतन कोविड शर्तों को प्रभावित कर दिया जा रहा है। उक्त के संदर्भ में NMCG एवं केन्द्रिय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के निर्देशानुसार River Water Quality Monitoring for Testing हेतु CSIR एवं IITR Lucknow से एक जॉब बिल का उपरोक्त जिलों में जल की गुणवत्ता की जांच हेतु माह- मई 2021 के अन्तिम सप्ताह में काम की सम्पन्ना है। जिसके अन्तर्गत में नगर पंचायत कोईलवर द्वारा नदीयों में कोविड रोगियों के शवों के कारण प्रदूषित जल की गुणवत्ता की जांच हेतु श्री रमेश कुमार सिंह (कनिष्ठ अभियंता-नगर पंचायत कोईलवर, भां. नं. 8102459020) को नोडल पदाधिकारी प्रतिनियुक्त किया जाता है।

विश्वासभाजन

कार्यपालक पदाधिकारी  
नगर पंचायत कोईलवर  
(भोजपुर)

## समाहरणालय पटना

(जिला नियंत्रण कक्ष)

प्रेषक,

पत्रांक-1910/जि0नि0क0

अपर जिला दण्डाधिकारी,  
विधि व्यवस्था, पटना।

0612-2219810/234

e-mail

dcrpatna1@gmail.com

सेवा में,

कार्यपालक पदाधिकारी, पटना नगर निगम/नगर परिषद/नगर पंचायत,  
मनेर/दानापुर/पटना सदर/फतुही/खुशरूपपुर/बख्तियारपुर/बाढ/मोकामा।  
प्रखंड विकास पदाधिकारी मनेर/दानापुर/पटना सदर/फतुही/खुशरूपपुर/  
बख्तियारपुर/अथनलगोला/बाढ/पण्डारक/मोकामा।

विषय :-

पटना, दिनांक 24/5/2021 /  
गंगा एवं उसकी सहायक नदियों में शवों के निस्तारन करने के कारण देश  
में कोविड-19 मामलों में वृद्धि के मद्देनजर बिहार प्रदूषण नियंत्रण बोर्ड के  
निर्देश का अनुपालन के संबंध में।

महाशय,

उपरोक्त विषयक जिलाधिकारी, पटना के झापांक-4361/गौ0 दिनांक-19.05.2021  
के माध्यम से प्राप्त सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पाटलीपुत्रा  
इन्डस्ट्रीयल एरिया, पटना के संदर्भ सं0-859 दिनांक-17.05.2021 द्वारा सूचित किया गया है कि गंगा  
एवं उसकी सहायक नदियों में शवों के निस्तारन करने के कारण गंगा एवं उसकी सहायक नदियों के  
संबंधित क्षेत्र में कोविड-19 मामलों में वृद्धि होने की संभावना के साथ-साथ गंगा नदी की गुणवत्ता को  
भी प्रभावित करते हुए गंगा नदी को प्रदूषित कर रहा है। इस संदर्भ में आवश्यक कार्रवाई करने का  
अनुरोध किया गया है। सुलभ प्रसंग हेतु उक्त पत्र की छायाप्रति सलग्न है।अनुरोध है कि उक्त पत्र के आलोक में विषय की महत्ता को दृष्टिगत रखते हुए  
अपने-अपने क्षेत्रान्तर्गत गंगा एवं उसकी सहायक नदियों में शवों के निस्तारन के संबंध में बिहार राज्य  
प्रदूषण बोर्ड के निर्देश का अक्षरशः अनुपालन सुनिश्चित करते हुए शवों के नदी में निस्तारण को रोकने  
संबंधी कार्रवाई सुनिश्चित किया जाय तथा तत्संबंधी प्रतिवेदन अचोहस्ताक्षरी को उपलब्ध कराया जाय।

इसे अत्यावश्यक समझा जाय।

अनुलग्नक:-यथोक्त।

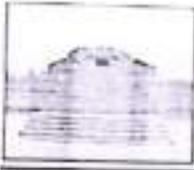
विश्वासभाजन

HO/-

अपर जिला दण्डाधिकारी,  
विधि व्यवस्था, पटना।

- झापांक-1910/जि0नि0क0, पटना, दिनांक-24/5/2021 /  
सदस्य सचिव, बिहार स्टेट पॉल्यूशन कंट्रोल बोर्ड, परिवेश भवन, पाटलीपुत्रा इन्डस्ट्रीयल  
एरिया, पटना को उनके संदर्भ सं0-859 दिनांक-17.05.2021 के अलोक में सूचनार्थ एवं  
आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि- सभी अनुमंडल पदाधिकारी, पटना जिला को उक्त पत्र की छायाप्रति के साथ सूचनार्थ  
एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि- नगर आयुक्त, पटना नगर निगम, पटना को उक्त पत्र की छायाप्रति के साथ सदर  
सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि- जिला दण्डाधिकारी, पटना को सदर सूचनार्थ प्रेषित।

अपर जिला दण्डाधिकारी,  
विधि व्यवस्था, पटना।



**आदेश**

कोरोना वायरस जनित महामारी की दूसरी लहर में कोरोना वायरस से संक्रमित व्यक्तियों की मृत्यु होने की स्थिति में शवों का अंतिम संस्कार सुलतानगंज स्थित शमशान घाट में किया जा रहा है। कुछ लोगों द्वारा शवों को पूर्ण रूप से जलाये बिना गंगा में प्रवाहित किया जा रहा है, जिससे गंगा दूषित हो रही है तथा संक्रमण बढ़ने की संभावना से भी इनकार नहीं किया जा सकता है। विभिन्न प्रकार के स्वीचों के माध्यम से यह भी ज्ञात हुआ है कि सुलतानगंज स्थित शमशान घाट में कोरोना से मरने वाले व्यक्तियों के साथ आए परिजनों से अंत्येष्टि कार्य में सहयोग प्रदान करने वाले व्यक्तियों द्वारा मनमाने ढंग से रूपये की मांग की जा रही है तथा रूपये नहीं देने के उपरांत उनके साथ अमर व्यवहार तथा शव के अंतिम संस्कार में व्यवधान उत्पन्न किया जा रहा है। उक्त परिपेक्ष्य में सुलतानगंज स्थित शमशान घाट में शवों के अंत्येष्टि की सत्त निगरानी हेतु दंडाधिकारी एवं पुलिस पदाधिकारी सहित पुलिस बल की प्रतिनियुक्ति आवश्यक प्रतीत होती है।

अतः उक्त के आलोक में दिनांक 16.05.2021 से सुलतानगंज स्थित शमशान घाट में कोरोना से संक्रमित व्यक्तियों के शव के अंतिम संस्कार के समय मनमाने ढंग से रूपये की मांग नहीं करने तथा शवों की समुचित रूप से अंत्येष्टि कराने एवं उत्पन्न अन्य समस्याओं के निराकरण हेतु निम्नांकित दंडाधिकारी की प्रतिनियुक्ति पालीवार निम्न प्रकार से की जाती है:-

प्रतिनियुक्त स्थल का नाम	प्रतिनियुक्त दंडाधिकारी का नाम एवं पदनाम/ मोबाईल संख्या		
	प्रथम पाली (पूर्वाह्न 06:00 बजे से अपराह्न 02:00 बजे तक)	द्वितीय पाली (अपराह्न 02:00 बजे से रात्रि 10:00 बजे तक)	तृतीय पाली (रात्रि 10:00 बजे से पूर्वा ह्न 06:00 बजे तक)
सुलतानगंज स्थित शमशान घाट	श्री प्रभाष कुमार सिंह, कृषि समन्वयक, सुलतानगंज- 9973244893	श्री प्रशांत कुमार, कृषि समन्वयक, सुलतानगंज- 8002562870	श्री राजन्म राय, कर्नाट अभि०, सुलतानगंज- 9430416919

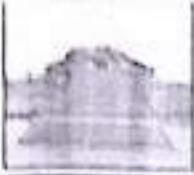
प्रतिनियुक्त दंडाधिकारी को निदेश दिया जाता है कि उपरोक्त वर्णित तिथि से अपने प्रतिनियुक्त स्थल पर उपस्थित रहकर सुलतानगंज स्थित शमशान घाट में कोरोना से संक्रमित मृत व्यक्तियों के शव का अंतिम संस्कार में सहयोग प्रदान करने वाले व्यक्तियों द्वारा मनमाने ढंग से रूपये की मांग नहीं करने तथा शवों की समुचित रूप से अंत्येष्टि कराने की सत्त निगरानी करना सुनिश्चित करेंगे। साथ ही यह भी सुनिश्चित करेंगे कि कोई भी शव गंगा में प्रवाहित न हो, अगर कोई लावारिस शव गंगा में दिखाई पड़ता है तो उसके तत्क्षण निराकरण हेतु आवश्यक कार्रवाई करना सुनिश्चित करेंगे। उक्त के तथीय प्रमाण में श्री अभिनव कुमार, कार्यपालक पदाधिकारी, नगर परिषद, सुलतानगंज- 9472153746 की प्रतिनियुक्ति की जाती है।

पुलिस उपाधीक्षक, विधि-व्यवस्था, भागलपुर को निदेश दिया जाता है कि उपरोक्त वर्णित तिथि से प्रतिनियुक्त दंडाधिकारी के साथ पुलिस पदाधिकारी सहित राशस्त्र बल की प्रतिनियुक्ति करना सुनिश्चित करेंगे।

801-  
अनुमंडल दण्डाधिकारी  
सदर, भागलपुर।

ज्ञापक 465/गो, दिनांक 15 मई 2021

- प्रतिलिपि- थानाध्यक्ष, सुलतानगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि- उपरोक्त प्रतिनियुक्त दण्डाधिकारी को सूचनार्थ एवं अनुपालनार्थ प्रेषित।
- प्रतिलिपि- प्रतिनियुक्त दण्डाधिकारी के नियंत्री पदाधिकारी को सूचनार्थ एवं पत्र तामिला कराने हेतु प्रेषित।
- प्रतिलिपि- प्रखंड विकास पदाधिकारी/अंचलाधिकारी, सुलतानगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।



अनुमंडल कार्यालय सदर, भागलपुर  
मोपनीय शाखा



23210

- प्रतिलिपि- श्री अमिनव कुमार, कार्यपालक पदाधिकारी, नगर परिषद, सुल्तानगंज को सूचनाएं एवं आवश्यक कार्रवाई हेतु भेजित। अपने स्तर से शमशान घाट पर विभिन्न स्थानों पर बड़े-बड़े आकारों में सूचना प्रकाशित करना सुनिश्चित करेगा कि शवदाह कार्य नि:शुल्क है।
- प्रतिलिपि- उपर समाहती, भागलपुर को सादर सूचनाएं भेजित।
- प्रतिलिपि- नरीय पुलिस, अधीक्षक, भागलपुर को सादर सूचनाएं भेजित।
- प्रतिलिपि- जिलाधिकारी, भागलपुर को सादर सूचनाएं भेजित।

15/05/21  
अनुमंडल दण्डाधिकारी  
सदर, भागलपुर।

## समाहरणालय, दरभंगा

जिला विकास राखा

पत्रांक 165 जि०वि०

प्रेषक,

जिला पदाधिकारी  
दरभंगा।

सेवा में,

नगर आयुक्त, नगर निगम, दरभंगा।  
सभी अनुबंधल पदाधिकारी, दरभंगा जिला।  
कार्यपालक पदाधिकारी, नगर परिषद, बेनीपुर, दरभंगा।  
सभी प्रखंड विकास पदाधिकारी, दरभंगा जिला।  
सभी अंचलधिकारी, दरभंगा जिला।

सहैरियासराय, दिनांक 20/5/2021

विषय:- गंगा नदी एवं इसकी सहायक नदियों में शवों के डंपिंग को रोकने एवं नदी में तैरते अज्ञात शवों / लवारिस शवों को उचित ढंग से दाह संस्कार करने के संबंध में।

प्रसंग:- संयुक्त सचिव, नगर विकास एवं आवास विभाग, बिहार सरकार, पटना का पत्रांक 173, दिनांक 13.05.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित करना है कि हाल के दिनों में गंगा नदी एवं इसकी सहायक नदियों के किनारे फुला हुआ एवं पिघटित मानव शरीर तैरता हुआ पाया गया है, जिससे स्थानीय लोगों में भय पैदा हो गया है तथा इसके कारण नदी के किनारे बसे हुये लोगों में संक्रमण फैलने का भी खतरा है।

उपर्युक्त आलोक में प्रासंगिक पत्र की छाया प्रति संलग्न करते हुये, कहना है कि एन० एम० सी० जी० नई दिल्ली द्वारा दिये निदेशों का अनुपालन सुनिश्चित करें तथा इस संबंध में कृत कार्यवाई की सूचना एक सप्ताह के अंदर उपलब्ध कराई जाय।

अनु०-यथोक्त।

विश्वासभाजन

20/5  
जिलाधिकारी  
दरभंगा



समाहरणालय, मुंगेर  
(पोपनीय शाखा)

दूरभाष नं०- 06344-222401, 221002(महो)  
06344-222402, 221001(महो)  
फैला नं०- 06344-222254  
email- den-munger behar@nic.in

331  
23212

पत्रांक- 1285 / गो०, दिनांक- 17.05.2021

प्रेषक:

रचना पाटिल, गणपती  
जिला पदाधिकारी,  
मुंगेर।

सेवा में,

विशेष सचिव,  
गृह विभाग (विशेष शाखा),  
बिहार, पटना।  
(homedepartmentseco@gmail.com)

विषय :

गंगा नदी में लावारिस शवों के पाये जाने के सबंध में।

प्रसंग :

आपका पत्रांक-2890 दिनांक 17.05.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबन्ध में कहना है कि कोरोना महामारी के व्यापक दुष्प्रभाव के मद्देनजर मुंगेर जिलान्तर्गत गंगा नदी में बहते हुए पाये गये लावारिस शवों से संबंधित प्रतिवेदन निम्नवत् है:-

दिनांक-10.05.2021 से 16.05.2021 तक - शून्य

दिनांक-17.05.2021 को - एक

दिनांक 17.05.2021 को गंगा नदी में पाये गये एक लावारिस शव की ससम्मान अन्तर्वेष्टि जिला प्रशासन द्वारा करा दी गयी है।  
सूचनार्थ प्रेषित।

विश्वासभाजन

जिला पदाधिकारी,  
मुंगेर।

अमन समीर, भा० प्र० से०  
जिला पदाधिकारी, बक्सर

समाहरणालय, बक्सर  
(जिला गोपनीय शाखा)

Aman Samir, I.A.S.  
District Magistrate, Buxar



E-mail Id : dm-buxar,biht@nic.in, Ph. (06183) 222335(Res.), 222336 (Off.) Fax No. (06183) 222231(Res.), 226935 (Off.)

पत्रांक 10-1685/गो०

दिनांक 13. 5 / 2021

प्रेषक,

जिला पदाधिकारी,  
बक्सर।

सेवा में,

सदस्य सचिव,  
बिहार राज्य प्रदूषण नियंत्रण पर्षद,  
पटना।

विषय :- गंगा नदी में शवों के जल प्रवाह के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि बक्सर जिलान्तर्गत चौसा प्रखण्ड के महादेवा घाट सहित अन्य स्थलों पर गंगा नदी के Upstream से शवों के बहने की सूचना प्राप्त होने पर सार्वजनिक स्वास्थ्य एवं पर्यावरण पर इसका कुप्रभाव न पड़े, को ध्यान रखते हुये निम्नलिखित कार्रवाई की गयी :-

01. बक्सर जिला अंतर्गत चौसा प्रखण्ड के महादेवा घाट पर प्राप्त 71 शवों को यथाशीघ्र इनक्वेस्ट/पोस्टमार्टम कराते हुये डिस्पोज करा दिया गया है।
02. शवों का ससमय डिस्पोजल हो इस कार्य हेतु गाजीपुर-बक्सर गंगा नदी सीमा पर महाजाल लगाया गया है।
03. श्मशान घाटों पर शवों का अंतिम संस्कार/डिस्पोजल कराने हेतु कर्मियों की प्रतिनियुक्ति की गयी है।
04. शवों का प्रवाह गंगा नदी में न हो एवं पूर्व से प्रवाहित शवों को खोज-बीन करने हेतु दण्डाधिकारी/पुलिस पदाधिकारी के माध्यम से नावों के द्वारा नदी क्षेत्र में गश्ती की जा रही है एवं वरीय पदाधिकारी द्वारा इस कार्य का पर्यवेक्षण भी किया जा रहा है।
05. शवों को गंगा नदी में प्रवाह को रोकने हेतु बक्सर जिला अंतर्गत सभी प्रखण्ड विकास पदाधिकारी/अंचलाधिकारी/थानाध्यक्ष को अपने-अपने क्षेत्र अंतर्गत सभी मुखिया/जिला पार्षद/जन प्रतिनिधियों के साथ बैठक कर इस कार्य में जागरूकता फैलाने एवं शवों का गंगा नदी में जल प्रवाह रोकने हेतु अभियान चलाने का निदेश दिया गया है।
06. रानीघाट स्थित गाजीपुर-बक्सर गंगा नदी सीमा पर लगे महाजाल में फँसे 10 (दस) शव पुनः मिले है, जिनको ससमय डिस्पोजल कर दिया गया है। भविष्य में इराकी पुनरावृत्ति नहीं हो, इसके लिए गाजीपुर जिले से समन्वय स्थापित करने हेतु प्रशासनिक पदाधिकारी नामित किया गया है।

विश्वासभाजन

13/5/21  
जिला पदाधिकारी  
बक्सर।

# समाहरणालय, कटिहार

23214

आपदा प्रबंधन प्रशाखा



विजय कुमार, बि०प्र०

अपर समाहर्ता, आ०प्र०, कटिहार।

+91-9473191378

फैक्स :- 06452-230880

E-mail - admreliefkati@gmail.com

पत्रांक:(संचिका सं०-VIII-16/2021)/आ०प्र०.632. दिनांक : 04/6/21

सेवा में,

संयुक्त सचिव,

नगर विकास एवं आवास विभाग

-सह-

नोडल पदाधिकारी,

राज्य परियोजन प्रबंधन समूह, बिहार पटना।

विषय :- गंगा नदी में लावारिस शवों के पाये जाने से संबंधित प्रतिवेदन के संबंध में।

प्रसंग:- भवदीय कार्यालय पत्रांक-173/पटना, दिनांक-13.05.2021।

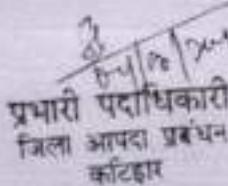
महाराज,

उपर्युक्त विषयक एवं प्रसांगिक पत्र के संदर्भ में कहना है कि वर्तमान में कोरोना महामारी के व्यापक दुष्प्रभाव के मद्देनजर गंगा नदी में लावारिस शवों से संबंधित प्रतिवेदन की मांग कटिहार जिलान्तर्गत गंगा नदी के क्षेत्रान्तर्गत परने वाले सभी अंचलाधिकारी को प्रासंगिक पत्र में निर्देशित निर्देशों का अक्षरसः अनुपालन करने हेतु कार्यालय पत्रांक- 510/आ०प्र० दिनांक-18.05.2021 के द्वारा निर्देशित की गई है।

अतः उक्त के सवध में कहना है कि कटिहार जिलान्तर्गत गंगा नदी के क्षेत्रान्तर्गत परने वाले प्रवाह क्षेत्र में लावारिस एवं आंशिक रूप से जले शवों का डपिंग की सूचना नहीं है।

विश्वासभाजन

  
राम शंकर प्रसाद  
प्रभारी प्रबंधन लिपिक

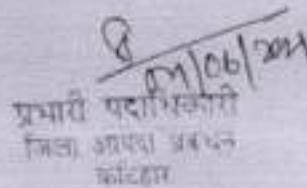
  
प्रभारी पदाधिकारी  
जिला आपदा प्रबंधन  
कटिहार

अपर समाहर्ता  
आपदा प्रबंधन,  
कटिहार।

ज्ञापक:- 632 / VIII-16/2021 / आ०प्र० दिनांक : 04/6/21

प्रतिलिपि:- जिला पदाधिकारी, कटिहार की सेवा में सादर सूचनार्थ समर्पित।

  
राम शंकर प्रसाद  
प्रभारी प्रबंधन लिपिक

  
प्रभारी पदाधिकारी  
जिला आपदा प्रबंधन  
कटिहार

अपर समाहर्ता  
आपदा प्रबंधन,  
कटिहार।

## बिहार राज्य गंगा नदी संरक्षण एवं कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

अरविन्द कुमार झा  
संयुक्त सचिव,  
नगर विकास एवं आवास विभाग,  
-सह-  
नोडल पदाधिकारी,  
राज्य परियोजना प्रबंधन समूह, बिहार।

सेवा में,

जिला पदाधिकारी-सह-जिला गंगा समिति अध्यक्ष,  
पटना, सारण, वैशाली, मुंगेर, समस्तीपुर, बेगुसराय, भागलपुर,  
कटिहार, लखीसराय, खगड़िया, बक्सर, आरा, दरभंगा एवं कैमूर।

पटना, दिनांक-13/05/2021

विषय:- गंगा नदी में शवों के डंपिंग को रोकने एवं नदी में तैरते अज्ञात शवों/लावारिस शवों को उचित ढंग से दाहसंस्कार करने के संबंध में।

प्रसंग:- NMCG का पत्रांक F.No: L-64/2/2021-LME दिनांक 11.05.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र की प्रति संलग्न करते हुए निदेशानुसार सूचित करना है कि गंगा नदी एवं इसकी सहायक नदियों के किनारे फुला हुआ और विघटित मानव शरीर तैरता हुआ पाया गया है, जिससे स्थानीय लोगों में भय पैदा हो गया है।

2. नदियों में शवों/आंशिक रूप से जले हुए शवों/विघटित लाशों के डंपिंग से नदियों में न केवल प्रदूषण का खतरा है, बल्कि जलीय जीवों के साथ-साथ नदी किनारे बसे हुए लोगों में संक्रमण फैलने का भी जोखिम है।

3. उपरोक्त के मद्देनजर महानिदेशक, एन.एम.सी.जी., नई दिल्ली द्वारा निम्न निदेशों का अनुपालन सुनिश्चित करने हेतु अनुरोध किया गया है-

- I. गंगा नदी और उसकी सहायक नदियों में शवों/आंशिक रूप से जले शवों/लावारिस या अज्ञात शवों का डंपिंग तुरंत रोका जाय।
- II. अज्ञात शवों/संदिग्ध कोविड पीड़ितों की लावारिस लाशों का मानक प्रथाओं के अनुसार अंतिम संस्कार की विधि को एन.एम.सी.जी., नई दिल्ली के साथ साझा किया जाय। अगर आवश्यकता हुई एवं निधि उपलब्ध कराने हेतु अनुरोध प्राप्त होता है तो एन.एम.सी.जी., नई दिल्ली द्वारा इस पर विचार किया जा सकता है।
- III. अज्ञात शवों या लावारिस लाशों का डंपिंग रोकने के लिए अपने जिला के क्षेत्रान्तर्गत गंगा नदी एवं इसके सहायक नदियों के तटों का सतत निगरानी सुनिश्चित किया जाय।
- IV. भारत सरकार कोविड-19 में मृत शरीर प्रबंधन पर दिशानिर्देश के अनुसार अज्ञात शवों/संदिग्ध कोविड पीड़ितों की लावारिस लाशों को कोविड-सुरक्षा प्रोटोकॉल के अनुसार ठीक से अंतिम संस्कार/दफन किया जाए।
- V. गंगा नदी एवं इसके सहायक नदियों और क्षेत्र की स्वास्थ्य और स्वच्छता के लिए इस खतरनाक एवं गंभीर मुद्दे पर जल्द से जल्द कार्रवाई की जाय तथा कृत कार्रवाई से संबंधित प्रतिवेदन सात दिनों के अन्दर समर्पित किया जाए।

अनुलग्नक:- यथोक्त।

विश्वासनाजन

संयुक्त सचिव,

नगर विकास एवं आवास विभाग,

-सह-

नोडल पदाधिकारी,

राज्य परियोजना प्रबंधन समूह, बिहार।

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण एवं कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

अरविन्द कुमार झा  
संयुक्त सचिव,  
नगर विकास एवं आवास विभाग,  
-सह-  
नोडल पदाधिकारी,  
राज्य परियोजना प्रबंधन समूह, बिहार।

सेवा में,

जिला पदाधिकारी-सह-अध्यक्ष, जिला गंगा समिति,  
पटना/बक्सर/भोजपुर/सारण।  
नगर आयुक्त/कार्यपालक पदाधिकारी,  
पटना/भोजपुर/सारण/बक्सर।

पटना, दिनांक-25/05/21

विषय:- नदियों में प्रवाहित कोविड रोगियों के शवों के कारण प्रदूषित जल की गुणवत्ता की जाँच एवं अनुश्रवण के संबंध में।

प्रसंग:- BSPCB, Patna का E-mail दिनांक-22.05.2021

महाशय,

उपर्युक्त विषय प्रासंगिक E-mail के संबंध में सूचित करना है कि आये दिन अलग-अलग स्रोतों से प्राप्त जानकारी के अनुसार बक्सर, पटना, भोजपुर एवं सारण जिलों के नदियों में मृत कोविड शवों को प्रवाहित कर दिया जा रहा है, जिसके कारण वर्तमान एवं भविष्य में नदियों का पानी प्रदूषित होने की संभावना है तथा पर्यावरणीय संकट भी उत्पन्न हो सकता है।

उक्त के संदर्भ में NMCG एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के निदेशानुसार River Water Quality Monitoring for Testing हेतु CSIR एवं IITR Lucknow से एक जाँच दल का उपरोक्त जिलों में जल की गुणवत्ता की जाँच हेतु माह मई, 2021 के अंतिम सप्ताह में आने का संसूचन है। सुलभ प्रसंग हेतु पत्र की छायाप्रति संलग्न की जा रही है।

उक्त के आलोक में नगर विकास एवं आवास विभाग, बिहार सरकार द्वारा श्री देवेन्द्र सुमन, संयुक्त निदेशक, नगरपालिका स्वच्छता विकास निदेशालय, पटना को केन्द्रीय दल के सहायता हेतु नोडल पदाधिकारी के रूप में नामित किया गया है। जिनका मोबाईल नम्बर-9973388151 है।

अतः अनुरोध है कि संबंधित जिलों के जिला पदाधिकारी-सह-अध्यक्ष, जिला गंगा समिति, नगर आयुक्त एवं कार्यपालक पदाधिकारी जाँच दल के सदस्यों को अपेक्षित एवं आवश्यक सहयोग प्रदान करने हेतु एक-एक पदाधिकारी नामित करने की कृपा करेंगे एवं इसकी सूचना नोडल पदाधिकारी, श्री देवेन्द्र सुमन, संयुक्त निदेशक, नगरपालिका स्वच्छता विकास निदेशालय, पटना एवं SPMG, Bihar (Email:-spmgbihar@gmail.com) को उपलब्ध कराएंगे।

अनुलग्नक : यथोक्त।

विश्वासमाजन

संयुक्त सचिव 21

नगर विकास एवं आवास विभाग,

-सह-

नोडल पदाधिकारी,

राज्य परियोजना प्रबंधन समूह, बिहार।

**Any other direction covered by earlier orders of this Tribunal**

**i. In situ Treatment of Drains through bio-remediation/ phytoremediation or any other technique of drain joining Ganga & its tributaries:**

Previously 2 projects of in-situ drain treatment through bio-remediation for Danapur Cant Drain and Rajapur Drain in Patna have been sanctioned by NMCG at a cost of Rs 3.16 Cr. and executed till the contract duration date-30.06.2021, further, after completion of contract duration there is no information to float fresh tender for the same from the NMCG, New Delhi.

In addition, UD&HD, GoB had been provided "In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets" and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga and other polluted rivers in Bihar via vide letter No. -418, 115, 509 and 311 and executed till the date-30.06.2022 further, after completion of contract duration a fresh tender to be floated by the month of Oct'2022; vide letter No. -418, 115, 509 and 311 are annexed as below:

Letter No. BGCMS/2019/Bio-remediation-25-269-01, 418 UD&HD  
**Bihar State Ganga River Conservation and Program Management Society (BGCMS), Patna**

under  
**Government of Bihar  
 Urban Development & Housing Department**

**NOTICE TO PROCEED WITH THE WORK**

To,

**Carron Investment Pvt. Ltd. (Lead Partner) in JV  
 with Azure Transnational and Shree Nestbuild Infra Pvt. Ltd.,  
 271, Powai Plaza Building,  
 Hiranandani Bus Park, AS Marg,  
 Powai, Mumbai - 400076.**

Patna, Date: 24.09.2020

**Sub: Assignment: "In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga in Bihar".**

**Ref: (1) Contract No - BGCMS/2019/BIO-REMEDICATION-25/269-01, dated - 21.09.2020.  
 (2) Your Letter of Acceptance No - Urban/Bih/SPMG/2020-21/09-01, dated - 12.09.2020.**

Sir,

Pursuant to your furnishing the Bank Guarantee No - 2675-BG-08-2020, Date - 15.09.2020, Bank - Canara Bank, J. B. Nagar, Mumbai, amounting to Rs. 49,28,795/- (Rs. Forty Nine Lakhs Twenty Eight Thousand Seven Hundred and Ninety Five) for the Assignment "In-Situ Treatment of Sludge of septic tanks of Community / Mobile Toilets and Sewage through Bioremediation for Treatment of the Nallas joining the river Ganga in Bihar" (Tender No. - BGCMS/2019/Bio-remediation-25/269, date - 18.06.2020) having contract price of Rs. 49,28,79,570/- (Rupees Forty-Nine Crore Twenty-Eight Lakhs Seventy-Nine Thousand Five Hundred and Seventy only, excluding GST), notice to proceed with the work is being issued.

2. You are hereby instructed to proceed with the execution of the said assignment in accordance with the provisions of the contract document starting from 01<sup>st</sup> October 2020.

**Encl: Copy of the Agreement Attached.**

Yours faithfully

  
**Joint Secretary**  
 Urban Development & Housing Department,  
 -Cum-  
 Nodal Officer,  
 State Program Management Group, Bihar

पत्रांक-BGCMS/2018/Danapur Cantt.-60 509 न.वि.एवंआ.वि.  
बिहार सरकार

नगर विकास एवं आवास विभाग

**बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)**

प्रेषक,

विजय कुमार उपाध्याय  
अपर निदेशक,  
नगर विकास एवं आवास विभाग।

सेवा में,

**Carron Investment Pvt.Ltd.(Lead Partner) in JV  
With Azure Transnational and Shree Nestbuild Infra Pvt. Ltd.,  
374,Powai Plaza Building,  
Hiranandani Bus Park, AS Marg,  
Powai, Mumbai - 400076**

पटना, दिनांक- 18/11/2021

विषय:- "नमामि गंगे योजना" के तहत गंगा एवं अन्य नदियों में प्रवाहित होने वाले नालों के प्रवाह का Bio-remediation कार्य के संबंध में।

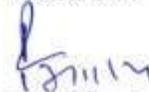
प्रसंग:- BGCMS का पत्रांक- BGCMS/2018/Rajapur Drain-61- 237 दिनांक-18.06.2021

महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि प्रासंगिक पत्र के द्वारा गंगा एवं अन्य नदियों में प्रवाहित होने वाले नालों के प्रवाह का Bio-remediation का कार्य नालों में अत्याधिक प्रवाह होने के कारण दिनांक-18.06.2021 के प्रभाव से स्थगित करने हेतु निदेशित किया गया था। मानसून अवधि समाप्त हो गयी है तथा समय भी अनुकूल हो गया है।

अतः उक्त के आलोक में निदेशित किया जाता है कि नालों के प्रवाह का Bio-remediation का कार्य अविलम्ब प्रारम्भ कर दें।।

विश्वासभाजन



अपर निदेशक,

नगर विकास एवं आवास विभाग।

पत्रांक-BGCMS/2019/Bio-remediation-25.....न.वि. एवं आ.वि.

बिहार सरकार

नगर विकास एवं आवास विभाग

**बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)**

प्रेषक,

राहुल बर्मन

उप सचिव,

नगर विकास एवं आवास विभाग।

सेवा में,

Carron Investment Pvt. Ltd. in JV with  
Azure Transnational and Shree Nestbuild Infra Pvt. Ltd.  
374, Powai Plaza Building, AS Marg Powai,  
Mumbai-400076.  
Email ID-carroninv@gmail.com

पटना, दिनांक-

विषय:- "In-situ Treatment of Sludge of Septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of the Nallas joining the river Ganga in Bihar" कार्य के संबंध में।

प्रसंग:- I. एकरारनामा सं0-BGCMS/2019/Bio-remediation-25/269-01 दिनांक-21.09.2020

II. पत्रांक-BGCMS/2019/Bio-remediation-25/567 दिनांक-21.12.2021

महाशय,

उपर्युक्त विषयक कार्य "In-situ Treatment of Sludge of Septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of the Nallas joining the river Ganga in Bihar" के लिए एकरारनामा दिनांक-21.09.2020 के तहत नालों के प्रवाह एवं शौचालयों के मल (Sludge) का उपचार एकरारित तिथि से 12 माहों तक किया जाना था।

- उक्त कार्य के लिए प्रथम विस्तारित तिथि 31.03.2022 तक कार्य करने की सूचना प्रासंगिक पत्र दिनांक-21.12.2021 द्वारा दी गयी है।
- विषयक कार्य का कार्याविधि, जो दिनांक-31.03.2022 को समाप्त हो रही है, का दिनांक-30.04.2022 तक द्वितीय विस्तार की स्वीकृति सक्षम प्राधिकार से प्राप्त है।
- उल्लेखनीय है कि विषयक कार्य का द्वितीय विस्तारित अवधि दिनांक-30.04.2022 तक कराये गये कार्य का कुल भुगतान एकरारित राशि रू0 55,20,25,118/- (GST सहित) तक सीमित रहेगा।
- अतः अनुरोध है कि उक्त विषयक एकरारित कार्य एकरारित शर्तों एवं गुणवत्ता के साथ दिनांक-30.04.2022 तक कराया जाय।

विश्वासभाजन

ह0/-

उप सचिव,

नगर विकास एवं आवास विभाग।

ज्ञापक:- BGCMS/2019/Bio-remediation-25.....115..... न. वि. एवं आ. वि., पटना, दिनांक:- 09/09/2022

प्रतिलिपि:- प्रो0 (डॉ0) रामाकर झा अध्यक्ष प्रोफेसर, असेनिक अभियंत्रण विभाग, एन.आई.टी. पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु सम्प्रेषित। अनुरोध है कि पूर्व के शर्तों पर विस्तारित अवधि दिनांक-30.04.2022 तक विषयक कार्य की जांच की कार्रवाई किया जाय।

उप सचिव,

नगर विकास एवं आवास विभाग।

पत्रांक:--BGCMS/2019/Bioremediation-25 (Part-II).....<sup>311</sup>/न० वि० एवं आ० वि०

बिहार सरकार  
नगर विकास एवं आवास विभाग

**बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)**

प्रेषक,

राहुल बर्मन  
उप सचिव,  
नगर विकास एवं आवास विभाग।

सेवा में,

**Carron Investment Pvt. Ltd. in Jv With  
Azure Transnational and Shree Nestbuild Infra Pvt. Ltd.**  
374, Powai Plaza Building, AS Marg Powai,  
Mumbai-400076

पटना, दिनांक:-- 07/07/22

विषय:-- "In-situ Treatment of Sludge of Septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of the Nallas joining the river Ganga in Bihar" कार्य के संबंध में।

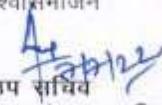
प्रसंग:-- I. पत्रांक--BGCMS/2019/Bio-remediation-25 (Part-II)-211 दिनांक--06.05.2022  
II. एकरारनामा सं०--BGCMS/2019/Bio-remediation-25/269-01 दिनांक--21.09.2020

महाशय,

उपर्युक्त विषयक कार्य "In-situ Treatment of Sludge of Septic tanks of Community/Mobile Toilets and Sewage through Bio-remediation for treatment of the Nallas joining the river Ganga in Bihar" का कार्यावधि 12 (बारह) माह के लिए एकरारनामा दिनांक--21.09.2020 को किया गया था एवं प्रासंगिक पत्र दिनांक--06.05.2022 द्वारा दिनांक--30.06.2022 तक कार्यावधि विस्तार की स्वीकृति सूचित की गयी है।

- उक्त विषयक एकरारनामा का विस्तारित कार्यावधि दिनांक--30.06.2022 को समाप्त हो गयी है।
- विस्तारित कार्यावधि दिनांक--30.06.2022 के समाप्ति के उपरांत प्रासंगिक एकरारनामा के तहत किसी भी प्रकार के किये गये कार्य का भुगतान विभाग द्वारा नहीं किया जायेगा।
- अतएव उक्त के आलोक में निदेशानुसार अनुरोध है कि कार्यावधि की विस्तारित तिथि 30.06.2022 के बाद किसी भी प्रकार का कार्य नहीं करना सुनिश्चित किया जाय।

विश्वासभाजन

  
उप सचिव  
नगर विकास एवं आवास विभाग।

**ii. Status of screening arrangements to tapping drains along with the Ganga front towns.**

Screening arrangements have been provided in a total no. of 124 out of 127 drains along the Ganga front town. Rest 3 Nallas screening not required.

**Refer Annexure- 5**

**iii. With regard to the recovery of laid down compensation as per order dated, 08.02.2021 the State of Bihar seeking extension of time for complying with the various directions passed the Ld. NGT in its orders 07.08.2019 and 12.12.2019.**

**Refer Annexure- 6**

**iv. C.S, Bihar reply letter no- 415 dated 15.09.2022 in response to the NMCG later no- L-25012(12)/1/2021/NMCG Dated- 02, August' 2022 with regard to the Order dated 22.07.2022 passed by the Hon'ble NGT in the matter of O.A. No. 200/2014 - M.C. Mehta Vs. Union of India & Ors.**

**Refer Annexure- 7**

## Detail of Nallas where screens have been installed/to be installed

Date-31.03.2020

Sl.No.	ULBs Name	Nallas Name	No.of Nallas where screens have been installed	No.of Nallas where screens yet to be installed	Remarks
1	Barh Municipal Council	Pipal Ghat Nala	Completed	-	
		Shalimpur Nala	Completed	-	
		Malina Ghat Nala Ward no. 11 Salempur Barh	Completed	-	
		Dhobiya Ghat, Laxmi flour mill	Completed	-	
		Gauri shankar Ghat	Completed	-	
		Talimpur Nala	Completed	-	
		Dayachak Nala	Completed	-	
2	Hajipur Municipal Council	Subhash Chowk Nala	Completed	-	
3	Sonepur Nagar Panchayat	Barwatta Nala	Completed	-	
4	Mokama Municipal Council	Tapaswi Ghat Nala	Completed	-	
		Chaudhry Ghat, Pipal tal	Completed	-	
		Kamleshwari Asthan Nala	Completed	-	
		Sidhnath Mandir	Completed	-	
5	Bakhtiyarpur Municipal Council	Raghopur Dagar Nala	Completed	-	
6	Teghra Nagar Panchayat	Teghra Chowk	Completed	-	
		Mukhtaj Maidan Nalla		-	No Drain exist on the spot overflow of water from soak pit along the ground.
7	Maner Nagar Panchayat	Maner bazar Nala	Completed	-	
		Ram Nagina Singh College Nala	Completed	-	
		Ram Ghat Nala	Completed	-	
8	Barahiya Nagar Panchayat	Krishna Chawk Nala	Completed	-	
		Baba Dani Mohalla Nala	Completed	-	
		Bangal kunj taal Nala	Completed	-	
		Bah path Nala	Completed	-	
9	Manihari Nagar Panchayat	Primari Health School Nalla	Completed		
		Pachimi Mohala ward no.-14 Nala	Completed		
		Pirpatra Nala	Completed	-	
10	Buxar Municipal Council	Nath baba Nala (Cannal)	Completed	-	
		Tadka Nala	Completed	-	
		Sati gaht	Completed	-	
		Sidhnath Nala (Hospital Nala)	Completed	-	
		Saripur Nala	Completed	-	
		Bangla Ghat Nala	Completed	-	
		Sohanipatti Nala	Completed	-	

11	Fatuha Municipal Council	Kali Ghat Samaspur	Completed	-	
		Bindeshwari Ghat Nala (East)	Completed	-	
		Bindeshwari Ghat Nala (West)	Completed	-	
		Kataiya Ghat	Completed	-	
		Devanti Ghat	Completed	-	
		Mastana Ghat	Completed	-	
		Bankipur Ghorkak Nala	Completed	-	
12	Khagariya Municipal Council	Daan nagar By-Pass Nala	Completed	-	
		P.W High school Nala	Completed	-	
13	Naugachiya Nagar Panchayat	New basti Nala	Completed	-	
		Maa Tara Bhawan Nala	Completed	-	
		Ward no. -08 Nala	Completed	-	
		Station road Nala (1)	Completed	-	
		Station road Nala (2)	Completed	-	
		Durga Asthan Nala	Completed	link with station road nalla.	
		Ward no. -03 Nala	Completed	-	
		Milan Chawk Nala	Completed	-	
		Ward no. - 09 Nala	Completed	-	
		Noniya patti, ward no. -20 Nala	Completed	-	
		Mushar patti, ward no- 13 Nala	Completed	-	
		Rajendra Colony, ward no- 05 Nala	Completed	-	
		Nagar Panchyat karyalaya ke bagal me ward no-16	Completed	-	
		Hardiya patti, ward no- 21 Nala	Completed	-	
Hero Honda showroom ke bagal me ward no- 21 Nala	Completed	-			
14	Danapur Nagar Parishad	Danapur Cant Nala	Completed	-	
15	Kahalgaon Nagar Panchayat	Kagali Nala	Completed	-	
		L.C.T Nala	Completed	-	
		Asamsan Ghat Nala	Completed	-	
		Pampu Nala	Completed	-	
		Badshahi Nala	Completed	-	
		Koyala Nala	-	-	At present Koyala nalla not in Kahalgaon Nagar Panchayat area.

16	Dighwara Nagar Panchayat	Bagahing tola	Completed	-	
		Marchav Baba Mandir	Completed	-	
		UMV Nala	Completed	-	
		Post office road	Completed	-	
		Market Area	Completed	-	
		R. Primary school	Completed	-	
		Barbana	Completed	-	
		M.S Basadpur	Completed	-	
17	Jamalpur Municipal Council	Ramnagar Nalla	Completed	-	
		Laxmipur Nalla	Completed	-	
		Aashikpur Nalla	Completed	-	
		Faridapur Nalla	Completed	-	
18	Chhapra Municipal Council	Khanua Nala	Completed	-	
19	Sultanganj Municipal Council	Masjid Ghat Nala	Completed	-	
		Vishari Asthan Ghat Nala (1st)	Completed	-	
		Vishari Asthan Ghat Nala (2nd)	Completed	-	
		Jahaj Ghat Nala	Completed	-	
		Krishngarh Bhatta gali Nala	Completed	-	
		New Sidhi Ghat masjid ke bagal wala Nala	Completed	-	
		New Sidhi Ghat Nala	Completed	-	
20	Begusarai Municipal Council	Pokhariya Nala Mohammadpur Jail ke najdik	Completed	-	
21	Munger Municipal Council	Lal Darwaja Nala	Completed	-	
22	Bhagalpur Municipal Corporation	Adampur Nala	Completed	-	
		Hathiya Nala intek wel ke najdik	Completed	-	
		Surkhilal Nala	Completed	-	
		Sakhichand Nala	Completed	-	
		BarariGhat Nala, Vikramshila bridge ke najdik	Completed	-	
		Nil Kothi Nala	Completed	-	
		Pipal dham Nala -1	Completed	-	
		Pipal dham Nala -2	Completed	-	
		Kuppa Ghat	Completed	-	
		Koyal Ghat	Completed	-	

		Hathiya Nala, Tilkamanjhi ke najdik	Completed	-		
		S.T.P Nala Bhagalpur	Completed	-		
		Shahebganj Miyabari Nala	Completed	-		
		Champa Nala -1	Completed	-		
		Champa Nala -2	Completed	-		
23	Patna Municipal Corporation	Digha Ghat Nala (Cannal)	Completed	-		
		Kurzi Nala	Completed	-		
		Mandiri (Bans Ghat Nala)	Completed	-		
		Krishna Ghat Nala	Completed	-		
		Barharwa Ghat Nala	Completed	-		
		Rani Ghat Nala	Completed	-		
		Ghagha Ghat Nala	Completed	-		
		Masjid Ghat Nala	Completed	-		
		Loharwa Ghat Nala	Completed	-		
		Gosai Ghat Nala	Completed	-		
		Bhadra Ghat Nala	Completed	-		
		Nauzar Ghat Nala	Completed	-		
		Mittan Ghat Nala	Completed	-		
		Badshahi Nala	Completed	-		
		Gay Ghat Nala	Completed	-		
		Mahavir Ghat Nala	Completed	-		
		Balu Ghat Nala	Completed	-		
		Rajapur	Completed. (4 additional screens have been installed in Nehru nagar nala, Shivpuri nala, Indrapuri nala & Surpentine nala-links drains of Rajapur nallas)			
		Mandiri Nala	Completed	-		
		Anta Ghat Nala	Completed	-		
Kali Ghat Nala	Completed	-				
24	Phulwarisariff	Khagaol Aasiyana overbridge crossing Nalla	Completed	-		
		Issopur Raichowk nalla	Completed	-		
		Mitramandal Colony Nalla	Completed	-		
		Birla Colony Nala A	Completed	-		
		Birla Colony Nala B	Completed	-		

Under

**Government of Bihar****Urban Development & Housing Department**

From,

**Rahul Barman**

Deputy Secretary,

Urban Development &amp; Housing Department.

To,

**Shri A.K. Vidyarthi,**

Director &amp; DH, WQM-II Division,

Central Pollution Control Board,

Ministry of Environment Forest and Climate Change,

Government of India.

Patna, Date: .....

**Sub: Your letter dated 16.03.2020 bearing number F.No.B-19123/WQM-II/Legal/NGT-2/CPCB/2021.****Ref: Hon'ble NGT orders dated 07/22.08.2019, 12/18.12.2019 & 13.08.2020 and 23.11.2021 in the matter of M.C. Mehta vs Union of India, O.A. No.200/2014.**

Sir,

This is with reference to your letter dated 16.03.2022 in reference to Hon'ble NGT's order dated 23.11.2021, directing Central Pollution Control Board ('CPCB') and National Mission for Clean Ganga ('NMCG') to collect Environmental compensation ('EC') for untapped drains and incomplete/under construction STP projects, within two months and to further take coercive measures in the event of non-compliance. Accordingly, CPCB has calculated the EC for the period 01.11.2021 to 31.01.2022 @Rs. 10 Lacs per month for each untapped drain and incomplete STP projects and for the period from 01.11.2019 to 31.06.2020 @ Rs. 5 Lac per month for each untapped drain.

2. At the outset, it is submitted that your letter dated 16.03.2022 and the NGT order dated 23.11.2021 is in the teeth of order dated 24.02.2021 passed by the Hon'ble Supreme Court in Civil Appeal No. 534/2021 in the matter of The State of Bihar vs Union of India & Ors (**Copy Enclosed**), wherein the Hon'ble Supreme Court was pleased to issue Notice and pass the following Order:

**"No Coercive steps shall be taken in the meantime".**

3. A brief background and relevance/impact of Civil Appeal No. 534/2021 on the instant letter and NGT order dated 23.11.2021 is provided herein below for your ready reference:

**Brief Background:**

- i. I.A. no 290/2020 in Original Application No. 200/2014 was preferred by the State of Bihar seeking extension of time for completing Sewerage Treatment Schemes/STP's up to 2022 and waiver of the cost imposed upon the State of Bihar in terms of order dated 07.08.2019 and 12.12.2019 passed in O.A. No.200 of 2014.
- ii. The above referred application was dismissed by the Hon'ble NGT vide its order dated 16.09.2020. The operative para of order dated 16.09.2020 is reproduced herein for ready reference:

"The Tribunal does not have any jurisdiction to extend time so as to permit activities which are crime under the law of land and also contempt of the orders of the Hon'ble Supreme Court. The extension earlier granted is only for taking coercive measures of

recovering compensation. Recovery of compensation for the loss of the environment to apply binding principal of polluter pays for utilizing the said amount of remediation of environment. Thus, there is no merit in the prayer for extension of time, which has to be rejected. The State may take further steps of recovering the compensation as already directed which may be deposited with the State PCB and thereafter utilized in coordination with the SPCB for remediation of environment under an action plan to be prepared by the CPCB and the State PCB”.

- iii. Aggrieved by the aforesaid order, the State of Bihar had preferred a Civil Appeal no. 534 of 2021 before Hon'ble Supreme Court under Section 22 of the National Green Tribunal Act, 2010, challenging the Order dated 16.09.2020 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi ('NGT') in I.A. No. 290 of 2020 in O.A. No.200 of 2014.
- iv. The aforesaid Civil Appeal was listed before the Hon'ble Supreme Court on 24.02.2021, when the Hon'ble Supreme Court was pleased to pass the order that **“No Coercive steps shall be taken in the meantime”**.

4. Pertinently, the perusal of the order dated 23.11.2021 passed by the Hon'ble NGT would reveal that the said order is being passed in continuation of the previous orders dated 22.08.2019, 18.12.2019 and 13.08.2020 in the matter of M.C. Mehta vs. Union of India, O.A. No.200/2014. Furthermore, the fact that the State of Bihar had challenged the order dated 16.09.2020 before the Hon'ble Supreme Court vide Civil Appeal no. 534 of 2021 and the subsequent order dated 24.02.2021 was not brought to the notice of the Hon'ble NGT by the CPCB.

5. In view of above backdrop and order dated 24.02.2021, the order of Hon'ble NGT 23.11.2021 is not applicable qua the State of Bihar as the said order dated 24.02.2021 is still in operation and the matter is likely to be listed in due course.

6. Therefore, it is kindly requested to apprise the Hon'ble NGT of the order dated 24.02.2021 passed by the Hon'ble Supreme Court of India and await the decision of the pending Civil Appeal and no further proceedings or coercive action be initiated against the State of Bihar, until the order dated 24.02.2021 is in operation and Civil Appeal No. 534 of 2021 is disposed of by the Hon'ble Supreme Court of India. In the light of the aforesaid, it is also humbly requested to kindly withdraw the letter dated 16.03.2022.

**Encl: As stated above.**

Yours faithfully

Sd/-

**Deputy Secretary**  
Urban Development & Housing Department.

Memo No.: BGCMS/2017/APtoSWM&SMforNGT/21(Part-IIA) 146...UD&HD, Patna, Date: 31/03/2022

Copy to: Member Secretary, CPCB, New Delhi for information and necessary action.

Encl: **As stated above**

**Deputy Secretary**

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 534/2021

THE STATE OF BIHAR

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23092/2021-EX-PARTE AD-INTERIM RELIEF and IA No.23094/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.23095/2021-INTERVENTION/IMPLEADMENT)

Date : 24-02-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Sanjay Jain, ASG  
Mr. Keshav Mohan, Adv.  
Mr. R. K. Awasthi, Adv.  
Mr. Prashant Kumar, Adv.  
Mr. Piyush Vatsa, Adv.  
Ms. Ritu Arora, Adv.  
Mr. Santosh Kumar - I, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

No coercive steps shall be taken in the meantime.

(JAYANT KUMAR ARORA)  
COURT MASTER

(BEENA JOLLY)  
BRANCH OFFICER

Letter No: BGCMS/2018/Pahari Zone IVA (S)-25 (Part-II).....415...../UD&amp;HD

**Government of Bihar**  
**Urban Development & Housing Department**

**Bihar State Ganga River Conservation and Program Management Society (BGCMS), Patna**

From,

**Chief Secretary,**  
Bihar,

To,

**Director General,**  
National Mission for Clean Ganga (NMCG),  
New Delhi.

Patna, Date: 15/09/22

**Subject:-** Order dated 22.07.2022 passed by the Hon'ble NGT in the matter of O.A. No. 200/2014 - M.C. Mehta Vs. Union of India & Ors., before the Hon'ble NGT (Principal Bench, Delhi)

**Ref.:-** I. NMCG Letter No.- L-25012(12)/1/2021/NMCG, Dated 02 August 2022  
II. BUIDCo Letter No. 4892 Dated 13.09.2022

Sir,

With reference to above mentioned subject and letter no. 4892 dated 13.09.2022 of BUIDCo (enclosed as annexure-I), the point wise replies are being mentioned herein below :-

**i. Total number of STPs/CETPs (with installed capacity) in the state:-**

(a) Total 27 STPs (669.1 MLD) have been sanctioned by NMCG so far. Till date 3 STPs (140 MLD) have been completed and are under O&M; 5 STPs (93.5 MLD) are in trial run stage; 13 STPs having total capacity of 365.5 MLD are under construction and tender to be expedited for 6 STPs (70.1 MLD). Detail as mentioned below:

Sl. No.	City/Town	STP Capacity (in MLD)	Physical Progress in (%)	Remarks
<b>STP Completed and under O&amp;M</b>				
1	Patna, Beur STP	43	100	
2	Patna, Karmalichak STP	37	100	
3	Patna, Saidpur STP	60	100	
<b>STP Construction Completed and under Trial Run</b>				
4	Patna, Pahari STP	60	99.6	O&M likely to start on November 2022
5	Barh I&D and STP	11	99.7	O&M likely to start on October 2022
6	Sonepur I&D and STP	3.5	99.9	O&M likely to start on October 2022
7	Sultanganj I&D and STP	10	99.6	O&M likely to start on October 2022
8	Naugachia I&D and STP	9	99.7	O&M likely to start on December 2022

<b>Under Construction</b>				
9	Patna, Digha STP and Sewerage Network	100	10.53	Expected date of completion December 2024
10	Patna, Kankarbagh STP and Sewerage Network	50	5.98	Expected date of completion December 2024
11	Danapur I&D and STP	25	60	Expected date of completion December 2023
12	Maner I&D and STP	6.5	41.3	Expected date of completion December 2023
13	Fatuha I&D and STP	7	10	Expected date of completion December 2023
14	Bakhtiyarpur I&D and STP	10	77.5	Expected date of completion June 2023
15	Phulwarishariff I&D and STP	13	0	Expected date of completion December 2023
16	Mokama I&D and STP	8	91	Expected date of completion March 2023
17	Hajipur STP and Sewerage Network	22	67.35	Expected date of completion December 2023
18	Chhapra I&D and STP	32	83.2	Expected date of completion June 2023
19	Begusarai STP and Sewerage Network	17	65	Expected date of completion September 2023
20	Munger STP and Sewerage Network	30	39.15	Expected date of completion December 2023
21	Bhagalpur I&D and STP	45	4.5	Expected date of completion June 2024
<b>Tender Stage</b>				
22	Dehri On Sone STP	21		AA&ES received on 01.12.2021
23	Ramnagar STP	9		AA&ES received on 12.09.2022
24	Supaul STP	12.1		AA&ES received on 07.09.2022
<b>Revised AA to be Obtained</b>				
25	Buxar STP	16		Proposal sent to NMCG
26	Barahiya STP	6		Proposal to be sent
27	Kahalgaon STP	6		Proposal sent to NMCG

(b) Apart from STPs project, NMCG has sanctioned 5 separate sewerage network projects, out of which 01 project is completed. Incomplete 4 projects progress are being reviewed on regular basis and efforts are being made to complete these projects within time limit.

Sl. No.	City/Town	Network (in Km)	Physical Progress in (%)	Remarks
1	Beur Sewerage Network	180	99.74	Expected date of completion October 2022
2	Saidpur Sewerage Network	162	99.1	Expected date of completion October 2022

3	Pahari Sewerage Network Zone IV	92	100	Completed
4	Pahari Sewerage Network Zone V	116	95.23	Expected date of completion December 2022
5	Karmalichak Sewerage Network	96.5	94.75	Expected date of completion December 2022
<b>Total Network (in km)</b>		<b>646.5</b>		

After completion of these network projects, capacity utilization of STP will significantly increase.

ii. **Status (Operational/non-operational)/Performance report with respect to standard norms:-**

Status of capacity utilization of STPs is as follows:

Sl. No.	City/Town	STP Capacity (in MLD)	Current Utilization (in MLD)
<b>Completed Projects</b>			
1	Patna, Beur STP	43.0	12.5
2	Patna, Karmalichak STP	37.0	29.5
3	Patna, Saidpur STP	60.0	26.0
<b>Total STP Capacity (MLD)</b>		<b>140.0</b>	<b>68.0</b>

Total 3 STPs are operational. Laboratories have been set up at sites for carrying out required test of treated sewage and it is being done on daily basis. Agencies also carried out testing of the treated sewage from NABL approved lab on monthly basis. As per the test report all 3 STPs are meeting Hon'ble NGT order dated 30.04.2019 regarding treated effluent parameter except total phosphate parameter. It is to be noted that these STPs were designed and constructed based on old MoEF treated effluent parameter guideline prior to Hon'ble NGT order dated 30.04.2019. As per old MoEF guideline the maximum value of total phosphate was 2 mg/ltr whereas as per NGT order dated 30.04.2019 the value of total phosphate is limited to 1 mg/ltr.

It is also to inform that two old STPs (Beur = 35 MLD, Saidpur = 45 MLD) are defunct and non-operational. These STPs are not to be used now, as whole area is being covered by new STPs itself.

iii. **Action plan to fill the gap in treatment capacity for sewage and trade effluents with clearly defined time lines:-**

(a) In addition to above, DPRs for 23 towns (442.26 MLD) are under different stages, out of 23 towns, DPRs for 15 towns (189.51 MLD) have already been sent to NMCG for further process to obtain AA&ES from NMCG. The details of the same with expected timeline for completion of the project are as under;

Sl. No.	City/Town	STP Tentative Capacity (in MLD)	Timeline for completion of project	Remark
1	Saharsha	30.45	2.5 years after receipt of AA&ES	
2	Madhepura	10.73	2.5 years after receipt of AA&ES	
3	Kishanganj	19.97	2.5 years after receipt of AA&ES	

4	Daudnagar	10.1	2.5 years after receipt of AA&ES
5	Raxaul	12	2.5 years after receipt of AA&ES
6	Jamui	16.3	2.5 years after receipt of AA&ES
7	Motihari	23	2.5 years after receipt of AA&ES
8	Narkatiyaganj	7	2.0 years after receipt of AA&ES
9	Darbhanga	24.4	2.5 years after receipt of AA&ES
10	Lakhisarai	21	2.5 years after receipt of AA&ES
11	Bagaha	11	2.5 years after receipt of AA&ES
12	Arwal	3.5	1.5 years after receipt of AA&ES
13	Manihari	0.018	1.5 years after receipt of AA&ES
14	Dighwara	0.024	1.5 years after receipt of AA&ES
15	Teghra	0.026	1.5 years after receipt of AA&ES
<b>Total (MLD)</b>		<b>189.51</b>	

(b) The DPRs are under preparation for following 8 Towns:

Sl. No.	City/Town	STP Tentative Capacity (in MLD)	Timeline for Submission of DPR
1	Jogabani	4.25	November 2022
2	Gopalganj	11	September 2022
3	Samastipur	3.5	September 2022
4	Jamalpur	14	November 2022
5	Ara	50	December 2022
6	Gaya	110	November 2022
7	Bettiah	25	December 2022
8	Katihar	35	January 2023
<b>Total (MLD)</b>		<b>252.75</b>	

After receipt of AA&ES of these 8 proposed projects it will likely take 2 to 3 year time for its execution.

2. In addition to above projects, many STPs are under constructions which are under different funding:-

Sl. No.	City/Town	STP Capacity (in MLD)	Funding
1	Rajgir STP and Sewerage Network	10	GoB
2	Bodhgaya STP and Sewerage Network	10	GoB
3	Madhubani STP and Sewerage Network	15	GoB
4	Muzaffarpur I&D and STP	38	AMRUT
5	Muzaffarpur - II STP and Sewerage Network	15	SMART CITY
6	Biharshariff STP and Sewerage Network	25	SMART CITY
<b>Total (MLD)</b>		<b>113</b>	

3. During the review meeting by the undersigned at the state level, it was appraised many reasons of delay which are summarized as under:

**I. Delay in tendering process has been one of the major cause for not meeting the project completion deadline.** The time taken for tendering, in majority of the cases, exceeds the time being considered for disposing of any tender as mentioned in the AA&ES. In tendering of sewerage projects, the situation of re-tendering occurs quite often on account of non-availability of qualified bidders from Bihar and lack of interest in bidders from other States. It results in considerable delays in receiving bids for the project. Some examples are given below:-

- (a) Barh I&D and STP project was sanctioned in August 2017 and the tender had to be published three times to complete the tendering process. The first tender was published on 30<sup>th</sup> Dec, 2017. The tender could not be finalized on account of complaint filed against LI bidder. Hence, it was decided to cancel the tender by the Tender Technical Committee of BUIDCo. The second time bid could not be finalized hence third time tender was published on 22<sup>nd</sup> June, 2018. **Hence, there was a delay of almost one year since issue of AA&ES in receiving final bids for the project** and execution of contract agreement with the bidder for the project.
- (b) Hajipur Sewerage project was sanctioned in March 2018. The tender was published three times in the duration of 18 months after the sanction. The first tender was published on 21<sup>st</sup> June, 2018 which could not materialize. Again, no bidder participated in the second tender resulting in its cancellation. The third tender which was published on 22<sup>nd</sup> August, 2019, also had to be cancelled on account of inability of the bidders to meet the eligibility requirement related to use of technology and also in not making optimum utilization of the pre-existing infrastructure already present. The fourth time re-tender notice has been published on 20<sup>th</sup> August, 2020. **This has already led to a delay of more than 2.5 years in the bidding process.**
- (c) Naugachia I&D and STP project was sanctioned in the month of August 2017. The tender had to be published four times to receive the eligible bids and completing the tendering process. The first tender was published on 22<sup>nd</sup> September, 2017 in which only one bidder participated. The second tender was published on 1<sup>st</sup> January, 2018 but a decision was taken to cancel the tender by the Tender Technical Committee BUIDCo on 21<sup>st</sup> June, 2018 on account of technical reasons. Third tender was published on 22<sup>nd</sup> June, 2018 which had to be cancelled on account of single bid participation. Fourth tender was published on 26<sup>th</sup> September, 2018. The Contract Agreement was executed on 22<sup>nd</sup> October, 2018. **It has caused a delay of more than one year in the tendering process.**

**II.** Many NMCG projects are funded by World Bank. The entire bidding process from preparation of bid document till award of contract need to undergo four layers of evaluation i.e; BUIDCo, SMCG, NMCG & World Bank. Only after approval from World Bank at each stage of bidding process, further action is done. Due to four layers of evaluation, the entire bidding process takes time.

**III.** Due to shortage of availability of lands in urban areas, sometimes it takes long period to get land NOC/permission for different work components.

- IV. For many Sewerage projects, the work is being undertaken in areas **having very high population density** which makes the execution of the work very difficult. The delay in projects being executed in such areas happens on account of **constant plying of heavy traffic on the roads** and the **urban roads are usually very narrow in width**. Also, a lot of delay has happened in **getting NOC from IOCL, Railways, RCD and NHAI** to proceed with the excavation and construction work.
  - V. Due to Covid-19, first and 2nd wave. It has delayed entire work process. Due to lockdown during first wave, work was stopped whereas during the 2nd wave also, the work hampered.
  - VI. The projects also get delayed due to **very heavy rainfall and water stagnation** for three to four months in the project area during **every monsoon period in Bihar**. The work was severely hampered which caused considerable delay of the work during monsoon period in 2019 due to flood like situation in Patna and other project sites in Bihar.
  - VII. Work has hampered due to assembly election and Parliament election.
  - VIII. Difficult and time taking for laying deep sewers in a settled town like Patna. Lots of underground utilities encountered during excavation of trench.
  - IX. Due to crisis of sand during in year 2020 as the sand mining was stopped restricted are as per order of Hon'ble NGT and Hon'ble Supreme Court respectively, it had badly affected the progress of construction work.
4. Apart from unavoidable delay at State level, more time taken at NMCG level in giving approvals also hampered the project progress, some examples of which are being mentioned herein below :-;

In World Bank Funded Sewerage projects, considerable time gets consumed in preparation of the bidding documents, meeting all the compliances as required by the World Bank/NMCG for each project, obtaining NOC on the Technical and Financial bid evaluation reports, and various other necessary approvals at various stages of tendering process from World Bank/NMCG.

- i. Digha & Kankarbagh Sewerage project is a HAM based PPP project which is being done in Bihar for the first time. This project was sanctioned in August 2017 and it took almost one year in receiving final approval on the bid documents from the World Bank. Subsequent to which, the tender was published in the month of August 2018. It took almost 16 months in the evaluation of the bids including getting NOC from World Bank on the Technical and Financial Bid evaluation reports and meeting various other compliances, after which the agreement was executed in December 2019. Hence, it took almost 26 months from the date of sanction to execution of the project agreement.
- ii. Begusarai Sewerage project was sanctioned in March 2018. It took almost 10 months in the preparation of the bidding documents and getting all approvals from World Bank/NMCG. The tender was published in January 2019 for which single bid was received. It took almost a year in the finalization of the bid on account of technical reasons related with the takeover of the bidder company by its Parent company thereby resulting in changes in its financial position, and obtaining approval from the World Bank on Technical and Financial bids.

Hence, it took almost two years from the date of sanction to execution of the project agreement.

- iii. Munger Sewerage project was sanctioned in March 2018. The bidding document was submitted to World Bank for approval in April 2018, after several rounds of observations received from World Bank for which compliances were done and final approval was received in July, 2019 thereby causing a delay of almost 15 months. The tender was published on 5<sup>th</sup> August, 2019. The bid submission date was extended to January 2020 as it took four months in receiving NOC on Pre-Bid Replies and Addendum from World Bank in December, 2019. So there was delay of almost 20 months.
  - iv. Bhagalpur I&D and STP project is a HAM based PPP project. It was sanctioned in October 2017. The tender was published in August 2018 after receiving approval from World Bank, causing a delay of almost one year. The final bids were received in February 2019 on account of multiple extensions given for bid submission causing further delay of almost five months. Technical Evaluation was completed in May, 2019 by the Transaction Advisor appointed by NMCG and subsequently, the financial bids were opened on 5<sup>th</sup> July, 2019. There was delay in receiving approval on the Technical Evaluation Report on account of compliance to be done on World Bank's observations in the submitted bids. There was also delay in the approval of the Financial Bid Evaluation Report prepared by the Transaction Advisor on account of incongruity between the estimated cost projected by them and sanctioned in the AA&ES. The matter was jointly looked into by NMCG, IIT Roorkee and World Bank to identify the problem. Finally NOC to award LOA to the L1 bidder was received from NMCG on 23<sup>rd</sup> September, 2020, after resolving all the technical issues. So there was delay of almost three years has happened in this project since the date of sanction.
  - v. Due to high bid price received for Kahalgaaon, Barahiya I&D and STP projects, bid evaluation report was sent to NMCG for decision, but decision of NMCG was conveyed to state after approx. 12 months.
  - vi. The project cost also got increased due to delay in approval of DPRs, example Supaul and Dehri-on-Sone were approved after almost 3 years and approval of Arwal still awaiting even after 3 years.
  - vii. Delay of approval of variations, Example- Pahari Zone IV A(S), Karmalichak STP and Beur STP which are approved after 1 year and approval of variations of Saidpur Sewerage Network, Saidpur STP & Adjoining Network are under consideration at NMCG for more than 1 year.
  - viii. In many cases, NOC from different department is issued for laying sewer line vide trenchless technology. Comparatively it takes more time to lay sewer line through trenchless technology.
5. In context to the gap in treatment capacity for sewage, it is to inform that against the total sewage generation for the state of Bihar (Urban area) i.e; 1100 MLD, sewage treating capacity of 233.5 MLD has been created. 365.5 MLD STPs are under different stages of construction, 70.1 MLD STPs are under tender stages, DPRs are under approval for 442.26 MLD

6. Thus Total sewage treated capacity for are the mentions STPs comes to be 1224.36 MLD against estimated sewage generation of 1100 MLD and hence there in no gap in the same.
7. With regards to the status of CETP for the industrial units in Bihar state, it is to bring to your kind notice that a 6 MLD CETP is proposed in the Hajipur Industrial area and its tender has been finalised and LoA has been issued to the successful bidder (copy enclosed as annexure-II). Please refer page no.-36-39
8. In light of above mentioned facts and circumstances, it is to inform that projects are delayed due to unavoidable circumstances and procedural delays for obtaining NOCs and clearances as mentioned herein. Hence there is no negligence from State level officers.
9. Moreover, it is to inform that a review meeting was held under the chairmanship of undersigned on 02.09.2022 with all concerned agencies. Necessary direction have been given to all agencies/ authorities to resolve issues of NMCG projects on top most priority and ensure timely completion of the project along with transparency in the functioning. The proceeding of this meeting is enclosed as annexure-III.

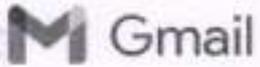
**Encl: As stated above.**

Yours faithfully



Chief Secretary,  
Bihar.

15.9.22



spmng bihar <spmngbihar@gmail.com>

Regarding Order dated 22.07.2022 passed by the Hon'ble NGT in the matter of O.A.No. 200/2014 - M.C. Mehta Vs. Union of India & Ors., before the Hon'ble NGT (Principal Bench, Delhi)

1 message

NMCG CELL BUIDCO <nmcgcellbuidcopatna@gmail.com>  
To: spmng bihar <spmngbihar@gmail.com>

Wed, Sep 14, 2022 at 2:10 PM

Sir,

Please find the attached letter no :- 4892, dated :- 13.09.2022.

Thanks & Regards  
NMCG Cell, BUIDCO

 Letter No 4892, dt. 13.09.2022.pdf  
440K



**बिहार शहरी आधारभूत संरचना विकास निगम लि०**  
 Bihar Urban Infrastructure Development Corporation Ltd.  
 (A Govt. of Bihar Undertaking)  
 RajaPur Pul, West Boring Canal Road, Patna- 800 001  
 Contact: 0612- 2558412, E-mail - [md@buidco.in](mailto:md@buidco.in), Website :<http://buidco.in>  
 CIN- U45200BR2009SCG014600

Letter No :- 4892

Date :- 13/09/2022

From,

**Dharmendra Singh, IAS**  
Managing Director, BUIDCO.

To,

**Principal Secretary**  
Urban Development & Housing Department  
-Cum-  
Project Director,  
BGCMS, Bihar.

**Subject:-** Order dated 22.07.2022 passed by the Hon'ble NGT in the matter of O.A. No. 200/2014 - M.C. Mehta Vs. Union of India & Ors., before the Hon'ble NGT (Principal Bench, Delhi)

**Reference:-** NMCG letter no. L-25012(12)/1/2021/NMCG dated 02 Aug 2022

Sir,

With reference to above mentioned subject, it is to inform that the progress of NMCG projects are being reviewed and monitored on regular basis. Site visits have also been done for many projects to resolve various issues. Several directions have been issued to concerned engineers to complete the projects as early as possible. As per NMCG referred letter, the point wise replies are as under:

**1. Total number of STPs/ CETPs (with installed capacity) in the state:-**

(a) Total 27 STPs (669.1 MLD) have been sanctioned by NMCG so far. Till date 3 STPs (140 MLD) have been completed and are under O&M; 5 STPs (93.5 MLD) are in trial run stage; 13 STPs having total capacity of 365.5 MLD are under construction and tender to be expedited for 6 STPs (70.1 MLD). Detail as mentioned below:

Sl. No.	City/ Town	STP capacity (in MLD)	Physical Progress in (%)	Remarks
	<b>STP Completed and under O&amp;M</b>			
1	Patna,Beur STP	43	100	
2	Patna,Karmalichak STP	37	100	
3	Patna,Saidpur STP	60	100	

	<b>STP construction completed and under Trial Run</b>			
4	Patna, Pahari STP	60	99.6	O&M likely to start on November 2022
5	Barh I&D and STP	11	99.7	O&M likely to start on October 2022
6	Sonepur I&D and STP	3.5	99.9	O&M likely to start on October 2022
7	Sultanganj I&D and STP	10	99.6	O&M likely to start on October 2022
8	Naugachia I&D and STP	9	99.7	O&M likely to start on December 2022
	<b>Under Construction</b>			
9	Patna Digha STP and Sewerage Network	100	10.53	Expected date of completion December 2024
10	Patna, Kankarbagh STP and Sewerage Network	50	5.98	Expected date of completion December 2024
11	Danapur I&D and STP	25	60	Expected date of completion December 2023
12	Maner I&D and STP	6.5	41.3	Expected date of completion December 2023
13	Fatuha I&D and STP	7	10	Expected date of completion December 2023
14	Bakhtiyarpur I&D and STP	10	77.5	Expected date of completion June 2023
15	Phulwarishariff I&D and STP	13	0	Expected date of completion December 2023
16	Mokama I&D and STP	8	91	Expected date of completion March 2023
17	Hajipur STP and Sewerage Network	22	67.35	Expected date of completion December 2023
18	Chhapra I&D and STP	32	83.2	Expected date of completion June 2023
19	Begusarai STP and Sewerage Network	17	65	Expected date of completion September 2023
20	Munger STP and Sewerage Network	30	39.15	Expected date of completion December 2023
21	Bhagalpur I&D and STP	45	4.5	Expected date of completion June 2024
	<b>Tender stage</b>			
22	Dehri On Sone STP	21		AA&ES received on 01.12.2021
23	Ramnagar STP	9		AA&ES received on 12.09.2022
24	Supaul STP	12.1		AA&ES received on 07.09.2022
	<b>Revised AA to be obtained</b>			
25	Buxar STP	16		Proposal sent to NMCG
26	Barahiya STP	6		Proposal to be sent
27	Kahalgaoon STP	6		Proposal sent to NMCG

(b) Apart from STPs project, NMCG has sanctioned 5 separate sewerage network projects, out of which 01 project is completed. Incomplete 4 projects progress are being reviewed on regular basis and efforts are being made to complete these projects within time limit.

Sl. No.	City/ Town	Network (in Km)	Physical Progress in (%)	Remarks
1	Beur Sewerage Network	180	99.74	Expected date of completion October 2022
2	Saidpur Sewerage Network	162	99.1	Expected date of completion October 2022
3	Pahari Sewerage Network Zone IV	92	100	Completed
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	<b>Total Network (in km)</b>	<b>646.5</b>		

After completion of these network projects, capacity utilization of STP will significantly increase.

**2. Status (Operational/ non-operational)/ Performance report with respect to standard norms:-**

Status of capacity utilization of STPs is as follows :

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	<b>Total STP capacity (MLD)</b>	<b>140.0</b>	<b>68.0</b>

Total 3 STPs are operational. Laboratories have been set up at sites for carrying out required test of treated sewage and it is being done on daily basis. Agencies also carried out testing of the treated sewage from NABL approved lab on monthly basis. As per the test report all 3 STPs are meeting Hon'ble NGT order dated 30.04.2019 regarding treated effluent parameter except total phosphate parameter. It is to be noted that these STPs were designed and constructed based on old MoEF treated effluent parameter guideline prior to Hon'ble NGT order dated 30.04.2019. As per old MoEF guideline the maximum value of total phosphate was 2 mg/ltr whereas as per NGT order dated 30.04.2019 the value of total phosphate is limited to 1 mg/ltr.

It is also to inform that two old STPs (Beur = 35 MLD, Saidpur = 45 MLD) are defunct and non-operational. These STPs are not to be used now, as whole area is being covered by new STPs itself.

*(Signature)*

**3. Action plan to fill the gap in treatment capacity for sewage and trade effluents with clearly defined time lines:-**

a) In addition to above, DPRs for 23 towns (442.26 MLD) are under different stages. Out of 23 towns, DPRs for 15 towns (189.51 MLD) have been sent to SPMG, Bihar for further process to obtain AA&ES from NMCG. The details of the same with expected timeline for completion of the project are as under;

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	<b>Total (MLD)</b>	<b>189.51</b>		

b) The DPRs are under preparation for following 8 Towns:

Sl. No.	City/ Town	STP tentative capacity (in MLD)	Timeline for submission of DPR
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6	Gaya	110	November 2022
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	<b>Total (MLD)</b>	<b>252.75</b>	

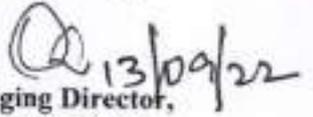
After receipt of AA&ES of these 8 proposed projects it will likely take 2 to 3 year time for its execution.

It is apparent from above that against the total estimated sewage generation for the state of Bihar (Urban area) i.e; 1100 MLD, STPs are under different stages of progress for 1111.36 MLD. The breakup of the same of the same is as under;

- a) Sewage treatment capacity of 233.5 MLD has been created,
- b) Sewage treatment capacity of 365.5 MLD are under different stages of construction.
- c) Sewage treatment capacity of 70.1 MLD STPs are under tender stages
- d) DPRs are under preparation/ approval for sewage treating capacity of 442.26 MLD.

This is for your kind information and necessary action.

Your Sincerely,

  
Managing Director,  
BUIDCo, Patna

दिनांक-02.09.2022 को मुख्य सचिव, बिहार की अध्यक्षता में माननीय NGT के पारित आदेशों के अनुपालन के संबंध में NMCG के पत्रांक-L-25012(12)/1/2021 दिनांक-02.08.2022 में अंकित विन्दुओं के संबंध में तथा नालों के प्रवाह एवं चलंत शौचालयों के Septic Tank के Sludge का Bio-remediation/In-Situ Treatment एवं दिनांक-22.07.2022 को पारित आदेश में संसूचित 5वीं त्रैमासिक प्रतिवेदन के आधार पर कार्रवाई प्रतिवेदन के संबंध में आयोजित बैठक की कार्यवाही:-

उपस्थिति :-

- (1) प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार।
- (2) प्रधान सचिव, नगर विकास एवं आवास विभाग, बिहार।
- (3) सचिव, वित्त विभाग, बिहार।
- (4) प्रबंध निदेशक, बुडको।
- (5) सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्यद, पटना।

कार्यवाही :-

(क) नालों के प्रवाह एवं चलंत शौचालयों के Toilet Seats से प्राप्त Sludge के Bio-remediation/In-Situ Treatment से संबंधित:-

प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा बताया गया कि माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा सीवरज ट्रीटमेन्ट प्लांट (STPs) चालू होने के पूर्व नालों के दूषित प्रवाह को Bio-remediation अथवा अन्य उपयुक्त विधि द्वारा शोधन कर नदियों में प्रवाहित नहीं करने की स्थिति में पर्यावरणीय क्षतिपूर्ति शुल्क (EC) का भुगतान राज्य सरकार द्वारा केन्द्रीय प्रदूषण नियंत्रण पर्यद (CPCB) को किये जाने के संबंध में मा0 NGT द्वारा OA No. 200/2014 M.C Mehta Vs Union of India & Ors. के मामले में दिनांक-07.08.2019 को संसूचित निम्न आदेश पारित किया गया है:-

**कडिका-17:-** "Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB. This however, is not to be taken as an excuse to delay the installation of STPs. For delay of the work, the Chief Secretary must identify the officers responsible and assign specific responsibilities. Wherever there are violations, adverse entries in the ACRs must be made in respect of such identified officers. For delay in setting up of STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs. 10 Lakhs per month per STP and its network. It will be open to the State to recover the said amount from the erring officers/contractors".

एवं

**कडिका-18:-** "With regard to works under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and sewerage network works have not yet started, the State has to pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020. The NMCG will also be equally liable for its failure to the extent of 50% of the

amount to be paid. Till such compliance, bioremediation or any other appropriate interim measure may start from 01.11.2019".

2. उपर्युक्त आदेश के अनुसार नदियों में सीधे प्रवाहित होने वाले नालों के मामले में दिनांक-30.06.2020 तक पर्यावरणीय क्षतिपूर्ति शुल्क राशि ₹0 5:00 लाख प्रति माह प्रति नाला एवं दिनांक-01.07.2020 से इसे बढ़ाकर ₹0 10:00 लाख प्रति माह प्रति नाला का भुगतान राज्य सरकार द्वारा CPCB को किया जाना है। इसी क्रम में दिनांक-31.01.2022 तक EC की गणना के आधार पर शोधन रहित नालों के प्रवाह हेतु राशि ₹0 574.20 करोड़ की मांग की गयी है। परन्तु बिहार सरकार को माननीय उच्चतम न्यायालय से उक्त मामले में दिनांक-24.02.2021 को पारित आदेश में Covid-19 के कारण प्रार्थना करने पर निम्न स्थगन आदेश प्रदान किया गया है कि "No coercive steps shall be taken in the meantime", जिसके कारण बिहार सरकार को अब तक पर्यावरणीय क्षतिपूर्ति शुल्क का भुगतान CPCB को नहीं करना पड़ा है।
3. मा0 NGT के आदेश के अनुपालन एवं पर्यावरणीय क्षतिपूर्ति शुल्क से बचाव तथा गंगा नदी एवं इसके सहायक नदियों के प्रवाह की निर्मलता प्रदान करने के उद्देश्य से नालों के Sewage का शोधन हेतु नदियों के तट पर अवस्थित 62 शहरों के 204 नालों के Sewage Flow एवं सामुदायिक/चलंत शौचालयों के Sludge के Bio-remediation/In-Situ पद्धति से शोधन कार्य कराने की बाध्यता प्रतीत होती है, जिसपर लगभग 120 करोड़ रुपये व्यय होने की संभावना है।
4. इस संबंध में सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद, पटना द्वारा बताया गया कि माननीय उच्चतम न्यायालय द्वारा उक्त छूट का आदेश रद्द होने पर बिहार सरकार को बहुत बड़ी राशि CPCB को Environmental Compensation (EC) के रूप में भुगतान करना पड़ सकता है। सचिव, वित्त विभाग द्वारा भी इस बात पर सहमति व्यक्त की गयी कि नालों के Bio-remediation से Treatment में होने वाले खर्च की तुलना में Environmental Compensation (EC) की राशि काफी ज्यादा होगी।
5. उक्त तथ्यों के आलोक में निम्न निर्णय लिया गया:-
  - I. 33 नालों के दूषित प्रवाह को Bio-remediation द्वारा Treatment की राशि, जो प्रशासनिक स्वीकृति हेतु वित्त विभाग को भेजी गई है, उसकी स्वीकृति के संबंध में वित्त विभाग द्वारा यथाशीघ्र आवश्यक कार्रवाई की जाए।  
(अनुपालन:-वित्त विभाग)
  - II. अन्य नालों के दूषित प्रवाह को Bio-remediation द्वारा Treatment हेतु शीघ्र RFP निकाला जाय, ताकि इन पर होने वाली व्यय आकलन किया जा सके एवं तदालोक में अग्रेतर कार्रवाई की जा सके।  
(अनुपालन:-नॉवि0एवंआ0वि0)
- (ख) माननीय NGT के दिनांक-22.07.2022 को पारित आदेश के अनुपालन के क्रम में राष्ट्रीय स्वच्छ गंगा मिशन के पत्र दिनांक-03.08.2022 के आलोक में NGT को प्रतिवेदन समर्पित करने से संबंधित:-
 

मुख्य सचिव, बिहार द्वारा उक्त पत्र के आलोक में सीवरेज परियोजनाओं की प्रगति की समीक्षा की गई तथा चालू सीवरेज परियोजनाओं को पूर्ण कराने हेतु पूरी ऊर्जा के साथ कार्य करने का निदेश दिया गया। उक्त पत्र के आलोक में निम्न तीन बिन्दुओं पर समीक्षा की गयी:-

  - I. Total number of STPs/CETPs (with Installed Capacity) in the state.
  - II. Status (Operational/Non-operational/Performance) report to stand names.
  - III. Action plan to fill the gap in treatment capacity for sewage and trade effluent with clearly defined time lines.
6. प्रबंध निदेशक, बुडको द्वारा बताया गया कि अभी तक 599 MLD क्षमता की परियोजना की स्वीकृति NMCG द्वारा दी गयी है, जिसमें से 140 MLD क्षमता का 03 STPs पूर्ण हो चुका है, 459 MLD क्षमता के 18 परियोजनाएं चालू हैं, 42.1 MLD क्षमता का 03 परियोजना निविदा प्रक्रिया में है एवं 28

MLD क्षमता की 03 परियोजनाओं का पुनरीक्षित प्राक्कलन NMCG के निदेश पर तैयार कराया जा रहा है। साथ ही 442.26 MLD क्षमता का सीवरज परियोजना के DPRs में से 189.51 MLD क्षमता की कुल 15 परियोजनाएं प्रशासनिक अनुमोदन हेतु NMCG को भेजी गई हैं, शेष 252.75 MLD क्षमता की 8 परियोजनाओं का DPRs बुडको द्वारा तैयार किया जा रहा है। प्रबंध निदेशक, बुडको द्वारा बताया गया कि अगले तीन-चार महीनों में शेष DPR समर्पित कर दिया जायेगा। इस प्रकार सभी DPR समर्पित करने एवं NMCG से स्वीकृत हो जाने पर राज्य में अधिष्ठापित क्षमता 1111.36 MLD की हो जायेगी, जो राज्य के जनसंख्या आधारित अनुमानित क्षमता 1100 MLD से अधिक होती है एवं इस प्रकार Gap नहीं रह जाएगा।

7. प्रबंध निदेशक, बुडको द्वारा बताया गया कि पटना शहर के दीघा-कंकडबाग STPs के अतिरिक्त शेष सभी STPs सीवरज नेटवर्क का अगले चार-पाँच माह में कार्य पूर्ण हो जायेगा। राज्य के अन्य शहरों में से नये पाँच STPs एवं I&D का कार्य अगले चार-पाँच माह में पूर्ण हो जायेगा।
  8. प्रबंध निदेशक, बुडको द्वारा बताया गया कि राज्य सरकार विभिन्न विभागों एवं उपक्रम यथा, पथ निर्माण विभाग, शहरी स्थानीय निकाय, केन्द्र सरकार के विभाग/उपक्रम यथा, रेलवे, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (NHAI), IOCL, LIC से NOC मिलने में विलम्ब होने एवं बरसात के मौसम में जल-जमाव से बचने के लिए कार्य न हो पाने के कारण परियोजनाओं को पूर्ण करने में विलम्ब होना बताया गया।
- (ग) CPCB के पत्र दिनांक-03.08.2022 के आलोक में STPs के Non-Operational एवं STPs के Effluent Parameters के Non-Compliance से संबंधित:-

CPCB द्वारा उक्त पत्र में उल्लेखित किया गया है कि बेऊर (पुराना) एवं सैदपुर (पुराना) STPs का Non-operational है। प्रबंध निदेशक, बुडको द्वारा बताया गया कि उक्त दोनों STPs से अब Treatment नहीं हो रहा है एवं दोनों STPs में आनेवाले Sewage का Treatment उक्त दोनों स्थल के नये STPs से हो रहा है। उक्त दोनों STPs कार्यात्मक नहीं रहने के कारण प्रबंध निदेशक, बुडको को उक्त दोनों STPs को मृत घोषित करने की सहमति बनी।

CPCB द्वारा जनवरी 2022 से मार्च 2022 के बीच बेऊर (नया) एवं करमलीचक STPs में BOD, COD एवं TSS Parameters तथा करमलीचक STP में FC Parameter में Non-compliance पाया गया। प्रबंध निदेशक, बुडको द्वारा बताया गया कि स्थानीय प्रयोगशाला एवं तृतीय पक्ष प्रयोगशाला में उक्त अवधि में उक्त Parameters निर्धारित सीमा के अन्तर्गत पाये गये हैं। ऐसी परिस्थिति में CPCB, BSPCB एवं बुडको तथा संबंधित संवेदक के समक्ष नमूना लेकर उक्त Parameters की पुनः जाँच करने का अनुरोध CPCB से करने का निर्णय लिया गया।

सधन्यवाद बैठक की कार्यवाही समाप्त की गयी।

ह0/-

मुख्य सचिव,  
बिहार।

ज्ञापांक:-BGCMS/2022/Bioremediation/01.....414...../न0वि0एवंआ0वि0, पटना, दिनांक:-14/09/2022  
प्रतिलिपि:-प्रधान सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/सचिव, वित्त विभाग/प्रबंधन निदेशक,  
बुडको/सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण परषद, पटना, बिहार को सूचनार्थ एवं अग्रतर  
कार्रवाई हेतु सम्प्रेषित।

प्रधान सचिव

नगर विकास एवं आवास विभाग।

**Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains.**

Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains, please refer report is annexed as ~~Page No. 326~~ Page no.-261

Flow of Nalla Discharging into River Ganga					
Sl.No	ULBs name	No. of Nallas	Name of the Nallas	Flow (in MLD)	Location
1	Patna Municipal Corporation	1	Mandiri (Bans GhatNalla)	104.62	25.6269304,85.1347227
		2	Krishna GhatNalla	15.88	25.6199971,85.1620715
		3	BarharwaGhatNalla	2.09	25.6205454,85.1696276
		4	Rani GhatNalla	1.55	25.6194554,85.1743383
		5	GhaghaGhatNalla	9.47	25.6193285,85.1803515
		6	Masjid GhatNalla	1.86	25.618609,85.1829616
		7	LoharwaGhatNalla	1.51	25.6159763,85.1887964
		8	GosaiGhatNalla	9.55	25.6154701,85.1907613
		9	NauzarGhatNalla	1.38	25.612916,85.200024
		10	MittanGhatNalla	35.30	25.6082449,85.2053318
		11	Gay GhatNalla	9.23	25.6082449,85.2053318
		12	BaluGhatNalla	1.28	25.6201354,85.1788865
		13	Anta GhatNalla	34.73	25.6192975,85.1475464
2	Pulwarishariff	14	Issopur Rai chowk Nalla	9.34	25.572203, 85.069021
		15	Birla Colony Nalla A & B	9.35	25.585660, 85.074282
3	Maner Nagar Panchayat	16	Maner bazar Nalla	3.9	25.641724,84.889728
		17	Ram Nagina Singh College Nalla	8.06	25.648459,84.870938
4	Barh Municipal Corporation	18	Ram GhatNalla	8.73	25.651384,84.880108
		19	DhobiyaGhat, Laxmi flour mill	4.16	25.486052,85.7048556
		20	GaurishankarGhat	3.83	25.4889645,85.7088511
5	Mokama Municipal Council	21	TalimpurNalla	3.89	25.486269,85.7002497
		22	Chaudhry Ghat, Pipaltal	3.76	25.4006349,85.9163422
6	Sultanganj Municipal Council	23	VishariAsthanGhatNalla (1st)	1.43	25.2489029,86.7351031
		24	VishariAsthanGhatNalla (2nd)	1.35	25.2489029,86.7351031
		25	JahajGhatNalla	1.97	25.2504931,86.7375752
		26	Krishnarh Bhatta galiNalla	1.95	25.2504931,86.7375752
7	Bhagalpur Municipal Corporation	27	New SidhiGhat masjid kebagalwalaNalla	3.25	25.2504931,86.7375752
		28	KoyalaGhat	22	25.2436036,86.9249995
		29	HathiyaNalla, near Tilkamanjhi	21.91	25.250788,86.960480
		30	S.T.P Nalla Bhagalpur	1.47	25.250758,86.956004
		31	ChampaNalla -1	22.29	25.242034,86.923891
		32	ChampaNalla -2	23.11	25.240845,86.922332
8	Buxar Municipal Panchayat	33	TadkaNalla	8.91	25.576964,83.972620
		34	Sati Ghat	3.69	25.578884,83.976347
9	Barahiya Nagar Panchayat	35	Bangla GhatNalla	3.82	25.578428,83.975512
		36	KrishnChawkNalla	7.99	25.2836446,86.0195144
		37	Baba Dani MohallaNalla	8.52	25.289869,86.024256
		38	BangalkunjaalNalla	8.19	25.292209,86.022884
		39	Bah Path Nalla	8.57	25.295321,86.018446
10	Jamalpur Municipal Council	40	RamnagarNalla	4.05	25.3290761,86.4958891
		41	LaxmipurNalla	8.78	25.294770,86.486100
		42	AashikpurNalla	9.56	25.326530,86.500450
		43	FaridapurNalla	8.64	25.301500,86.482820
11	Khagariya Municipal Council	44	P.W High school Nalla	7.88	25.6056179,85.7656521
12	Naugachia Nagar Panchayat	45	New bastiNalla	1.35	25.384095,87.084993
		46	Maa Tara BhawanNalla	2.37	25.382552,87.094117
		47	Ward no. -08 Nalla	0.63	25.3933895,87.0858909
		48	Station road Nalla (1)	0.6	25.385511,87.097042
		49	Station road Nalla (2)	1.54	25.385779,87.097520
		50	DurgaAsthanNalla	2.74	25.386399,87.097577
		51	Ward no. -03 Nalla	2.67	25.393430,87.078288
		52	Milan ChawkNalla	1.15	25.383950,87.090890
		53	Ward no. -09 Nallanautoliya	0.71	25.409189,87.086632
		54	Noniyapatti, ward no. -20 Nalla	1.98	25.387344,87.095798
		55	Musharpatti, ward no- 13 Nalla	2.32	25.3875141,87.0951551
		56	Rajendra Colony, ward no- 05 Nalla	1.46	25.386695,87.093574
		57	Nagar Panchaytkaryalayaakebagal me ward no- 16	3.02	25.3919389,87.095643
		58	Hardiyapatti, ward no- 21 Nalla	0.65	25.3862849,87.1032998
		59	Hero Honda showroom kebagal me ward no- 21 Nalla	1.41	25.3856498,87.0961323
13	Dighwara Nagar Panchayat	60	Bagahingtola	0.73	25.737222,84.971944
		61	Marchav Baba Mandir	0.73	25.7431488,85.0138191
		62	Post office road	1.37	25.744722,85.004444
		63	Market Area	1.33	25.741111,85.001944
		64	R. Primary school	1.39	25.740833,85.000278
		65	Basadpur Nala	0.69	25.745278,85.010278
14	Teghra Nagar Panchayat	66	Teghra Chowk	3.99	25.5117371,85.9650207
		67	Mukhtar Maidan drain	4.31	25.4985574,85.9493106
15	Fatuha Municipal Council	68	MaksudpurNalla (East)	2.23	25.509216,85.325792
		69	MaksudpurNalla (West)	2.22	25.509439,85.323937
		70	KataiyaGhat	1.23	25.511056,85.308389
		71	MastanaGhat	1.12	25.512775,85.304349
		72	BankipurGhorkakNalla	2.12	25.513889,85.300556
16	Raxaul Municipal Council	73	Drain at Naga Road Raxaul	8.98	26.978813, 84.854260
		74	Khajur Bari Drain	1.36	26.398889,87.255000
17	Jogbani Nagar Panchayat	75	Islampur Drain	8.11	26.3984498,87.2392154
		76	IdgahChawk	0.73	26.398056,87.265278
18	Ram Nagar (Hari Nagar) Nagar Panchayat	77	Mukhya Bazar Near Fish Market	8.30	27.164540,84.326650
		78	ChatiyaGhat drain (West)	3.54	27.163770,84.328690
		79	ChatiyaGhat drain (East)	0.80	27.163680,84.329600
20	Hajipur	80	Subhash Chawk nala Hajipur	2.98	25.691494, 85.213012
21	Badshahi Nala Patna	81	Badshahi Naha Patna	177.43	25.532041, 85.257680
<b>Total</b>		<b>81</b>		<b>733.09</b>	